HERSHEY CHOCOLATE & CONFECTIONERY CORPORATION
4860 Robb Street, Suite 204 Wheat Ridge, CO 80033, United States of America
Manufacturers & Merchants

Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON 122003, NATIONAL CAPITAL REGION, HARYANA

Proposed to be Used
DELHI
CANDY; CANDY, NAMELY MINTS; CHEWING GUM.
2499428  20/03/2013
HERSHEY CHOCOLATE & CONFECTIONERY CORPORATION
4860 Robb Street, Suite 204 Wheat Ridge, CO 80033, United States of America
Manufacturers & Merchants
Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON 122003, NATIONAL CAPITAL REGION, HARYANA
Used Since : 18/10/2001
DELHI
CANDY.
2499429  20/03/2013
HERSHEY CHOCOLATE & CONFECTIONERY CORPORATION
4860 Robb Street, Suite 204 Wheat Ridge, CO 80033, United States of America
Manufacturers & Merchants
Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON 122003, NATIONAL CAPITAL REGION, HARYANA
Used Since : 18/10/2001
DELHI
CANDY, NAMELY MINTS.
2581009  16/08/2013
SUNIL GANGARAM ROHRA
trading as ;KWALITY FOOD PRODUCTS
SHITOLE KA BADA, GWALIOR-474001(M.P.).
MANUFACTURERS AND MERCHANTS
A PROPRIETARY CONCERN
Address for service in India/Attorney address:
G.S. RJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :01/01/1992
MUMBAI
CONFECTIONERY (NON-MEDICATED) INCLUDED IN CLASS 30
KHP

2590822  04/09/2013
Prabhu Dayal Bhartia
trading as ;M/s Kalyani Industries
Chandmari Road, Ward No. 14, P.O. Khelmati, North Lakhimpur 787031 (Assam)
Manufacturer & Trader
Proprietor

Address for service in India/Attorney address:
ASHISH TARWANI
A/102, Ashirwaad Apts, Near Lamba Petrol Pump, Kamptee Road, Nagpur - 440017
Used Since :01/04/2013

KOLKATA
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice included in Class 30
2715793  10/04/2014
Mr. Rajesh Sharma
trading as ;SHIVA JEE FOOD PRODUCTS
WORD - 08, BARAUNI - 01, BARAUNI, DEOHRI, P.S. - TEGHRA, DIST - BEGUSARAI, PIN - 851113, (BIHAR)
Manufacturer, Merchant, Trader & Exporter.
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since :18/10/2012
KOLKATA
All types of vegetable sauces
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “vegetable sauces” AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL.
Trade Marks Journal No: 1939, 03/02/2020 Class 30

2753509 10/06/2014
MOHAN KUMAR BAJAJ (HUF)
trading as ;M/s. SHRI KRISHNA SONS
4/23, Nayapura, INDORE - [M.P.]
MANUFACTURERS AND MERCHANTS
H.U.F
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :01/01/1995
MUMBAI
CHURAN, CONFECTIONERY (NON-MEDICATED), CHOCOLATES, SWEETS, CANDY, TOFFEES BEING GOODS INCLUDED IN CLASS 30
2807404  11/09/2014
KAMCO CHEW FOODS PVT. LTD.
47, S.K. COMPOUND, LASUDIYA MORI, DEWAS NAKA, INDORE-[M.P.].
MANUFACTURERS AND MERCHANTS
A PRIVATE LIMITED COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :01/01/2005
MUMBAI
CONFECTIONERY (NON-MEDICATED), CHOCOLATES, CANDY, LOLLY POPS, BISCUITS (NOT FOR ANIMAL), WAFERS BISCUITS, CHEESE BALLS, CHEESE BISCUITS AND BUBBLE GUM INCLUDED IN CLASS 30
2807406  11/09/2014
KAMCO CHEW FOODS PVT. LTD.
47, S.K. COMPOUND, LASUDIYA MORI, DEWAS NAKA, INDORE-[M.P.].
MANUFACTURERS AND MERCHANTS
A PRIVATE LIMITED COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :01/01/2005
MUMBAI
CONFECTIONERY (NON-MEDICATED), CHOCOLATES, CANDY, LOLLY POPS, BISCUITS (NOT FOR ANIMAL), WAFERS BISCUITS, CHEESE BALLS, CHEESE BISCUITS AND BUBBLE GUM INCLUDED IN CLASS 30
2810450  11/09/2014
MA KAMALA FOOD PRODUCTS PRIVATE LIMITED
trading as ;MA KAMALA FOOD PRODUCTS PRIVATE LIMITED
Vill - Amjora, P.O - Biltore, Dist. - Purulia, Pin - 723 126 , West Bengal, India,
Manufacturers, Merchants and Traders
Address for service in India/Agents address:
CHAKRABORTY & ASSOCIATES
13/1A GOVERNMENT PLACE EAST,3RD FLOOR (TIMES OF INDIA BLDG.),KOLKATA 700 069,WEST BENGAL,INDIA.
Used Since :07/03/2012
KOLKATA
Rice being included in Class 30
PRAKASH MAZAMIX

2831992  20/10/2014
RAHUL D. JADHAV
trading as ;Rahul D. Jadhav
52, Mauli Bungalow, Vasant Baugh Society, Opp. ICICI ATM, Swami Vivekananda Road, Bibwewadi, Pune-411037
Manufacturer And Trader
Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH, BEHIND SHANTAI HOTEL, PUNE-411011
Used Since :01/10/2014
To be associated with:
2831990
MUMBAI
Spices, Spices Mix, Spices Blend, Masala Powder And Spices, Instant Spices Blends, Powder, Chutneys, Flour Bases Snacks Food Namely Papad, Ready To Cook Spices.
2869039  24/12/2014
MANJU DEVI
trading as ;BANGALI BABA FOODS
FCI LANE,NEW AREA,SIKANDARPUR,MUZAFFARPUR 842001,BIHAR
MANUFACTURERS AND MERCHANTS.
A SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
O.P. SHARMA BROTHERS
236 CHANDNI CHOWK,FATEHPURI,DELHI 110 006,INDIA.
Used Since :09/07/2014
To be associated with:
2869038
KOLKATA
CONFECTIONERY, NAMKEENS, CHURAN, CHEWABLE TABLETS, WAFERS & CORN PUFFS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
2869041  24/12/2014
MANJU DEVI
trading as ;BANGALI BABA FOODS
FCI LANE,NEW AREA,SIKANDARPUR,MUZAFFARPUR 842001,BIHAR
MANUFACTURERS AND MERCHANTS.
A SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
O.P. SHARMA BROTHERS
236 CHANDNI CHOWK,FATEHPURI,DELHI 110 006,INDIA.

Proposed to be Used
KOLKATA
CONFECTIONERY, NAMKEENS, CHURAN, CHEWABLE TABLETS, WAFERS & CORN PUFFS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
2870407  22/12/2014

ESPECIA FOODS PRIVATE LIMITED
E-16/1, ABUL FAZAL FAZAL ENCLAVE, PART-II, SHAHIN BAGH, OKHLA, NEW DELHI 110025
MANUFACTURES, MERCHANTS AND TRADERS

Address for service in India/Attorney address:
VAISH ASSOCIATES
1st & 11th FLOORS, MOHAN DEV BUILDING, 13 TOLSTOY MARG, NEW DELHI-110001
Used Since :12/03/2014

DELHI
SPICES, SPICE POWDER, GARAM MASALA, TURMERIC, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR, PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY, BISCUITS, WAFFLES, WAFERS AND CONFECTIONERY, ICES; HONEY, TREACLE, YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS), ANISEED, AROMATIC PREPARATIONS FOR FOOD, NAMKEENS, READY TO EAT FOOD, BHUJIA, BHEL PURI, CHANACHUR, CONDIMENTS, FARINACEOUS FOODS, CORN FLAKES, MAIZE FLAKES, OAT FLAKES AND PRESERVED GARDEN HERBS
HALDIRAM BHUJIAWALA LIMITED
P-420,KAZI NAZRUL ISLAM AVENUE,VIP MAIN ROAD,KOLKATA 700052,WEST BENGAL
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.
Used Since :01/11/1980

KOLKATA
SWEETS, CONFECTIONERY, BHUJIA, SALTISH PREPARATIONS, CAKES, BISCUITS, NAMKEEN, CHOCOLATES, PASTRY,
BAKERY PRODUCTS, BREAD, SNACKS, POTATO CHIPS, NOODLES, MILK, BAKERY PRODUCTS, CHANACHUR,
MLXTURES, FAST FOOD, DALMOUTH, KAKAI POUWA, PAPAD, CHIPS, FRYMS, CORN FLOUR, COFFEE, TEA, COCOA,
SUGAR, SAGO, FLOUR AND PREPARATIONS MADE FROM CEREALS, TREACLE, BAKING POWDER, PEPPER, VINEGAR,
FARINA, HONEY BEING IN CLASS-30.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.1157358..
2889043    22/01/2015
ANIL UDHAWDAS RAIKESH
trading as ;M/s. Balaji Fryms
MIDC, Plot No-36, Phase-4, Akola, Maharashtra, India
Manufacturers, Marketers and Traders
Address for service in India/Agents address:
R. V. R ASSOCIATES.
FLAT NO. G-4, #, 3-4-543 & 544, LAXMI NILAYAM, ADJ: YMCA GROUND NARAYAN GUDA, HYDERABAD-500027.
Used Since :19/01/2015
MUMBAI
Noodles
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE NOODLES.
HORNBILL TEA CO.

2913385  02/03/2015

PAWAN GOYAL
ANAND GOYAL

M/S. LEKHAPANI TEA CO. PVT. LTD.

trading as ;HORNBILL TEA CO.

33A, TARA CHAND DUTTA STREET, 2ND FLOOR, KOLKATA - 700 073, WEST BENGAL, INDIA.
MANUFACTURER AND TRADER.

AN INDIAN PARTNERSHIP FIRM WITHIN THE MEANING OF INDIAN PARTNERSHIP ACT, 1932.

Address for service in India/Agents address:

NICHE, INTELLECTUAL PROPERTY OFFICES
38A NARSINGH AVENUE, NAGER BAZAR, KOLKATA 700074, WEST BENGAL, INDIA.

Used Since : 01/04/2013

KOLKATA

TEA.
Trade Marks Journal No: 1939 , 03/02/2020 Class 30

AVALON COSMETICS PRIVATE LIMITED
OFFICE NO.3, LEVEL 2, CENTRIUM, PHOENIX MARKET CITY, 15 L. B. S. MARG, KURLA (WEST), MUMBAI - 400070
MANUFACTURER
A PRIVATE LIMITED COMPANY REGISTERED UNDER THE COMPANIES ACT,1956
Address for service in India/Agents address:
VARIKASERY & VARIKASERY.
31, HAJI HABIB BLDG, 1ST FLR, NEAR PARSI FIRE TEMPLE, DR. B.A.ROAD, DADAR (EAST), MUMBAI - 400 014.
Used Since :06/02/2015
MUMBAI
PREPARATIONS MADE FROM CEREALS
Ms. Rekha Agrawal
trading as SANTOSH MASALA UDYOG
BAGDI MANPUR ROAD, GRAM BAGDI, DIST. DHAR-[M.P.].
MANUFACTURERS AND MERCHANTS
INDIAN NATIONAL
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, 1ND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since 01/08/2010
MUMBAI
SPICES INCLUDED IN CLASS 30.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
2962088  13/05/2015
GOPE ARTWANI
trading as ;STAR BAKERS
PLOT NO.5, MAHALAXMI COMPOUND, INDUSTRIAL AREA, ULHASNAGAR-421004
MANUFACTURERS AND MERCHANTS
INDIAN NATIONAL
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :01/01/2001
MUMBAI
COOKIES, BISCUITS(NOT FOR ANIMALS), CAKES, MUFFINS, BUNS INCLUDING SWEET BUNS, BREAD INCLUDING SWEET AND TOASTED BREAD, RUSK, CONFECTIONERY (NON-MEDICATED), CHOCOLATES, CANDIES, CHIKKI, SWEETS; NAMKEEN, CHURAN AND CHUTNEY INCLUDED IN CLASS 30
JAAGRITEA

2975531   01/06/2015
SWISS SINGAPORE INDIA PVT. LTD.
DIV. GLOBAL EXPORTS AND MARKETING, 10 CAMAC STREET, 16TH FLOOR, INDUSTRY HOUSE, KOLKATA 700 017, WEST BENGAL, INDIA
MANUFACTURERS, MERCHANTS AND DISTRIBUTORS.
A COMPANY INCORPORATED IN INDIA UNDER THE COMPANIES ACT, 1956.
Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1,B.B. CHATTERJEE ROAD,GROUND FLOOR,KOLKATA 700 042,WEST BENGAL,INDIA.

Proposed to be Used
To be associated with:
2889592

KOLKATA
TEA, ARTIFICIAL TEA, INSTANT TEA, FLAVOURED TEA, COFFEE, ARTIFICIAL COFFEE.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2889592.
2976682 02/06/2015
MR. RAJIB KUMAR CHURORIA
trading as ;SONA FOOD PRODUCT
AZIMGANJ, MURSHIDABAD, PIN- 742 122
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.
Used Since :01/04/2006
KOLKATA
CHANACHUR, BHUJIA AND OTHER KINDS OF SNACKS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE
MATTERS.
2986980 16/06/2015
PASTIFICIO ANTONIO PALLANTE S.R.L.
S.S. 87 Km. 22,200 81020 CAPODRISE (CE) (ITALIA)
Manufacturers and merchants

Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1,B.B. CHATTERJEE ROAD,GROUND FLOOR,KOLKATA 700 042,WEST BENGAL,INDIA.
Used Since :03/07/2009

KOLKATA
Pasta
2999378  29/06/2015

SARAN INDUSTRIES PVT. LTD.
Ram Nagar (Azad Nagar), Mixture factory, PS Mufasil, PO Sadha, Chhapra town, District Saran, Bihar
Manufacturer, Producer, Seller, Sole Distributor, Distributor, Wholesaler, Retailer of goods/snacks

Address for service in India/Attorney address:
ADYOPANT LEGAL SERVICE
3073 SECTOR A POCKET B & C VASANT KUNJ NEW DELHI
Used Since :20/05/2015

KOLKATA
Manufacturing snacks generally salted from wheat flour, cereals, peanuts, vegetable salt, edible oils, corn flour, bread, baking powder, citric acid, permitted food colours and flavours, spices and other condiments either individually or in combination of these

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD "Maza Breakfast Sticks Namkeen Masala Mast" AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL..
3016134  24/07/2015
SURAJ WADHWANI
trading as ;KANHA DAIRY SWEETS
DHObIYa TANKI CHowK, REWA - [M.P.].
MANUFACTURER AND MERCHANT
A INDIAN NATIONAL
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :18/01/2001
MUMBAI
BREAD AND OTHER PREPARATIONS FROM FLOUR, BISCUITS, CAKES, RUSK, DESSERT, PASTRIES, COOKIES, BUNS, TOAST, HUSKS, SWEETS, NAMKEEN, BISCUITS (NOT FOR ANIMALS), CAKES, BUNS, CONFECTIONERY (NON-MEDICATED), ROLLS (BREAD), PUDDINGS, MARINADES, HONEY, PASTRIES INCLUDED IN CLASS 30 FOR SALE IN THE STATE OF MADHYA PRADESH ONLY
VIJAYKUMAR MAGANLAL KATARIA
2, YOGI DARSHAN SOCIETY, B/H. SWAMINARAYAN TEMPLE, KALAWAD ROAD, RAJKOT - 360007.
MANUFACTURING AND TRADING
Address for service in India/Agents address:
SAMPAT DHRUV PRADIP
SHREE CHANDRAKALI KRUPA, TRILOK PARK, STREET NO.2, OPP GANESH SCHOOL, 150 FT. RING ROAD, RAJKOT-360007.
Proposed to be Used
AHMEDABAD
MANUFACTURING AND TRADING OF COFFEE AND TEA AND COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE INCLUDED IN THIS CLASS OTHER THEN BESAN..
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF KATHIYAWADI.
3033559   17/08/2015
AKASH GURUDAS TALREJA.
trading as ;MOTI FOOD PRODUCTS
BHajan Galli, Subhash Road, Parbhani-431401, Maharashtra, India.
MANUFACTURERS AND MERCHANTS
INDIAN NATIONAL
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, Shree Prasad Chambers, IInd Floor, Near TSEC Engineering College, 35Th Road, TPS III, Bandra West Mumbai-400050
Used Since :20/08/1999

Mumbai
Farsan, Namkeens and Snack Food (Cereal-based and Rice-based) included in class 30.
3050563 09/09/2015
GURU CHARAN SINGH
trading as; RAHUL PAPAD BHANDAR
CK 26/3, KACHAURI GALI, CHOWK, VARANASI-221001 (U.P.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
ESHIELD IPR SERVICES
Dharsauna Bazar (Azamgar Road) Cholapur Varanasi-221101
Used Since: 20/03/1940
DELHI
PAPAD (CHIPS) AND NAMKEENS
Registration of this trade mark shall give no right to the exclusive use of the word Papad.
3055612   15/09/2015
NINAD ARUN LAKADE
trading as ;LAKADE BROTHERS
DHARESHWAR KRUPA, NATH MANDIR, ROAD, NEAR MASHID, VITA-415311 SANGLI
MANUFACTURER AND TRADER
PARTNERSHIP FIRM
Used Since :01/01/2014
MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, Pastry AND Confectionery, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS);SPICES;INCLUDED IN CLASS 30
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.MOUTH FRESHNER PACHAK MUKHSUDDHI.
3072465  06/10/2015
LEENA DINESH JAIN
C 104, SHANTI NAGAR SO. OPP. GOKUL HOTEL, GANGADHAM KONDHWA RD, KONDHWA BK, PUNE 411048.
MAHARASHTRA. INDIA.
MANUFACTURING AND TRADING
INDIVIDUAL
Address for service in India/Agents address:
BHUSHAN SOHANLAL KOTECHA
10, D WING, SECOND FLOOR, KK MARKET, DHANKAWADI, PUNE-411043.
Used Since :06/09/2011
MUMBAI
ALL TYPES OF MASALA, SPICES MIX, MUKHWAS, ALL TYPES OF CHATNI, READY TO COOK FOOD, PAPADUM (PAPAD), KHAKRA
THE MARK TO BE USED AS A WHOLE AS PER LABEL.
3097816  15/11/2015
RAMESH PODDAR
trading as ;M/S. FULCHAND BALDEOPRASAD
52, SIYAGANJ, INDORE, M. P.
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/1998
MUMBAI
Tea, coffee and spices
3097839    15/11/2015
SURESH KUMAR FOTANI
trading as ;M/S. AMBIKA MASALA UDYOG
WARD NO. 14, CHAKARBHATA CAMP, DIST. BILASPUR, CHHATTISGARH
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI

Turmeric powder, chili powder, garam masala, spices and coriander powder
3120166  08/12/2015
SIMPLY SUNSHINE FOOD INDUSTRIES
SURVEY NO-37, KONDHWA BK, PUNE- 411 048, Maharashtra, India
Manufacturers & Traders
Limited Liability Partnership
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201308

Proposed to be Used
MUMBAI
Flour and Preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; Vinegar, Sauces, (Condiments); Spices; Sugar, Rice, Tapioca, Sago, Snacks, Khakra, Khichiya, Papad, Namkeen, Farsan;
3126997  15/12/2015
SANGITA PRAKASH MUDALIAR  
trading as ;Bakers Inn
S.r. No.853 Bhawani Peth, Isha Chamber Society, Shop No.-1. Near A.D. Camp Chowk, Pune-411042
Manufacturer and Trader

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/04/2010

MUMBAI
Bakery products, Sweets [candy], Cereal based snack food, Corn-based snack foods, Rice-based snack foods, Wheat-based snack foods, Confectioneries, Savoury and salted biscuits, Bakery products, Biscuits, toast, bread, bun, cookies and crackers, pastry, wafers, cakes, cup cakes, puffs, confectionery made of Sugar, chocolate, candies, chocolate candies.
RADHEY GURU

3172376  29/01/2016
SUMIT GOEL
H. NO. 520, F2-BLOCK, NEAR GAGAN CINEMA, SUNDAR NAGRI, NORTH EAST DELHI-110093.
TRADER & MANUFACTURER
PROPRIETOR

Address for service in India/Agents address:
THE GHAZIABAD TRADE MARK CO.
DEEPAK GUPTA, FLAT NO. S-3, IIND FLOOR, II-A/20, NEHRU NAGAR, (NR. JAIN MANDIR CROSSING) GHAZIABAD

Used Since: 18/01/2016

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.
3211157   15/03/2016
DEEPAK GULATI, MRS. NEELU GULATI AND RACHIT GULATI
trading as; ROOPAK’S PIK-N-PAY
6/9, AJMAL KHAN ROAD, KAROL BAGH, NEW DELHI 110005
MANUFACTURERS AND MERCHANTS.
Address for service in India/Attorney address:
THE CALCUTTA TRADE MARK CO.
303 RG COMPLEX I PRASHANT VIHAR SECTOR 14 ROHINI DELHI 110085
Used Since: 05/05/1958
To be associated with:
2807791
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VENEGAR, SAUCES (CONDIMENTS), SPICES, ICE, ATTA, MAIDA, SOOJI, BESAN, RICE, NAMKEENS, BISCUITS, MAIZE, NOODLES, PIZZA, RUSK, CORN FLAKES.
3216728  22/03/2016
ASHA RANI GARG
trading as ;MAA VAISHNO TRADING CO.
A-46, EAST FREIDNS ENCLAE, SULTANPURI, RAJ PARK, DELHI-110086.
MANUFACTURERS & MERCHANTS
Address for service in India/Agents address:
JAIN & PARTNERS
805, PADMA TOWER-I, RAJENDRA PLACE, N. DELHI-8

Proposed to be Used
DELHI
RICE, CEREALS, SPICES, TEA COVERED UNDER CLASS 30

Mark shall be used as a device as substantially represented and filed with no exclusive right over the words appearing separately.
Trade Marks Journal No: 1939, 03/02/2020 Class 30

3221634  30/03/2016
NARAYAN AGRI BUSINESS PVT. LTD.
Shivalaya Estate, Behind Armaan Hotel, State Highway, Unjha-3834170, Gujarat
MANUFACTURER AND MERCHANT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :01/12/2015

AHMEDABAD
WHOLE SPICES, GROUNDED SPICES.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. The applicant have no right over the cross device.
3223763  31/03/2016
BALAJI TASTY & SPICY FOODS PRIVATE LIMITED
PLOT NO 43, MIDC CHIKALTHANA, AURANGABAD, MAHARASHTRA-431001.
MANUFACTURER AND MERCHANT
Private Limited Company
Address for service in India/Attorney address:
VIBHA VINODKUMAR PAREKH.
OFFICE No-8, LUCKY MANSION, 1ST FLOOR, ABOVE HEERA PATHOLOGY LABORATORY, VAKOLA MARKET,
SANTACRUZ (EAST), MUMBAI-400 055.
Used Since :22/02/2016
MUMBAI
MANUFACTURER AND MERCHANT OF "SPICES AND DRY FRUITS, TEA COFFEE, RICE SAGO, BANANA CHIPS, FLOUR,
HONEY, BAKING POWDER, MUSTARD, VINEGAR, SAUCES
3228545  05/04/2016
MR. SADANAND CHOU DHARY
trading as ;D.D.UDYOG
INDRAPURI, BORING ROAD, PATNA - 800024, BIHAR
MANUFACTURERS
Address for service in India/Agents address:
MAKHJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD,SIDDHAR TH NAGAR,THANE (E)-400603
Proposed to be Used
KOLKATA
INDIAN SNACKS NAMKEEN (SAVOURY PRODUCTS)
3239211  20/04/2016
MADHUBALA DHARIWAL
trading as ;JEETMAL RATANLAL
64, GANDHI COLONY, JAORA, DIST.- RATLAM (M.P.)
MANUFACTURER, TRADER AND PACKER
AN INDIAN NATIONAL SOLE PROPRIETOR
Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC,
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.
Used Since :01/04/2013
MUMBAI
PULSES, GRAINS, TEA, SPICES AND COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE;
FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY,
TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE INCLUDED IN
CLASS 30.
TEEN EKKA
3249968  03/05/2016
MAHENDRA KUMAR JAIN
trading as ;M/S MAHENDRA KUMAR RATAN CHAND JAIN
MOTI NAGAR WARD,VIJAY TALKIES ROAD,SAGAR,MADHYA PRADESH
MANUFACTURING AND TRADING
Address for service in India/Agents address:
P.C. TRADE MARK
OFFICE NO. 380- III, G.S.C. SECTOR-29, NOIDA, G.B. NAGAR, (U.P.)
Used Since :01/01/2010
MUMBAI
WHEAT
3264564  20/05/2016
ALPESHBHAI TULSIBHAI PATEL
JAY PRAVINKUMAR PATEL
trading as ;MARK INTERNATIONAL
23, ATULYA BUNGLOWS, NEAR GULAB TOWER, THALTEJ, AHMEDABAD - 380054, GUJARAT
MANUFACTURING AND MARKETING
Used Since :23/11/2015
AHMEDABAD
SPICES, NAMKIN, SAUCES, SUGAR, GRAINS, CONFECTIONERY ITEMS INCLUDED IN CLASS 30.
3295121  27/06/2016
MRS. SAPNA CHHODWANI
trading as ;SAI BABA ENTERPRISES
SAI BABA ENTERPRISES, 52, NANAK PALACE, NEAR NEW GURUDWARA, RING ROAD, INDORE-[M.P.].
Manufacturers & Merchants.
INDIAN NATIONAL
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :01/01/2000
To be associated with:
1465585
MUMBAI
CHURAN,CHUTNEY, CONFECTIONERY (NONMEDICATED), NAMKEENS, FARSANS, CHOCOLATES, SPICES, MASALA, PAPAD, WADI, SWEETS, CHIKKI, BHUJIA, CANDY, WAFERS, TEA, COFFEE, MAIDA, SUJI, ATTA, BRAN, ESSENCE, SUGAR, RICE TAPIOCO,SAGO, ARTIFICIAL, COFFEE, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES (EXCEPT SALAD DRESSINGS) INCLUDED IN CLASS 30
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.. THIS IS CONDITION OF
REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.. REGISTERED APPLICATION NO.
1153974, 1153975, 1155886 ..
3295580  28/06/2016
NVR FOOD PRODUCTS PRIVATE LIMITED
FORTUNA TOWER, 23A, N. S. ROAD, KOLKATA-700 001, WEST BENGAL.
Manufacture, Merchant, Trader & Exporter.
Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.

Proposed to be Used
KOLKATA
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices.
3296170  28/06/2016
MR. PRAVEEN LACHMAN KHETWANI
trading as ; ELITE FOOD PRODUCTS
Plot No. A-6/4, M.L.D.C., Murbad, Dist. THANE-421 401 [M.S.].
Manufacturers & Merchants.
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since : 01/01/1998
MUMBAI
CONFECTIONERY (NON-MEDICATED) INCLUDED IN CLASS 30
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3306561  11/07/2016
KAMCO CHEW FOODS PVT. LTD.
47, S.K. COMPOUND, LASUDIYA MORI, DEWAS NAKA, INDORE-[M.P.].
Manufacturers & Merchants.
A PRIVATE LIMITED COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :01/01/2010
MUMBAI
CONFECTIONERY (NON-MEDICATED) INCLUDED IN CLASS 30
3306567  11/07/2016
KAMCO CHEW FOODS PVT. LTD.
47, S.K. COMPOUND, LASUDIYA MORI, DEWAS NAKA, INDORE-[M.P.].
Manufacturers & Merchants.
A PRIVATE LIMITED COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA
WEST MUMBAI-400050
Used Since :01/01/2010
MUMBAI
CONFECTIONERY (NON-MEDICATED), CHOCOLATES, CANDY, LOLLY POPS, BISCUITS (NOT FOR ANIMAL), WAFERS
BISCUITS, CHEESE BALLS, CHEESE BISCUITS AND BUBBLE GUM INCLUDED IN CLASS 30
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.. THIS IS CONDITION OF
REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..1241970..
3314683  21/07/2016
ROSHAN BABULAL JAIN
9, ARCH AVENUE APARTMENT, SALISBURY PARK, MAIN ROAD, OPPOSITE MAHARSHI NAGAR POLICE CHOWKY, GULTEKADI PUNE - 411037, MAHARASHTRA, INDIA
MANUFACTURER
AN INDIAN NATIONAL
Address for service in India/Attorney address:
BHATE AND PONKSHE
12, VENU - MADHAV APPARTMENTS, 5 TH FLOOR, 104/7, OFF LANE NO.14, PRABHAR ROAD, PUNE- 411 004 MHARASHTRA STATE, INDIA
Used Since :15/04/2011
MUMBAI
SALT BEING GOODS INCLUDED IN CLASS 30
3340327  18/08/2016
MIRA RAY
trading as ;ODIRAY CONFECTIONARIES
PLOT NO: 321, GROUND FLOOR, MAHANADI RING ROAD, Nr. MAHANADI INN, CUTTACK, STATE: ODISHA, PIN: 753007
MANUFACTURER, TRADER AND MERCHANT
Registered under DIC
Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1,B.B. CHATTERJEE ROAD,GROUND FLOOR,KOLKATA 700 042,WEST BENGAL,INDIA.
Used Since :15/08/2016
KOLKATA
CHOCOLATE, LOGENZES AND CONFACTIONERY GOODS IN THE SAME CLASS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
3354285 02/09/2016
KAMCO CHEW FOODS PVT. LTD.
47, S.K. COMPOUND, LASUDIYA MORI, DEWAS NAKA, INDORE-[M.P.].
Manufacturers & Merchants.
A PRIVATE LIMITED COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, 1ND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA
WEST MUMBAI-400050
Used Since: 01/06/2012
MUMBAI
CONFECTIONERY (NON-MEDICATED), CHOCOLATES, CANDY, LOLLY POPS, BISCUITS (NOT FOR ANIMAL), WAFERS
BISCUITS, CHEESE BALLS, CHEESE BISCUITS AND BUBBLE GUM INCLUDED IN CLASS 30
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3362318  14/09/2016
SURESH ROCHWANI
trading as ;SURESH ROCHWANI
PLOT NO.17 , KHASRA NO.- 204 / 3 / 7 , PALDA , NEAR SAMTA NAGAR ,INDORE ( M.P.)
Manufacturer and Merchants
Indian Individual
Address for service in India/Attorney address:
DP SONI
105 , Mahasagar Corporate , Manormaganj Main Road , Indore (M.P.)Pin-452001
Used Since :28/12/2004
MUMBAI
Confectionary , candy , Sugar & Chocolate balls , Lollypop , Chewing gum , churan , chatni and ready to eat snacks .
3362326  14/09/2016
HITESH ROCHWANI
trading as ; SUPREME FOOD PRODUCTS
PLOT NO.17, KHASRA NO-204/3/7, PALDA, NEAR SAMTA NAGAR, INDORE (M.P.)
Manufacturer and Merchants
INDIAN PROPRIETOR
Address for service in India/Attorney address:
DP SONI
105 , Mahasagar Corporate , Manormaganj Main Road , Indore (M.P.)Pin-452001
Used Since :22/08/2013
MUMBAI
Confectionary, candy, Sugar & Chocolate balls, Lollypop, Wafers, Biscuits, Chewing gum, churan, chatni and ready
to eat snacks.
3366596  19/09/2016
SURESH ROCHWANI
trading as SURESH ROCHWANI
PLOT NO.17 , KHASRA NO.- 204 / 3 / 7 , PALDA , NEAR SAMTA NAGAR,INDORE ( M.P.)
Manufacturer and Merchants
Indian Individual
Address for service in India/Attorney address:
DP SONI
105 , Mahasagar Corporate , Manormaganj Main Road , Indore (M.P.)Pin-452001
Used Since :28/12/2004
To be associated with:
3043501
MUMBAI
Confectionary , candy , Sugar & Chocolate balls , Lollypop , Chewing gum , churan , chatni and ready to eat snacks
URBAN CRAVE
modern indian bistro

3368111  20/09/2016
RCS HOSPITALITY LLP
trading as URBAN CRAVE - Modern Indian Bistro
109/363, 1st Floor, R.K. Nagar, G.T. Road, Kanpur - 208012, Uttar Pradesh.
Manufacturer and Merchants
Limited Liability Partnership
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :26/07/2015

DELHI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.
IN USE.
MOHAN KUMAR BAJAJ (HUF)
trading as ;SHRI KRISHNA SONS
4/23, NAYAPURA, INDORE - [M.P.].
Manufacturing and Marketing
INDIAN NATIONAL
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :01/01/2000
To be associated with:
1992885, 2861513
MUMBAI
CONFECTIONERY (NON-MEDICATED) INCLUDED IN CLASS 30.
JAMINGO

3388004   15/10/2016
GRV BISCUITS PVT. LTD.
trading as ;GRV BISCUITS PVT. LTD.
LEVEL-5, SREI SIGNATURE, PLOT NO.-14A, ANATH ROAD, UDYOLOG VIHAR, SECTOR-18, GURGAON, HARYANA-122015
MANUFACTURING AND TRADING
Company Incorporated under Companies Act.

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :01/10/2016

DELHI
Biscuits, Chocolates, Chocolate Biscuits and Confectionery included in class 30
NAVBHOG
PREMIUM RICE

3388246  14/10/2016
ASSAY CERAMICS AND CHEMICALS PRIVATE LIMITED
Naya Bazar, D.B. Road, Jugsalai, Jamshedpur-831006, Jharkhand, India
Manufacturers, Merchants and Traders
an Indian Company duly incorporated under the provisions of The Companies Act, 1956
Address for service in India/Agents address:
CHAKRABORTY & ASSOCIATES
13/1A GOVERNMENT PLACE EAST, 3RD FLOOR (TIMES OF INDIA BLDG.), KOLKATA 700 069, WEST BENGAL, INDIA.
Used Since : 08/06/2011
To be associated with:
3388245
KOLKATA
Rice being in Class - 30
SHASHI KANT RAY
trading as ;AYUSH ENTERPRISES
ROAD NO. 4, VIDYA NAGAR, P.O. - HARMU, P.S.- SUKHADEV NAGAR, RANCHI - 834003, JHARKHAND.
MANUFACTURER & MERCHANT
INDIAN NATIONAL
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.
Used Since :21/11/2006
KOLKATA
CHANACHUR, DALMUT, NAMKEEN, BHUJIA BEING INCLUDED IN CLASS-30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
3407696    10/11/2016
PRATEEK JAIN
27, RAMPURAWALA BUILDING, MG ROAD, INDORE(M.P)-452001
Manufacturer and Trader
Address for service in India/Agents address:
AKHIL KACHOLIA
1/7 MAHESH NAGAR OPP. SONTU MONTU SCHOOL, INDORE
Used Since :28/12/1999
MUMBAI
Flour and preparations made from cereals, bread, pastry and confectionery, snacks, sweets.
3416222  22/11/2016

VARIETY FOOD PRODUCTS DISTRIBUTION CO. PVT. LTD.
trading as ; VARIETY FOOD PRODUCTS DISTRIBUTION CO. PVT. LTD.
21, R.N. MUKHERJEE ROAD, KOLKATA 700001, WEST BENGAL
Manufacturers, Merchants and Distributors.
A COMPANY INCORPORATED IN INDIA UNDER THE COMPANIES ACT, 1956.

Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1, B.B. CHATTERJEE ROAD, GROUND FLOOR, KOLKATA 700 042, WEST BENGAL, INDIA.

Used Since : 01/04/2015

To be associated with:
3416211

KOLKATA
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee, artificial tea, instant tea, flavoured tea.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3416211.
3418158  24/11/2016
RAJ KUMAR GUPTA
trading as ;M/S RAJ TEA COMPANY.
MANDI PATIA, HAPUR - 245101 (U.P.)
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAI MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866
Used Since :01/08/1996
DELHI
TEA
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1348354.
Trade Marks Journal No: 1939, 03/02/2020  Class 30

3418426  24/11/2016
M/S. KASAM MOHAMED MEMON.
trading as ;M/S. KASAM MOHAMED MEMON.
Manufacturer AND merchant
Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR,
KANDIVALI (WEST), MUMBAI-400 067.
Used Since :01/01/1969
MUMBAI
FARSAN, COOKED FOOD,FOOD STUFF INSTANT FOOD ,MADE FROM FLOUR, BESAN, RAWA, CEREALS, MAIDA ATTA,
SOOJI, NOODLES, SPHAGETTY, SPICES, RICE, SAGO, DAL, HONEY, SALT, MUSTARD, PEPPER, VINEGAR, SUGAR,
SAUCES, SNAKES,GRAINS, PAPAD, TAPIOCA, TRAECLE, PASTA,KETCHUPS, POTATO FLAKES,POHA,CHILLY
POWDER.
ELEPHANT COUNTRY
3424632  02/12/2016
BALIPARA TRACT AND FRONTIER FOUNDATION
KALPESH POPAT, GROUND FLOOR, DINMANI SADAN, R.R.T. ROAD, MULUND WEST, MUMBAI - 400080
MANUFACTURERS AND MERCHANTS
A INDIAN NATIONAL
Used Since :01/10/2016
MUMBAI
TEA, PACKET TEA, LOOSE TEA, TEA BAGS, INSTANT TEA AND TEA RELATED PRODUCTS
ELEPHANT REPUBLIC TEA
3424633 02/12/2016
BALIPARA TRACT AND FRONTIER FOUNDATION
KALPESH POPAT, GROUND FLOOR, DINMANI SADAN, R.R.T. ROAD, MULUND WEST, MUMBAI - 400080
MANUFACTURERS AND MERCHANTS
A INDIAN NATIONAL
Used Since :01/10/2016
MUMBAI
TEA, PACKET TEA, LOOSE TEA, TEA BAGS, INSTANT TEA AND TEA RELATED PRODUCTS
GANA VEG
3462444  18/01/2017
VAGVALA DORA RAJU
PLOT NO. 8, OPPOSITE SHILPAKALA VEDIKA, ROHINI LAYOUT, HITECH CITY, MADHAPUR, HYDERABAD 500081
FOOD & BEVERAGES
Address for service in India/Agents address:
BHUPATHIRAJU V.S.S.R.K.RAJU
501, Sri Sai Style, Plot No.F3, CMC Layout, Kondapur, Hyderabad-500084.
Used Since :09/12/2016
CHENNAI
NAMKEEN, FLOUR AND PREPARATIONS MADE FROM CEREALS, CONFECTIONERY. COFFEE, TEA, COCOA, SUGAR,
RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; BREAD, PASTRY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER;
SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3462450  18/01/2017
VAGVALA DORA RAJU
PLOT NO. 8, OPPOSITE SHILPAKALA VEDIKA, ROHINI LAYOUT, HITECH CITY, MADHAPUR, HYDERABAD 500081
FOOD

Address for service in India/Agents address:
BHUPATHIRAJU V.S.S.R.K.RAJU
501, Sri Sai Style, Plot No.F3, CMC Layout, Kondapur, Hyderabad-500084.
Used Since :01/12/2007

To be associated with:
2771317, 3216409

CHENNAI
NAMKEEN, FLOUR AND PREPARATIONS MADE FROM CEREALS, CONFECTIONERY, COFFEE, TEA, COCOA, SUGAR,
RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; BREAD, PASTRY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER;
SALT, MUSTRD; VINEGAR, SAUCES, (CONDIMENTS); SPICES
3471852  02/02/2017
YOGENDRA D. THAKKER
trading as ;NOVAS IMPEX
19, BODKE BUILDING, 1ST FLOOR, N. S. ROAD, MULUND (WEST), MUMBAI-400080
MANUFACTURER AND MERCHANT
A SOLE PROPRIETORSHIP CONCERN
Address for service in India/Agents address:
VARIKASERY & VARIKASERY.
31, HAJI HABIB BLDG, 1ST FLR, NEAR Parsi Fire Temple, DR. B.A.ROAD, DADAR (EAST), MUMBAI - 400 014.
Used Since :01/09/2016

MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE, PAPAD INCLUDED IN CLASS 30
SRI SRI

3472666   02/02/2017
SRIVEDA SATTVA PVT LTD
III Floor, No. 54/46, 39th A Cross, 11th Main Road, 4th T Block, Jayanagar, Bangalore, Karnataka, India, 560041.
Manufacturers, Merchants & Exporters.
A company Registered under the Companies Act.

Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.
Used Since :18/03/2004

CHENNAI

Organic food included in class 30, flour and preparations made from cereals including biscuits, bread, bakery products and confectionery, snacks included in class 30, honey, spices, tea and coffee.
VINOD KUMAR BAGCHAND KESHWANI
trading as ;M/S. PRITAM TEA COMPANY
X-30, MIDC, JALGAON-425001 (M.S.)
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :02/06/2001
MUMBAI
Tea
3490206  22/02/2017
M/S. SAGAR LENTILS PVT. LTD.
PLOT NO. G-3/1, MIDC AREA, DISTT. JALGAON-425002, MAHARASHTRA
MERCHANTS AND MANUFACTURERS

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Used Since :01/01/1999

MUMBAI
COFFEE, TEA, RICE, FLOUR AND PREPARATIONS MADE FROM CEREALS.
3495561    28/02/2017
VIVANDA HOSPITALITY LLP
VATSALYA SURVEY NO 43/103, NAVSAHYADRI HOSC. SOC.NEAR TATHAVDE UDYAN KARVE NAGAR, PUNE-411052
Manufacturer & Trader

Address for service in India/Agents address:
NAYAN J. RAWAL
L-303, PANCH SHEEL GARDENS, NEW MAHAVIR NAGAR, KANDIVALI (W), MUMBAI-400 067.
Used Since :13/02/2017

MUMBAI
Cooked dishes ready to serve, Cereal Preparations; Tea, Coffee, Snacks, Ice-cream, Ices; Pudding, Desserts, Cakes, Cookies, Biscuits, Chocolates, Candies & Toffees; Bread, Pastry, Confectionery & Bakery Products; Preparations made from Cocoa, Sugar, Rice, Tapioca, Sago, Artificial Coffee; Flour & Preparations made from Cereals, Honey, Treacle; Yeast, Baking Powder; Salt, Mustard; Vinegar, Sauces, Spices; Vermicelli, Noodles, Pasta, Pizza & other Preparations
3503718 04/03/2017
ANJALI PURWAR
trading as ;M/S. G.J. DALL MILL
C/O. GOPAL PURWAR (ADV), SARAF BA ZAR, KATNI-483501 (M.P.)
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PAR MAN AND COLONY, DR. MUKHER JEE NAGAR DELHI-9
Used Since :01/12/2016
MUMBAI
PULSES
GOLDEN RIBBON

3518337    01/04/2017

SURAJ M LALLA
101, Shree Shakti, Plot no. 697, 14" Road, Khar West, Mumbai - 400052,
Sole Proprietor

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
To be associated with:
3126868

MUMBAI
TEA.
3519630 04/04/2017
MS. VIBHUTI JAIN
Prempuri, Muzzafar Nagar
Individual
Address for service in India/Attorney address:
RANJEET KUMAR & ASSOCIATES
T-3, Third Floor, Manish Chamber – IV, Plot # 7, LSC Market, Sector – 12, Dwarka, New Delhi – 110078
Proposed to be Used
DELHI
"BISCUIT AND WAFERS, CREAM AND CHOCOLATE FILLED BISCUIT AND WAFERS, CHOCOLATE, PREPARATIONS MADE FROM CEREALS AND FLOURS, BREAD, PASTRY, CAKE, CONFECTIONERY, SAUCES, ICE, CONDIMENTS, COFFEE, COCOA, BEVERAGES, MIXTURES, CONCENTRATES, FLAVOURINGS, ESSENCES
BHOJRAJ

3523108  11/04/2017
RGHB FOOD PRODUCTS PRIVATE LIMITED
PLOT NO.494, JAGJIVANRAM NAGAR, NAGPUR-440008
MANUFACTURERS AND MERCHANTS
A PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
DIPAK S. MOHINANI, ADVOCATE
601, NENUMAL SOCIETY, O.T. SECTION, ULHASNAGAR-3.

Proposed to be Used
MUMBAI
SPICES, CONDIMENTS, FLOUR FOR FOODS AND INSTANT MIXES OF ALL KINDS
3523142 11/04/2017
A. MADHAVAN PRINCE
trading as ;MANISHA RENTERPRISES
DHURI TOWER, BUILDING, NO. A-2303, OPP. KAMRAJ SCHOOL, 90 FEET ROAD, DHARAVI, MUMBAI-400017,
MAHARASHTRA, INDIA
MANUFACTURER AND MERCHANT
AN INDIAN NATIONAL
Proposed to be Used
MUMBAI
SAMBHAR, MASALA, CHICKEN, MASALA, MUTTON, MASALA INCLUDED IN CLASS 30
SILVER LAND

3524688  12/04/2017
RAMAKANT SHARMA TRADING AS SHARMA TRADING CO.
ST. NO-6, DABA LOHARA ROAD, MAHA SINGH NAGAR, NEAR SAHIB PUBLIC SCHOOL, NEW SHIMALAPURI, LUDHIANA (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/02/2014

DELHI
Tea.
3526312  17/04/2017
RAJIV KUMAR
trading as :KUBER FOODS
WARD NO. 5, M.C. ROAD, TARAORI KARNAL
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
C & K ASSOCIATES
D-139, STREET NO.4, BHAJANPURA, DELHI-53
Used Since :01/04/2017
DELHI
RICE
Trade Marks Journal No: 1939 ,  03/02/2020          Class 30

TIRSHOOL 301

3538443    01/05/2017

SHUJAUDDIN

1425 AMEEN MARKET JINSI JAHANGIRABAD BHOPAL (MP)

MANUFACTURER AND MERCHANT

A INDIAN NATIONAL

Proposed to be Used

MUMBAI

COFFEE, TEA, COCOA, SUGAR, RICE, TALPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONUY, ICES; HONEY TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES, ICE
Udupi Ruchi

3538623  01/05/2017

SHRI SWAMI TAPASYANANDRA
trading as ;UDUPI RUCHI
TRA 172, CHADIYARA ROAD POOJAPPURA TRIVANDRUM - 695012, KERALA, SOUTH INDIA.
MANUFACTURER AND MERCHANT
SOLE PROPRIETOR

Address for service in India/Agents address:
THE BUSINESS CYTALYST.
CATALYST VILLA KANIYAPURAM POST TRIVANDRUM, KERALA - 695301
Used Since :01/01/2002

CHENNAI
SPICES AND CURRY POWDERS, FLOUR AND PREPARATIONS MADE FROM WHEAT, RICE AND OTHER CEREALS, PICKLES, RASAM POWDER, SAMBAR POWDER, VEGETABLE MIX POWDER, CHILLY POWDER, TURMERIC POWDER, CORIANDER POWDER, TAMARIND MIX.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
DANISH ABDUL RAZAK PANDROWALA
Rehyaan Terraces, A/ 1501, Sahakar- Bandivali Hill Road, Jogeshwari (w)
Proprietor

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Proposed to be Used
MUMBAI
Baked goods, confectionery, chocolate and desserts
Trade Marks Journal No: 1939, 03/02/2020  Class 30

3577009  23/06/2017
GOLDWAY FOODS PVT. LTD.
B-XIV-1014, SANT NAGAR, JALANDHAR (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT.
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since: 01/04/2010
DELHI
Flour, Pulse Flour, Sugar, Besan (Gram flour), Maida (wheat flour), Suji (Wheat flour), Processed Oats, Flour & Preparations made from Cereals; Confectionery & Bakery Goods.
3577322  23/06/2017
ALI ABBAS ALI RAZA
149, Haroon Manzil, B-Block, 1st Floor, No. 12/13, Imam Wada Road, Above Metro Optical Bhendi Bazar, Mumbai - 400009
MANUFACTURER & MERCHANTS
Single Firm
Address for service in India/Attorney address:
PARKAR & PARKAR
333 NARSI NATHA STREET,GROUND FLOOR,ROOM NO.12,KATHA BAZAR,MUMBAI 400 009,INDIA.
Used Since :01/07/2016
MUMBAI
COFFEE, BISCUITS, SUGAR BOILS CANDIES, CHOCOLATES, WAFERS, COCOA, SUGAR, RICE, TAPIOCA, ARTIFICIAL COFFEE; WHEAT, FLOUR AND PREPARATIONS MADE FROM CEREALS, SPICES OF ALL KINDS, CHAT MASALA, JEERA, AJWAIN, ALL TYPES OF FLOUR, PAPAD, TEA, SALT, SAGO, GRAM FLOUR, BREAD, PASTRY AND CONFECTIONERY, HONEY, TREACLE; YEAST, BAKING POWDER; MUSTARD; VINEGAR, SAUCES, (CONDIMENTS), ICE, ICE CREAM MIX
3578120   24/06/2017
FUNJOY FOOD PRODUCTS PVT. LTD.
NAUDHRANI ROAD, MALERKOTLA-148023 (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT.
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/02/2014
DELHI
Biscuits.
Trade Marks Journal No: 1939, 03/02/2020 Class 30

3579372  27/06/2017
JYOTI RIJHWANI
BW-BLOCK, FLAT NO.113-B, SHALIMAR BAGH, DELHI-110 088,
Individual
Address for service in India/Attorney address:
INDIAN TRADE MARKS CO.
R-104, GREATER KAILASH PART 1, NEW DELHI-110 048

Proposed to be Used
DELHI
Bubblegum Churan Goli, Masala, Salted & Sweet, Ice Loly, Candies, Goli, Toffees, Lollypops, Sweet Candies, Candies Salted & Spiced, Mouth Fresheners, Chocolates, Coffees, Tea, Cocoa, Saunf, Sugar, Rice, Honey, Treacle, Artificial Coffee, Flour And Preparations Made From Cereals, Bread, Pastry, Treacle, Yeast, Baking Powder, Mustard, Vinegar, Sauces, (Condiments) And All Kind Of Confectionery Goods
Trade Marks Journal No: 1939 , 03/02/2020 Class 30

MUKSAR APPEARELS PRIVATE LIMITED
A-92 C, Taimoor Nagar, New Delhi - 110025
an Indian company within the meaning of the Companies Act, 2013

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Used Since :12/07/2015

DELHI
Flour and preparations made from cereals; bread; pastries and confectionery; biscuits / cookies, edible ices; sugar, honey, treacle; yeast; sauces (condiments); spices; ice; baking powder; baking soda; breadcrumbs; buns; cakes; cake powder; cake batter; cake frosting [icing]; candy; candy decorations for cakes; cereal-based snack food; chips [cereal products]; chocolate; chocolate beverages with milk; chocolate mousses; chocolate decorations for cakes; chocolate-based beverages; chocolate-based spreads; chocolate-coated nuts; chutneys [condiments]; cinnamon [spice].
FARM'S CART

3584781   05/07/2017

SH. GURPREET SINGH PROPRIETOR OF RAGHUBIR SINGH KASMIR SINGH.
101, GRAIN MARKET, TOHANA, DISTT.-FATEHABAD, HARYANA, INDIA.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

3585048  05/07/2017
MUKESH KUMAR
C-22, PHASE-1.2.3, SHIVANI ENCLAVE, KAKRAULA VILLAGE, NEW DELHI-110078
NEW APPLICATION

Address for service in India/Attorney address:
QSEK INTELLECTUAL SERVICES PVT LTD
S-193, SCHOOL BLOCK SHAKARPUR, DELHI, 110092

Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery; honey, treacle; yeast, baking-powder; salt, mustard, vinegar, sauces (except salad dressings); spices; ice
3585641 06/07/2017
MAHENDER PAL
C-1-A SHOP NO-2 G/F MAIN ROAD GAJIPUR DAIRY FARM DELHI 110096
NEW APPLICATION
Address for service in India/Agents address:
THE GHAZIABAD TRADE MARK CO.
DEEPAK GUPTA, FLAT NO. S-3, IIND FLOOR, II-A/20, NEHRU NAGAR, (NR. JAIN MANDIR CROSSING) GHAZIABAD
Proposed to be Used
DELHI
SWEETS AND NAM KEEN
ANKUSH JAIN TRADING AS M/S. YUMMIES FOOD PRODUCTS
KHASRA NO. 910, RITHALA, DELHI-110085
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Used Since: 01/01/2017

DELHI
Confectionery including cream rolls, cream cubes, cream biscuits, chocolates, toffees, biscuits, cakes, chips and namkeen
AJMAO

3594501  19/07/2017

VARUN AGGARWAL Trading As: VARUN AGGARWAL
C-549, 2ND FLOOR, MAJLIS PARK, ADARSH NAGAR, NORTH DELHI-110033

Other

Address for service in India/Attorney address:
VMS LEGAL SERVICES LLP
K-2/7, GROUND FLOOR, MODEL TOWN 2, NORTH DELHI, DELHI 110009

Proposed to be Used

DELHI

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice: seviyan; pasta; vermicelli
ASHWANI KUMAR TRADING AS ASHWANI KUMAR & CO.
SHOP NO-86, MANDI FENTON GANJ, JALANDHAR CITY (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/05/2014
DELHI
Spices for sale in the State of Punjab only.
READYBAKES
3596970  21/07/2017
PAWAN SAHNI
DEV BHOMI HOUSE, KALKA SHIMLA ROAD, DEONGHAT, SOLAN - 173 211 (HIMACHAL PRADESH) INDIA
INDIVIDUAL
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :23/06/2017
DELHI
BAKERY AND CONFECTIONERY PRODUCTS.
HIMANSHU VIJ
8, SHIVPURI EXTN., 2ND FLOOR, MANOKAMNA BHAWAN, KRISHNA NAGAR, DELHI-110051
INDIVIDUAL

Address for service in India/Attorney address:
KINGSINGH LEGAL CONSULTANTS
3 VEER SAVARKAR MARKET, GANDHI NAGAR, DELHI -110031

Proposed to be Used

DELHI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRY AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING POWDER; SALT; MUSTARD; VINEGAR, SAUCES [CONDIMENTS]; SPICES; ICE
3606476  04/08/2017
MOHD. SARIF
B-35, H-4 N-30 JHUGGI, JAHANGIR PURI, NORTH WEST, DELHI-110033
INDIVIDUAL

Address for service in India/Attorney address:
SIGMA LEGAL SERVICES LIMITED
407-408, B-8, GD-ITL TOWER, NETAJI SUBHASH PLACE, NEW DELHI-110 034

Proposed to be Used
DELHI
ALL TYPES OF NAMKEENS AND SATTU
3608054  07/08/2017
TARUN SHARMA TRADING AS BEEZ INTERNATIONAL
H. NO-171-C, RISHI NAGAR, NEAR KALI MATA MANDIR, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/05/2014
DELHI
Honey, Spices, Sauces (Condiment) Tea, Chips (Cereal Products) & Mayonnaise.
SADHU CHHAP

3608981  09/08/2017
M/S SADHU SINGH GURDIP SINGH
Taran Taran Road, near Gurdwara Baba Nod Singh
Partnership Firm

Address for service in India/Attorney address:
MOHIT NANDA ADVOCATE
10-A THE MALL (RAM KUNJ) ADJOINING EMINENT MALL, MALL ROAD, AMRITSAR.

Used Since :01/01/1956

DELHI
Rice of all kinds

For Sale of RICE only.
3612411  14/08/2017
LNT DIAMOND
B-6/8, STREET NO-6, DAYAL PUR EXTN., KARAWAL NAGAR, DELHI-110094
PROPRIETOR
Address for service in India/Attorney address:
SHIKHA GUPTA & ASSOCIATES
CH. NO. 106, SHRIRAM COMPLEX, C-20, MANDIR MARG, KRISHNA NAGAR DELHI 110051 (NEAR SWARN CINEMA RED LIGHT).
Proposed to be Used
DELHI
Chana Flour, Flour and preparations made from cereals
3614382  17/08/2017
MODERN FOOD ENTERPRISES PRIVATE LIMITED
Office No. 2, One Horizon Centre, 14th Floor Sector 43, Golf Course Road, Gurgaon – 122 002
Manufacturers and Merchants
Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since :01/05/2017
To be associated with:
444239, 3316626, 3316627, 3316628, 3316629, 3419546, 3432233
DELHI
Bread, buns, pizza bread, fruit bread, pizzas, pav, bread rolls, filled rolls including cream rolls, bread stuffing’s, crackers, bread crumbs, toasted bread (rusk), Indian breads including kulcha, chapatti, rolli, paratha, naan, pav, wheat rolls, cakes, muffins, bar cakes, plum cakes, biscuits, energy biscuits, ice cream biscuits, cookies, pie, wafers, bakery items including confectionery, dairy confectionery, flour confectionery, flavoured sugar confectionery, snack foods consisting principally of confectionery, potato flour confectionery, cereal and cereal preparations, breakfast cereals, nutribar, cereal bars, energy bars, chocolate bars, ready to eat savouries, rice mixes, all kind of snack mix, dessert mixes, steam buns and pavs, bread mix, cakes mixes, cookies mixes, pancakes mixes, rice mixes, pastry mixes, muffin mixes, waffles, pastry, flour confectionery, doughnuts, pasta, noodles, sweet rolls, bread and flour confectionery, decoration and toppings of breads and bakery products, ready-to-eat cereals, ready-to-eat puddings, ready to eat, cereal derived food bars,
chocolate-based ready-to-eat food bars, chocolates and chocolate based ready to eat candies and snacks, ready to eat savory snack foods made from maize meal formed by extrusion, gravy mixes, instant pudding mixes, instant dessert pudding mixes, prepared baking mixes, batter mixes, pizza mixes, pre-mixes ready for baking, brownie and gluten free products
3614384 17/08/2017
MODERN FOOD ENTERPRISES PRIVATE LIMITED
Office No.2, One Horizon Centre, 14th floor, Sector 43, Golf Course Road, Gurgaon-122002, Haryana, India
Merchants and Manufacturers
Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since: 01/05/2017
To be associated with:
2364675, 3316621, 3316624, 3316626, 3316627, 3316629, 3419546, 3574226, 3574228, 3574230, 3574232, 3574233, 3574234, 3614382

DELHI
Bread, buns, pizza bread, fruit bread, pizzas, pav, bread rolls, filled rolls including cream rolls, bread stuffing's, crackers, bread crumbs, toasted bread (rusk), Indian breads including kulcha, chapatti, roll, paratha, naan, pav, wheat rolls, cakes, muffins, bar cakes, plum cakes, biscuits, energy biscuits, ice cream biscuits, cookies, pie, wafers, bakery items including confectionery, dairy confectionery, flour confectionery, flavoured sugar confectionery, snack foods consisting principally of confectionery, potato flour confectionery, cereal and cereal preparations, breakfast cereals, nutribar, cereal bars, energy bars, chocolate bars, ready to eat savouries, rice mixes, all kind of snack mix, dessert mixes, steam buns and pavs, bread mix, cakes mixes, cookies mixes, pancakes mixes, rice mixes, pastry mixes, muffin mixes, waffles, pastry, flour confectionery, doughnuts, pasta, noodles, sweet rolls, bread and flour confectionery, decoration and toppings of breads and bakery products, ready-to-eat cereals, ready-to-eat puddings, ready to eat, cereal derived food bars,
chocolate-based ready-to-eat food bars, chocolates and chocolate based ready to eat candies and snacks, ready to eat savory snack foods made from maize meal formed by extrusion, gravy mixes, instant pudding mixes, instant dessert pudding mixes, prepared baking mixes, batter mixes, pizza mixes, pre-mixes ready for baking, brownie and gluten free products
3614386   17/08/2017
MODERN FOOD ENTERPRISES PRIVATE LIMITED
Office No.2, One Horizon Centre, 14th floor, Sector 43, Golf Course Road, Gurgaon-122002, Haryana, India
Merchants and Manufacturers

Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since :01/05/2017

DELHI
Bread, buns, pizza bread, fruit bread, pizzas, pav, bread rolls, filled rolls including cream rolls, bread stuffing's, crackers, bread crumbs, toasted bread (rusk), Indian breads including kulcha, chapatti, roti, paratha, naan, pav, wheat rolls, cakes, muffins, bar cakes, plum cakes, biscuits, energy biscuits, ice cream biscuits, cookies, pie, wafers, bakery items including confectionery, dairy confectionery, flour confectionery, flavoured sugar confectionery, snack foods consisting principally of confectionery, potato flour confectionery, cereal and cereal preparations, breakfast cereals, nutribar, cereal bars, energy bars, chocolate bars, ready to eat savouries, rice mixes, all kind of snack mix, dessert mixes, steam buns and pavs, bread mix, cakes mixes, cookies mixes, pancakes mixes, rice mixes, pastry mixes, muffin mixes, waffles, pastry, flour confectionery, doughnuts, pasta, noodles, sweet rolls, bread and flour confectionery, decoration and toppings of breads and bakery products, ready-to-eat cereals, ready-to-eat puddings, ready to eat, cereal derived food bars, chocolate-based ready-to-eat food bars, chocolates and chocolate based ready to eat candies and snacks, ready to eat savory snack foods made from maize meal formed by extrusion, gravy mixes, instant pudding mixes, instant dessert pudding mixes, prepared baking mixes, batter mixes, pizza mixes, pre-mixes ready for baking, brownie and gluten free products.
Trade Marks Journal No: 1939, 03/02/2020  Class 30

MODERN FOOD ENTERPRISES PRIVATE LIMITED
Office No.2, One Horizon Centre, 14th floor, Sector 43, Golf Course Road, Gurgaon-122002, Haryana, India
Merchants and Manufacturers

Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since: 01/05/2017

To be associated with:
444239, 2364675, 3316623, 3316624, 3316626, 3316627, 3316628, 3316629, 3419546, 3432233

DELHI
Bread, buns, pizza bread, fruit bread, pizzas, pav, bread rolls, filled rolls including cream rolls, bread stuffing’s, crackers, bread crumbs, toasted bread (rusk), Indian breads including kulcha, chapatti, roll, paratha, naan, pav, wheat rolls, cakes, muffins, bar cakes, plum cakes, biscuits, energy biscuits, ice cream biscuits, cookies, pie, wafers, bakery items including confectionery, dairy confectionery, flour confectionery, flavoured sugar confectionery, snack foods consisting principally of confectionery, potato flour confectionery, cereal and cereal preparations, breakfast cereals, nutribar, cereal bars, energy bars, chocolate bars, ready to eat savouries, rice mixes, all kind of snack mix, dessert mixes, steam buns and pavs, bread mix, cakes mix, cookies mix, pancakes mix, rice mixes, pastry mixes, muffin mixes, waffles, pastry, flour confectionery, doughnuts, pasta, noodles, sweet rolls, bread and flour confectionery, decoration and toppings of breads and bakery products, ready-to-eat cereals, ready-to-eat puddings, ready to eat, cereal derived food bars,
chocolate-based ready-to-eat food bars, chocolates and chocolate based ready to eat candies and snacks, ready to eat savory snack foods made from maize meal formed by extrusion, gravy mixes, instant pudding mixes, instant dessert pudding mixes, prepared baking mixes, batter mixes, pizza mixes, pre-mixes ready for baking, brownie and gluten free products
RAM BAAN BESAN

3614682  17/08/2017
RIMA MADAAN (TRADING AS M/S SHIV KIRPA TRADING CO.)
7 Kangra Colony, Batala Road, Amritsar

Propreitorship

Address for service in India/Attorney address:
MOHIT NANDA ADVOCATE
10-A THE MALL (RAM KUNJ) ADJOINING EMINENT MALL, MALL ROAD, AMRITSAR.

Proposed to be Used
DELHI

BESAN and ATTA included in class 30
for use in state of Punjab.
3615977    19/08/2017
PRADEEP GHANSHYAMDAS DOULTANI TRADING AS : G.T. PRODUCTS
Pushpak Bus Stand, Burhanpur - [M.P.]
Proprietary Concern
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, B1ND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA
WEST MUMBAI-400050

Proposed to be Used
MUMBAI
CONFECTIONERY, CHURAN, BORKUT, CHOCOLATES, CANDY, DHANADAL INCLUDED IN CLASS 30
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OTHER DESCRIPTIVE
MATTERS..
3619653   24/08/2017
MD. WASIM ALI
360, THIRD FLOOR, NEAR B B M DEPOT, INDRA VIHAR, DR. MUKHERJEE NAGAR, NORTH WEST DELHI, DR.
MUKHERJEE NAGAR DELHI-110009
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM
CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER, SALT,
MUSTARD, VINEGAR, SAUCES, (CONDIMENTS), SPICES, ICE (CLASS 30)
BKI
3620663  25/08/2017
B. K. INTERNATIONAL
1273/7, FARASH KHANA, IST FLOOR, DELHI 110006
partnership firm.
Address for service in India/Attorney address:
THE CALCUTTA TRADE MARK CO.
303 RG COMPLEX I PRASHANT VIHAR SECTOR 14 ROHINI DELHI 110085
Used Since :01/08/2011
DELHI
ELAICHI (CARDAMOM).
NISHANT GROVER
233, ALI BAKSH ROAD, RAM BAGH, AMRITSAR PINCODE 143001
sole proprietor firm
Address for service in India/Attorney address:
DELKASH ASSOCIATES
F-12/9, SIR SYED ROAD, JAMIA NAGAR, NEW DELHI-110025

Proposed to be Used
DELHI
BAKERY ITEMS, CONFECTIONERY, NAMEKEEN
3622927  29/08/2017
GOPI CHAND DODWANI PROP. OF SAI NATH FOODS
F-277, Masuri Gulawati Road, Phase – 1, UPSIDC Industrial Area, Hapur – 245304, U. P., INDIA
Indian National
Address for service in India/Attorney address:
SR 4 IPR PARTNERS
#546, PARK AVENUE, SECTOR-4, VAISHALI, DISTT-GHAZIABAD-201010,
Used Since :18/04/2016
DELHI
Pasty and confectionary, honey, sauces, spices, candy, toffee, chocolate
3625506  01/09/2017
RIGO TRADING S.A.
6, Route de Trèves, EBBC, Building E 2633, Senningerberg, Luxembourg
Body Incorporate
Address for service in India/Attorney address:
KOCHHAR & CO.
11TH FLOOR, TOWER -A DLF TOWERS JASOLA, JASOLA DISTRICT CENTRE, NEW DELHI-110025

Proposed to be Used
To be associated with:
3398803
DELHI
Confectionery
RATNAVALI

3626083  02/09/2017

PRAVESH KUMAR
B-2/18, GROUND FLOOR I, DLF ANKUR VIHAR, LONI, GHAZIABAD
SOLE PROPRIETOR

Address for service in India/Attorney address:
VMS LEGAL SERVICES LLP
K-2/7, GROUND FLOOR, MODEL TOWN 2, NORTH DELHI, DELHI 110009

Proposed to be Used
DELHI
All kind of Tea, Tea bags, sugar, coffee, cocoa powder, artificial coffee, rice, sago, all types of spices, flour and preparations made from cereals, bread, pastry and confectionery, salt, mustard, vinegar, sauces
3629203  07/09/2017
SHAKIL AHAMAD
01, Gajaula Bai Pass Shekhpura, Hasanpur, Amroha,
MS Al Fajal Product
Address for service in India/Attorney address:
MRITUNJAY KUMAR SINGH
1/1 CASSIA ROAD, SHIPRA SUN CITY, INDIRAPURAM GHAZIABAD U.P
Proposed to be Used
DELHI
flour and preparations made from cereals, bread, pastry and confectionery; honey, treacle; yeast, baking powder; salt
3630710  08/09/2017
MODERN FOOD ENTERPRISES PRIVATE LIMITED
Office No.2, One Horizon Centre, 14th floor, Sector 43, Golf Course Road, Gurugram-122002, Haryana, India
Manufacturers and Merchants

Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049

Proposed to be Used
To be associated with:
3630709

DELHI
filled buns and filled pav, buns and pav coated with cream, buns and pav coated with jam, bread rolls, soft rolls (bread), filled rolls including cream rolls, rolls filled with cream, rolls coated with cream, rolls filled with jam, rolls coated with jam, jam rolls, chapathi roll, roti roll filled and/or coated with cream, rolls coated with cream, coated bread rolls, filled cakes, filled, coated muffins, flour based product filled with cream and jam, sweet rolls, cream filled biscuits and cookies, doughnuts including coated doughnuts, filled doughnuts

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..444239, 1879362.
SunBake
3630715  08/09/2017
MODERN FOOD ENTERPRISES PRIVATE LIMITED
Office No.2, One Horizon Centre, 14th floor, Sector 43, Golf Course Road, Gurugram-122002, Haryana, India
Manufacturers and Merchants
Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Proposed to be Used
DELHI
Rusks, Biscuit Rusk, Dutch Rusk, Snack Food Products Made From Rusk Flour, Toasted Bread, breads, Breadcrumbs, Focaccia bread, Breadsticks, Bread baguettes, Bread buns, Crisp bread, Bread bases, Corn bread, Bread biscuits, Bread flour, French Bread, Toasted Bread, Bread Rolls, Stuffed Bread, Steamed Bread, Ginger Bread, Multigrain Bread, Soda Bread, Pita Bread, Unleavened Bread, Bread Doughs, Malt Bread, Danish Bread, Fruit Bread, Unfermented Bread, Naan Bread, Bread mixes, Wholemeal Bread, Bread Pudding, Fresh Bread, Bread Sticks, Garlic Bread, Bread Concentrates, Rye Bread, Bread Dough, Frozen Bread, Crisp Bread, Fruit Breads, Wholemeal Bread Mixes, Bread and Buns, Whole Wheat Bread, Pre- Baked Bread, Malted Bread Mix, Low Salt Bread, Gluten Free Bread, Bread and Pastry, Biscuits Bread, Bread Flavoured with Spices, Food Package Combinations consisting primarily of Bread, Frozen Dough For Use as Bread, Cakes, Fruit Cakes, Cup Cakes, Snack Cakes, Almond Cakes, Iced Cakes, Sponge Cakes, Chocolate Cakes, Potato Cakes, Moon Cakes, Cream Cakes, Frozen Cakes, Plum Cakes, Dough For Cake, Cakes made with Cereals, Chocolate Cake Made with Chocolate Sponge, Cakes Flavourings, Other Than Essential Oils, Cakes filled with {specify, e.g., Chocolate, Caramel, Pudding etc.}, Biscuits, Oatmeal Biscuits, Ginger Biscuits, Buttermilk Biscuits, Iced Biscuits, Sugar Biscuits, Cereal Biscuits, Fruit Biscuits, Sweet Biscuits, Almond Biscuits, Vegan Biscuits, Spiced Biscuits, Wafer Biscuits, Chocolate Biscuits, Malt Biscuits, Onion Biscuits, Savory Biscuits, Salt Biscuits, Shortbread Biscuits, Butter Biscuits, Cheese Biscuits, Biscuits containing fruits, Gluten Free Biscuits, Peanut Butter Biscuits, Chocolate Covered Biscuits, Cookies, Vegan Cookies, Butter Cookies, Oatmeal Cookies, Ginger Cookies, Wafer Cookies, Iced Cookies, Sugar Cookies, Cereal Cookies, Fruit Cookies, Chocolate Cookies, Almond Cookies, Spiced Cookies, Fortune Cookies, chocolate Covered Cookies, Gluten Free Cookies, Peanut Butter Cookies, Cookies and Crackers
ABHISHEK CHHABRA TRADING AS CHHABRA INDUSTRIES
PLOT NO. D-08, FOCAL POINT, VILLAGE DANEWALA, MALOUT-152107 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since : 01/07/2017
DELHI
Seasoning & Spices.
*NO EXCLUSIVE RIGHT OVER THE TERM "MASALE".*
3633762  12/09/2017
SUSHMA
WA-116A, MAIN MOTHER DAIRY ROAD, SHAKARPUR, LAXMI NAGAR, DELHI-110092,
NEW APPLICATION
Address for service in India/Attorney address:
QSEK INTELLECTUAL SERVICES PVT LTD
S-193, SCHOOL BLOCK SHAKARPUR, DELHI, 110092
Proposed to be Used
DELHI
Foods - Spices, Bakery Goods, Ice, Confectionery
GEETA GOLD

3635246  14/09/2017

UDAY BHAN
F-78, UPSIDC, MALWA, FATEHPUR, UP
PROPRIETOR, GEETA FOOD PRODUCTS

Address for service in India/Attorney address:
NAVDEEP SHRIDHAR
111, Chandralok Complex, Birhana Road, Kanpur, 208001, U.P.

Used Since :17/09/2013

DELHI
MURMUREY AND LAIYA MADE FROM RICE
DOTS

3637440  18/09/2017

TOOTSIE ROLL INDUSTRIES, LLC
7401 South Cicero Avenue, Chicago, Illinois 60629, United States of America
a limited liability company organized and existing under the laws of the State of Delaware, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Used Since: 01/07/2010

DELHI
Candy in Class 30
THE SANCTUARY

3637658   18/09/2017

SIDDHARTH SINGH

F-202, Sammati Kunj Appts., Plot No. 19 A, Sector - 6, Dwarka, New Delhi- 110075, India

Individual

Address for service in India/Attorney address:

WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Used Since :01/06/2017

DELHI

Coffee, Cocoa And Artificial Coffee; Rice; Tapioca And Sago; Flour And Preparations Made From Cereals; Bread, Pastry And Confectionery; Ices; Sugar, Honey, Treacle; Yeast, Baking-Powder; Salt; Mustard; Vinegar, Sauces (Condiments); Spices; Ice Included In Class 30.
3639461  20/09/2017
ROGER MOTORS PVT. LTD.
GONDAL ROAD, NEAR RAJKAMAL PETROL PUMP, RAJKOT, GUJARAT, INDIA
Body Incorporate
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :31/12/1998

AHMEDABAD
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE ;
3639751   20/09/2017
SIDDHARTH SINGH
F-202, Sanmati Kunj Apptts., Plot No. 19 A, Sector - 6, Dwarka, New Delhi- 110075, India

Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Used Since :01/06/2017

DELHI
Coffee, Cocoa And Artificial Coffee; Rice; Tapioca And Sago; Flour And Preparations Made From Cereals; Bread, Pastry And Confectionery; Ices; Sugar, Honey, Treacle; Yeast, Baking-Powder; Salt; Mustard; Vinegar, Sauces (Condiments); Spices; Ice Included In Class 30.
3647658  30/09/2017

Gopi Chand Dodwani Proprietor of Sai Nath Foods
F-277, Masuri Gulawati Road, Phase – 1, UPSIDC Industrial Area, Hapur – 245304, U. P., INDIA
An Indian national and proprietor of Sai Nath Foods

Address for service in India/Attorney address:
SR 4 IPR Partners
#546, Park Avenue, Sector-4, Vaishali, Distt-Ghaziabad-201010,
Used Since :12/11/2014

DELHI
Pasty and confectionary, honey, sauces, spices, candy, toffee, chocolate.
DEVMANI

3656816   13/10/2017
RAVI KUMAR BANSAL TRADING AS RAVI KUMAR BANSAL & COMPANY
STREET NO-4, NAGPAL NAGAR, MALOUT-152107 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/06/2017

DELHI
Salt, Chili Powder, Peppercorns (Black Pepper), Turmeric for Food, Dhania Powder (Coriander), Dhania Seeds (Dried Coriander Seeds) & Spices included in Class-30.
LOVEPUNJAB

3658382  16/10/2017
HS AKASH AGRO INDIA PRIVATE LIMITED
TALWANDI SABO ROAD, MANSA-151505 (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT.
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/03/2014

DELHI

Tea, Coffee, Sugar, Rice, Besan, Maida, Dalia, Suji, Flour & preparations made from Cereals; Bread, Biscuit, Pastry and Bakery Goods; Confectionery, Salt, Vinegar, Sauces & Spices.
3659746  18/10/2017
SOLANKI TEA CO. PVT. LTD
L-29 APMC MARKET -1 PHASE 2 VASHI SEC 19, MUMBAI, MAHARASHTRA – 400705.
Director
Address for service in India/Agents address:
H. P. ASSOCIATES
138/2442/7, TAGORE NAGAR, VIKHROLI (E), MUMBAI-400 083.
Proposed to be Used
MUMBAI
Tea & Coffee
3659754  18/10/2017
OISHI GROUP PUBLIC CO., LTD.
36th floor Room No. B3601, 90 CW Tower, Ratchadaphisek Road, Huai Khwang Sub-district, Huai Khwang District, Bangkok 10310
Thailand
A company incorporated under the laws of Thailand.

Address for service in India/Attorney address:
MEERA CHATURE SANKHARI
Jupiter Law Partners Office # 123, First floor, Vipul Agora, MG Road, Gurgaon-122002

Proposed to be Used
DELHI
Coffee; tea; chocolate; tea-based beverages; ready-to-drink green tea; coffee-based beverages; chocolate-based beverages; flour-based snack food; rice-based snack food; sandwiches; and noodles.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1387047.
3664453   27/10/2017
FESTIVE FOOD COMPANY
PLOT NO:-105, GIDC, SIDHPUR, DIST:-PATAN, GUJARAT-384151, INDIA
THE FIRM IS REGISTERED UNDER THE PARTNERSHIP ACT OF 1932
Address for service in India/Attorney address:
MAYUR Y. PAREKH, ADVOCATE
SF/ 203, ANGAN APARTMENT, OPP. JALARAM MANDIR, NEW SAMA ROAD, VADODARA - 390 008
Proposed to be Used
AHMEDABAD
NAMKEENS, WAFERS, POTATO WAFERS, BANANA WAFERS, PEANUTS/ GROUNDNUT (FRIED & ROASTED),
GRAM/ CHANA DAL (FRIED), MOONG DAL FRIED, CHIVDA (CHEVDA), PAPAD, KHAKHRA, POPCORN, BHUJIA, FARSAN,
SANDWICH, PUFF, PIZZAS, CAKES, PASTRIES, BREAD, BREAD ROLLS, BISCUITS, COOKIES, SOUP STICKS, MUFFINS,
Bakery Items, Sweets, Icecream, Atta, Maida, Suji, Flour and Preparations Made From Cereals, Fruit
Jellies [Confectionery], Confectionery Items Eatable Ready To Serve, Frozen Yoghurt
[Confectionery Ices].
3665918  30/10/2017
REETA KHANNA
trading as ;M/S NMO NARAYAN ENTERPRISES
37, Chand Avenue, Daya Nand Nagar, Amritsar
MANUFACTURER & MERCHANT
Propreitorship
Address for service in India/Attorney address:
MOHIT NANDA ADVOCATE
10-A THE MALL (RAM KUNJ) ADJOINING EMINENT MALL, MALL ROAD, AMRITSAR.
Proposed to be Used
DELHI
Spices, Pulses, Coffee
For sale of Pulses, Spices and Coffee as included in class 30.
3668172    02/11/2017
GILL BALJEET KAUR HARDEEP SINGH
F,86, VRAJ MANGAL SOCIETY, NEAR KAPURAI CROSS ROAD, DABHOI ROAD, PATIALA HOUSE LANE, VADODARA
THE APPLICANT IS INDIVIDUAL PROPRIETOR
Address for service in India/Attorney address:
MAYUR Y. PAREKH, ADVOCATE
SF/ 203, ANGAN APARTMENT, OPP. JALARAM MANDIR, NEW SAMA ROAD, VADODARA - 390 008
Proposed to be Used
AHMEDABAD
CAKES, PASTRIES, BISCUITS, CHOCOLATE BEVERAGE, COCOA BEVERAGE, COFFEE BEVERAGE, ALL TYPES OF BREADS, FLAVORINGS, BUNS, PUFFS, PIZZAS, SUGAR CONFECTIONARIES.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
MODERN SWEET FILL

3674911   10/11/2017
MODERN FOOD ENTERPRISES PRIVATE LIMITED
Office No. 2, One Horizon Centre, 14th Floor Sector 43, Golf Course Road, Gurugram – 122 002
Manufacturers and Merchants

Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049

Proposed to be Used

DELHI
filled buns and filled pav, buns and pav coated with cream, buns and pav coated with jam, bread rolls, soft rolls (bread),
filled rolls including cream rolls, rolls filled with cream, rolls coated with cream, rolls filled with jam, rolls coated with jam,
jam rolls, chapathi roll, roti roll filled and/or coated with cream, rolls coated with cream, coated bread rolls, filled cakes,
filled, coated muffins, flour based product filled with cream and jam, sweet rolls, cream filled biscuits and cookies,
doughnuts including coated doughnuts, filled doughnuts

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 444239,
1879362,2364674,2364675, 34159548.
MNC TEA
3741646  01/02/2018
SAURABH PRADIPKUMAR DHoot
DOOT BUNGLOW, STATION ROAD, AURANGABAD - 431001 MAHARASHTRA, INDIA
MANUFACTURER AND MERCHANT
A INDIAN NATIONAL

Proposed to be Used
MUMBAI
TEA, COFFEE AND OTHER FOOD SUPPLEMENTS, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL FLOUR, BREAD,
PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR,
SAUCES, SPICES, ICE
HONEY NIMBUS

3742741    02/02/2018
SAURABH PRADIPKUMAR DHOOT
DHOOT BUNGLOW, STATION ROAD, AURANGABAD-431001 MAHARASHTRA, INDIA
MANUFACTURER AND MERCHANT
AN INDIAN NATIONAL

Proposed to be Used

MUMBAI
TEA, COFFEE AND OTHER FOOD SUPPLEMENTS, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL FLOUR, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, SPICES, ICE

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE HONEY.
3762098  23/02/2018
KRISHNABEN SAVANKUMAR JAVIYA
trading as ;OVEN STORIES
902, GOL PLUS APPARTMENT, NANA MAVA MAIN ROAD, MOKAJI CIRCLE, RAJKOT - GUJARAT.

Proposed to be Used
AHMEDABAD
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE, RICE, TAPIOCA AND SAGO, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRIES AND CONFECTIONERY, EDIBLE ICES, SUGAR, HONEY, TREACLE, YEAST, BAKING-POWDER, SALT, MUSTARD, VINEGAR, SAUCES [CONDIMENTS], SPICES, ICE [FROZEN WATER], CAKES, CUPCAKES, BROWNIES, COOKIES, CAKES POPS, PIES AND DESSERTS.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word OVEN & other descriptive matters.
3779470  15/03/2018
MOHD. NISAR ABDUL GAFFAR KURESHI TRADING AS M/S KGN SHAHI MASALA GRUH UDYOG
PLOT NO A-33, SAI NAGAR, DABHA, NAGPUR - 440023 (M.S.)
PROPRIETOR

Address for service in India/Attorney address:
HARISH T SUMYANI
K K AND CO.,267 BHALDARPURA NEAR CONGRESS BHAWAN,NAGPUR-440018

Proposed to be Used
MUMBAI
SPICES INCLUDED IN CLASS 30
3786439   23/03/2018
DILIP RATHI (INDIAN NATIONAL, PROPRIETOR), TRADING AS M.B. STONE INDUSTRIES
Neemuch Road, Jawad, Neemuch - 458330, Madhya Pradesh
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Spices
JIVRAJ SAMAARA

3788548  26/03/2018

DHEER SHAH
12, Adarsh Society, Next to Seven Day School, Athwalines, Surat - 395001
Indian National

Address for service in India/Attorney address:
ALMT LEGAL MUMBAI
1st Floor, Free Press House, 215 Free Press Journal Marg, Nariman Point, Mumbai - 400021

Used Since :16/03/2018

AHMEDABAD
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and Sago; Flour and preparations made from cereals; Bread, Pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [Frozen water]

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
SUREEN SAMAARA

3788928    26/03/2018

DHEER SHAH

12, Adarsh Society, Next to Seven Day School, Athwalines, Surat - 395001

Indian National

Address for service in India/Attorney address:
ALMT LEGAL MUMBAI
1st Floor, Free Press House, 215 Free Press Journal Marg, Nariman Point, Mumbai - 400021

Proposed to be Used

AHMEDABAD

Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and Sago; Flour and preparations made from cereals; Bread, Pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [Frozen water]
3789377   27/03/2018
DHEER SHAH
12, Adarsh Society, Next to Seven Day School, Athwalines, Surat - 395001
Indian National
Address for service in India/Attorney address:
ALMT LEGAL MUMBAI
1st Floor, Free Press House, 215 Free Press Journal Marg, Nariman Point, Mumbai - 400021
Used Since :26/03/2018
AHMEDABAD
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and Sago; Flour and preparations made from cereals; Bread, Pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice[Frozen water]
No exclusive right descriptive matters appearing in the mark / label..
3873069   28/06/2018

MADHURI N
No : 6/1, Thirunavukarasu Street, Sivanagar, Kavundapalayam, Coimbatore - 641030, Tamil Nadu
Indian national, Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; snack, Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices;
3895641  23/07/2018
SHRUTIKA VIJAY KHEDKAR
65, W.NO. 7, S.NO. 48 TOWER LINE VMV ROAD PUNDALIK BABA NAGAR NEAR VASANT PUSHPA APPARTMENT VIDHARBH MAHAVIDYALA AMRAVATI MAHARASHTRA 444604
INDIVIDUAL
Address for service in India/Attorney address:
GAURAV BHATNAGAR
944 GALI NO 4 JHARKHANDI ROAD BHOLA NATH NAGAR SHAHDARA DELHI 110032

Proposed to be Used
MUMBAI
SPICES, NAMKEEN, TEA, SAUCES & KETCHUPS.
3916306  14/08/2018  
JOSSY RODRIGUES (INDIAN NATIONAL, PROPRIETOR), TRADING AS JOSNA FOOD PRODUCTS  
Josna House, Pedamale Post, Neermarga, Mangalooru - 575029, Karnataka  
Proprietorship Concern  
Address for service in India/Attorney address:  
IPR LAW ASSOCIATES (CHENNAI)  
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016  
Proposed to be Used  
CHENNAI  
Spices
3924207  23/08/2018
HIMANSHU INDRASKUMAR GUPTA.
trading as ;ALPAHAR
Delhi Gate,Palanpur.(Gujarat)

Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD - 380 014 - GUJARAT

Used Since :12/12/1996

AHMEDABAD
SWEETS, FARSAN AND NAMKEEN.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word ALPAHAR & other descriptive matters.
3924283  23/08/2018
JINENDRA KUMAR PAMECHA PROPRIETOR OF SUJAY - TRADERS
SHOP NO 3 - MANDI PRANGAN NEEMUCH (M.P.) 458441

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore

Proposed to be Used
MUMBAI
AJWAIN, METHI - KALONJI, DHANIYA, JEERA, ALSI, TULSI SEEDS, POPPY SEEDS, TILL INCLUDED IN CLASS 30
PELICAN CONFECTIONERS PVT. LTD.

BLOCK NO. 101,94, NEAR NARMADA BIOCHEM, NATIONAL HIGHWAY, NO-8, VILLAGE MALARPURA.

A Domestic Company

Address for service in India/Attorney address:
S.A.BHATT, ADVOCATE
B-603, SIGNATURE-2, NEAR SARKHEJ SANAND CIRCLE, OPP. RELIEF HOTEL, S.G.HIGHWAY, AHMEDABAD - 382210 - GUJARAT

Used Since :03/07/2018

AHMEDABAD

CONFECTIONERY INCLUDED IN CLASS 30

NO COLOUR LIMITATION.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3944387.
MADHAVI
3958841  28/09/2018
VIVEK GUPTA TRADING AS : SHIV SHAKTI OVERSEAS
P.NO.D-10 AND D-10A, SHREE TIRUPATI UDYOG VIHAR, NEAR RIICO IND. AREA KALADERA, CHOMU, JAIPUR, RAJASTHAN
PROPRIETORSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Proposed to be Used
AHMEDABAD
SPICES, TEA AND GARAM MASALA (COMBINATION OF SPICES FOR ADDING TASTE).
subject to restriction of the goods for sale in the state of RAJASTHAN only..
Super Veggie

3965515  05/10/2018
DELAN BUSINESSES PRIVATE LIMITED A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
C- 403, TAKSH COMPLEX, VASNA ROAD, VADODARA - 390007. GUJARAT - INDIA
NEW

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :13/07/2018

AHMEDABAD
IN RESPECT OF FAST FOOD AND PIZZA INCLUDED IN CLASS - 30
Cheesiest

3965552    05/10/2018
DELAN BUSINESSES PRIVATE LIMITED A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
C- 403, TAKSH COMPLEX, VASNA ROAD, VADODARA - 390007. GUJARAT - INDIA
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :13/07/2018
AHMEDABAD
IN RESPECT OF FAST FOOD AND PIZZA INCLUDED IN CLASS - 30
3970623  11/10/2018
CHARULBEN VISHALKUMAR PATEL AN INDIAN NATIONAL SOLE PROPRIETOR OF JAIVAL ENTERPRISE
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :06/09/2018
AHMEDABAD
IN RESPECT OF TEA, COFFEE, COCOA AND ARTIFICIAL COFFEE, RICE, TAPIoca AND SAGO FLOUR AND
PREPARATIONS MADE FROM CEREALS, BREAD PASTRIES AND CONFECTIONERY, EDIBLE ICES, SUGAR, HONEY
TREACLE, YEAST, BAKING – POWDER, SALT, MUSTARD, VINEGAR SAUCES (CONDIMENTS) SPICES, NAMKEEN, ICE
(FROZEN WATER) INCLUDED IN CLASS – 30
KELVIN

3971483  12/10/2018
BALRAM UDHAVDAS PRITANI, SOLE PROPRIETOR OF KELVIN FOOD INDUSTRIES
A SOLE PROPRIETARY CONCERN
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :01/01/1998

AHMEDABAD
BISCUITS, BAKERY PRODUCTS, CONFECTIONERY, PROCESSED CEREALS FOR FOOD FOR HUMAN CONSUMPTIONS, CEREAL FLOUR, SNACKS, NAMKEENS, SUGAR CANDY (FOR FOOD).
Trade Marks Journal No: 1939 , 03/02/2020 Class 30

3971484  12/10/2018

BALRAM UDHAVDAS PRITANI, SOLE PROPRIETOR OF KELVIN FOOD INDUSTRIES
A SOLE PROPRIETARY CONCERN

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :01/01/1998

AHMEDABAD
BISCUITS, BAKERY PRODUCTS, CONFECTIONERY, PROCESSED CEREALS FOR FOOD FOR HUMAN CONSUMPTIONS,
CEREAL FLOUR, SNACKS, NAMKEENS, SUGAR CANDY (FOR FOOD).

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
3977388    18/10/2018
HARISH KUMAR
PLOT No. 1&2, VISHNU GARDEN, SCHEME No.20, OPPOSITE AIRPORT, TONK ROAD, JAIPUR (RAJASTHAN) INDIA
INDIVIDUAL

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :17/09/2018

AHMEDABAD
TEA, COFFEE, COCOA, RICE, SUGAR, SWEETS, SALT, SPICES, FLOUR, BESAN, SUZI, BREAD, PASTRY,
CONFECTIONARY AND FOOD REPARATIONS THEREOF WHICH ARE INCLUDED IN CLASS 30
VINNIE’S
3977389   18/10/2018
HARISH KUMAR
PLOT No. 1&2, VISHNU GARDEN, SCHEME No.20, OPPOSITE AIRPORT, TONK ROAD, JAIPUR (RAJASTHAN) INDIA
INDIVIDUAL
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHME, JAIPUR - 302 001- RAJASTHAN
Used Since :17/09/2018
AHMEDABAD
TEA, COFFEE, COCOA, RICE, SUGAR, SWEETS, SALT, SPICES, FLOUR, BESAN, SUZI, BREAD, PASTRY,
CONFECTIONARY AND FOOD PREPARATIONS THEREOF WHICH ARE INCLUDED IN CLASS 30
BakeiBake

3979112   21/10/2018

PUNEET TAWNIYA

B-901, OmRaj Residency, Nr. Harmony Residency, opp. VR Mall, Dumas Road, Surat, Gujarat. 395007

Dealing in Cosmetics & Skin care

Proprietor

Proposed to be Used

AHMEDABAD

Ready to eat baked or unbaked snack foods consisting primarily of grains, corn, cereal, other vegetable materials or combinations thereof, including corn chips, tortilla chips, pita chips, rice chips, rice cakes, rice crackers, "crackers", pretzels, puffed snacks, snack bars, popped popcorn; candied popcorn and peanuts, snack food dipping sauces, salsas, chili, snack bars, biscuits, cakes, cookies, croissants, bread products, coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice.
3982013   24/10/2018
KETANBHAI NATWARLAL SANGHAVI
trading as : PARAMPARA ORGANIC
UL/8, AMRAPALI SHOPPING CENTRE, NEW SHARDA MANDIR ROAD, OPP. SUKHIPURA BUS STAND, PALDI,
AHMEDABAD - 380007 GUJARAT INDIA

Address for service in India/Attorney address:
RISHIT BHATT & CO.
602, Iscon Elegance, Beside Shapath 5, Prahaladnagar, S.G. Highway, Ahmedabad - 380015, Gujarat, India
Used Since : 01/01/2017

AHMEDABAD
ALL SPICE, BARLEY MEAL, BARLEY TEA, BOILED SUGAR CANDIES, BROWN RICE, BROWN SUGAR, CEREAL
BISCUITS, CEREAL COOKIES, CEREAL PREPARED FOR HUMAN CONSUMPTION, CHAI TEA, CHILLI POWDER, CHIPS
(CEREAL PRODUCTS), CINNAMON POWDER (SPICE), CINNAMON STICKS, CLOVE POWDER (SPICE), CLOVES (SPICES),
CONDIMENTS, CRYSTAL SUGAR, CURRY (SPICE), DRIED CHILLI PEPPERS (SEASONING), GINGER (SPICE), HUSKED
BARLEY, HUSKED RICE, ICE CREAM, WHEAT, PROCESSED, VANILLA BEANS, TURMERIC FOR FOOD, SWEET PICKLE
(CONDIMENT), SALT, SAFFRON (SEASONING), PROCESSED WHEAT, PUFFED RICE, HERBS, POWDERED SUGAR,
POWDERED SPICES, PEARL PROCESSED WHOLE GRAINS, PROCESSED CEREALS, PROCESSED BARLEY, PEPPER,
PALM SUGAR, MUSTARD AND FOOD PRODUCTS INCLUDED IN CLASS 30.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3983330  26/10/2018
SUNITA V. CHATWANI TRADING AS: NIRJA GRUH UDYOG
LL-7, BALAJI COMPLEX, NR. FOUNTAIN, VASTRAPUR, AHMEDABAD-380015
MANUFACTURER
SOLE PROPRIETORSHIP FIRM
Proposed to be Used
AHMEDABAD
KHAKHRA, NAMKIN, FARSHAN AND FAST FOOD.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. The applicant have no right over the word KHAKHRA.
MILLET X PRESS

3984301  26/10/2018

DANESA RAGHULAL

BUNGALOW NO: #1, SECTOR-7, KALHAR BUNGALOW, POST –RANCHARDA VIA GODHAVI, VILLAGENANDOLI TAL-KALOL, DIST-GANDHINAGAR-382115, GUJARAT, INDIA.

ADULT, AN INDIAN NATIONAL

Address for service in India/Agents address:

Y. J. TRIVEDI & CO.

YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Proposed to be Used

AHMEDABAD

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT,

MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE
CHIRAG H. PATEL
trading as ;HK ORGANIC
B-111, Golai Area, A.P.M.C Market,Unjha 384170, Gujarat, India.
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Proposed to be Used
AHMEDABAD
CHILLI POWDER, TURMERIC POWDER, CORIANDER POWDER, MIX GARAM MASALA, WHOLE SPICES, MUTTON MASALA AND ALL TYPES OF SPICES.
3989893   01/11/2018
VADILAL INTERNATIONAL PVT LTD
Vadilal House, Shrimali Society, Nr. Navrangpura Railway Crossing, Navrangpura, Ahmedabad 380009, Gujarat, India
A Company Incorporated under the Indian Company's Act

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

To be associated with:
1876077

AHMEDABAD
Ice Cream, water ices, preparation for making ice Cream and water ices, Ready to Eat Frozen Food.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL...
NEW

Address for service in India/Attorney address:

T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used

AHMEDABAD

IN RESPECT OF PROCESSED GRAINS, STARCHES AND GOODS MADE THEREOF, BAKING PREPARATIONS AND YEAST, SPICES, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES AND ICE INCLUDED IN CLASS - 30.
3993238 06/11/2018
MANISH DINESHCANDRA SHAH, SOLE SHREEJI MASALA GRUH UDHYOG BHANDAR
33/3, SAMRAT NAGAR, ISHANPUR, AHMEDABAD – 382443, GUJARAT, INDIA.
A SOLE PROPRIETORY CONCERN
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :01/01/1973
AHMEDABAD
GARAM MASALA (COMBINATION OF SPICES FOR ADDING TASTE TO INDIAN CURRY); POWDERED SPICES; EDIBLE POWDERS FOR FLAVORINGS AND SEASONINGS; SEASONING MIXES; SAFFRON [SEASONING]; FOOD SEASONINGS; FLAVORINGS AND SEASONINGS; FLAVORINGS AND SEASONINGS FOR MILK AND BUTTERMILK; DRY SEASONINGS.
NICE TIME
4010720   29/11/2018
CHANDRA PRAKASH
44, USHA COLONY, LOHA MANDI ROAD, JAIPUR (RAJASTHAN) INDIA
INDIVIDUAL

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN

Used Since :01/11/2018

AHMEDABAD
TEA, COFFEE, COCOA, SUGAR, RICE, PASTA, PAPAD, POHA, CHIPS, GROUNDNUT, PEANUT, MAIDA, SUJI, BESAN, FLOUR AND PREPARATION ARE MADE FROM CEREALS, BREAD, CONFECTIONARY, HONEY, YEAST, BAKING POWDER, SALT, MUSTERED, VINEGAR, SAUCES, SPICES AND NAMKEEN WHICH ARE INCLUDED IN CLASS 30
4014183  01/12/2018
PRAKASH MANUBHAI VALAND AN INDIAN NATIONAL SOLE PROPRIETOR OF SHREE KRISHNA GRUH UDHYOG
A-158, SAYAJI MARKET, NEAR, AJWA CROSS ROAD, N.H.NO-8, VADODARA -390018, GUJARAT-INDIA
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since : 26/09/2018
AHMEDABAD
IN RESPECT OF CHIKKI, NAMKEEN, COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE, RICE, FLOUR AND
PREPARATIONS MADE FROM CEREALS, SUGAR, HONEY, TREACLE, YEAST, BAKING - POWDER, SALT, MUSTARD,
VINEGAR, SAUCES (CONDIMENTS) SPICES, INCLUDED IN CLASS-30.
4014241  01/12/2018
PANKAJ KUMAR SHARMA
236, NAHARGARH ROAD, BIDAYKO KI GALI1 CHAURAHA, CHANDPOLE BAZAAR, JAIPUR, GPO, RAJASTHAN, 302001
NAMKEEN AND OTHER SNAKCS
Proprietor
Proposed to be Used
AHMEDABAD
Flour based savory snacks, Cereal snacks, Rice snacks, Potato snacks, Cereal based snacks, Cereal-based savoury snacks
4031410  19/12/2018
M/S JBS SPICES
H.No. 2/338, Balapur Mandal, Pardigudem, Jalpally, Ranga Reddy, Telangana, 500005
MANUFACTURER & TRADERS
Address for service in India/Attorney address:
ABHISHEK SHARMA
GLOCAL PROFESSIONALS, 2ND FLOOR,NEAR METRO PILLAR NO 769,MIE PART-A,DELHI ROHTAK ROAD,
BAHADURGARH, HARYANA-124507
Used Since :01/07/2017
CHENNAI
SPICES AND CONDIMENTS, COFFEE, TEA, SUGAR, RICE,CEREALS, FLOUR ,SALT AS INCLUDED IN CLASS 30.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
G. THIRUMURUGAN
trading as; MADURAI PANDIAN APPALAM
FLAT NO. 2603, T.N.H.B. COLONY, MELA ANUPPANADI, MADURAI-625 009, TAMILNADU, INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR

Proposed to be Used

CHENNAI
FLOUR AND FLOUR MIX PRODUCTS, APPALAM AND PAPPAD, MASALA OF ASAFOETIDA, SAMBAR POWDER, RASAM POWDER, CHILLI POWDER, CORIANDER POWDER, JEERA POWDER AND IDLI POWDER.
4051767  09/01/2019
YARRAMSHETTI SATISH
2-398, AVANIGADDA, KRISHNA DISTRICT, ANDHRA PRADESH - 521121.
GOWTHAM FOODS
REGISTERED PARTNERSHIP FIRM
Proposed to be Used
CHENNAI
MANUFACTURE OF CHAPATHI, PURI, PAROTTA, DOSA BATTER, IDLI, etc
POOJA PANDAY
B-1101, Chaîtanya Towers, Appa Saheb Marathe Marg, Near Siddhivinayak, Prabhadevi,
Proprietor
Address for service in India/Attorney address:
SIDHI MAHESHWARI
64, GREATER KAILASH COLONY, BEHIND APEX MALL, LAL KOTHI, TONK ROAD JAIPUR 302016
Proposed to be Used
MUMBAI
CAKES, BAKERY ITEMS, PROTEIN BAR, ENERGY DRINKS, BREADS, NUTRITION DRINKS.
SHRI MALHARI

4062939  21/01/2019

SHRI MALHARI MASALAS AND ORGANIC FOODS (OPC) PRIVATE LIMITED
H no 23-5-806 Opposite Sudha Talkies, Lal Darwaza Hyderabad Hyderabad TG 500065 IN

Address for service in India/Attorney address:
ALOK PATHAK
346 Third Floor Hari Nagar Ashram New Delhi (110014)

Proposed to be Used
CHENNAI
Spices INCLUDED IN CLASS 30.
MIDLAND

4084010  11/02/2019

M/S. MIDLAND BAKERS AND CONFECTIONARIES HITECH

Ground floor, Plot no 802/803, Ayyappa society, Madhapur, Hyderabad – 500081, Telangana, India
tm-01

Address for service in India/Agents address:

S.BALAJANAKI

SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Used Since :01/09/2004

CHENNAI

Confectionery; Sugar Confectionery; Lollipops [Confectionery]; Confectionery Made Of Sugar; Sweet Biscuits; Salted Biscuits; Biscuits; Fruit Biscuits; Sugar Biscuits; Chocolate-Covered Biscuits; Chocolate-Covered Wafer Biscuits; Chocolate-Coated Wafer Biscuits; Chocolates; Cakes; Fruit Cakes; Chocolate Cakes; Cream Cakes; Sponge Cakes; Chocolate Decorations For Cakes; Candy Decorations For Cakes; Cookies; Sugar Cookies; Butter Cookies; Fruit Cookies; Chocolate Cookies; Wafer Cookies; Wafers; Chocolate Wafers; Wafer Biscuits; Chocolate-Coated Wafer Cookies; Ice Cream; Ice Cream Wafers; Dairy Ice Cream; Ice Cream Cones; Fruit Ice Cream; Cones For Ice Cream; Ice Cream Desserts; Chocolate Candies; Candies [Sweets]; Fruit Bread; Bread; Fresh Bread; Bread Buns

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1364661.
4085774  13/02/2019
M.DHANAVANTHAN
Mercariex Worldwide, No.11-A, V.O.C.Nagar, North Street, Bodinayakanur – 625513, Theni ( Dist ), Tamilnadu
Proprietor
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :04/08/2017
CHENNAI
SPICES, NAMELY, CARDAMOM.
In Use
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..4085725.
4093269    19/02/2019
M.A.DAJDEEN TRADING AS RIYAA A1 MASALA’S
NO.57B, MERKU THERU, PERIYA PALLIVASAL, PALANI - 624 601, DINDIGUL DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Flour and Preparations Made from Cereals, Rice Based Snack Food, Rice, Suji(Wheat Product), Wheat Flour, Rawa(Wheat Product), Vermicelli, Papad(Indian Snacks), Garam Masala (Combination of spices for adding taste to indian Curry) and Sambhar Powder.

subject to no exclusive right over the word A1 and mark is allowed as whole and no exclusive rights over the word separately except substantially as shown in the form of representation and sale of product in the State of Tamil Nadu only.
4101159   27/02/2019
KISHOR BALAJI
No : 9, Rajiv Gandhi Nagar, Civil Aero Drome (Post), Coimbatore - 641014, Tamil Nadu
Indian national, Individual
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Used Since :01/01/2018
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF TAMIL NADU STATE ONLY.
SHANKAR DUDANI
Flat No.103 Swathi Avenue 7/3 Chandramoulinagar Beside Oxford School Guntur Chandramoulinagar, Guntur, Andhra Pradesh-522007
Proprietor
Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water] Under Class 30
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3112146   09/03/2019
K.RAMAKRISHNAN TRADING AS KR TASTY FOODS
NO.127-128, MAIN ROAD, THALAVAPALAYAM, KARUR - 639 113, KARUR DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Proposed to be Used
CHENNAI
Vermicelli, Papad(Indian Snacks), Garam Masala(Combination of Spices), Noodles, Spices, Sambar Powder, Cinnamon, Cloves, Chilli powder, Dhania powder (coriander), Flour, Plain flour, Corn flour and Maida (wheat flour).
4114606   12/03/2019
KETNA SHAH
#84, 4TH CROSS, TEACHERS COLONY, KUMARASWAMY LAYOUT, 1ST STAGE, BANGALORE, KARNATAKA - 560078
PROPRIETOR
Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA
Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
AFZAL BIN KUNHALAVI
GREENS, K.C HASSAN KUTTY SAHIB ROAD, FEROKE CALICUT-673631
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4125938  23/03/2019
M.VIJAYARAJ TRADING AS NEW MUTHU FOOD PRODUCTS
NO.5/802A, PITCHAMPALAYAM PUDUR, P.N.ROAD, TIRUPUR - 641 602, TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Used Since : 30/04/2014
CHENNAI
Ready-to-eat cereals and Dosa (Foodstuff made from rice flour).
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.

Transliteration : MUTHU IS A PERSONAL NAME AND IDLY DOSAI MAAVU MEANS RICE FLOUR.
LAKSHYAS AGRI SOLUTIONS PRIVATE LIMITED
PLOT#56 & 57, LALITHA NIVAS, PRAGATHI ENCLAVE MIYAPUR, HYDERABAD HYDERABAD TG 500049 IN
THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND NO EXCLUSIVE RIGHT OVER THE WORDS “NATURAL FOODS” SEPERATELY..
Trade Marks Journal No: 1939, 03/02/2020 Class 30

4136056 03/04/2019
RONIT MAKHANI
FLAT NO 801, SALVADOR FORTALIZA, BLOCK SECTOR DUKIRKLINE, KALYANI NAGAR PUNE 411014
POPCORN INCLUDED IN CLASS 30
PROPRIETOR
Proposed to be Used
MUMBAI
POPCORN INCLUDED IN CLASS 30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE POPCORN.
URBAN FARMS CO

4141552 08/04/2019
M/S. NAANDI FOUNDATION
# 502, Trendset Towers, Road No : 2, Banjara Hills, Hyderabad - 500034, Telangana, India
Manufacturers
tm-01
Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Proposed to be Used
CHENNAI
Rice, Sugar, Tea, Flour, Flour Of Millet, Cereals, Biscuits, Cookies, Cakes, Semolina, Spices, Confectionery, Sweets, Chocolates, Peanut Brittle, Salt, Honey, Pre-Mixes Ready For Baking, Ready-Made Baking Mixtures.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
**4141598  08/04/2019**

SIVASAKTHI HATCHERIES & FARMS
NO.1/300, UDUMALPET ROAD, CHITHAMBALAM, PALLADAM-641 664, TIRUPUR-DIST, TAMILNADU

PARTNERSHIP

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

**Proposed to be Used**
**CHENNAI**

Flour and Preparations Made from Cereals, Rice Based Snack Food, Rice, Suji(Wheat Product), Wheat Flour, Rawa(Wheat Product), Vermicelli, Papad(Indian Snacks), Garam Masala(Combination of Spices), Spices, Salt, Coffee, Tea, Cocoa, Sugar, Noodles, Biscuit, Bread, Chocolates, Sweets, Honey, Cakes, Garam Masala (Combination of spices for adding taste to Indian Curry) and Sambhar Powder.

**SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA ONLY TO TAMILNADU.**
Trade Marks Journal No: 1939 , 03/02/2020 Class 30

SIGMA ORGANIC
4142778 09/04/2019
M/S. NAANDI FOUNDATION
# 502, Trendset Towers, Road No : 2, Banjara Hills, Hyderabad - 500034, Telangana, India
tm-01
Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI
Rice, Sugar, Tea, Flour, Flour Of Millet, Cereals, Biscuits, Cookies, Cakes, Semolina, Spices, Confectionery, Sweets, Chocolates, Peanut Brittle, Salt, Honey, Pre-Mixes Ready For Baking, Ready-Made Baking Mixtures

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF SOUTHERN STATES OF INDIA ONLY...
4147954   15/04/2019
M/S. ALLWIN FOOD PRODUCTS.
PLOT NO. 42, BANDLAGUDA IDA, MAILARDEVAPALLI, R R DISTRICT, HYDERABAD – 500 005.
PARTNERSHIP FIRM
Address for service in India/Agents address:
S LAKSHMI
C/o. V. Veeraraghavan, Advocate, 10, II Main Road, C.I.T. Colony, Mylapore, Chennai -600 004.
Used Since :01/12/2004

CHENNAI
SUGAR BOILED CANDY, TOFFEE, CHOCOLATE, COOKIES, WAFER BISCUITS, CORN PUFFS.
POONACHA N K
M-1198, 3RD MAIN 6TH CROSS, VIVEKANANDA NAGAR, MYSORE-570023

THE TRADEMARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4150680    17/04/2019
S.SUDHA
2/2,Pillur&(po),Nadanthai(via),Paramathi Velur(TK)
registered
Address for service in India/Attorney address:
NAKHEEB GHAYAZ
NO 63 THIRUMALAI PILLAI ROAD LANE TNAGAR CHENNAI-600017

Proposed to be Used

CHENNAI
4153324   20/04/2019
M/S. U&V AGRO PRIVATE LIMITED
No.4/417, Pollachi Main Road, Nasuvampalayam, Venkittapuram (PO) Palladam, Tirupur - 641 664, Tamil Nadu
Company incorporated

Address for service in India/Agents address:
D. RAJAKUMAR
Inpro Trade Mark Services, 16/19, Jayalakshimpuram 1st street, Nungambakkam, Chennai-600 034.

Proposed to be Used
CHENNAI
Honey, sugar, Jaggery, Spices, Masala products, Wheat & Wheat products, Sooji, Rava, Maida, Atta, processed Grain,
Pulses, Millets and Cereals, Flour preparation made from cereals.

No exclusive claim over words.
HARITHA KRISHNA

4153749  22/04/2019
HARITHA, SOLE PROPRIETRIX, TRADING AS HARITHA FOODS
A3, SWATHI APARTMENTS, THIRUVALLUR NAGAR, THIRUVANMIYUR, CHENNAI - 600 041, TAMIL NADU
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN WATER); BISCUITS; COOKIES; BUNS; SWEETS; CAKES; SANDWICHES; CHOCOLATE; COFFEE-BASED BEVERAGES; TEA-BASED BEVERAGES; ICE CREAM; CRACKERS; RUSKS; DOUGH; CEREAL-BASED SNACK FOOD; FLOUR; CURRY [SPICE]; AROMATIC PREPARATIONS FOR FOOD; FOOD FLAVOURINGS, OTHER THAN ESSENTIAL OILS; SEASONINGS
4153931  22/04/2019
M/S BITEFUL CONSUMER PRODUCTS PRIVATE LIMITED
Plot No. 1; YSR Colony, Secretariat Hills, Ibrahimbagh, Neknampur; Hyderabad-500089; Telangana State, India
A Company registered under the companies Act 1956.

Address for service in India/Agents address:
R. V. R ASSOCIATES.
FLAT NO. G-4, #. 3-4-543 & 544, LAXMI NILAYAM, ADJ: YMCA GROUND NARAYAN GUDA, HYDERABAD-500027.

Proposed to be Used
CHENNAI
Preparations made from cereals; Bread, pastries and confectionery; Biscuits, Chocolate; Ice cream, sorbets and other edible ices;
subject to sale of product in the area of South India only.
VEENA SAMPATH M
NO.33, 1st MAIN, 3rd STAGE, 4th BLOCK, BASAVESHWARANAGAR, BANGALORE – 560079, KARNATAKA, INDIA.

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used

SPICES, CURRY SPICES, POWDERED SPICES, GARAM MASALA, CHILLI POWDER, PEPPER, DRIED CHILLI PEPPERS [SEASONING], TURMERIC, CINNAMON STICKS, CINNAMON POWDER, CLOVES [SPICE], CURRY SPICES, GINGER [SPICE], GINGER PASTE [CONDIMENT], GARLIC PASTE [CONDIMENT], PREPARATIONS MADE FROM CEREALS, RICE, CORN FLOUR, AROMATIC PREPARATIONS FOR FOOD, NOODLES, SPICY SAUCES, FLOUR, PULSE FLOUR, BARLEY FLOUR, BUCKWHEAT FLOUR, MAIZE FLOUR, WHEAT FLOUR, RICE FLOUR, MAIDA (WHEAT FLOUR), BESAN (GRAM FLOUR), RAWA (WHEAT FLOUR), SUJI (WHEAT FLOUR).

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
GULLY
4154992   23/04/2019
M/S AZISTA INDUSTRIES PRIVATE LIMITED
Sy. No. 80-84, Melange Towers, 4th Floor, "C" Wing, Lane beside Ratna Deep Super Market, Patrikanagar, Madapur, Hyderabad-500081 Telangana State India.
A Company registered under the companies Act 1956.

Address for service in India/Agents address:
R. V. R ASSOCIATES.
FLAT NO. G-4, #. 3-4-543 & 544, LAXMI NILAYAM, ADJ: YMCA GROUND NARAYAN GUDA, HYDERABAD-500027.

Proposed to be Used
CHENNAI
NON MEDICATED CANDY, CHEWING GUM, PREPARATIONS MADE FROM CEREAL S, BREAD, BISCUITS, CAKES, PASTRIES AND CONFECTIONERY, SWEETS AND SAVORIES, FRUIT JELLIES, NOODLES, ICES, SPICES, SAUCES.
RESTRICT THE AREA ONLY TO ANDHRA AND TELANGANA.
4161561  29/04/2019
TRUFFLES HOSPITALITY PRIVATE LIMITED
#20, LUSKAR HOSUR ROAD, ADUGODI, BANGALORE - 560 030, KARNATAKA
An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used
To be associated with:
4150695

CHENNAI
Confectionery: Chocolate; Pastries, cakes, tarts and biscuits (cookies); Snack foods consisting principally of confectionery; Bread, pastries and confectionery; Fruit tarts, fruits pastries, fruit biscuits and cookies; Muesli, Chocolate, Bakery, Dairy desserts; Puddings for use as desserts; sandwiches; Soya, vegetable burger sandwiches; Coffee, tea, cocoa and artificial coffee; flour and preparations made from cereals; bread, sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice; ice cream; rice; fried rice; curried food pastes; garlic paste (condiment); ginger paste (condiment); vegetable pastes (saucess); mayonnaise; steak sauce; ketchup [sauce]; pasta; pasta sauce; pasta salads.
EVEN IF YOU ARE NOT HUNGRY

4161567  29/04/2019
TRUFFLES HOSPITALITY PRIVATE LIMITED
#20, LUSKAR HOSUR ROAD, ADUGODI, BANGALORE - 560 030, KARNATAKA
An Indian Company
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used

CHENNAI
Confectionery; Chocolate; Pastries, cakes, tarts and biscuits (cookies); Snack foods consisting principally of confectionery; Bread, pastries and confectionery; Fruit tarts, fruits pastries, fruit biscuits and cookies; Muesli, Chocolate, Bakery, Dairy desserts; Puddings for use as desserts; Sandwiches; Soya, vegetable burger sandwiches; Coffee, tea, cocoa and artificial coffee; flour and preparations made from cereals; bread, sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice; ice cream; rice; fried rice; curried food pastes; garlic paste (condiment); ginger paste (condiment); vegetable pastes (sauces); mayonnaise; steak sauce; ketchup [sauce]; pasta; pasta sauce; pasta salads.

There is no exclusive right over the terminology in mark and it should be used as a tag line.
4162481 30/04/2019
MR. PRABHU RUDRAPPA CHILAKWAD TRADING AS, M/S. SHRI MALLIKARJUN TEA CORPORATION.
MRUTHUNJAY MARKET (OLD APMC YARD), DHARWAD - 580 008.
SOLE PROPRIETOR
Address for service in India/Agents address:
S LAKSHMI
C/o. V. Veeraraghavan, Advocate, 10, II Main Road, C.I.T. Colony, Mylapore, Chennai -600 004.
Used Since: 08/09/2008
CHENNAI
TEA POWDER
Even When You’re Not Hungry

4165792  03/05/2019

TRUFFLES HOSPITALITY PRIVATE LIMITED

#20, LUSKAR HOSUR ROAD, ADUGODI, BANGALORE - 560 030, KARNATAKA

An Indian Company

Address for service in India/Agents address:

PUTHRAN & ASSOCIATES

B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Used Since :14/05/2014

CHENNAI

Confectionery; Chocolate; Pastries, cakes, tarts and biscuits (cookies); Snack foods consisting principally of confectionery; Bread, pastries and confectionery; Fruit tarts, fruits pastries, fruit biscuits and cookies; Muesli, Chocolate, Bakery, Dairy desserts; Puddings for use as desserts; sandwiches; Soya, vegetable burger sandwiches; Coffee, tea, cocoa and artificial coffee; flour and preparations made from cereals; bread, sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice; ice cream; rice; fried rice; curried food pastes; garlic paste (condiment); ginger paste (condiment); vegetable pastes (sauces); mayonnaise; steak sauce; ketchup [sauce]; pasta; pasta sauce; pasta salads.
4165797 03/05/2019
GLOBAL CONSUMER PRODUCTS PRIVATE LIMITED
No. 302, AnnaSalai, Teynampet, Chennai – 600006, India
An Indian Company
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.
Used Since :01/10/2018
CHENNAI
Confectioneries; Chocolates and chocolate based ready to eat candies and snacks; Chocolates containing nutrients; Baked goods; Snack bars containing a mixture of grains, nuts and dried fruit [confectionery]; coffee; tea; biscuits; cookies; bread; breadcrumbs; buns; cakes; Vegetable burger sandwiches; Turkey burger sandwiches; sandwiches; chewing gum; condiments; salt; corn flakes; maize flakes; custard; edible ices; Essences for foodstuffs, except etheric essences and essential oils; fruit jellies[confectionery]; fruit jelly candy; ice cream; ketchup; macaroni; mayonnaise; noodles; pancakes; pasta; pastries; pizzas; popcorn; puddings; rusk; sauces; spaghetti; spices; vinegar; waffles; cereal based snacks; cake mixes; candy; chutneys[condiments]; Dried corn husks.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2880761.
UMADEVI
UMADEVI, MANAGING TRUSTEE, ATTAPPADY SAMOOHYA SUSTHIRA VIKASANA TRUST, RAVIPRAKASH BUILDING, OPPOSITE AGALI GOVT. HOSPITAL, GOOLIKKADAVU, AGALI (PO), PALAKKAD, KERALA. 678581
Trust
Address for service in India/Attorney address:
FEBIN JAMES, ADVOCATE
Febin James, Advocate, 2nd Floor, Peace Tower, Opposite, District Panchayath Office, Ayyenthole, Thrissur District, Kerala, 680003

Proposed to be Used

CHENNAI
FLOUR AND PREPARATION MADE FROM CEREAL, BREAD, PASTRY, CONFECTIONERY, ACHAR, PROCESSED GRAINS AND GOODS MADE THEREOF, BAKING PREPARATION AND YEAST.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4166737  04/05/2019
MAGRACE FOODS PRIVATE LIMITED
S1 ANUSHA APARTMENTS, SUBHASH NAHAR, YELLAREDDYGUDA, SRINAGAR COLONY, HYDERABAD 500073.
THE TRADE MARK ACT - 1999
Address for service in India/Attorney address:
VANCINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
TT SATTVIC

4167376  04/05/2019
MAHESH VALUE PRODUCTS PRIVATE LIMITED
68, 4TH FLOOR, C.P. RAMASWAMY ROAD, ALWARPET, CHENNAI-600 018, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE
FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST,
BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN WATER); BISCUITS;
COOKIES; BUNS; SWEETS; CAKES; SANDWICHES; CHOCOLATE; COFFEE-BASED BEVERAGES; TEA-BASED
BEVERAGES; ICE CREAM; CRACKERS; RUSKS; DOUGH; CEREAL-BASED SNACK FOOD; FLOUR; CURRY [SPICE];
AROMATIC PREPARATIONS FOR FOOD; FOOD FLAVOURINGS, OTHER THAN ESSENTIAL OILS; SEASONINGS;
ASAFOETIDA
4168719  06/05/2019
JAWAHAR AVICHI
PLOT NO. 363, 5TH EAST CROSS STREET, ANNA NAGAR, MADURAI-625020, TAMIL NADU
A U.S. NATIONAL
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Proposed to be Used
CHENNAI
RICE; SUGAR; HONEY; SPICES; CURRY [SPICE]; AROMATIC PREPARATIONS FOR FOOD; FOOD FLAVOURS, OTHER THAN ESSENTIAL OILS; SEASONINGS
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
360Life
4170035  07/05/2019
SHRI K.SRIKANTH
Namitha Isle, Ground Floor, D.No.8-2-248/P/A/1/2, Road No.3, Banjara Hills, Behind Chutneys Hotel, Nagarjuna Circle, Hyderabad – 500 082, Telangana, India.

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI
Rice, Sugar, Tea, Flour, Flour Of Millet, Cereals, Biscuits, Cookies, Cakes, Semolina, Spices, Confectionery, Sweets, Chocolates, Peanut Brittle, Salt, Honey, Pre-Mixes Ready For Baking, Ready-Made Baking Mixtures.
PRO Chai

4170164 08/05/2019

VIRCHOW LABORATORIES LIMITED
Plot No. 7, Unit III, Narsapur Road, IDA, Jeedimetla, Hyderabad – 500055, Telangana, India.
A company incorporated in India under the Companies Act 1956

Address for service in India/Agents address:

VATSALA SINGH HASAN
Hasan and Singh, Flat No.04, Sree Nilayam Apartment, Plot No.12, Camelot Layout (Near Chirec Public School), Kondapur, Hyderabad-500084.

Proposed to be Used

CHENNAI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE

None.
Pro Chai

4170165  08/05/2019

VIRCHOW LABORATORIES LIMITED
Plot No. 7, Unit III, Narsapur Road, IDA, Jeedimetla, Hyderabad – 500055, Telangana, India.
A company incorporated in India under the Companies Act 1956

Address for service in India/Agents address:
VATSALA SINGH HASAN
Hasan and Singh, Flat No.04, Sree Nilayam Apartment, Plot No.12, Camelot Layout(Near Chirec Public School), Kondapur, Hyderabad-500084.

Proposed to be Used

CHENNAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
None.
PRONOKAL HEALTH GROUP, S.L.
ROGER DE LLURIA 58, 08009 BARCELONA, SPAIN
A COMPANY INCORPORATED UNDER LAWS OF SPAIN

Address for service in India/Attorney address:
MISSION LEGAL ADVOCATES
NO.12, CANAL BANK ROAD, GANDHI NAGAR, ADYAR, CHENNAI-600020

Proposed to be Used
CHENNAI

Sauces; Mustard; Ketchup; Salts, dressings, seasonings and condiment; Fruit coulis; Honey coulis; Cereal bars and energy bars; Protein-rich cereal bars; Food bars with a chocolate base ready to eat; Cookies; Sandwiches; English muffins (muffins); Sugar, natural sweeteners, sweet cover and fill products and apiculture products; Mint candies; Bakery products, pastry, chocolates and desserts; Precooked foods and salty snacks; Ice, ice cream, frozen yogurt and sorbets; Coffee, tea, cocoa and substitutes thereof; Appetizers based on corn, cereals, flour and sesame, crackers, dumplings, pancakes, pasta dishes, rice and cereals, pies and pastry dishes, sandwiches and pizzas, spring and seaweed rolls; Preparations for making chocolate flavored drinks; Preparations for making coffee flavored beverages; Preparations for making fruit flavored drinks; Powders for pastry and confectionery products; Preparations for making mousses; Pasta, cakes, pies and cookies; Preparations for making tortillas and crepes; Chips; Bread sticks; Toasts; Risotto; Bagels; Protein-rich cereal bars; Candy bars; Chocolate bars

*No exclusive right over NUTRITION & HEALTH separately except as substantially shown in the representation of the mark.*
ZOII MASALA

4174065  11/05/2019

K.M.VASHANTHI TRADING AS SHANTHI AGRO FARMS
NO.38 93-A3, SHANTHI BUILDING, ANNA NAGAR, TRICHY ROAD, PALLADAM - 641 664, TIRUPUR DIST, TAMILNADU
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI
Flour and Preparations Made from Cereals, Pan masala, Powdered spices, Dhania powder (coriander), Chilli powder, Cinnamon powder, Curry powder, Rice Based Snack Food, Rice, Suji(Wheat Product), Wheat Flour, Rawa(Wheat Product), Vermicelli, Papad(Indian Snacks), Garam Masala(Combination of Spices), Spices, Salt, Coffee, Tea, Cocoa, Sugar, Noodles, Biscuit, Bread, Chocolates, Sweets, Honey, Cakes and Sambhar Powder.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA ONLY TO TAMIL NADU.
U2ME2

4176385  14/05/2019
SRINIVAS R
No. 1, 2/8, 6th Cross 3rd Main, Kh Layout Btm Layout, Bangalore - 560029
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Chocolates, Chocolate products, Biscuits, Cookies, Confectionery.
4177057  15/05/2019
E.RAVINATH
H.NO:91-4-188-3-19, MAMATHA NAGAR, OPP TO SRI CHAITANYA SCHOOL, KURNOOL, ANDHRA PRADESH - 518003

THE TRADEMARKS ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Rice, Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION..
4177426   15/05/2019
N.N.VENKATESWARAN, PROPRIETOR, PRIYA AGENCY
Plot No:- 24B, KURUVIKARAN SALAI, ANNA NAGAR, MADURAI-625020, TAMILNADU, INDIA
Proprietorship firm

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
CHENNAI
Sugar, natural sweeteners, raw sugar, palm sugar, brown sugar, demerara sugar, muscovado sugar, granulated sugar,
fruit sugar, Salt, Sea salt for cooking, Rock salt

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4179831   20/05/2019
KPL OIL MILLS (P) LTD.
KODUNGALLUR ROAD, IRINJALAKUDA, THRISSUR, KERALA - 680121
Private Limited Company

Address for service in India/Attorney address:
ROBIN JACOB & P.V VINU
Door No. 1450/A, Chammani Road, Opp. Seventh-Day Adventist Higher Secondary School, Kaloor, Kochi-682 017, Kerala
Used Since :30/05/2018

CHENNAI
VINEGAR, PICKLES

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4184195    22/05/2019
PADMAJA HERBS AND FOODS PRIVATE LIMITED
1-1-27/30 7 385/520, SAKETH, ECIL POST, KAPRA, HYDERABAD-500062, TELANGANA, INDIA
A Private Limited Company
Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Used Since :25/02/2019

CHENNAI
Sauces containing nuts; Sauces flavoured with nuts; Chocolate-coated nuts; Spices; Spice blends; Curry spice mixes; Garam Masala (Combination of spices for adding taste to Indian Curry); Powdered spices; Spice mixes; Cinnamon [spice]; Ginger [spice]; Cloves [spice]; Tej Patta (spice); Garam masala; Millet cakes; Ready-to-eat cereals; Processed herbs; Reserved garden herbs; Dried herbs for culinary purposes; Herbal flavorings, other than essential oils, for beverages; Herbal teas, other than than for medicinal use; Pulse flour; Processed grains; Whole grain rice; Flour and preparations made from cereals; Processed whole grains; Papad (Cereal based snacks); Chocolate paste; Ginger paste [condiment]; Ginger paste for use as a seasoning; Garlic paste [condiment]; Chilli seasonings; Chilli powder; Dried chilli peppers [seasoning]; Chilli sauce; Curry sauce; Soya sauce; Chocolate sauce; Jam buns; Milk jam; Noodles; Ramen noodles; Italian noodles; Chinese noodles; Rice noodles; Chinese rice noodles; Stir-fried noodles; Instant Chinese noodles; Noodle-based prepared meals; Chow mein noodles; Pasta; Fresh pasta; Main courses consisting primarily of pasta or rice; Packaged meals consisting primarily of pasta or rice; Frozen meals consisting primarily of pasta or rice; Pasta sauce; Dried pasta; Rice vermicelli; Vermicelli [noodles]; Rice flour; Cake flour; Bread flour; Flour; Besan (Gram flour); Maida (wheat flour); Nut flours; Corn flour; Rawa (Wheat flour); Suji (Wheat flour); All-purpose flour; Rice; Brown rice; Instant rice; Rice cakes; Rice-based snack foods; Tea; Milk tea [tea-based]; Green tea; Tea beverages; Instant tea; Tea-based milk tea; Ginger tea; Lime tea; Tea-based iced beverages; Beverages with coffee, cocoa, chocolate or tea base; Coffee; Coffee beverages; Coffee ex-tracts; Coffee substitutes; Ground coffee; Brewed coffee; Instant coffee; Iced coffee; Coffee flavorings; Roasted coffee beans; Prepared coffee beverages; Coffee-based drinks; Beverages made of coffee; Chocolate; Chocolate products; Chocolate pies; Dark chocolate; White chocolate; Chocolate truffles; Milk chocolate; Chocolate powder; Chocolate bars; Chocolate brownies; Chocolate desserts; Chocolate sweets; Cooking chocolate; Chocolate cookies; Chocolate cupcakes; Chocolate-based drinks; Chocolate chip cookies; Chocolate-covered peanuts; Chocolate-covered raisins; Chocolate-coated almonds; Chocolate covered nuts; Chocolate-coated fruits; Chocolate spreads containing nuts; Chocolate sprinkles for decorating cakes.
4190979   29/05/2019
T ATHIMUTHU
262/1, Last East Street, Periyar Nagar, Puliyakulam, Coimbatore - 45
Manufacturer
Individual
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.
Proposed to be Used
CHENNAI
Ice cream.
4215510    24/06/2019
KANDHAN EXIMP
Shop No: A3-B3,Third floor,Ishwaryam apartments 1st street Chettiyar AgravaramChennai – 600 077
PARTNERSHIP
Address for service in India/Attorney address:
B VAANISHREE
11/6 4th Cross Street, Bharathi Nagar, North Usman Road, T.Nagar, Chennai - 600 017. Tamilnadu, India.
Used Since :01/06/2019

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
Trade Marks Journal No: 1939 , 03/02/2020  Class 30

TAPOBAN AGRO INDUSTRIES
ASSAM-MORE, MOHITNAGAR, PS - KOTWALLI, JALPAIGURI - 735102, WEST BENGAL,
THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4235746     15/07/2019
SICHUAN HAIDILAO CATERING COMPANY LIMITED
A-4-1-1, Xuhai Times Square, No.389, South part of Xiongzhou Avenue, Jianyang, Sichuan, China
a limited liability company incorporated under the laws of China

Address for service in India/Angents address:
RAHUL RAJPUT.
B-336, BHAJ RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Spices; Seasonings; Condiments; Coffee flavoring; tea-based beverages; Honey; Pastries; candy*; Meal; cereal preparations; noodle-based prepared meals; cereal-based snack food.

Transliteration : HAI DI LAO
4242750  22/07/2019
KANDOO WORLDWIDE LTD
Road Town, Tortola, U.K. Virgin Islands.
A Corporation organized under the law of Virgin Islands

Address for service in India/Attorney address:
CYRIL AMARCHAND MANGALDAS
4th Floor, Prius Platinum, D-3, District Centre, Saket, New Delhi - 110017, 011-66229000

Used Since : 11/04/2016

To be associated with:
4242748

DELHI
Spices and saffron.
RAMPS FOODS & SPICES PRIVATE LIMITED
#7, MAIN ROAD, T GARDEN R T NAGAR BANGALORE-560032, KARNATAKA, INDIA.
MANUFACTURERS AND MERCHANT
A PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
C. PRAKASH
558E, V.M. COMPLEX, ERODE ROAD, VELLAKOVIL - 638 111, DIST. - TIRUPUR.

Used Since :04/09/2018

CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE FROZEN WATER.

LAKHIDHARA - A TASTE OF LUXARY

4251218  30/07/2019
NIHAR SHIRISHKUMAR MODI
1st Floor Nanu Shome Building, Nr. Angela School, Ashram Para, Siliguri - 734001 (WEST BENGAL)
BLACK TEA
individual
Used Since :01/04/2019

KOLKATA
TEA, COFFEE, COCOA, SUGAR, RICE, TAPIOCA, SAGO, COFFEE SUBSTITUTES; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, BISCUITS, CAKES, PASTRY, AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER SALT, MUSTARD, PEPPER, CINEGAR, SAUCES; SPICES, ICE ALL BEING GOODS INCLUDED IN CLASS - 30.
4253276  01/08/2019
DILIP VASWANI TRADING AS SHREE AMAR MISHTHAN BHANDAR
103/65, PATEL MARG, MADHYAM MARG, MANSAROVAR, JAIPUR- 302020, RAJASTHAN
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur
Proposed to be Used
AHMEDABAD
SWEETS, NAMKEEN, SNACKS MADE FROM RICE, WHEAT, CEREALS, MUESLI, MAIZE INCLUDED IN CLASS 30.
Trade Marks Journal No: 1939 , 03/02/2020          Class 30

MEGHA AGRO PRODUCTS
Manufacturer and Merchant

Address for service in India/Attorney address:
GARGI SEN
D.SEN&CO. 6,OLD POST OFFICE STREET, GROUND FLOOR, KOLKATA-700001

Used Since :04/08/2017

KOLKATA

RICE.
ASUKU INDIA

4255570  03/08/2019

ASUKU INDIA PRIVATE LIMITED
First Floor, The Great Eastern Centre, 70, Behind IFCI Tower, Nehru Place, New Delhi, Delhi 110019
Company incorporated under the provisions of the Companies Act, 2013

Address for service in India/Agents address:
KNM & PARTNERS
2ND FLOOR, AALIANZ HOUSE, 273, CAPT. GAUR MARG, NEW DELHI-110 065

Proposed to be Used
DELHI
Rice and rice products
4256414    05/08/2019
MR. KUNNAL GUPTA
168 Deepali, 1st Floor, Pitampura, Delhi - 110034
individual

Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033

Proposed to be Used
DELHI
AKASH GOYAL
trading as ;AV FOODS
F66,INDUSTRIAL GROWTH CENTRE,MANSA ROAD,BATHINDA,PUNJAB 151001

A PROPRIETORSHIP
Address for service in India/Attorney address:
RAJIV KUMAR GOYAL
16941, 1, BASANT VIHAR, BATHINDA-151001, PUNJAB
Used Since :01/04/2018
DELI
MANUFACTURING OF MAYONNAISE,SUACES AND VEGETABLE PASTES
रिश्ते बेहतर बनाए

4260214 08/08/2019
JAGDEEP PARASHAR
112, ANCHAL VIHAR, NALAGARH ROAD, LOHГARH, PINJORE, HARYANA-134102
INDIVIDUAL
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092
Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
UNDEPATIL

4262429  10/08/2019
MR. SACHIN RAOSAHEB UNDE TRADING AS UNDE PATIL MILK
Sole Proprietor

Address for service in India/Attorney address:

LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used

MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE, FRUIT SAUCES
AMIT GOYAL
House No.1130, Sector- 33C, Chandigarh
Sole Proprietor

Address for service in India/Attorney address:
RAJESH KUMAR KADIAN
Rajesh Kumar Kadian, FLAT NO. Q24, FIRST FLOOR, PGI ENCLAVE, GHS NO.94, SECTOR-20, PANCHKULA (HARYANA)-134116. Mob:9216333435 RKFLAW@GMAIL.COM

Proposed to be Used
DELHI
FOOD PRODUCTS MADE FROM FLOUR, MEALS FOR HUMAN CONSUMPTIONS, SWEETS, NAMKINS, CAKES, WAFERS, SAUCES, PREPARATIONS AND CONFECTIONERY (NON-MEDICATED) NOODLESS, ICE, CREAMS, BAKERY GOODS, PREPARATIONS FOR MAKING BAKERY PRODUCTS, READY TO EAT SAVORY SNACK FOODS MADE FROM MAIZE MEAL FORMED BY EXTRUSION; DRY AND LIQUID READY-TO-SERVE MEALS, MAINLY CONSISTING OF PASTA; DRY AND LIQUID READY-TO-SERVE MEALS, MAINLY CONSISTING OF RICE; CHOCOLATE-BASED READY-TO-EAT FOOD BARS; READY-TO-EAT CEREAL-DERIVED FOOD BARS; READY-TO-BAKE DOUGH PRODUCTS; PRE-MIXES READY FOR BAKING; READY-TO-EAT PUDDINGS; READY-TO-EAT CEREALS; READY-MADE BAKING MIXTURES; FLOUR READY FOR BAKING; READY-MADE SAUCES; PIZZA; PIZZA CRUST; PIZZA BASES; FRESH PIZZA; PIZZA PIES; PIZZA SPICES; PIZZA SAUCES;
4264710 14/08/2019
RAMAEE FOODS LLP
Survey No. 642/7, Flat No. 1/B, Chintamani Nagar, Phase No. 3, Bibvewadi, Pune-411037, Maharashtra, India
of The Limited Liability Partnership Firm registered under the provisions of The Limited Liability Partnership Act, 2008

Address for service in India/Attorney address:
LEGATARIAN IPR CONSULTANTS LLP
Legatarian IPR Consultants LLP, Office No. 11, 2nd Floor, Goldwings S. No. 118/A, Final Plot no. 543, Sinhgad Road, Pune-411030, Maharashtra, India.

Proposed to be Used
MUMBAI
Coffee, tea & cocoa based beverages in this class; aerated beverages (with cereals, tea, coffee, cocoa or chocolate base); beverages made from, containing, or consisting principally of cereals, tea, coffee, cocoa, or chocolate; extracts of cereals, tea, coffee, cocoa or chocolate for use as flavours in beverages; flavorings, powdered preparations containing cereals, tea, coffee, cocoa or chocolate for use in making beverages; powdered sugar for preparing isotonic beverages; preparations for making beverages (tea & copy based), sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces, Preparations Made From Cereals, Cereal-Based Snack Food, Spices, Soya Sticks, Soya Chips, Soya Bhujia, Soya Mixture, Diet Chiwda, Cereal based snack namely namkeens, fried snacks, spicy thick sev being goods included in class 30
4265554  14/08/2019
FLIPKART INDIA PVT LTD.
Buildings Alyssa, Begonia & Clover, Embassy Tech Village, Outer Ring Road, Devarabeesanahalli Village, Bengaluru – 560103, Karnataka, India
An Indian Company incorporated under Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :11/12/2018

CHENNAI
Coffee; tea; cocoa and artificial coffee; Rice; pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread; pastries and confectionery; Chocolate; Ice cream; sorbets and other edible ices; Sugar; honey; treacle; Yeast; baking-powder; Salt; seasonings; spices; preserved herbs; Vinegar; sauces and other condiments; Ice [frozen water]; All-purpose flour; Allspices; Almond flavorings, other than essential oils for food or beverages; Banana puree [natural sweetener]; Batter mixes; Besan (Gram flour); Beverages with coffee, cocoa, chocolate or tea base; Biryani (rice based cooked food); Black tea; Bread flour; Breath-freshening chewing gum; Brown rice; Buttermilk pancakes; Cake decorations made of candy; Candy; Cappuccino; Cheese-flavored biscuits and corn snacks; Chili powder; Chili sauce; Chili seasonings; Chips [cereal products]; Chocolate cookies; Chocolate decorations for Christmas trees; Chocolate powder for the preparation of chocolate-based drinks; Chow Mein [noodle-based dishes]; Chutneys [condiments]; Cocoa-based condiments and seasonings for food and drink; Coffee, cocoa, chocolate or tea-based beverages; Confectionery made of sugar; Cooking salt; Corn-based snack foods; Custard-based desserts; Dhania powder (coriander); Dhania seeds (dried coriander seeds); Dosa (Foodstuff made from rice flour); English muffins; Flour and preparations made from cereals; Fried rice; Frozen confectionery; Garam masala; Garam Masala (Combination of spices for adding taste to Indian Curry); Garlic paste [condiment]; Garlic powder; Garlic puree [condiment]; Ginger paste [condiment]; Ginger [spice]; Green tea; Herbal flavorings, other than essential oils; for beverages; Honey; Husked oats; Idli (Foodstuff made of Rice powder); Instant coffee; Ketchup [sauce]; Macaroni; Malt extracts used as flavorings for food and beverages; Maple syrup; Marshmallows; Muesli-based snack bars; Multigrain bread; Noodles; Nutmegs; Oat-based food; Nut flours; Paan masala [as mints for breath freshening]; Papad (Cereal based snacks); Paprika [spice]; Pasta; Pastries; Pizza; Popcorn; Powdered spices; Processed herbs [seasonings]; Rasagulla (Sweetmeat); Ready-to-eat cereals; Rice; Rice-based snack food; Rice-based snack foods; Salad dressings; Sherbet [confectionery]; Soya flour; Spaghetti; Spice mixes; Spicy sauces; Sugar; Suji (Wheat flour); Table salt; Table salt mixed with sesame seeds; Tapioca flour; Tea; Teriyaki sauce; Toffee; Tomato-based sauces; Vinegar; sauces and other condiments; Wafers; Waffles; Wheat-based snack foods; Wheat flour; Whole grain rice; Wine gums; Wine vinegar;

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD SUPERMART.
Trade Marks Journal No: 1939 , 03/02/2020 Class 30

4265556  14/08/2019
FLIPKART INDIA PVT LTD.
Buildings Alyssa, Begonia & Clover, Embassy Tech Village, Outer Ring Road, Devarabeesanahalli Village, Bengaluru – 560103, Karnataka, India
An Indian Company incorporated under Companies Act, 1956
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :11/12/2018

CHENNAI
Coffee; tea; cocoa and artificial coffee; Rice; pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread; pastries and confectionery; Chocolate; Ice cream; sorbets and other edible ices; Sugar; honey; treacle; Yeast; baking-powder; Salt; seasonings; spices; preserved herbs; Vinegar; sauces and other condiments; Ice [frozen water]; All-purpose flour; Allspices; Almond flavorings, other than essential oils for food or beverages; Banana puree [natural sweetener]; Batter mixes; Besan (Gram flour); Beverages with coffee, cocoa, chocolate or tea base; Biryani (rice based cooked food); Black tea; Bread flour; Breath-freshening chewing gum; Brown rice; Buttermilk pancakes; Cake decorations made of candy; Candy; Cappuccino; Cheese-flavored biscuits and corn snacks; Chili powder; Chili sauce; Chili seasonings; Chips [cereal products]; Chocolate cookies; Chocolate decorations for Christmas trees; Chocolate powder for the preparation of chocolate-based drinks; Chow Mein [noodle-based dishes]; Chutneys [condiments]; Cocoa-based condiments and seasonings for food and drink; Coffee, cocoa, chocolate- or tea-based beverages; Confectionery made of sugar; Cooking salt; Corn-based snack foods; Custard-based desserts; Dhania powder (coriander); Dhania seeds (dried coriander seeds); Dosa (Foodstuff made from rice flour); English muffins; Flour and preparations made from cereals; Fried rice; Frozen confectionery; Garam masala; Garam Masala (Combination of spices for adding taste to Indian Curry); Garlic paste [condiment]; Garlic powder; Garlic puree [condiment]; Ginger paste [condiment]; Ginger [spice]; Green tea; Herbal flavorings, other than essential oils; for beverages; Honey; Husked oats; Idli (Foodstuff made of Rice powder); Instant coffee; Ketchup [sauce]; Macaroni; Malt extracts used as flavorings for food and beverages; Maple syrup; Marshmallows; Muesli-based snack bars; Multigrain bread; Noodles; Nutmegs; Oat-based food; Nut flours; Paan masala [as mints for breath freshening]; Papad (Cereal based snacks); Paprika [spice]; Pasta; Pastries; Pizza; Popcorn; Powdered spices; Processed herbs [seasonings]; Rasagulla (Sweetmeat); Ready-to-eat cereals; Rice; Rice-based snack food; Rice-based snack foods; Salad dressings; Sherbet [confectionery]; Soya flour; Spaghetti; Spice mixes; Spicy sauces; Sugar; Suji (Wheat flour); Table salt; Table salt mixed with sesame seeds; Tapioca flour; Tea; Teriyaki sauce; Toffee; Tomato-based sauces; Vinegar; sauces and other condiments; Wafers; Waffles; Wheat-based snack foods; Wheat flour; Whole grain rice; Wine gums; Wine vinegar;

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD SUPERMART.
M/S. SHANI FOOD PRODUCTS
156 B, DADA NAGAR, KANPUR, U.P.
A PARTNERSHIP CONCERN

Address for service in India/Attorney address:
SUDHIR BALYAN & ASSOCIATES
FLAT NO. 504, SHIVASHISH TOWER, SHALIMAR CITY, DELHI WAZIRABAD ROAD, SHAHIBABAD, GHAZIABAD U.P.-201005

Used Since :01/12/2016

DELHI

snacks manufactured from cereals, puffed corn snacks, rice snacks and namkeen
4270923  21/08/2019
SUNIL KUMAR PRASAD
VIDYASAGAR PALLY, KHALPARA, WARD NO. 7, SILIGURI, WEST BENGAL
INDIVIDUAL
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since : 30/07/2019
KOLKATA
Salt and Spices
4270959  21/08/2019
PRODAC LABS PRIVATE LIMITED
B109, Peninsula Pinnacle Apt, Exide Gate, Sarjapur-Attibele Road, Bangalore - 562125
BODY INCORPORATE
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since: 15/08/2019
CHENNAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries
and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments);
spices; ice.
HIMANI PRATIK MEHTA, SOLE PROPRIETOR OF GIRDHAR
SHOP NO. 6-732, GIRDHAR, GALEMANDI, MOTI SHERI, SURAT-395003, GUJARAT STATE, INDIA.
A SOLE PROPRIETARY CONCERN

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since : 12/11/1943

AHMEDABAD
FLOUR AND PREPARATIONS MADE FROM CEREALS, EDIBLE FLOUR, Wheaten Flour, SPICES.
4271123    21/08/2019
NEETAM KAUSHAL
FLAT NO 703, BLOCK A, GOLDEN SAND APPARTMENT
PROPRIETOR-TIMMY'S
Address for service in India/Attorney address:
MANISH
H.NO. 240-I, FF, GREEN CITY, DHAKOLI, ZIRAKPUR, MOHALI, PUNJAB, 140603
Proposed to be Used
DELHI
Manufacturing of Tomoto Sauces
4272564  22/08/2019
BLUE KETTLE VENTURES PRIVATE LIMITED
61 Dr. S.S. Rao Road Parel, Mumbai, Maharashtra 400012
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
To be associated with:
2356952, 2375213

MUMBAI
All kinds of coffee, tea, cocoa and coffee substitutes; sugar, spices of all kinds; flour and preparations made from cereals; bread, biscuit, cakes, pastry and confectionery, ices; rice, tapioca, sago, honey, treacle; yeast, baking-powder; salt, mustard; pepper, vinegar, sauces, spices; all being goods included in class-30.
4273818  23/08/2019
NECTWORK FOODS LLP
6/2, INDUSTRIAL AREA W.H. S, KIRTI NAGAR, WEST DELHI, NEW DELHI - 110008
Limited Liability Partnership
Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 905, Basement, New Friends Colony, new Delhi 110025
Used Since :22/09/2015
DELHI
CONFECTIONERY, NATURAL HONEY; HONEY SUBSTITUTES; SWEET SPREADS; SUGAR, SYRUPS AND TREACLE.
No exclusive right for all descriptive matter appearing on the label.
Grama  
4275085  26/08/2019  
GRAMA FOOD AND HERBAL PRODUCTS PVT LTD  
D No. 8/77, Erumuthanapalli, Anchetty, Denkanikottai, Krishnagiri, Tamil Nadu, 635102  
Private Limited Company  
Address for service in India/Attorney address:  
POOJASHREE  
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu  
Used Since :06/06/2019  
CHENNAI  
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
4275565  26/08/2019
SINGHAL EDIBLE PRODUCTS (P) LTD.
G-497 A, ROAD NO. 12, V.K.I. AREA, JAIPUR, RAJASTHAN
Private Limited
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used

AHMEDABAD
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
JTC4TUNE-VIDAN
4275650  26/08/2019
JYOTI AGARWALA AN INDIVIDUAL APPLICANT
C/O. RAJU AGARWALA, NEAR, CPM OFFICE, WOED NO. 2, HALDIBARI, WEST BENGAL
INDIVIDUAL APPLICANT
Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE, 1ST FLOOR, NAJRUL SARANI, ASHRAM PARA, SILIGURI-734 001, WEST BENGAL, INDIA.
Proposed to be Used
KOLKATA
Tea, Coffee, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
Trade Marks Journal No: 1939 , 03/02/2020 Class 30

SUNNY PAL Sole Proprietor of JMD24ENTERPRISES
GROUND KHASRA NO.11/3, NEAR MATRIX CLOTHING COMPANY, KHANDSA ROAD, MOHAMMADPUR, JHARSA, GURGAON(HR) -122001

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
RAVI Doshi
trading as: AADINATH INDUSTRIES
G1 80-81, RIICO IID CENTER BIKANER ROAD, NAGAUR -341001 (RAJASTHAN)
Address for service in India/Attorney address:
TCI REGISTRATION SERVICES
TCI REGISTRATION SERVICES A-207, VIDHYADHAR NAGAR, JAIPUR (RAJASTHAN)

 Proposed to be Used
AHMEDABAD
SPICES
4276235  27/08/2019

COFFEE BOARD

trading as ;COFFEE BOARD

COFFEE BOARD, DR. AMBEDKAR VEEDHI, BANGALORE - 560 001.

MANUFACTURER AND MERCHANTS

A STATUTORY BODY CONSTITUTED UNDER THE COFFEE ACT, 1942

Address for service in India/Attorney address:

MAHENDRA BHANSALI

FLAT NO.2A, SIDDHART SIYAJEE APTS, NO.72, CHOOLAI HIGH ROAD, CHOOLAI, CHENNAI 600 112.

Used Since :01/01/2002

CHENNAI

COFFEE AND ARTIFICIAL COFFEE
PITATO

4276321   27/08/2019

M/S. FEAST FOODS
Office ; G 10 ,Silver Oaks, Masab Tank Hyderabad - 500 028, Telangana, India.

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI

Pita Chips, Pita Bread, Pita, Confectionery, Flour Based Savory Snacks, Ready To Eat Savory Snack Foods Made From Maize Meal Formed By Extrusion.
4276717    27/08/2019
ANOOP KUMAR TRADING AS VRINDRA BAKERS.
190/10, CHAWLA COLONY, OPP. R.K. PUBLIC SCHOOL, KUTANI ROAD, PANIPAT-132103, HARYANA.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
CONFECTIONERY, CAKES, CHOCOLATE, PASTRY, CANDY, SWEETS, ICE CREAMS, BISCUITS AND NAMKEEN AND READY TO EAT SNACK FOODS.
Mark should be read as a whole.
Trade Marks Journal No: 1939 , 03/02/2020 Class 30

NARENDRA SHANKLECHA S/O. SH. BHIKAM CHAND SHANKLECHA
TRADING AS M/S. SHANKLECHA ENTERPRISES AT- SHANKLECHA BHAWAN, HIRAWARI, NEAR MAHI GATE, NAGAUR (RAJ)
Proprietorship Firm
Address for service in India/Attorney address:
M.B. AGARWAL AND ASSOCIATES
401, MILESTONE BUILDING, NEAR DRIVE IN CINEMA, THALTEJ, AHMEDABAD

Proposed to be Used
AHMEDABAD
Spices Fenugreek leaf ( Kasoori methi ) .

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
JAMC VAIBHAV MASALE

4276855  27/08/2019
MR. HEMENT KUMAR JAIN
M/s JAIN AATA AVAM MASALA CHKKI UDYOG, Shop No.17, Old Galla Mandi, Guna - 473001 (M.P.)
Proprietorship

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Proposed to be Used
MUMBAI
SPICES
ASLI BOMBAY KULFI

4276933   27/08/2019

BOMBAY KULFI LLP
MANISH KANKARIA – PARTNER – G-3, GROUND FLOOR, BALAJI CASTLE, BUILDING NO. 11, RHONDE STREET, RS
PURAM, COIMBATORE – 641002
LIMITED LIABILITY PARTNERSHIP – LLP

Address for service in India/Attorney address:
SAROJINI MADHAV PATIL
A-19, MEGHDOOT COMPLEX, SHIVAJI ROAD, NASHIK-422002.

Used Since: 01/03/2014

MUMBAI

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and
confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice; ice-
cream
BOMBAY KULFI

4276935  27/08/2019
BOMBAY KULFI LLP
MANISH KANKARIA – PARTNER – G-3, GROUND FLOOR, BALAJI CASTLE, BUILDING NO. 11, RHONDE STREET, RS PURAM, COIMBATORE – 641002
LIMITED LIABILITY PARTNERSHIP – LLP

Address for service in India/Attorney address:
SAROJINI MADHAV PATIL
A-19, MEGHDOOT COMPLEX, SHIVAJI ROAD, NASHIK-422002.

Used Since :01/03/2014

MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice; ice-cream
4277541  28/08/2019
IMRAN HUSSAIN SALIMBHAI MEMON TRADING AS: PARIVAR GROUP
R.T.O. Road, Himmatnagar, Dist: S.K.- 383422.
Sole Proprietor
Address for service in India/Agents address:
INDUS
C/443, B.G.TOWER, O/S. DELHI DARWAJA, SHAHIBAUG ROAD, AHMEDABAD 380004
Proposed to be Used
AHMEDABAD
Tea
4277927   28/08/2019
SHAHID AHMED NAZIR AHMED
S.N 164 Plot N.22 Abbas Nagar Malegaon Malegaon Nashik, Maharashtra 423203
Proprietor

Address for service in India/Attorney address:

POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

MUMBAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
SAJ FOOD PRODUCTS PRIVATE LIMITED
5/1, Acharya Jagadish Chandra Bose Road, Kolkata 700 020, West Bengal, India.
An Indian company

Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.

Used Since :02/02/2017

To be associated with:
1389098, 3473642

KOLKATA
Flours and preparations made from cereals; biscuits, cookies, bread, rusks, cake, pastry, confectionery; baking powder, salt, mustard; and savouries; spices; coffee and tea.
4278350  29/08/2019
HARSHAL VIPUL KATIRA
trading as ;VANDAN FOODS
E-84, ADDITIONAL PATALGANGA MIDC, TALUKA PANVEL DISTRICT, RAIGAD- 410206
Proposed to be Used
MUMBAI
MANUFACTURER OF RICE, TEA, SPICES, FLOUR, COFFEE, SAGO, SALT, CEREALS, SUGAR, TAMARIND AND ALL INCLUDED IN CLASS 30
Sam29

4278746   29/08/2019
SHANKARLAL WADHWANI , PROPRIETOR , MEE FOOD PRODUCTS
46 / 5 , B.K. SINDHI COLONY , INDORE ( M.P.)
Sole Proprietary firm

Address for service in India/Attorney address:
DP SONI
105 , Mahasagar Corporate , Manormaganj Main Road , Indore (M.P.)Pin-452001

Proposed to be Used
MUMBAI
Noodles , Confectionary ,Bakery Products , flours and preparation made from cereals ,cereal based snacks ,Biscuits ,
candies, Namkeen, Chocolate ,snacks , maize based snack products .
SOYBIT

4278930  29/08/2019
JALANI ENTERPRISES PRIVATE LIMITED
C-34, M.I.A., 1ST PHASE BASNI, JODHPUR, RAJASTHAN

Private Limited

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used

AHMEDABAD

SOYA CHUNKS, SOYA BARI, SOYABEAN MANGORI.
N.I. KHUSHI ICE CREAM

4279271 30/08/2019

NISAR ALAM
trading as ;N.I. ICE CREAM FACTORY
TELIYA POKHAR CHOWK, NH- 57, SIMRI, DARBHANGA, BIHAR, PIN NO- 847428
MANUFACTURER, MERCHANT & TRADER.
PARTNERSHIP FIRM

Proposed to be Used
KOLKATA
ICE CREAM.
THE CAPSOUL

4279396   30/08/2019
THE CAPSOUL COMPANY, S.L.
REUS, 7 08500 VIC, BARCELONA, SPAIN
A company organized and existing under the laws of Spain.

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Coffee; Tea; Cocoa; Artificial coffee; Rice; Tapioca; Sago; Flour and preparations made from cereals; Biscuits; Tarts; Cakes; Cake dough; Pastries; Confectionery; Chocolate; Edible ices; Sugar; Honey; Treacle; Yeast; Baking powder; Salt; Mustard; Vinegar; Sauces; Spices; Ice for refreshment; Tea-based beverages; Hot chocolate.
4279562  30/08/2019
MALPANI PRODUCTS PRIVATE LIMITED
MALPANI HOUSE, INDIRA GANDHI MARG, SANGAMNER- 422 605, DIST.; AHMEDNAGAR, MAHARASHTRA
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
Mumbai
CEREAL, WHEAT, RICE, CORN, GRAIN AND MULTI-GRAIN BASED SNACK FOODS; PUFFED CHEESE CURLS; WAFERS;
NAMKEENS; FARSAN (CEREAL BASED SNACKS); CHIPS (CEREAL PRODUCTS); FLOUR BASED CHIPS; PUFFED CORN
SNACKS; FLOUR AND PREPARATIONS MADE FROM CEREA L S.
No exclusive right for all descriptive matter appearing on the label.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.3047393.
4279570  30/08/2019
MALPANI PRODUCTS PRIVATE LIMITED
MALPANI HOUSE, INDIRA GANDHI MARG, SANGAMNER- 422 605, DIST.; AHMEDNAGAR, MAHARASHTRA
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Proposed to be Used
MUMBAI
CEREAL, WHEAT, RICE, CORN, GRAIN AND MULTI-GRAIN BASED SNACK FOODS; PUFFED CHEESE CURLS; WAFERS; NAMKEENS; FARSAN (CEREAL BASED SNACKS); CHIPS (CEREAL PRODUCTS); FLOUR BASED CHIPS; PUFFED CORN SNACKS; FLOUR AND PREPARATIONS MADE FROM CEREALS.
4279577   30/08/2019
MALPANI PRODUCTS PRIVATE LIMITED
MALPANI HOUSE, INDIRA GANDHI MARG, SANGAMNER- 422 605, DIST.; AHMEDNAGAR, MAHARASHTRA
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
CEREAL, WHEAT, RICE, CORN, GRAIN AND MULTI-GRAIN BASED SNACK FOODS; PUFFED CHEESE CURLS; WAFERS;
NAMKEENS; FARSAN (CEREAL BASED SNACKS); CHIPS (CEREAL PRODUCTS); FLOUR BASED CHIPS; PUFFED CORN
SNACKS; FLOUR AND PREPARATIONS MADE FROM CEREALS.
4279578  30/08/2019
MALPANI PRODUCTS PRIVATE LIMITED
MALPANI HOUSE, INDIRA GANDHI MARG, SANGAMNER- 422 605, DIST.; AHMEDNAGAR, MAHARASHTRA
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
3047393

MUMBAI
CEREAL, WHEAT, RICE, CORN, GRAIN AND MULTI-GRAIN BASED SNACK FOODS; PUFFED CHEESE CURLS; WAFERS; NAMKEENS; FARSAN (CEREAL BASED SNACKS); CHIPS (CEREAL PRODUCTS); FLOUR BASED CHIPS; PUFFED CORN SNACKS; FLOUR AND PREPARATIONS MADE FROM CEREALS.
MALPANI PRODUCTS PRIVATE LIMITED
MALPANI HOUSE, INDIRA GANDHI MARG, SANGAMNER- 422 605, DIST. AHMEDNAGAR, MAHARASHTRA
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
CEREAL, WHEAT, RICE, CORN, GRAIN AND MULTI-GRAIN BASED SNACK FOODS; PUFFED CHEESE CURLS; WAFERS;
NAMKEENS; FARSAN (CEREAL BASED SNACKS); CHIPS (CEREAL PRODUCTS); FLOUR BASED CHIPS; PUFFED CORN
SNACKS; FLOUR AND PREPARATIONS MADE FROM CEREALS.
MALPANI PRODUCTS PRIVATE LIMITED
MALPANI HOUSE, INDIRA GANDHI MARG, SANGAMNER- 422 605, DIST. AHMEDNAGAR, MAHARASHTRA
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:

MUMBAI
CEREAL, WHEAT, RICE, CORN, GRAIN AND MULTI-GRAIN BASED SNACK FOODS; PUFFED CHEESE CURLS; WAFERS; NAMKEEN; FARSAN (CEREAL BASED SNACKS); CHIPS (CEREAL PRODUCTS); FLOUR BASED CHIPS; PUFFED CORN SNACKS; FLOUR AND PREPARATIONS MADE FROM CEREALS.
4279587  30/08/2019
MALPANI PRODUCTS PRIVATE LIMITED
MALPANI HOUSE, INDIRA GANDHI MARG, SANGAMNER- 422 605, DIST. AHMEDNAGAR, MAHARASHTRA
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
CEREAL, WHEAT, RICE, CORN, GRAIN AND MULTI-GRAIN BASED SNACK FOODS; PUFFED CHEESE CURLS; WAFERS;
NAMKEENS; FARSAN (CEREAL BASED SNACKS); CHIPS (CEREAL PRODUCTS); FLOUR BASED CHIPS; PUFFED CORN
SNACKS; FLOUR AND PREPARATIONS MADE FROM CEREALS.
Trade Marks Journal No: 1939, 03/02/2020 Class 30

MIHIR ASHWIN PATEL
C- 502, Radhe- 111, Above Bank of India, Kudasan, Gandhinagar 382421
An Individual and an Indian Citizen

Address for service in India/Attorney address:
MAULIK VAGHELA
FF/6-7A LOVE COMPLEX, OPP APASARA CINEMA, KANKARIA, AHMEDABAD, GUJARAT 380028

Proposed to be Used

AHMEDABAD

Wholemeal Bread; Whole Wheat Roti Bread; vermicelli [Noodles]; Veggie Burgers [Sandwiches]; Shortbread Biscuits; Shortcrust Pastry; rusks; Rice Cookies; pastries; Oat Cookies; macaroons [Pastry]; malt Biscuits; Low-Salt Bread; Granola Snacks; high-Protein Cereal Bars; Granola-Based Snack Bars; Gluten-Free Cookies; Gluten-Free Confectionery; Gluten-Free Bread; Gluten-Free Bread Rolls; Garlic Bread; gingerbread; Flatbreads Custard-Based Desserts; Cupcakes; Cream Puffs; confectionery; cookies; Cookie Pies; Cinnamon Sugar; Chocolate Chip Cookies; Chocolate-Coated Almonds; cakes; Biscuits

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD BHUKHKHAD.
4280266    30/08/2019
VATACON PRIVATE LIMITED
Videeth Muppidi, Vatacon Pvt Ltd, H.No 5/6/144, Marutinagar, Karimnagar, Telangana - 505001
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :06/08/2019
CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
4280418   31/08/2019
NARENDER KUMAR
6434, 1ST FLOOR, KATRA BARYAN, OPP FEDERAL BANK FATEH PURI DELHI 110006
PROPRIETOR
Address for service in India/Attorney address:
VINAY VERMA
V VERMA & COMPANY, NEAR SHYAM MANDIR, GINANI BASS, SARDARSHAHAR (CHURU) 331403

Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
4281139  31/08/2019
VIDHATA FOODS
PLOT NO. 6, DWARKESH INDUSTRIAL ESTATE, NEAR KUVADAVA GIDC, NH-8, B/H. HOTAL DABHI, AT. : KUCHIYADAD, TA. & DIST. RAJKOT - 360023 (GUJARAT)
An Indian Partnership Firm
Address for service in India/Attorney address:
 TRADETEND CONSULTANTS PVT. LTD.,
 TRADETEND CONSULTANTS PVT. LTD.,121, RAJLAXMI COMPLEX, 16, VIJAY PLOT, GONDAL ROAD, RAJKOT - 360 002
Used Since :27/08/2019
AHMEDABAD
FLOUR AND PREPARATIONS MADE FROM CEREALS, PAPAD (CEREAL BASED SNACKS), NAMKEEN, BAKERY GOODS, PROCESSED CEREALS, PROCESSED GRAINS, SPICES, WAFERS, FRYUMS, KHAKHRA, SWEETS, SWEET PICKLE [CONDIMENT] INCLUDED IN CLASS-30
Trade Marks Journal No: 1939, 03/02/2020 Class 30

4281147 31/08/2019
M/S. AGRAJ FOOD PROCESSOR
Flat no 50, 1535, Sadashiv Peth, Shivmangal Cooperative Housing Society, Tilak Road Pune 411030,
Partnership Firm

Address for service in India/Agents address:
MINAKSHI SAMRAT RAWATE
D1/302, SUNDESRUSHTI, NEAR SUNCTY ROAD, SINHGAD
Used Since :22/06/1998

MUMBAI
Biscuits / cookies, bread, cakes, chocolate; cereal preparations; Cereal bars, cereal-based snack food; Tea, coffee, sugar;
Cocoa-based beverages, coffee-based beverages, tea beverages; Ice cream; Pasta, pizza, pop-corn and other
confectioneries;; Sauces [condiments]; Barley meal; Wheat flour, turmeric; Spices; Sago, aromatic preparations for food,
artificial coffee; Frozen yogurt
4281510  02/09/2019
MR. ARVIND KUMAR KUCHIYA S/O MR. OM PRAKASH KUCHIYA
M/S- JAI THAKUR JI FOODS, ADDRESS- BALKISHUN LAHARIYA KA MAKAN, INFRONT OF MADHUVAN MARRIGE
GARDEN, BADA BAZAR, JHANSI (U.P.)284002
PROPRIETOR

Address for service in India/Attorney address:
R.S. ASSOCIATES
LAXMI ANAND NIWAS, NEAR BADA KUA, KAMAL SINGH KA BAG, SHINDE KI CHAWANI, LASHKAR GWALIOR M.P-
474001

Proposed to be Used
DELHI
GULAB JAMUN MIX POWDER, CHHENA MIX POWDER.
JECY

4281585  02/09/2019
SAURABH GUPTA SOLE PROPRIETOR OF NIRMAL FOOD PRODUCTS
F-11 UDYOQ KUNJ PANKI SITE-5 KANPUR-208022
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
HIMATLAL FAFDAVALA

4282613  03/09/2019

M/S HIMATLAL FAFDAVALA
1539/2 MOTI VASAN SHERI, AMBICA BHVAN, SARASPUR, AHMEDABAD

Proprietorship Firm

Address for service in India/Attorney address:
HIREN THAKKAR & ASSOCIATES
HIREN THAKKAR & ASSOCIATES 603B CENTRAL BUSINESS SPACE NR.PARTH RESIDENCEY OPP. FORTUNE LANDMARK HOTEL USMANPURA, AHMEDABAD GUJARAT, INDIA

Used Since: 25/10/1994

AHMEDABAD
FAFDA AND OTHER FARSAN INCLUDING IN CLASS 30
Trade Marks Journal No: 1939 , 03/02/2020 Class 30

Proposed to be Used
To be associated with:
3979920

MUMBAI
Wafers, namkeen items and confectionery.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3979920
MR ANIL KUMAR CHOTHWANI, M/S. LG ENTERPRISES
36/3, KALALI MOHALLA CHAWANI, INDORE M.P. INDIA
PROPRIETORSHIP

Address for service in India/Attorney address:
PANKAJ GUPTA
1314 DWARKAPURI ROAD 60 FEET ROAD INDORE

Proposed to be Used
Mumbai
SESAME PASTE, Sesame confectionery, Sesame seeds [seasonings], PEANUT AND SAGO
4283062  03/09/2019
CANDYLAKE NUTRITIONS PVT. LTD.
38/1 & 38/2, GRAM KAPALIYA KHEDI, INDORE - [M.P.]
Private Limited Company

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, 1IND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA
WEST MUMBAI-400050

Proposed to be Used
MUMBAI
CONFECTIONERY (NON-MEDICATED), TOFFEES, CANDY, CHOCOLATES INCLUDED IN CLASS 30

Trade Marks Journal No: 1939 ,   03/02/2020           Class 30
4283063 03/09/2019
CANDYLAKE NUTRITIONS PVT. LTD.
38/1 & 38/2, GRAM KAPALIYA KHEDI, INDORE - [M.P.]
Private Limited Company

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Proposed to be Used
MUMBAI
CONFECTIONERY (NON-MEDICATED), TOFFEES, CANDY, CHOCOLATES INCLUDED IN CLASS 30
4283065  03/09/2019
CANDYLAKE NUTRITIONS PVT. LTD.
38/1 & 38/2, GRAM KAPALIYA KHEDI, INDORE - [M.P.]
Private Limited Company

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Proposed to be Used
MUMBAI

CONFECTIONERY (NON-MEDICATED), TOFFEES, CANDY, CHOCOLATES INCLUDED IN CLASS 30
MS ARUNA GAUTAM
2337, E2-Block, Gali No. 63, Molarband Extn. Badarpur, Delhi-110044
PROPRIETOR

Address for service in India/Attorney address:
G L VERMA
VERMA & CO, 221, V. B. PLAZA, PLOT-10, PKT-7, OPP. METRO, SECTOR-12, DWARKA, NEW DELHI-110078

Proposed to be Used
DELHI
Coffee, coffee extracts, coffee-based beverages and preparations; iced coffee; artificial coffee, artificial coffee extracts, artificial coffee-based beverages and preparations; chicory (coffee substitute); tea, tea extracts, tea-based beverages and preparations; iced tea; malt-based preparations for human consumption; cocoa and cocoa based beverages and preparations; chocolate, chocolate products, chocolate-based beverages and preparations; confectionery, sugar confectionery, candy; sugar; chewing gum not for medical use; natural sweeteners; bakery products, bread, yeast, pastries; biscuits, cookies, cakes, wafers, caramels, puddings; edible ices, water ices, sherbets, frozen confectionery, frozen cakes, ice creams, frozen yogurts, powders and binding agents (included in this class) for making edible ices and/or water ices and/or sherbets and/or frozen confectionery and/or frozen cakes and/or ice creams and/or frozen yogurts; included in class 30.
KAMLESH RAVJIBHAI DAKHARA, PROPRIETOR OF MARUTI FOOD INDUSTRIES
60, Alkapuri Society, Sumul Dairy Road, Surat – 395004, Gujarat
Sole Proprietor
Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT

Proposed to be Used
AHMEDABAD
CANDY
MOMJI
4283691 04/09/2019
SAVITA RAIKWAR
H No C-2 / 1st Floor Phase -1, Windsor Estate, Chunnabhatti Kolar Road, Near Dominos, Bhopal – 462016, Madhya Pradesh
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
OM BIKARAM PRODUCTS PRIVATE LIMITED
N21-City, Kaninaroad Rewasa Mahendragarh - 123029
Private Limited

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Used Since :22/06/2019

DELHI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water)
Trade Marks Journal No: 1939 ,  03/02/2020           Class 30

4284867   05/09/2019
AJIT PRABHUDAS MAHIJA
NEAR RAJKAMAL TALKIES, DHULE, DIST: DHULE, 424001 MAHARASHTRA, INDIA
INDIAN NATIONAL SOLE PROPRIETOR OF AMRUT TEA DEPO.

Address for service in India/Attorney address:
A. G. MAHAJAN & CO.
PLOT NO. 25, SADASHIV NAGAR, GOVIND NIWAS, MEHRUN ROAD, JALGAON 425 003, DIST-JALGAON, M. S.

Proposed to be Used
MUMBAI
TEA ONLY.
4285312  05/09/2019
NAINA CONFECTIONERY
364/8/1 UDYOG NAGAR, MUSAKHEDI, INDORE, MADHYA PRADESH-452001
Partnership Firm
Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used
MUMBAI
CONFECTIONERY, CANDY, CHOCOLATE, LOLLIPOPS, TOFFEE.
4285433  06/09/2019
OMPRAKASH GENARAMJI BORANA TRADING AS VINAYAKA ENTERPRISES
PLOT NO- H-67, RIICO INDUSTRIAL AREA, SARNESHWARJI, SIROHI- 307001, RAJASTHAN
INDIVIDUAL

Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT

Proposed to be Used

AHMEDABAD

SPICES, AATA, MUSTARD SEEDS, JEERA, BLACK PEPPER, SALT, CORIANDER, TEA, CHANA, PULSES, WHEAT, GARAM MASALA, CUMIN POWDER, PICKLES, ASAFOETIDA (HING).
SOHUM'S
4285732    06/09/2019
ANUP BHAWNANI
126/G-56, GOVIND NAGAR, KANPUR, INDIA
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
KUMAR MANISH ADV
205, VARDHMAN BAHNHOF PLAZA, PLOT NO. 6, POCKET-7, SECTOR-12, DWARKA, NEW DELHI-110078
Used Since :01/01/2014
DELHI
SWEETS AND NAMKEEN INCLUDED UNDER CLASS 30
Kishan Gold

4286066   06/09/2019
KISHAN AGRO PRODUCT
Ahaladipur Shyamsundar, Dist – Burdwan, Pin - 713424, West Bengal, India.
An Indian Partnership firm

Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.
Used Since :01/04/2003

KOLKATA
Rice, flour and preparations made from cereals for sale in India and for export
Kishan Queen

4286068  06/09/2019

KISHAN AGRO PRODUCT
Ahaladipur Shyamsundar, Dist – Burdwan, Pin - 713424, West Bengal, India.
An Indian Partnership firm

Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.
Used Since :15/03/2007

KOLKATA
Rice, flour and preparations made from cereals for sale in India and for export
4286675 07/09/2019
NARAYANAN KUTTY VARIAR.O
O VARIAR BAKERY, No.21/1, 60 Feet Road, J C Nagar, Mahalakshmpura Kurubahalli, Bengaluru, BBMP West, Karnataka - 560086
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since :26/12/2016
CHENNAI
Bakery goods, Mixes for making bakery products, Preparations for making bakery products, Chocolate fillings for bakery products
4287909  09/09/2019
MR. MOTI LAL S/O JASRAJ TRADING AS: M/S. KAPU TRADING COMPANY
Brahmano Ki Dhaniya, Bhimsagar, Jodhpur-342302
Sole Proprietor
Address for service in India/Agents address:
INDUS
C/443, B.G.TOWER, O/S. DELHI DARWAJA, SHAHIBAUG ROAD, AHMEDABAD 380004
Used Since :01/04/2019
AHMEDABAD
Namkeen
Testty K M Spices

4288704  10/09/2019

FAIZMOHMAD TAHERALI DEDHROTIYA
69, Gidc, Sidhpur, Dist - Patan - 384151

Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
AHMEDABAD
Spices, Tea, Instant tea, Coffee, Sugar, Sago, , Confectionery, Chocolates.
4288948 09/09/2019
M/S BIJNOR WALA SWEETS THROUGH ITS PROPRIETOR MR. MANOJ KUMAR
31/53B/5, NAGLA HARKHUND, LANGRE KI CHOWKI, AGRA, UTTAR PRADESH - 282004
Proprietor
Address for service in India/Agents address:
ANKUR VERMA
9/112A, JATTI KATRA, MOTI KATRA, AGRA-282003,UP.
Proposed to be Used
DELHI
Sweets, Sweetmeats, Sweeteners
Trade Marks Journal No: 1939 , 03/02/2020 Class 30

4289688  11/09/2019
O.D.S CHINGAARI MASALE
AT, S. NO 33, DATTA NAGAR ROAD, BALAJI COMPLEX, SHOP NO 3, PUNE – 411046, MAHARASHTRA, INDIA
Partnership Firm

Address for service in India/Attorney address:
KASHYAP POPAT KHANDAGALE
C/o Provelty IPR Solutions, 1202/28 2nd floor BHAGYODAY, Apte Road, Shivajinagar, Pune 411004, Maharashtra

Proposed to be Used
MUMBAI
Spices, Pizza spices, edible spices, Mixed spices, Curry spices, Processed ginseng used as herb, spice for flavouring, Crackers flavoured with spices.

Mark should be read as a whole.
Trade Marks Journal No: 1939, 03/02/2020  Class 30

AKSHAY DEEP TRADING AS A P FOODS.
4 KM MILE STONE, KURUKSHETRA ROAD, NEAR VISHNU ETABLE, KAITHAL, HARYANA.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/05/2007

DELIH
Rusk, Cookies and Bakery Products included in Class 30.
SHYAMG

4290425  11/09/2019
SHREE SHYAM SNACKS FOOD (P) LTD.
PLOT NO.-82, SECTOR-27, INDUSTRIAL AREA, HISSAR, HARYANA-125001.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
CONFECTIONERY INCLUDING PUFF, NAMKEEN, SALTED SNACKS, MURMURE, BISCUIT, RUSK, COOKIES AND READY TO EAT SNACK FOODS INCLUDED IN CLASS 30.
Trade Marks Journal No: 1939, 03/02/2020 Class 30

4291154 12/09/2019
MIHIR P MALSATTAR
trading as ;BAADAAPAA
PLOT NO, 60, BHAKTI NAGAR, YOGESHWAR CHAR RASTA, ANJAR (KUTCH) PIN. 370110, GUJARAT.

Proposed to be Used
AHMEDABAD
PREPARATIONS MADE FROM CEREALS; BREAD, PASTRY ANTI CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKINGPOWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; INCLUDED IN CLASS 30
24 AVTAAR

4291377   12/09/2019

MR. RAVI SOLANKI
217, SANT MARG, GANDHI NAGAR, INDORE - 453112, M.P.

Address for service in India/Attorney address:
CLIENTAKE ASSOCIATES
201, BAKHATGARH, TOWER, OPPOSITE APNA SWEETS, NEW PALASIA, INDORE, M.P.- 452001.

Proposed to be Used

MUMBAI

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice, namkeen included in class 30.
4293273  14/09/2019
MR. ATUL VASANTRAO DESHMUKH TRADING AS DESHMUKH FOOD PACKAGING INDUSTRY
At. Manegaon, Tal. Madha, Dist. Solapur-413410
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Proposed to be Used
MUMBAI
TEA
4293274   14/09/2019
MR. ATUL VASANTRAO DESHMUKH TRADING AS DESHMUKH FOOD PACKAGING INDUSTRY
At. Manegaon , Tal. Madha , Dist. Solapur-413410
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI
TEA
NEW TEA GLOBAL PVT. LTD.
2nd Floor, Hindusthan Buildings, 4, Chittaranjan Avenue, Kolkata - 700 072
an Indian Private Limited Company

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.
Used Since :14/08/2019

KOLKATA
Tea.
BHAGATESWAR PATRO
173F/3, NAND APPT,FLAT N0-6 WARD NO.3,KALI MANDIR MEHRAULI SOUTH DELHI-110030
SOLE PROPRIETOR
Address for service in India/Agents address:
NEHA GUPTA
OFFICE NO.205/206, 3RD FLOOR, LOTUS TOWER, F-06, VIJAY BLOCK, LAXMI NAGAR, DELHI-110092
Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
Eat healthy Stay wealthy

4296830  18/09/2019

VIREN LOHANA
D13/98, Chitranjan Nagar, Rajawadi, Ghatkopar East, Mumbai 400077

Individual

Address for service in India/Agents address:

AMIT JAIN
307/309, KALBADEVI ROAD, MUMBAI-400002.

Proposed to be Used

MUMBAI

Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water), Convenience foods and savory snacks, all kind of dry snacks, Theplas, khakhras, bhujia, chiwda, all kind of salted mix, salts, seasonings, flavourings and condiments, baked goods, Confectionery, chocolates and desserts, sugars, natural sweeteners, sweet coatings and fillings, bee products, ice, ice cream, frozen yoghurts and sorbets, coffee, teas and cocoa and substitutes therefore, processed grains, starches and goods made thereof, baking preparations and yeast and for all for as covered under Class 30.
DESIGOLD ; THE TASTE OF NATURAL GOODNESS

4298179    19/09/2019

SHAHI AGRO INDUSTRIES PRIVATE LIMITED
1-949/61/27 HASAN COTTAGE, RAHAMAT NAGAR, GULBARGA, KARNATAKA- 585102

THE TRADE MARKS ACT- 1999

Address for service in India/Attorney address:

VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 4271017
4340415 06/11/2019
TILHAR FARM PRODUCTS LLP
J-235/A, LANE W-15/C, SAINIK FARMS, KHANPUR, NEW DELHI-110062
A Limited Liability Partnership Firm
Address for service in India/Attorney address:
INFINI JURIDIQUE
604, NILGIRI APARTMENTS 9, BARAKHAMBA ROAD, N. DELHI-110 001
Used Since :30/01/2018
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE,” FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY; HONEY, TREACLE, YEAST, BAKING-POWDER; SALT, MUSTARD, VINEGAR, SÄUCES (EXCEPT SALAD DRESSINGS); SPICES; ICE
Registration of this trade mark shall give no right to the exclusive use of the PAHADI or the descriptive phrase DIRECT HEALTHY FOOD FROM THE HEELS.
JONWAL GROCERY

4350780   18/11/2019

PRAMOD

RZ-19/347, GALI NO.10A, JAGDAMBA VIHAR, WEST SAGARPUR, NEW DELHI-110046

CLASS 30

INDIVIDUAL

Proposed to be Used

DELHI

RICE, ATTA, BESAN IN CLASS 30.
4356494  23/11/2019
DICKY MASSEY
3rd Floor, GDITL Northex Tower, A-9, Netaji Subhash Place, Pitam Pura, Delhi-110034, India
Individual
Address for service in India/Attorney address:
PATENTWIRE CONSULTANTS PVT.LTD.
A-199, Ground Floor, Defence Colony, New Delhi-110024, India
Used Since :28/05/2019
DELHI
Coffee, tea; whole and ground coffee; coffee flavourings, coffee based beverages; roasted coffee; unroasted coffee; instant coffee; coffee beverages; coffee beverages with milk; english tea; green tea; herbal teas; other than for medicinal use; tea; tea beverages; chocolate beverages with milk; green coffee, cold green coffee, flavoured green coffee.
SATYAMDRA
4362161   29/11/2019
SIMA SHAW
trading as ;M/S SIMA AGRO FOOD PRODUCTS
32, HARISH NEOGI ROAD, KOLKATA - 700067
MANUFACTURER, MERCHANT & TRADER
Used Since :25/02/2016
KOLKATA
SATTOO
HOPPIN MANGO ICE CREAM WHISTLE POP

4364753  02/12/2019

PEPPE NUTRITIONS PVT. LTD.
Survey Number 336/1 and 336/4, Udyog Nagar, Palda, Indore-452020 (M.P)
A Company duly incorporated under the Companies Act, 2013

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024
Used Since :01/12/2018

To be associated with:
4364749, 4364750, 4364751

MUMBAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water); candy; caramels (candy); sweetmeats (candy); lozenges.
FOOD MASTERY LLP
New no.5. Old No. 6B, Police Lane, Saidapet, Chennai
Limited Liability Partnership

Address for service in India/Attorney address:
R VINODH PRABHU
No.9/5, Balaji Avenue, 2nd Street, T. Nagar, Chennai - 600 017

Proposed to be Used
CHENNAI
RICE, NOODLES, CEREAL-BASED FOOD, PIZZA; SPAGHETTI; SANDWICHES; PASTRY AND CONFECTIONERY, SWEETS, SNACKS, SAVOURIES, AND PREPARATIONS MADE FROM CEREALS, BREAD, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALTS, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; AND READY TO EAT FOOD FOR HUMAN CONSUMPTION.
PEPPE NUTRITIONS PVT. LTD.
Survey Number 336/1 and 336/4, Udyog Nagar, Palda, Indore-452020 (M.P)
A Company duly incorporated under the Companies Act, 2013

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024

Used Since :01/12/2018

MUMBAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water); candy; caramels (candy); sweetmeats (candy); lozenges.
ANITA YADAV
Village Sukulpur (Puregosai), Post Suwasna, District Pratapgarh, Uttar Pradesh, 230306, India
manufacturing of food
Proprietor
Proposed to be Used
DELHI
coffee, tea, cocoa, rice, tapioca, sago, flour, bread, pastries, ices, sugar, honey, yeast, baking-powder, salt, mustard, vinegar, sauces, condiments, and spices.
4369780  06/12/2019
BRITANNIA INDUSTRIES LIMITED
BRITANNIA INDUSTRIES LIMITED, NO.33, LAWRENCE ROAD, NEW DELHI- 110 035
BRITANNIA INDUSTRIES LIMITED
Body Incorporate
Used Since :30/08/2018
To be associated with:
201769, 206047, 207514, 207799, 213091, 227874, 245576

DELHI
BISCUITS, BREAD, BUNS, ROLLS, BAKERY PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO,
ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, SAVOURIES, SNACKS, COOKIES, PASTRY
AND CONFECTIONERY, CAKES, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR,
SAUCES; SPICES.CROiSSANTS.
4369781    06/12/2019
BRITANNIA INDUSTRIES LIMITED
BRITANNIA INDUSTRIES LIMITED, NO.33, LAWRENCE ROAD, NEW DELHI- 110 035
BRITANNIA INDUSTRIES LIMITED
Body Incorporate
Used Since :30/08/2018
To be associated with:
155114, 207799, 213091, 227874, 245576
DELHI
BISCUITS, BREAD, BUNS, ROLLS, BAKERY PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, SAVOURIES, SNACKS, COOKIES, PASTRY AND CONFECTIONERY, CAKES, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES; SPICES; CROISSANTS.
BRITANNIA INDUSTRIES LIMITED
BRITANNIA INDUSTRIES LIMITED, NO.33, LAWRENCE ROAD, NEW DELHI- 110 035
Body Incorporate
Used Since :30/08/2018
To be associated with:
441119, 441122, 444462, 456691, 456692, 456693

DELHI
BISCUITS, BREAD, BUNS, ROLLS, BAKERY PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, SAVOURIES, SNACKS, COOKIES, PASTRY AND CONFECTIONERY, CAKES, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES; SPICES.CROISSANTS.
TIGER KREEMZ

4369784 06/12/2019

BRITANNIA INDUSTRIES LIMITED
BRITANNIA INDUSTRIES LIMITED, NO.33, LAWRENCE ROAD, NEW DELHI- 110 035
BRITANNIA INDUSTRIES LIMITED
Body Incorporate
Used Since: 08/08/2009

To be associated with:
754244, 755617, 885855, 1105728, 1105729

DELHI
CAKES; BISCUITS; BREAD; BUNS; ROLLS; BAKERY PRODUCTS; COFFEE; TEA; COCOA; SUGAR; RICE; TAPIOCA; SAGO; ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS; SAVORIES; SNACKS; COOKIES; PASTRY AND CONFECTIONERY; ICES; HONEY; TREACLE; YEAST; BAKING-POWDER; SALT; MUSTARD; VINEGAR; SAUCES (EXCEPT SALAD DRESSINGS); SPICES
BRITANNIA INDUSTRIES LIMITED
BRITANNIA INDUSTRIES LIMITED, NO.33, LAWRENCE ROAD, NEW DELHI-110 035
Body Incorporate
Used Since : 30/08/2018
To be associated with:
81664, 155114, 201769, 206047, 207799, 289347, 289349, 289351
DELHI
BISCUITS, BREAD, BUNS, ROLLS, BAKERY PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, SAVOURIES, SNACKS, COOKIES, PASTRY AND CONFECTIONERY, CAKES, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES; SPICES. CROISSANTS.
4369786   06/12/2019
BRITANNIA INDUSTRIES LIMITED
BRITANNIA INDUSTRIES LIMITED, NO.33, LAWRENCE ROAD, NEW DELHI-110 035
BRITANNIA INDUSTRIES LIMITED
Body Incorporate
Used Since: 30/08/2018
To be associated with:
206047, 252706, 253155, 441119, 441122, 441123, 456694, 473222, 3971280
DELHI
BISCUITS, BREAD, BUNS, ROLLS, BAKERY PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, SAVOURIES, SNACKS, COOKIES, PASTRY AND CONFECTIONERY, CAKES, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES; SPICES. CROISSANTS.
4370672   07/12/2019
SRI RAMESH CHAND KUMAWAT
No.7, Pillapa Circle, Abbigere Main road, Abbigere, Chikkabanvara Post Bangalore560090,Karnataka, India.
Proprietor

Address for service in India/Attorney address:
LEX EXIGO
23 TO 29, WHITE HOUSE, FIRST FLOOR, FF6, ST. MARKS ROAD, BANGALORE - 560 001.

Proposed to be Used
CHENNAI
Sweets, Coffee, Tea, Wheat flour, Chilli Powder, Coriander powder, Sambar Masala and Turmeric Powder
4370727 07/12/2019
JOJO POTA VARUGHESE
Edayadiyil, Naranammonzhi Po. Athikayam, Pathanamthitta, Kerala - 689711
Proprietorship
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water)
JESAR

4371579  09/12/2019
VIVEK A NAKARANI
A-501, JEWEL RESIDENCY, OPP GAJERA SCHOOL, KATARGAM, SURAT – 395004, GUJARAT

PROPRIETOR

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used

AHMEDABAD

WHEAT-BASED SNACKS, CEREAL-BASED SNACKS, RICE-BASED SNACKS, FARSAN (CEREAL BASED SNACKS), PAPAD (CEREAL BASED SNACKS), BHUJIA (CEREAL BASED FRIED SNACKS), GATHIYA (GRAM FLOUR BASED SNACKS)
Trade Marks Journal No: 1939 , 03/02/2020           Class 30

4373315    10/12/2019
R. SOWMYA
F-3, SUN VILLA RAJ NAGAR 3RD STREET, METTUKUPPAM, CHENNAI - 600097
INDIVIDUAL
Address for service in India/Attorney address:
A K ASSOCIATE
#2, GROUND FLOOR, M.G.ROAD, THIRUVANMIYUR, CHENNAI-600041.

Proposed to be Used
CHENNAI
PEANUT CONFECTIONARY, HONEYED PEANUT, ROASTED PEANUT SPICES, SNACKS, IDLI POWDER, CEREAL BASED SNACKS, RICE BASED SNACKS, TAPIOCA BASED SNACKS, MAIZE BASED SNACKS, CORN SNACKS
4374448    11/12/2019
MOHD. FAROOQ KHAN.
8-17-11, ISMAIL STREET, WINCHPET, VIJAYWADA, KRISHNA, A.P.
INDIVIDUAL NAME

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
To be associated with:
2486689, 2486690

CHENNAI
BAKING POWDER, CUSTARD POWDER INSTANT MIX BADAM DRINK INCLUDED IN CLASS 30.
4374778  11/12/2019
BHUVEH KUMAR AGARWAL
trading as ;M/S MUNSHI LAL BHOLEY NATH
Main Market, Khanpur, District Bulandshahr, Uttar Pradesh-203405
MANUFACTURER AND MERCHANT
Proprietorship Firm
Address for service in India/Agents address:
CHESTLAW
H 2/4, MALVIYA NAGAR NEW DELHI-110017
Proposed to be Used
DELHI
Tea
4374921  12/12/2019

GUN MANI SPICES AND PULSES CORPORATION
GODOWN NO. 4, SURVEY NO. 235, SARKHEJ - BAVLA ROAD, RAJODA, BAVLA, AHMEDABAD - 382220
PARTNERS

Address for service in India/Attorney address:
SWAPNIL SHAH
SUMERU COMPLEX, NEAR PALDI CROSS ROAD, AHMEDABAD - 380006

Proposed to be Used

AHMEDABAD

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
SANFROZ

4378369  16/12/2019
SANFROZ PROCESSED FOOD P LTD.
OFFICE NO. 608, PLOT NO. 86, SECTOR 17, VASHI, NAVI MUMBAI - 400705 MAHARASHTRA INDIA
Used Since :03/12/2019
MUMBAI
COOKIES, CAKES, COFFEE, TEA, COCOA, SUGAR, RICE, VEGETABLE FOOD AND FOOD PRODUCT, TAPIoca, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST BAKING POWDER, SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE, LACHHA PRANThA, NOODLES, SNACKS, BAKERY PRODUCTS, MOMOS, BREAD, COOKIES, SNACKS, PAO BHAIJ, BURGER, PIZZA, SNACK PRODUCTS, HOT DOG CONFECTIONARY PRODUCTS INCLUDED IN CLASS-30
LAMCO

4381009   18/12/2019

M/S LOTUS AGRICULTURAL & MARKETING PRODUCER COMPANY LIMITED
House No. 3458, Sector-38D, Chandigarh-160036
PRODUCER COMPANY (ACTIVE)

Address for service in India/Attorney address:
RAKESH KUMAR
105-106 APRA PLAZA-A PLOT NO.29, ROAD NO.44 COMMUNITY CENTRE, NEAR M2K RANI BAGH PITAMPURA DELHI-34

Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices
Instafull

4381294  18/12/2019

KUNAL R SARPAL

White Collar Legal LLP, Office Number 5 & 6, Devika Heights, Above NITS Global, Shivajinagar, Pune – 411005, Maharashtra,

Individual

Address for service in India/Agents address:

GURMINDER SINGH DHAMI
B-8/89, UPPER GROUND FLOOR, SECTOR-5, ROHINI, DELHI-110085.

Proposed to be Used

MUMBAI

Energy bars, other than for dietary or medical purposes
4381456   18/12/2019
SANGITA NITIN KERE
1st FLOOR, NO 13, EKVEERA LAGU UDYOG SNAKUL ROAD NO 25, WAGLE INDUSTRIAL ESTATE, THANE
Citizen of India
Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058
Proposed to be Used
MUMBAI
Tea; Green Tea; Ginger Tea; Lime Tea; Herbal Tea; Darjeeling Tea; Coffee and Kahwa included under class 30.
Leaflet

4382132  18/12/2019
SUNIL KUMAR SINGH
S/O RAMAKANT SINGH, ISHUPUR, WARD NO. 1 MANUPUR SARAN, BIHAR 841207
PROPRIETOR

Proposed to be Used
KOLKATA
TEA, COFFEE AND SPICES, INCLUDING CLASS 30
4382559  19/12/2019
GRAIN 'N' GRACE FOOD INGREDIENTS MANUFACTURING PRIVATE LIMITED
Block No: 32, Kintra Sip, Nellad, Muvattupuzha, Ernakulam, Kerala, India- 686669
Private Limited Company
Address for service in India/Attorney address:
ANUP JOACHIM T,ADVOCATE
JOACHIM & JANSON, SRSRA-2,CC44/2476,SANTHIPURAM ROAD,COCHIN-682025,KERALA, INDIA
Proposed to be Used
CHENNAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; Flour and preparations made from cereals, bread, pastry
and confectionery, ices; Honey, treacle; Yeast, baking powder; Salt, mustard, vinegar, sauces, (condiments); spices; Ice
4383365  19/12/2019
MS. AEKTA GUPTA PROPRIETOR OF SAIVIK AGRO
B-4, DWARKAPURI COLONY INDORE (M.P)
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
AP ASSOCIATES
AP ASSOCIATES 105 Anmol Tower, Old Palasia, Indore, Madhya Pradesh - 452018
Proposed to be Used
MUMBAI
VERMICELLI, NOODLES AND PASTA INCLUDED IN CLASS 30
TREE SECRETS

4383459   19/12/2019
SUPERMARKET GROCERY SUPPLIES PVT. LTD.
7/1, 2nd Floor, 1st Main, Domlur 2nd stage Off. 100 feet road Indiranagar, Bangalore – 560071
Private Limited Company

Address for service in India/Attorney address:
INDUSLAW
#101, 1st Floor, "Embassy Classic", #11 Vittal Mallya Road, Bangalore - 560 001
Used Since :08/08/2019

CHENNAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.
4384808  21/12/2019
KANKARIA TEA COMPANY
T.B ROAD, TANGLA, UDALGURI
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used
KOLKATA

Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).
4385147  21/12/2019

VIKAS BANSAL
37, Shakespeare Sarani, 4th Floor, Kolkata, 700017, West Bengal, India
Citizen of India

Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Proposed to be Used
KOLKATA
Milk Based Beverages, Ice Cream And Ice Cream Confections, Mixtures For Making Ice Cream, Water Ices, Candy For Food, Sugar Candy, Sugar Free Frozen Confections And Desserts, Biscuits, (Other Than For Animals), Wafers (Biscuits), All Containing Or Coated With Chocolate And Or Flavored Additives And Beverages With A Flavored Base Containing Milk, Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Sago, Artificial Coffee; Flour And Preparations Made From Cereals, Bread, Pastry And Confectionery, Ices; Honey, Treacle; Yeast, Baking Powder; Salt, Mustard; Vinegar, Sauces, Condiments; Spices; Ice
THE BODHIDHARMA HERBAL

4385978   22/12/2019

CHANDARKANT BULAKICHAND NAHATA PROP. OF THE BODHIDHARMA HERBAL PRODUCTS
7/C, NEEL GAGAN APARTMENT B WING, DIWALI BAUG, ATHWAGATE, SURAT.

Proprietorship Firm

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Used Since :01/10/2019

AHMEDABAD

Herbal teas, other than for medicinal use; tea substitutes; tea; iced tea; honey; slimming tea; instant tea; beverages with coffee, cocoa, chocolate or tea base; kahwa (type of tea); vinegar; flavored vinegar; fruit vinegar.
4386951    23/12/2019
SRIKANTH MURALIDHAR
#880, 3rd Main Dattagalli 3rd Stage Kanakadasa Nagar Mysuru. Near Triveni Super Market Karnataka Mysore - 570033
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :01/06/2019

CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
4387558 24/12/2019
QAYAMUDDIN TRADING AS AMEEN FOOD PRODUCTS
SARAI MIYAN, DELHI GATE, ALIGARH
PROPRIETOR
Address for service in India/Agents address:
RAJVIR SHARMA, ADVOCATE
17/222 H-3 NEW AVAS VIKAS COLONY, SASNI GATE, ALIGARH, 202001 U.P.
Used Since: 10/04/2014
DELHI
PAPAD MADE OF MANGO (AAM PAPAD) PAPAD AND PAN GLORY INCLUDED IN CLASS 30
DAKSHINA RUCHULU

4387901  24/12/2019
FRIDAY FOODS & SPICES
H.No: 5-29/8/1, Shareef Nagar, RCI Road, Venkatapur, Hyderabad-500005(T.S.)
Partnership Firm

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Proposed to be Used
CHENNAI
Spices, Powders of spices, Garam masala, Ginger-Garlic paste, Coffee, Tea, Snack Foods and Food Preparations made of cereals.
4388504  24/12/2019

MUKUND PRABHAKAR KULKARNI TRADING AS ARYA BIOTECHNOLOGIES
315, Labh Chambers, Opp. MTDC, Station Road, Aurangabad 431 005 in the State of Maharashtra within the Union of India.
a sole proprietary concern

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
To be associated with:
3212001

MUMBAI
Coffee, tea, cocoa, artificial coffee, rice, sugar, tapioca, Sago, flour and preparations made from cereals, bread, pastries and confectionary, edible ices, honey, treacle, yeast, baking powder, salt, mustard, vinegar, sauces (condiments), spices, ice.
RIVAAH BAKE

4388533  24/12/2019

DEEPAK CHHABRIYA
222, TIRUMALA SOLITARE, OPPOSITE AUROHINDO HOSPITAL, INDORE 452015
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
ADITYA & CO.
33-HABIB BUILDING, G.K. MARG LOWER PAREL, MUMBAI-400013

Proposed to be Used
MUMBAI

NAMKEENS, WAFERS; PEANUTS/ GROUNDNUT (FRIED & ROASTED), PAPAD, POPCORN, BHUJIA, FARSAN, MUFFINS, BAKERY ITEMS, SWEETS, CONFECTIONERY ITEMS EATABLE READY TO SERVE, FROZEN YOGHURT
FRESHAVIA

4388534  24/12/2019

DEEPAK CHHABIYA

222, TIRUMALA SOLITARE, OPPOSITE AUROHINDO HOSPITAL, INDORE 452015

MANUFACTURER & MERCHANT

Address for service in India/Agents address:

ADITYA & CO.

33-HABIB BUILDING, G.K. MARG LOWER PAREL, MUMBAI-400013

Proposed to be Used

MUMBAI

NAMKEENS, WAFERS; PEANUTS/ GROUNDNUT (FRIED & ROASTED), PAPAD, POPCORN, BHUJIA, FARSAN, MUFFINS, BAKERY ITEMS, SWEETS, CONFECTIONERY ITEMS EATABLE READY TO SERVE, FROZEN YOGHURT
AFECTO
4388536   24/12/2019
PRADEEP PARIYANI
PLOT NO. 16, SCHEME NO. 101, GOPAL BUGH COLONY, MANIK BUGH ROAD, INDORE 452007
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
ADITYA & CO.
33-HABIB BUILDING, G.K. MARG LOWER PAREL, MUMBAI-400013
Proposed to be Used
MUMBAI
NAMKEENS, WAFERS; PEANUTS/ GROUNDNUT (FRIED & ROASTED), PAPAD, POPCORN, BHUJIA, FARSAN, MUFFINS, BAKERY ITEMS, SWEETS, CONFECTIONERY ITEMS EATABLE READY TO SERVE, FROZEN YOGHURT
FLAX LADDU

4388657   24/12/2019
MRS. BHOMI REDDY SASI KALA
H.No. 3-18,Putluru,Ananthpur, Andhra Pradesh - 515414
Individual

Address for service in India/Attorney address:
GRANDHI NAGA JAYALAKSHMI
3-4-1013/2, OPP: ST PETERS PRIMARY SCHOOL, BARKATHPURA, KACHIGUDA, HYDERABAD-500027-AP

Proposed to be Used
CHENNAI
Coffee, Tea, Cocoa And Artificial Coffee; Rice, Pasta And Noodles; Tapioca And Sago; Flour And Preparations Made From Cereals; Bread, Pastries And Confectionery; Chocolate; Ice Cream, Sorbets And Other Edible Ices; Sugar, Honey, Treacle; Yeast, Baking-Powder; Salt, Seasonings, Spices, Preserved Herbs; Vinegar, Sauces And Other Condiments; Ice (Frozen Water); Biscuits, Chips; Malt For Human Consumption; Oat-Based Food; Peppermint Sweets; Sweets; Sweet Meats; Sugar Free Sweets; Flour Based Sweets; Flour-Based Dumplings; Included in Class 30
4389219   25/12/2019
RAJNESH BANSAL
HOUSE NO-1/10983,STREET NO-1,NEAR KELA DEVI MANDIR,SUBHASH PARK,SHAHDARA,NEW DELHI-110032
INDIVIDUAL
Address for service in India/Agents address:
AKHIL BANSAL
1/7565, STREET NO.9, EAST GORAKH PARK, SHAHDARA, DELHI-110032.

Proposed to be Used
DELHI
ACHAR PACHRANGA (FRUIT PICKLE), AERATED BEVERAGES [WITH COFFEE, COCOA OR CHOCOLATE BASE], ALMOND FLOUR, BACON BUNS, BAKING-POWDER, BAKING SODA, BAKING SPICES, BARLEY FLAKES, BARLEY FLOUR FOR FOOD, BEVERAGES BASED ON CHOCOLATE, BEVERAGES BASED ON COFFEE, BISCUIT RUSK, BISCUITS, BREAD AND BUNS, BREAD DOUGHS, BROWN RICE, BROWN SUGAR, CAKE FROSTING, CEREAL FLOUR, CHICKPEA FLOUR, CHILI POWDERS, CHINESE NOODLES, CHOCOLATE SAUCES, CHOWMEIN NOODLES, CINNAMON, CLOVES, COFFEE, COOKED RICE, COOKING SALT, CORN FLOUR, CORN FLAKES, CORN STARCH FLOUR, CURRY POWDER, CURRY SPICES, CUSTARD POWDER, DRIED BASIL, DRIED CHIVES, DRIED CORIANDER, DRIED CUMIN SEEDS, DRIED MINT, FLOUR FOR FOOD, FLOUR OF RICE, FOODSTUFFS MADE FROM MAIZE, FOOD FLAVOURINGS, GARLIC POWDER, GARDEN HERBS, PRESERVED [SEASONINGS], GINGER [POWDERED SPICE], GINGER [SPICE], GLUCOSE FOR FOOD, GROUND GINGER, HONEY, INSTANT YEAST, MALTED WHEAT, MINCED GARLIC, OATMEAL, NOODLES, MUSTARD, PASTA, PEPPER, PEPPER POWDER [SPICE], POTATO FLOUR, PIZZA SPICES, SALT, SAFFRON, SPICED SALT, SNACK
FOODS MADE OF WHOLE WHEAT, SNACK FOODS PREPARED FROM MAIZE, SPICES, SPICES IN THE FORM OF POWDERS, SUGAR, TEA, TOASTS, TOMATO SAUCE, TURMERIC, VERMICELLI, VEGETABLE FLOUR, VINEGAR, WHEAT (FLAKES OF -), WHEAT FLOUR, WHITE SUGAR, YEAST, YEAST POWDER, PUMPKIN PIES, FLAXSEED FOR CULINARY PURPOSES [SEASONING], FLAX SEEDS ETC.
4389785  26/12/2019  
RASHMIBEN MAHESHKUMAR GONDALIYA PROPRIETOR OF BAAGRANI CONSUMER PRODUCTS
PLOT NO. 95, SHANTI NIKESTAN HOUSING SOCIETY, SUMUL DAIRY ROAD, KATARGAM, SURAT – 395008, GUJARAT – INDIA.

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD

TEA IN CLASS 30.
Trade Marks Journal No: 1939, 03/02/2020 Class 30

HASHMUKHBHAI KANJALAL LODHA PROPRIETOR OF H.K. PRODUCTS
SHED NO – 94, SANKALP INDUSTRIAL ESTATE, NR, NARODA GIDC, SARDAR PATEL RING ROAD, NARODA, AHMEDABAD – 382330, GUJARAT – INDIA.

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used

AHMEDABAD

MUKHWAS [MINTS FOR BREATH FRESHENING], PROCESSED ANIS, PROCESSED LINSEED, PROCESSED SESAME, NON MEDICATED LICORICE ROOT POWDER, PROCESSED DHANADAL INCLUDED IN CLASS – 30.
4389850    26/12/2019
MUKUND PRABHAKAR KULKARNI TRADING AS ARYA BIOTECHNOLOGIES
315, Labh Chambers, Opp. MTDC, Station Road, Aurangabad 431 005 in the State of Maharashtra within the Union of India.
a sole proprietary concern
Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
To be associated with:
4041114

MUMBAI
Coffee, tea, cocoa, artificial coffee, rice, sugar, tapioca, Sago, flour and preparations made from cereals, bread, pastries and confectionary, edible ices, honey, treacle, yeast, baking powder, salt, mustard, vinegar, sauces (condiments), spices, ice.
VEDU

4390386  26/12/2019

JAYESH NARENDRA ANJARIA
VEDUKAN FOODCO (OPC) PRIVATE LIMITED, FLAT NO. 1104, 11TH FLOOR, MITHILA BLDG, NATHANI RD,
NEELKANTH KINGDOM, VIDYAVIHAR MUMBAI – 400086.
DIRECTOR

Address for service in India/Agents address:
HEENA MOHINANI
601, NENUMAL SOCIETY, 6TH FLOOR, O.T. SECTION, ULHASNAGAR-421 003.
Used Since :05/01/2019

MUMBAI
SPICES(CONDIMENTS); POWDERED SPICES, CURRY SPICES, MIXED SPICES, TURMERIC, ICE, COFFEE, TEA, COCOA,
SUGAR, TAPIoca, SAGO, FLOUR AND PREPARATIONS MADE / FROM CEREALS, AND CONFECTIONERY, ICES; HONEY,
YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES
4390580    27/12/2019
ARUN KUMAR SHRIVAS SOLE PROPRIETOR OF CHETAS INDIA PRODUCT'S
G-16 TRANSPORT NAGAR, MAHARAJPUR CHOUK, GATE NO 2, JABALPUR PIN 482004
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Wheat-based snacks, Puffed cheese balls [corn snacks], Rice-based snack food, Tapioca-based snacks, Maize-based snacks, Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs;
4390591  27/12/2019

SUBID SAHOO
ARHAT, NO.103, ROMA PEARL, FIRST FLOOR, 9TH CROSS, A BLOCK, AECS LAYOUT, KUNDALAHALLI, BANGALORE 560037
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Tea bags, Herbal teas, Flavourings of tea
PALLATI KAVITHA
HERLEYS FOODS, FLAT NO.503 TNR CASTLE 11-10-369, TELEPHONE COLONY ROAD NO 1, RK PURAM CIRCLE 3 HYDERABAD, RANGA REDDY, TELANGANA, 500035
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Chocolate
MANNTRUPTI

4390702   27/12/2019
PRASHANT ARUN BAKARE TRADING AS SHASHI TEA COMPANY
AT POST-VENTURE, NEAR N.D.C.C. BANK, VELTUR, TAL-KUHI, DIST.-NAGPUR-441210, MAHARASHTRA, INDIA
PROPRIETORSHIP

Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THAN (E)-400603

Proposed to be Used
MUMBAI
TEA.
Vedame

4391272    27/12/2019
AYUSH AGRAWAL
Vedame Herbals, 52, Radha Mukut Vihar, Golyawas, New Sanganer Road, Mansarovar, Jaipur, Rajasthan- 302020
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since: 11/06/2018

AHMEDABAD
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
Trade Marks Journal No: 1939 , 03/02/2020 Class 30

4391390 27/12/2019
HEALTH FIESTA FOODS
108, BHATTACHARYA BHAVAN, BARAH JI KA CHAWK, CHANDPOLE BAZAR, JAIPUR, RAJASTHAN - 302001
PARTNERSHIP FIRM

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used
AHMEDABAD
EXTRUDED WHEAT SNACKS, SAMOSA (INDIAN SNACK FOOD), MAIZE-BASED SNACK FOODS, CEREAL-BASED SNACK FOODS, PUFFED CORN SNACKS, EXTRUDED CORN SNACKS, TAPIOCA-BASED SNACKS, WHEAT-BASED SNACKS, GRANOLA SNACKS, NAMKEEN, BHUJIA, PAPAD, CANDY, FRYUMS, CHOCOLATE CHIPS, CHIPS [CEREAL PRODUCTS], GRAIN-BASED CHIPS, COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE [FROZEN WATER] UNDER CLASS 30.
KHETLA AAPA

4391569  27/12/2019

SAMANTBHAI GHUSABHAI VAKATAR TRADING AS KHETLA AAPA TEA STALL
SOLE PROPRIETOR

Address for service in India/Agents address:
JASANI & COMPANY.
216, V. V. COMM. COMPLEX, 2ND FLOOR, DHEBARBHAI ROAD, RAJKOT-360 001(GUJARAT).

Used Since :23/09/1994

AHMEDABAD

TEA, COFFEE, SUGAR, SALT, PREPARATIONS MADE FROM FLOUR & CEREALS, BREAD, BISCUITS, CONFECTIONARY, SPICES AND FOOD EATABLES, BEING ALL GOODS INCLUDED IN CLASS-30.
4391625  28/12/2019
RAJESHWARI BAJORIA
1/2,Ganpath Ray Khemka Lane Liluah, Howrah- 711204
PROPRIETOR

Address for service in India/Attorney address:
HINDOL NANDI
13, Private Road,Dum Dum P.S- Dum Dum, Kolkata- 700074

Proposed to be Used
KOLKATA
HERBAL TEA
SUNIL VISHANDAS BAJAJ  
SHEGAON NAKA, RAHATGAON ROAD, AMRAVATI, 444601, MAHARASHTRA, INDIA  
INDIAN NATIONAL SOLE PROPRIETOR OF DSB FOODS  

Address for service in India/Attorney address:  
A. G. MAHAJAN & CO.  
PLOT NO. 25, SADASHIV NAGAR, GOVIND NIWAS, MEHRUN ROAD, JALGAON 425 003, DIST-JALGAON, M. S.  

Proposed to be Used  
MUMBAI  
spices, chili powder, turmeric powder, coriander powder, garam masala, whole spices, ground spices, tea, snacks.
Proposed to be Used

DELI

Rice, Wheat, Sugar, Flour and preparations made from cereals, Baking powder, Salt, Mustard.
KHURAFATI ZAYKA

4392102  28/12/2019

JITESH BADLANI TRADING AS M/S PRIYA ENTERPRISES
AT 9-A, VIDUR NAGAR, NEAR HAWA BANGLA, CAT ROAD, GRAM AHIRKHEDI, INDORE (M.P.).-452001

PROPRIETOR SHIP CONCERN

Address for service in India/Attorney address:
RIGHTWAY LEGAL SOLUTIONS & CO.
I-74,LIG COLONY, INDORE (M.P)-452007

Proposed to be Used
To be associated with:
3381283

MUMBAI
CHURAN, SUGAR COATED GOLIYA, CHOCOLATES, CANDY (NON-MEDICATED) AND CONFECTIONERY INCLUDED IN CLASS 30.
KHURAFATI
4392103  28/12/2019
JITESH BADLANI TRADING AS M/S PRIYA ENTERPRISES
AT 9-A, VIDUR NAGAR, NEAR HAWA BANGLA, CAT ROAD, GRAM AHIRKHEDI, INDORE (M.P.).-452001
PROPRIETOR SHIP CONCERN
Address for service in India/Attorney address:
RIGHTWAY LEGAL SOLUTIONS & CO.
I-74,LIG COLONY, INDORE (M.P).-452007
Used Since :01/02/2016
To be associated with:
3381283
MUMBAI
CHURAN, SUGAR COATED GOLIYA, CHOCOLATES, CANDY (NON MEDICATED) AND CONFECTIONERY INCLUDED IN CLASS 30.
LKP

4392414  29/12/2019
LOKESH PRAJAPAT TRADING AS KRISHNA ENTERPRISES
1, K-2, RIICO INDUSTRIAL AREA, BANDIKUI ROAD, RAJGARH-301408 (RAJASTHAN)
PROPRIETOR
Address for service in India/Agents address:
NISHA SETHI
28, GROUND FLOOR, JSEL BUILDING, MALVIYA NAGAR, NAIPUR, RAJASTHAN-302017
Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and
confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice which
included in class 30
4393154   30/12/2019
BIPLOB MOHONTA
FLAT NO 4, BLOCK O, NILACHAL HOUSING SOCIETY, BHETAPARA, GUWAHATI-781028
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
DOUBLE BLUE

4393186  30/12/2019

M/S ADS SPIRITS PVT. LTD.
FF-2, Harmony Appartment, 52/78, Punjabi Bagh West, Delhi - 110026

Private Limited

Address for service in India/Agents address:
AJAY SAHNI.
14/55, PUNJABI BAGH ( WEST ) NEW DELHI - 110 026.

Proposed to be Used

DELHI

Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.
HIGH IMPACT

4393187  30/12/2019

M/S ADS SPIRITS PVT. LTD.
FF-2, Harmony Apartment, 52/78, Punjabi Bagh West, Delhi - 110026

Body Incorporate

Address for service in India/Agents address:
AJAY SAHNI.
14/55, PUNJABI BAGH ( WEST ) NEW DELHI - 110 026.

Proposed to be Used
DELHI

Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.
SUNITA MADAN
C/O VISHAL MADAN, H3-42, VIKAS PURI, DDA LAL MARKET, VIKAS PURI, TILAK NAGAR, WEST DELHI - 110018
THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Sweets, Candies [sweets], Cookies, Butter cookies, Wafer cookies
NAVI
4393447  30/12/2019
SH. RAJ KUMAR PROPRIETOR OF M/S RAJ KUMAR RAKESH KUMAR
DASHMESH NAGAR, STREET NO. 4, MEHRAJ ROAD, RAMPURA PHUL, DISTT. BATHINDA, PUNJAB.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/12/2019
DELHI
TEA
EPISOUL

4393518  30/12/2019
VADODARIYA MAULIK DILIPBHAI
07, Noble Residency Thaltej, Thaltej-Daskroi, Ahmedabad 380059, Gujarat, India.
Natural person

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Proposed to be Used

AHMEDABAD

Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice; Cereal-based snack food, rice-based snack food, meal/flour, wafers, biscuits / cookies, buns, candy, chips [cereal products], high-protein cereal bars, pepper, peppers [seasonings], wheat flour, wheat germ for human consumption, mustard meal, mustard, peanut confectionery, pasta, pasta sauce, freeze-dried dishes with main ingredient being pasta / lyophilized dishes with main ingredient being pasta / lyophilized dishes with main ingredient being pasta, noodle-based prepared meals, noodles / ribbon vermicelli, ramen [Japanese noodle-based dish], vermicelli [noodles], baking powder, frozen yoghurt [confectionery ices] / frozen yogurt [confectionery ices], cakes, pastry dough, bread, bread rolls, breadcrumbs, unleavened bread, rusks, chocolate, chocolate-based beverages, chocolate-based spreads, chutneys [condiments], corn flour / corn meal / maize flour / maize meal crackers, curry [spice], custard, flour-based dumplings, fruit jellies [confectionery], fruit coulis [sauces], ice cream, ketchup [sauce], linseed for culinary purposes [seasoning] / flaxseed for culinary purposes [seasoning], macaroni, mayonnaise, oat flakes, oat-based food, pizzas, popcorn, powders for making ice cream, puddings, sandwiches, seasonings, tacos, turmeric, waffles
KAIPOL MULTICARE INDUSTRIES
PLOT NO. 18-19, DEHLON ROAD, SAHN EWAL, VILLAGE, TIBBA, DIST. LUDHIANA
PARTNERSHIP FIRM

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIR RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Used Since :16/12/2019

To be associated with:
4145026

DELHI
RICE; SPICES; SWEETMEATS; FARSAN; BAKERY PRODUCTS; BISCUITS; BREADS; CAKES; PASTRIES; CHOCOLATES; TOFFEES; CHEWING; GUM; BUBBLE GUM; ICE CREAM; CONFECTIONERY (NON-MEDICATED); COFFEE; TEA; COCOA; SUGAR; RICE; TAPIOCA; SAGO; FLOUR & FLOUR PREPARATIONS MADE FROM CEREALS; BREAD; ICES; HONEY; TREACLE; BAKING POWDER; SALT; MUSTARD; PEPPER; VINEGAR; SAUCES; NOODLES; ASAFOETIDA; SEASONING; PUDDINGS; CUSTARD POWDER ;Wheat germ for human consumption; High-protein cereal bars
DREAM PAREE

4393940    31/12/2019

BHAVESHBHAI PRAHALADBHAI MAKVANA PROPRIETOR OF SHIV SHAKTI GRUH UDYOG
17A, SHREENATHJI, TERNAMENT, ANJALI PARK, METODA G.I.D.C., GATE NO. 1, KALAVAD ROAD, DIST. RAJKOT - 360021 (GUJARAT)
Individual

Address for service in India/Attorney address:
TRADETEND CONSULTANTS PVT. LTD.,
TRADETEND CONSULTANTS PVT. LTD.,121, RAJLAXMI COMPLEX, 16, VIJAY PLOT, GONDAL ROAD, RAJKOT - 360 002

Used Since :27/12/2019

AHMEDABAD
CORNFLAKES, MUESLI, PORRIDGE, CHOCOFLAKES, WHEATFLAKES, SOYA CHUNKS, BISCUITS, FOODS PRODUCED FROM BAKED CEREALS, NAMKEEN, FLOUR AND PREPARATIONS MADE FROM CEREALS, OAT FLAKES, OATS (PROCESSED), OAT-BASED FOOD INCLUDED IN CLASS-30
FUSIONHEMP WELLNESS PRIVATE LIMITED
TF-306 Centerone Commercial Apartment, Near Wock Hardt, Kalawad Road, Rajkot 360007, Gujarat, India.
A Company is incorporated under the Indian companies Act.

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice, Cereal-based snack food, rice-based snack food, meal/flour, wafers, biscuits / cookies, buns, candy, chips [cereal products], high-protein cereal bars, pepper, peppers [seasonings], wheat flour, wheat germ for human consumption, mustard meal, mustard, peanut confectionery, pasta, pasta sauce, freeze-dried dishes with main ingredient being pasta / lyophilised dishes with main ingredient being pasta, noodle-based prepared meals, noodles / ribbon vermicelli, ramen [Japanese noodle-based dish], vermicelli [noodles], baking powder, frozen yoghurt [confectionery ices] / frozen yogurt [confectionery ices], cakes, pastry dough, bread, bread rolls, breadcrumbs, unleavened bread, rusks, chocolate, chocolate-based beverages, chocolate-based spreads, chutneys [condiments], corn flour / corn meal / maize flour / maize meal crackers, curry [spice], custard, flour-based dumplings, fruit jellies [confectionery], fruit coulis [saucers], ice cream, ketchup [sauce], linseed for culinary purposes [seasoning] / flaxseed for culinary purposes [seasoning], macaroni, mayonnaise, oat flakes, oat-based food, pizzas, popcorn, powders for making ice cream, puddings, sandwiches, seasonings, tacos, turmeric, waffles
4394610   31/12/2019
KULDEEP SINGH SHEKHAWAT TRADING AS M/S FOUR SEASONS
PLOT NO. 1, SHOP NO. 3, 4, SHEKHAWAT COMPLEX, KHATIPURA ROAD, JAIPUR, RAJASTHAN-302006
PROPRIETORSHIP
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092
Used Since :05/06/2019
AHMEDABAD
Tea.
4394675 31/12/2019
ASHWINI, Proprietary of M/S. SKANI ENTERPRISES
SHREE LAKSHMI NILAYA, NO.23, SAI NAGARA NERALURU, BENGALURU-562107, KARNATAKA, INDIA
PROPRIETORSHIP
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Proposed to be Used
CHENNAI
COFFEE, INSTANT COFFEE, COFFEE EXTRACTS, COFFEE BEVERAGES, GROUND COFFEE, COFFEE SUBSTITUTES, UNROASTED COFFEE, ARTIFICIAL COFFEE, COFFEE FLAVOURINGS, COFFEE BEAN BEVERAGES, ROASTED COFFEE BEANS, PREPARED COFFEE BEVERAGES, CHICORY [COFFEE SUBSTITUTE], BEVERAGES WITH COFFEE, COCOA, CHOCOLATE OR TEA BASE, TEA, TEA SUBSTITUTES, TEA BEVERAGES, GREEN TEA, INSTANT TEA, CHAI TEA, LIME TEA, GINGER TEA, TEA-BASED BEVERAGES, TEA-BASED MILK TEA, SPICES, POWDERED SPICES, CURRY SPICES, BAKING SPICES, GARAM MASALA (COMBINATION OF SPICES FOR ADDING TASTE TO INDIAN CURRY)
Trade Marks Journal No: 1939, 03/02/2020 Class 30

4394677 31/12/2019
P. SESHAGIRI RAO
NO.5-92-39/17, FLAT NO.401, DEVI BRINDAVANAM APARTMENTS OPPOSITE, KRISHNA NAGAR PARK, GUNTUR-522006, ANDHRA PRADESH, INDIA
INDIVIDUAL
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used

CHENNAI
PAN MASALA [AS MINTS FOR BREATH FRESHENING], MINTS FOR BREATH FRESHENING, BREATH-FRESHENING CHEWING GUM
IUVA LIFE

4394912    01/01/2020
IUVA FOODS PRIVATE LIMITED
GHARA NO. 12(1), NEAR SIBA MANDIR SAKHIPADA, SAMBALPUR SADAR
Private Limited Company incorporated in India under Companies Act 2013 - DPIIT Recognised Startup

Address for service in India/Attorney address:
NEELAM YADAV
CHAMBER NO. 775, DISTRICT & SESSIONS COURT COMPLEX, GAUTAM BUDH NAGAR, U.P

Proposed to be Used
KOLKATA
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
Trade Marks Journal No: 1939, 03/02/2020  Class 30

MEI INDUSTRIAL CORPORATION
49 Steel Yard, 5th floor, Sant Tukaram Road, Lokhand Bazar, Mumbai 400009
A Partnership firm registered under the Partnership Act 1932

Address for service in India/Agents address:
USHA A. CHANDRASEKHAR.
3-E1, COURT CHAMBERS, NEW MARINE LINES ROAD, MUMBAI - 400 020.

Proposed to be Used
To be associated with:
4156027

MUMBAI
Rice; sugar; coffee; tea; cocoa; tapioca; sago; spices; artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery; honey; yeast; salt; baking powder; mustard; vinegar; sauces (condiments)
4395230  01/01/2020
STRI ADHAR MAHILA MANDAL
1004/1A, KANKET VAST, INAMDAE VASTI, KOREGAON MUL, TALUKA - HAWEIL, DISTT :- PUNE - 412202.
MAHARASHTRA. INDIA.
REGISTERED SOCIETY
Address for service in India/Attorney address:
VIVEK LODHA
"WHITE HOUSE", STATION ROAD, GANDHI WARD, HINGANGHAT - 442301. DISTT:- WARDHA. MAHARASHTRA. INDIA.

Proposed to be Used
MUMBAI
FLOUR AND PREPARATION MADE FROM CEREALS BREAD, BISCUITS, PASTRY AND CONFECTIONERY.
4395358  01/01/2020
MR. CHANDRA SHEKAR GARINE
D-561, GROUND FLOOR, KRISHVI GAVAKSHI APARTMENT, PANATHUR ROAD, BESIDE NEW HORIZON SCHOOL,
KUDUBEESANAHALLI, PANATHUR, BENGALURU-560103
TRADEMARK ACT,1999
Address for service in India/Attorney address:
ABHISHEK PATI
c/o- Jatindra Kumar Pati, Bijayramchandrapur, w.n-17,Baripada-2,Mayurbhanj-757002,Odisha

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from
 cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle;
Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen
water]
4395359 01/01/2020

JHAYERI INDUSTRIES
32, ANNAAPURNA INDUSTRIAL ESTATE, 46, TILA ROAD, GHATKOPAR(E), MUMBAI-400077
Partnership Firm

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradha Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Used Since: 15/01/2005

MUMBAI

Powdered spices; curry spices; curry spice mixes; spices; spice blends; spice mixes; garam masala (combination of spices for adding taste to indian curry); gravy mixes; condiments.
4395364    01/01/2020
JHAVERI INDUSTRIES
32, ANNAPURNA INDUSTRIAL ESTATE, 46, TILAK ROAD, GHATKOPAR(E), MUMBAI-400077
Partnership Firm
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since :15/01/2005
To be associated with:
861432, 1055933, 1336060, 1336061, 1336062, 1336063, 1336064, 1336065, 1336066
MUMBAI
Powdered spices; curry spices; curry spice mixes; spices; spice blends; spice mixes; garam masala (combination of spices for adding taste to indian curry); gravy mixes; condiments.
4395365   01/01/2020  
JHAVERI INDUSTRIES  
32, ANNAPURNA INDUSTRIAL ESTATE, 46, TILAK ROAD, GHATKOPAR(E), MUMBAI-400077  
Partnership Firm  

Address for service in India/Attorney address:  
TMC INTELLECTUAL SERVICES  
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002  
Used Since :15/01/2005  

To be associated with:  
861432, 1336060, 1336061, 1336062, 1336063, 1336064, 1336065, 1336066, 1336067, 1336068, 1336069, 1336070  

MUMBAI  
Powdered spices; curry spices; curry spice mixes; spices; spice blends; spice mixes; garam masala (combination of spices for adding taste to indian curry); gravy mixes; condiments.
4395370  01/01/2020
JHAVERI INDUSTRIES
32, ANNAPURNA INDUSTRIAL ESTATE, 46, TILAK ROAD, GHATKOPAR(E), MUMBAI-400077
Partnership Firm
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since :15/01/2005
To be associated with:
2310459
MUMBAI
Paprika [spice]; powdered spices; curry spices; hot pepper powder [spice]; peppers [seasonings]; spices; chili seasonings; seasonings; dried herbs for culinary purposes.
4395373 01/01/2020
JHAVERI INDUSTRIES
32, ANNAPURNA INDUSTRIAL ESTATE, 46, TILAK ROAD, GHATKOPAR(E), MUMBAI-400077
Partnership Firm

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since: 15/01/2005

To be associated with:
861432, 1336060, 1336061, 1336062, 1336063, 1336064, 1336065, 1336066, 1336070, 1336071, 1336073, 1336074

MUMBAI

Fruit flavorings, other than essential oils, for foodstuffs; Condiments; Extracts for use as food flavorings, other than essential oils.
4395378  01/01/2020
JHAVERI INDUSTRIES
32, ANNAPURNA INDUSTRIAL ESTATE, 46, TILAK ROAD, GHATKOPAR(E), MUMBAI-400077
Partnership Firm
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since :15/01/2005
To be associated with:
633043, 861432, 1336060, 1336061, 1336062, 1336063, 1336064, 1336065, 1336066, 1336067, 1336068, 1336069, 1336070
MUMBAI
Powdered spices; curry spices; curry spice mixes; spices; spice blends; spice mixes; garam masala (combination of spices for adding taste to indian curry); gravy mixes; condiments.
New YAAD GAAR Pepsicals

4395461   01/01/2020
NAEEMOUDDIN SHAHABOUDDIN QUAZI
HOUSE NO 4 GALLI NO 2 NEAR BADI JAMA MASJID BHANDPURA DEOPUR
Ice Candy
individual

Proposed to be Used
MUMBAI
Ice Candy
RINSHO PUREHONEY
4395497    01/01/2020
M/S RINSHO PHARMA PRIVATE LIMITED
I/3, KH. NO. 69/15, RAJ NAGAR, PALAM COLONY NEW DELHI-110077
BODY INCORPORATE
Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
F-122, GF, UTSAV APARTMENT, SECTOR-18, ROHINI, DELHI-110089
Proposed to be Used
DELHI
Honey, Natural honey, Herbal honey, Natural ripe honey, Raw honeycombs, Honey substitutes, Coffee, Tea, Sugar, Cocoa, Rice, Flour including Atta, Besan, Malda; Confectionery, Bread, Pastry, Salt, Mustard, Vinegar, Honey, Sauces (Condiment), Spices, Indian Snacks and Savouries including Bhujia and Chanachur, Biscuit, Vermicelli, Noodles, Pasta, Chowmein, Pre mix ready to cook/Instant cook, Cereals and Pulses
ROYALSWASTIK CHANASATTU

4395598  02/01/2020
DIPU PRASAD
GMT ROAD, GAYA BIHAR
INDIVIDUAL

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used
KOLKATA
BESAN (GRAM FLOUR)
HITMAN

4395727  02/01/2020
SUMEERA FOOD PRODUCTSS PVT. LTD.
Shed No.3, Kripa Industrial Estate, Gut No. 349, Village-Bhare, Tal. Mulshi, Dist. Pune-412115

Body Incorporate

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI

SNACKS, NAMKEEN, POTATO CHIPS, PAPAD, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE, FRUIT SAUCES.
M/S. K R TASTE INDIA
Building No. 8/436 B, Kakkancheri, Chelambra Post, Pin - 673 634, Malappuram District, Kerala, India
Partnership

Address for service in India/Agents address:
SUNEER AND ASSOCIATES
ROOM NO. 3/480F, NEAR SB OF TRAVANCORE, AREEKKAD, NALLALAM POST, CALICUT 673 027, KERALA.

Used Since : 05/10/2019

CHENNAI
Flour and preparations made from cereals; porotta, chapati; bakery goods, mixes and preparations for making bakery products, savoury foods; cereal based prepared snack foods; snack foods prepared from potato flour, tapioca
4395911    02/01/2020

ATUL SHARMA
58/1, Rajoriya Wala Road, Mahaveerpura, Dabra, Gwalior, Madhya Pradesh - 475110
Citizen of India

Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Used Since : 01/12/1992

MUMBAI
coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; rice powder, rice flour, flour and preparations made from cereals, bread, pastry and confectionery, pulses, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, condiments; spices
ATUL SHARMA
58/1, Rajoriya Wala Road, Mahaveerpura, Dabra, Gwalior, Madhya Pradesh - 475110
Citizen of India

Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Proposed to be Used
MUMBAI
coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; rice powder, rice flour, flour and preparations made from cereals, bread, pastry and confectionery, pulses, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, condiments; spices
4396146   02/01/2020
ANIL KUMAR
73,Khalilpur, Village Khalilpur (272), Teshil-Patuadi,Gurgaon-122502
individual
Address for service in India/Attorney address:
SURESH KUMAR YADAV
1078/31, STREET-I LAXMAN VIHAR PHASE-1 GURGAON-122001 HARYANA

Proposed to be Used
DELHI
Tea, Namkeens, all types of spices, all type of flours and preparations made from cereals, salt, mustard.
KETHEL'S CHICKEN
4396197  02/01/2020
M. KHAJA MUEENUDHEEN
TC 45/965, Rahmaniya Lane, Chalai, Trivandrum, Kerala, Pin 695036
An Indian National
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.
Used Since :12/12/1949

CHENNAI
Rice; Flour and preparations made from cereals; Chicken gravy; Curry sauce; Curry powders; Curry spices; Organic curry sauces; Coffee, tea, cocoa; bread, pastries and confectionery; edible ices; sauces (condiments); spices; Sweets; sweetmeats; Frozen yogurt [confectionery ices]; Rice-based prepared meals; biryani seasoning pastes; savoury biscuits, pastries and tarts (hereinafter referred to as “the said goods”).
HOTEL RAHMANIYA

4396198  02/01/2020

M.KHAJA MUEENUDHEEN
TC 45/965, Rahmaniya Lane, Chalai, Trivandrum, Kerala, Pin 695036
An Indian National

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Used Since: 12/12/1949

CHENNAI
Rice; Flour and preparations made from cereals; Chicken gravy; Curry sauce; Curry powders; Curry spices; Organic curry sauces; Coffee, tea, cocoa; bread, pastries and confectionery; edible ices; sauces (condiments); spices; Sweets; sweetmeats; Frozen yogurt [confectionery ices]; Rice-based prepared meals; biryani seasoning pastes; savoury biscuits, pastries and tarts (hereinafter referred to as “the said goods”)
M.KHAJA MUEENUDHEEN
TC 45/965, Rahmaniya Lane, Chalai, Trivandrum, Kerala, Pin 695036
An Indian National

Address for service in India/Agents address:

PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Used Since: 12/12/1949

CHENNAI

Rice; Flour and preparations made from cereals; Chicken gravy; Curry sauce; Curry powders; Curry spices; Organic curry sauces; Coffee, tea, cocoa; bread, pastries and confectionery; edible ices; sauces (condiments); spices; Sweets; sweetmeats; Frozen yogurt [confectionery ices]; Rice-based prepared meals; biryani seasoning pastes; savoury biscuits, pastries and tarts.
Trade Marks Journal No: 1939, 03/02/2020  Class 30

4396451  02/01/2020
SUJATHA SARAVANAN
NO.32, 2ND MAIN, ARAKERE, BANNERGHATTA ROAD, BENGALURU (BANGALORE) URBAN, KARNATAKA-560076
Trading as ARADHANA AGRO PRODUCTS
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
Britannia Little Hearts Breakz

4396829  03/01/2020
BRITANNIA INDUSTRIES LIMITED
BRITANNIA INDUSTRIES LIMITED, NO.33, LAWRENCE ROAD, NEW DELHI- 110 035
BRITANNIA INDUSTRIES LIMITED
Body Incorporate

Proposed to be Used

To be associated with:
4185846, 4191608, 4191609

DELHI
BISCUITS, BREAD, BUNS, ROLLS, BAKERY PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO,
ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, SAVOURIES, SNACKS, COOKIES, PASTRY
AND CONFECTIONERY, CAKES, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR,
SAUCES; SPICES.CROISSANTS.
Britannia Little Hearts Breakerz

4396830  03/01/2020

BRITANNIA INDUSTRIES LIMITED
BRITANNIA INDUSTRIES LIMITED, NO.33, LAWRENCE ROAD, NEW DELHI- 110 035
BRITANNIA INDUSTRIES LIMITED
Body Incorporate

Proposed to be Used

To be associated with:
4185846, 4191608, 4191609

DELHI

BISCUITS, BREAD, BUNS, ROLLS, BAKERY PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO,
ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, SAVOURIES, SNACKS, COOKIES, PASTRY
AND CONFECTIONERY, CAKES, Ices; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR,
SAUCES; SPICES.CROISSANTS.
Britannia Little Hearts Crush

4396831  03/01/2020

BRITANNIA INDUSTRIES LIMITED
BRITANNIA INDUSTRIES LIMITED, NO.33, LAWRENCE ROAD, NEW DELHI- 110 035

Body Incorporate

Proposed to be Used

To be associated with:
4185846, 4191608, 4191609

DELHI

BISCUITS, BREAD, BUNS, ROLLS, BAKERY PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, SAVOURIES, SNACKS, COOKIES, PASTRY AND CONFECTIONERY, CAKES, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES; SPICES.CROISSANTS.
4396833    03/01/2020
BRITANNIA INDUSTRIES LIMITED
BRITANNIA INDUSTRIES LIMITED, NO.33, LAWRENCE ROAD, NEW DELHI- 110 035
BRITANNIA INDUSTRIES LIMITED
Body Incorporate
Used Since :30/08/2018

To be associated with:
4174554, 4185847

DELHI
BISCUITS, BREAD, BUNS, ROLLS, BAKERY PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO,
ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, SAVOURIES, SNACKS, COOKIES, PASTRY
AND CONFECTIONERY, CAKES, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR,
SAUCES; SPICES.CROISSANTS.
4396835  03/01/2020
BRITANNIA INDUSTRIES LIMITED
BRITANNIA INDUSTRIES LIMITED, NO.33, LAWRENCE ROAD, NEW DELHI- 110 035
BRITANNIA INDUSTRIES LIMITED
Body Incorporate
Used Since : 30/08/2018
To be associated with:
4185847
DELHI
BISCUITS, BREAD, BUNS, ROLLS, BAKERY PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, SAVOURIES, SNACKS, COOKIES, PASTRY AND CONFECTIONERY, CAKES, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES; SPICES.CROISSANTS.
4396839   03/01/2020
BRITANNIA INDUSTRIES LIMITED
BRITANNIA INDUSTRIES LIMITED, NO.33, LAWRENCE ROAD, NEW DELHI- 110 035
BRITANNIA INDUSTRIES LIMITED
Body Incorporate
Used Since :30/08/2018
To be associated with:
4330260, 4330261
DELHI
BISCUITS, BREAD, BUNS, ROLLS, BAKERY PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO,
ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, SAVOURIES, SNACKS, COOKIES, PASTRY
AND CONFECTIONERY, CAKES, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR,
SAUCES; SPICES.
Trade Marks Journal No: 1939 ,  03/02/2020           Class 30

4397071    03/01/2020
M/S.HEALTH AND WEALTH SMART ORGANICS
NO.47, INDRASANAHALLI, KUNDANA (HOBLI), HEGGANAHALLI (POST), DEVANAHALLI, BENGALURU (RURAL)-562110,
KARNATAKA, INDIA
PARTNERSHIP
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used
CHENNAI
TEA, SLIMMING TEA,TEA SUBSTITUTES, GREEN TEA, BLACK TEA, CHAI TEA, ICED TEA, LIME TEA, INSTANT TEA,
ARTIFICIAL TEA, TEA SUBSTITUTES, MILK TEA [TEA-BASED], FRUIT TEAS, LINDEN TEA
4397221    03/01/2020
SILPA POULOSE
JAYAPURI, PERUVATTUR P.O., KOILANDY, PERUVATTUR, ARIKKULAM, QUILANDY, KOZHIKODE, KERALA-673620
SOLE PROPRIETOR
Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004
Proposed to be Used
CHENNAI
TEA; FLOURS AND PREPARATIONS FROM CEREALS; HONEY; RICE POWDER.
Trade Marks Journal No: 1939 , 03/02/2020 Class 30

S. S. ORGANICS & AGRO FOODS
503, SUPERIOR MICRON HEIGHTS, PLOT NO 21, SECTOR 7, AIROLI, NAVI MUMBAI 400708

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs;Cocoa beverages
4397560  04/01/2020
GOLDEN CHOCOLATES PVT. LTD.
10123, FIRST FLOOR, KATRA TEZAB, LIBRARY ROAD, AZAD MARKET, DELHI-110006
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
Toffees, candy, chocolates, biscuits, sugar confectionery, confectionery products and chewing gum (non medicated)
4397821  04/01/2020
MR. AJISH ASHOK KUMAR
A-1/104, SAI PARADISE, BARAVE ROAD, KHADKPADA, KALYAN (WEST)- 421301
INDIVIDUAL APPLICANT
Address for service in India/Attorney address:
KRISLAW CONSULTANTS
BUILDING NO.4, C/104, SHANKESHWAR PALMS, BEHIND MODEL SCHOOL, KUMBHARKHANPADA, SUBHASH ROAD,
DOMBIVILI(W) 421202

Proposed to be Used
MUMBAI
SPICES (WHOLE AND POWDERED FORM), CONDIMENTS, GINGER PASTE, GARLIC PASTE & PAPAD
4398077  04/01/2020
SSG PHARMA PRIVATE LIMITED
PLOT NO. 17, 1Hd FLOOR, SACHDEVA CORPORATE TOWER, COMMUNITY CENTRE, NEAR DAYANAND VIHAR PETROL PUMP, KARKARDOOMA, DELHI 110092
A Private Limited Company
Address for service in India/Attorney address:
O.P. SHARMA BROTHERS
236 CHANDNI CHOWK, FATEHPURI, DELHI 110 006, INDIA.
Used Since: 08/11/2019
To be associated with:
1215786
DELHI
NON MEDICATED CONFECTIONERY AND TASTY CHEWABLE TABLETS
NARMDA KACHHAR
4398204    04/01/2020
RAJENDRA SINGH RAJPUT
BARELI, TEH-BARELI, DISTRICT - RAISEN, MADHYA PRADESH-464668
INDIVIDUAL
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
MUMBAI
Masala rice for biryani, Flour, Wholemeal flour, Pulse flour for food, Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4398659   06/01/2020
DEVANATHAN ARASAN
34, MARIYAMMAN KOIL STREET, MELKAVARAPATTU, CUDDALORE, PANRUTI, TAMIL NADU - 607112
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Honey; Garam masala; Curry powders; Spices; Powdered spices; Curry spices; Bread flavoured with spices; Crystal sugar pieces [confectionery]; Crystal sugar; Chocolate-covered fruits; Chocolate-coated fruits; Dried dates powder [natural sweetener]; Dates sugar; Fruit jellies [confectionery]; Peanut confectionery; Chocolate-coated peanuts; Peanut butter confectionery chips; Sweet pickle [condiment]; Pickled ginger [condiment]; Flour *; Rice flour; Cake flour; Wheat flour; Wheat starch flour; Flour and preparations made from cereals; Tea *; Milk tea [tea-based]; Tea substitutes; Instant tea; Black tea; Green tea; Tea-based drinks; Tea beverages with milk; Beverages with coffee, cocoa, chocolate or tea base; Coffee; Cocoa; Sugar *; Turmeric *; Turmeric for food; Processed cereals; Cereals prepared for human consumption; Cooked whole grains; Processed grains; Wheat-based snacks; Cereal-based snacks; Maize-based snacks; Puffed corn snacks; Ready-to-eat cereals; Salt; Seasoned salt; Salt for preserving foodstuffs; Common salt for cooking; Rice; Sweets; Ice; Ketchup; Concentrated sauces; Spicy sauces; Savory sauces; Vinegar; Baking-powder; Yeast *; Treacle; Biscuits; Tapioca and sago; Bread *; Rice vermicelli; Ribbon vermicelli; Vermicelli [noodles]; Semolina; Oats, processed; Husked oats; Corn flakes; Maize flakes; Oat flakes; Macaroni; Chocolate
SHYAM LAHER
4399508    06/01/2020
AMIT GOYAL
PLOT NO. 61 B & 62 A, GIRRAJ PURI, NARAICH, AGRA - 282006 (U.P.)
PROPRIETOR
Address for service in India/Agents address:
RAJEEV AGARWAL, ADVOCATE
20-A, MANI ENCLAVE, BALKESHWAR, AGRA-282004.
Used Since :01/01/2020
DELHI
BESAN
Trade Marks Journal No: 1939, 03/02/2020  Class 30

4399909  07/01/2020
FIREFUELED FOOD PVT. LTD
# 8-2-686/K/15, 4th Floor, Axis Bank Lane opposite IIFL, PACT Building, Road No: 12, Banjara Hills, Hyderabad - 500034. Telangana. India

Body Incorporate

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4400268  07/01/2020
JAJARAA FOODS AND INGREDIENTS PRIVATE LIMITED
FLAT NO. 302, 7D MATASYA GANDHA GROUP, SECTOR - 7, VIDHYADHAR NAGAR, NEAR JALVAYU VIHAR, JAIPUR - 302039, RAJASTHAN
A COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT
Address for service in India/Attorney address:
GYAN PRAKASH BANSAL
204 KRISHNA TOWER-2 PLOT NO-1 POCKET-7 SECTOR-12 DWARKA NEW DELHI-110075
Used Since :16/11/2019
AHMEDABAD
LONGI MIRCH POWDER, SPICES, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, ICE CREAM, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS), PROCESSED HERBS
BAKEPARAS

4400732  07/01/2020
AMIRUDDIN
D – 74, YAMUNA VIHAR ROAD MOHAN PURI MOUJPUR DELHI – 53
PROPRIETORSHIP

Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094

Proposed to be Used
DELHI
RUSK, BREAD, BISCUITS, BAKERY FAN IN CLASS 30
WHITE KITCHEN

4401268 07/01/2020

NITIN DHIR
B-57, 1st Floor, South Extension-II, New Delhi-110049
Individual Proprietor

Address for service in India/Agents address:
KULDIP & ASSOCIATES.
BUILDING NO. 945, GALI NO. 3, ( F.F ), NAIWALA, FAIZ ROAD, KAROL BAGH, NEW DELHI- 110 005

Proposed to be Used
DELHI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGo, COFFEE SUBSTITUTES FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, BISCUITS, CAKES, PASTRY NAMKEEN AND CONFECTIONERY; ICES; HONEY; TREACLE; YEAST; BAKING-PowDER; SALT, MUSTARD; PEPPER, VINEEGAR; SAUCES AND SPICES.
4401737  08/01/2020
BASAMH MARKETING CO. LTD.
PO Box 16362, Jeddah 21464, Kingdom of Saudi Arabia
a Saudi Arabian Company

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Coffee, tea, cocoa, and artificial coffee; rice, tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; ices; honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice
4401886  08/01/2020
CHENAB IMPEX PVT.LTD
J- 1A, ANSA INDUSTRIAL ESTATE, SAKIVIHAR ROAD, SAKINAKA, MUMBAI- 400072, MAHARASHTRA, INDIA
Body- incorporate including Private Limited
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :08/12/2018
To be associated with:
4008244
MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
4401978  08/01/2020
MAHESH KUMAR GUPTA S/O RAM GOPAL
RADHE KRISHNA FOOD INDUSTRY, WARD NO-12, MALSISAR, DISTT JHUNJHUNU, 331028, RAJASTHAN, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
AHMEDABAD

coffee, tea, cocoa and artificial coffee rice tapioca and sago flour and preparations made from cereals bread, pastries and confectionery edible ices sugar, honey, treacle yeast, baking-powder salt mustard vinegar, sauces [condiments] spices ice
4402410  08/01/2020
YUGAM YIREH
No. 953, Sangothi Amman Koil Street, Kilakottaiyur, Chennai - 600 127
Partnership firm

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023

Proposed to be Used
CHENNAI
SPICES, PICKLES, FLOUR AND PREPARATIONS MADE FROM CEREALS, SAUCES, CONDIMENTS
AASAV

4402453  08/01/2020
HARIKISHAN PANDURANG MUNDADA
G-12, MIDC Area, Latur - 413531
HARIKISHAN PANDURANG MUNDADA H.U.F. TRADING AS MS. MUNDADA FOODS

Address for service in India/Attorney address:
NEHA PARULEKAR
C-302, 3rd Floor, 133, Jehangir Building, Above HDFC Bank, M.G. Road, Fort, Mumbai-400001

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bakery products such as bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water)
TERANA, S.A.
HERSCHEL No. 54, COL. ANZURES, C.P. 11590, CIUDAD DE MEXICO, MEXICO
a Company registered in Mexico.

Address for service in India/Attorney address:
MR. ROHIT SINGH
HL ARCADE-3RD FLOOR, PLOT NO 14, SEC-V (MLU) ABOVE AXIS BANK, DWARKA, NEW DELHI 110075

Proposed to be Used
To be associated with:
2252193

DELHI
Coffee, tea, cocoa and artificial coffee, rice, tapioca and sago, flour and preparations made from cereals, bread, pastry and confectionery, ice cream, sugar, honey, treacle, yeast, baking powder, salt; mustard, vinegar, sauces (condiments), spices, ice.
LIBERTY

4402609 09/01/2020

ROZI ENTERPRISES
D.No:19-4-274/6/1, Baquar Nagar, Mir-Alam Tank, Hyderabad-500002(T.S.)
Partnership Firm

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Used Since: 01/01/1992

To be associated with:
990347

CHENNAI
Salt and mustard, spices and spices powders.
4402610  09/01/2020
ROZI ENTERPRISES
D.No:19-4-274/6/1, Baquar Nagar, Mir-Alam Tank, Hyderabad-500002(T.S.)
Partnership Firm
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Used Since :01/01/1992
To be associated with:
990347
CHENNAI
Salt and mustard, spices and spices powders
4402645     09/01/2020
M. CHANDRASHEKHAR
# KORPOLE, LINGAMPET MANDAL, KAMAREDDY DIST - 503124, TELANGANA STATE.,
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New MAlakpet, Hyderabad, Telangana-500024, India, Ph:9052012121

Proposed to be Used
CHENNAI
FLOUR, SPICES
Used Since: 20/05/2017

DELHI
Coffee, tea and artificial coffee, rice, tapioca and sago, flour; ices in the nature of confectionery; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces; spices; ice; allspice; almond confectionery; almond paste; aniseed for use as flavoring in food and drinks; aromatic preparations for food in the nature of seasonings; artificial coffee; baking powder; baking soda; bean meal; beer vinegar; starch-based binding agents for ice cream; breadcrumbs; cake frosting; cake powder in the nature of cake flour; capers; caramels; celery salt; chewing gum; chicory-based coffee substitute; chips, namely, bagel chips, corn chips, flour-based chips, grain-based chips, pita chips, pretzel chips, rice chips, tortilla chips; chocolate; chocolate-based beverages; chocolate-based beverages with milk; chocolate mousses; chow-chow; chutneys; cinnamon spice; cloves spice; cocoa; cocoa-based beverages; cocoa beverages with milk; coffee; coffee-based beverages; coffee beverages with milk; coffee flavorings used in making food beverages; condiments, namely, savory sauces; confectionery for decorating christmas trees; cooking salt; corn, milled; corn, roasted; couscous; crackers; cream of tartar for culinary purposes; curry spice; custard; dressings for salad; edible ices; essences for foodstuffs, except etheric essences and essential oils; ferments for pastes for use as a seasoning; food flavorings, other than essential oils; flavorings, other than essential oils, for beverages; flavorings, other than essential oils, for cakes; frozen yogurt; fruit coulis; fruit jelly candy; garden herbs, preserved; ginger spice; glucose for culinary purposes; gluten additives for culinary purposes; gluten prepared as foodstuff for culinary purposes; golden syrup; ham glaze; honey; ice cream; ice for refreshment; ice, natural or artificial; iced tea; herbal and tea infusions, not medicinal; ketchup; food-leavening agents; linseed for human consumption; non-medicated lozenges; macaroni; malt extract for food; malt for food for human consumption; maltose for food; marinades; mayonnaise; meal, namely, bean, corn cracker, maize and mustard meal; meat gravies; meat pies; meat tenderizers, for household purposes; mint for confectionery; molasses for food; mustard meal; natural sweeteners; noodle-based prepared meals; noodles; nutmegs; palm sugar; pancakes; pasta; pasta sauce; pepper; peppermint sweets; pepper seasonings; pesto sauce; pizzas; popcorn; potato flour for food; powders for ice cream; starch-based preparations for stiffening whipped cream; puddings; quiches; ravioli; relish; rice-based snack food; rice cakes; royal jelly for food purposes; saffron for use as a food seasoning; sago; salt for preserving foodstuffs; sausage binding materials; sea water for cooking; seasonings; seaweed for use as a condiment; sorbets; soya bean paste; soya flour; soya sauce; spaghetti; spring rolls; star aniseed; starch for food; sugar; sushi; tabbouleh; tacos; tapioca; tapioca flour for food; tea; tea-based beverages; thickening agents for cooking foodstuffs; tomato sauce; tortillas; turmeric for food; unroasted coffee; vinegar for food or beverages; vanillin for use as a food flavoring; vegetable preparations for use as coffee substitutes; vermicelli; vinegar; waffles; wheat flour; yeast; flavored and sweetened gelatins; malt for food purposes; hop cones extract used as flavoring for foods and beverages; hops extract used as flavoring for foods and beverages; roasted and ground sesame seeds; processed wheat; butter cream icing; butter cream fillings for cakes; maize flour; processed grains, namely, rye; mixes the nature of concentrates, syrups or powders used in the preparation of tea, coffee, and cocoa beverages; cereals; cereal bars; oatmeal; toaster pastries; breakfast burritos; margarine; milk-based beverages containing milk concentrates; pea crisps; snack mix; snack foods; spreads; frozen foods; frozen foods, namely, breakfast sandwiches; cookies; mixes for making baking batters; mixes for baked goods; chocolate chips; pretzels; refrigerated and frozen dough; refrigerated and frozen rolls; bread rolls; syrup for food included in class 30
4403112    09/01/2020
MR. VAIBHAV NARESHBHAI VADADORIYA
Shop No. 6, 7, 8 Kanaiya Dairy Farm, Ashirwad Complex, Katargam Main Road, Surat 395004, Gujarat.
Individual
Address for service in India/Attorney address:
NILESH DEOKAR
S-14,Heta Complex,Nr.L.P.Savani School, Honey Park Road, Adajan,Surat(Gujarat)

Proposed to be Used
AHMEDABAD
SWEETS, NAMKEEN, BAKERY PRODUCTS, WAFFERS, FARSAN, SAUCES, SNACKS, FAST FOOD ITEMS, INSTANT MIX, READY TO EAT, PAPAD, ICE CREAMS AND CONFECTIONERY INCLUDED IN CLASS-30.
EATICO

4403148  09/01/2020

VARUN CHOPRA

5309, GRAIN MARKET, NEAR B D SEN SEC SCHOOL, AMBALA CANTT., HARYANA-133001

INDIVIDUAL

Address for service in India/Agents address:

PRAMOD KUMAR KAPOOR (ADVOCATE)

47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used

DELHI

Coffee, Tea, Cocoa and artificial coffee, Rice, Processed Grains, Preparations made from cereals, Spices, Sugar and Sugar substitutes, Honey, Noodles, Pasta, Papadums, Chocolate and Chocolate products, Topping syrups, Yeast powder and Yeast extracts for human consumption, Sattu (Flour prominently made from roasted gram), Maida, Suji, Rawa (Wheat flour), Besan (Gram flour), Wheat (processed), Wheat flour, Biscuits and confectionery, Salt, Baking powder, Sauces [condiments], Vinegar and Sweets [candy]
4403170    09/01/2020
S.MOHAMED IDHRIS TRADING AS SAMA OVERSEAS INCORPORATION
NO.27/28/1, 1ST FLOOR, NANDHA ARCADAE, VILANKURICHI ROAD, COIMBATORE - 641 035, COIMBATORE DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Flour and Preparations Made from Cereals, Pan masala, Powdered spices, Dhania powder (coriander), Chilli powder,
Cinnamon powder, Curry powder, Rice Based Snack Food, Rice, Suji(Wheat Product), Wheat Flour, Rawa(Wheat Product),
Vermicelli, Papad(Indian Snacks), Garam Masala(Combination of Spices), Spices, Salt, Coffee, Tea, Cocoa, Sugar,
Noodles, Biscuit, Bread, Chocolates, Sweets, Honey, Cakes and Sambhar Powder.
PRIYADEEP

4403276   09/01/2020

SANDEEP VIJAY PALANGE TRADING AS PRIYADEEP
Mhatre Bridge, Ganpati Mandir, Dattawadi, , Pune City, Pune - 411030
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Spices.
SWATI NAYAK
319 SUSHIL NAGAR ORAI JALAUN UTTAR PRADESH
INDIVIDUAL
Address for service in India/Attorney address:
PC & ASSOCIATES
775 FOUR STOREY RAJOURI GARDEN, NEAR VISHAL ENCLAVE, NEW DELHI-110027
Proposed to be Used
DELI
Barley flour for food, Bread, Brown Rice, Buckwheat flour, Cereal flour, Corn flour, Flavoured rice, Flour, Flour mixes, Flour of millet, Glutinous rice, Glutinous rice flour, Lentil flour, Maize flour, Milled rice, Multigrain bread, Oilseed flour for food, Pizza flour, Processed semolina, Pulse flour for food, Rice, Rice flour, Tapioca flour, Toasted grain flour, Truffle flour, Vegetable flour, Wheat flour, Sugar, Honey, spices, pastry, confectionery, salt, sauces, coffee and tea.
OVENTREATS
4403469  09/01/2020
KEDAR ANANT BHAT
BHAT BUILDING, PANBAZAR,KUDAL,DIST- SINDHUDURG,PIN - 416520
Individual
Address for service in India/Attorney address:
KASHYAP POPAT KHANDAGALE
C/o Provelty IPR Solutions, 1202/28 2nd floor BHAGYODAY, Apte Road, Shivajinagar, Pune 411004, Maharashtra
Proposed to be Used
MUMBAI
Toasts,Cookies,Cakes, Bread buns,Biscuits,Puff pastry,
4403775  09/01/2020
MRS. RESHAM HIRAWAT TRADING AS: RESHAM FOOD AND BEVERAGES
SHOP NO – 7, DARSHAN TEA, ANIKET BUILDING, SHIV MANDIR ROAD, NEAR SANGITA WADI, DOMBIVLI (E), THANE – 421201, MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :22/05/2018
MUMBAI
TEA
COMLEY

4404021  09/01/2020
AMIT TYAGI, PROPRIETOR OF DAKSH ENTERPRISES
A-31, SECTOR-35, NOIDA, GAUTAM BUDDHA NAGAR, UTTAR PRADESH-201301
INDIVIDUAL-SOLE PROPRIETOR
Address for service in India/Attorney address:
HARISH KUMAR ADV.,
3685/17 BEHIND KRISHAN KRIPA MANDIR, UTTAM NAGAR, HANSI, DISTRICT - HISAR, HARYANA (INDIA) - 125033

Proposed to be Used
DELHI
HONEY.
KAVYANKA
4404022  09/01/2020
AMIT TYAGI, PROPRIETOR OF DAKSH ENTERPRISES
A-31, SECTOR-35, NOIDA, GAUTAM BUDDHA NAGAR, UTTAR PRADESH-201301
INDIVIDUAL-SOLE PROPRIETOR
Address for service in India/Attorney address:
HARISH KUMAR ADV.,
3685/17 BEHIND KRISHAN KRIPA MANDIR, UTTAM NAGAR, HANSI, DISTRICT - HISAR, HARYANA (INDIA) - 125033
Proposed to be Used
DELHI
SPICES.
4404199  10/01/2020
RACHIT DEDHIA
trading as ;MS. FOODELICIOUS
GALA NO.3, SAMRUDH AUTO, LBS MARG, KURLA (WEST) MAHARASHTRA , INDIA
Proposed to be Used
MUMBAI
MANUFACTURER OF ICE CANDY INCLUDING IN CLASS 30
4404316  10/01/2020
PATEL HIMANI JIGARKUMAR, TRADING AS : SIDDHI INDUSTRY
Sole Proprietor

Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT

Proposed to be Used
AHMEDABAD
SPICES
KANDOLIYA

4405122  10/01/2020
MOHIT SACHDEVA PROP AASHIRWAD ENTERPRISES
MALL ROAD, PAURI, PAURI GARHWAL-246001, UTTRAKHAND
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used

DELHI
SWEETS, BAKERY GOODS, WHEAT BASED SNACKS, TAPIOCA BASED SNACKS, CEREAL BASED SNACKS, RICE BASED SNACKS, EXTRUDED CORN SNACKS, PUFFED CORN SNACKS, MUESLI SNACKS, GRANOLA SNACKS
4405793  11/01/2020
NEXT GEN GREEN COMPANY (LAL BAHADUR SAROJ)
JAGARNATHPUR, SIKHARI-SEWAPURI, BHADOHI District SANT RAVIDAS NAGAR State UTTAR PRADESH PIN 221403
Proprietorship
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIoca AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
4406542   13/01/2020
MUKESH SHARMA M
MAHAVEER FORTUNE APPARTMENT, FLAT NO B-203, 1ST FLOOR, GOLARPALYA HOSAHALLY, MAGADI MAIN ROAD,
BANGALORE - 560091

THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
To be associated with:
4220907

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread,
pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces
[condiments]; Spices; Ice [frozen water]
4406543  13/01/2020
MUKESH SHARMA M
MAHAVEER FORTUNE APPARTMENT, FLAT NO B-203, 1ST FLOOR, GOLARPALYA HOSAHALLY, MAGADI MAIN ROAD,
BANGALORE - 560091
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
To be associated with:
4220907
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread,
pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces
[condiments]; Spices; Ice [frozen water]
4406544  13/01/2020
MUKESH SHARMA M
MAHAVEER FORTUNE APPARTMENT, FLAT NO B-203, 1ST FLOOR, GOLARPALYA HOSAHALLY, MAGADI MAIN ROAD,
BANGALORE - 560091
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
To be associated with:
4220907
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread,
pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces
[condiments]; Spices; Ice [frozen water]
4406545 13/01/2020
MUKESH SHARMA M
MAHAVEER FORTUNE APPARTMENT, FLAT NO B-203, 1ST FLOOR, GOLARPALYA HOSAHALLY, MAGADI MAIN ROAD, BANGALORE - 560091
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
To be associated with:
4220907

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
4406778   13/01/2020
D.KARUNAKAR REDDY
trading as ;R.K. ENTERPRISES
PLOT NO. 2, UDHY NAGAR, BESIDE SIDDHARTH SCHOOL, BODUPPAL, MEDIPALLY, HYDERABAD - 500 039,
TELANGANA.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
SYNERGY PERSPECTIVES
11-6-837, FIRST FLOOR, SANA COMPLEX,ROAD NO.1, RED HILLS, HYDERABAD-500 004

Proposed to be Used

CHENNAI
RICE BASED SNACK FOOD, CEREAL BASED SNACK FOOD, CEREAL PREPARATIONS, WHEAT FLOUR, SPICES, SALT &
COOKING SALT, FLOUR FOR FOOD, FLOUR - MILLING PRODUCTS, CHUTNEYS (CONDIMENTS), SALT FOR
PRESERVING FOODSTUFFS, POTATO FLOUR FOR FOOD, PEPPER, GINGER (SPICE), TURMERIC FOR FOOD, SOYA
FLOUR & SOYA SAUCE, CORN MEAL & CORN FLOUR, VERMICELLI (NOODLES), COFFEE, TEA, COCOA, SUGAR, SAGO,
TAPIOCA, HONEY, YEAST, ICES, CASHEW NUTS, PAPAD, PORRIDGE MIX, CHOCOLATE-COATED NUTS, FRUIT JELLIES
(CONFECTIONERY), HIGH-PROTEIN CEREAL BARS, MALT BISCUITS, MALT EXTRACT FOR FOOD, MALT FOR HUMAN
CONSUMPTION AND PEANUT CONFECTIONERY - ALL BEING INCLUDING IN CLASS 30.
JustHer
4409636  16/01/2020
BRIGHT LIFECARE PRIVATE LIMITED
72/5, Swarn Park, Udyog Nagar, Mundka, Delhi-110041
Company
Proposed to be Used
DELHI
[CLASS : 30] High-protein cereal bars, Maltodextrins for nutritional use [other than medical], Cereal based Energy Bars, Muesli Bar, Cereal Bar, Chocolate Bar, Carbohydrate preparations for food, Natural starches for food, Modified starches for food [not medical], Cookies, Tea, Coffee, Honey, Cocoa, Sugar, Rice, Artificial coffee; Baking Powder; Salt, Mustard; Vinegar, Sauces (Condiments).
FARM-O-REACH AGRO PRIVATE LIMITED
155, NATUNGRAM ROAD, SAHEB BAGAN SPORTING CLUB, SHYAMNAGAR KOLKATA Parganas North WB 743127 IN PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
SUJIT KUMAR JHA
804/2, KALIKAPUR ROAD, KOLKATA -700099

Proposed to be Used
KOLKATA
Foods - Spices, Bakery Goods, Ice, Confectionery
PARAS TRADECOM PRIVATE LIMITED
80, GIRISH PARK NORTH, KOLKATA - 700 006, WEST BENGAL.
Manufacturers, Merchants and Exporters

Address for service in India/Attorney address:
O.P. SHARMA BROTHERS
236 CHANDNI CHOWK,FATEHPURI,DELHI 110 006,INDIA.

Proposed to be Used
KOLKATA
PAN MASALA, SUPARI & MOUTH FRESHNER
3050793  09/09/2015
SUBHASHCHANDRA JAIN
trading as ;JITENDRA DALL MILL
159, SAJAN NAGAR, INDORE- [M.P.].
MANUFACTURERS AND MERCHANTS
AN INDIAN NATIONAL
Address for service in India/Attorney address:
G.S. RIHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :01/03/1975
MUMBAI
GRAINS, PULSES (UNPROCESSED), WHEAT (WHOLE), MOONG (WHOLE) AND KABULICHANA (CHICK PEAS) INCLUDED IN CLASS 31
KANCHANDHARA

3119355   08/12/2015

KAMUNA AGRO LIMITED
B-3, AROHI COMPLEX, SECTOR H, ALIGANJ, LUCKNOW, UP
MANUFACTURER AND MERCHANT.

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA (U.P)

Used Since: 01/01/2015

DELHI

Agricultural, horticultural and forestry products and grains, live animals, fresh fruits and vegetables, seeds, natural plants and flowers, foodstuffs for animals, malt.
RANI GARG trading as BALAJI INTERNATIONAL AGRO INDUSTRIES
PLOT NO.51, HSIDC, INDUSTRIAL ESTATE, HISAR ROAD, SIRSA-125055 (HR).
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
ARORA AND ARORA
7, FIRST FLOOR, NEHRU NAGAR MARKET, NEW DELHI-110065

Used Since: 01/01/2016

DELHI
CATTLE FEED
3188809  17/02/2016
MILIND TARACHAND KOTHARI
trading as ;Kamdhenu Agrovet
E20, MIDC Kupwad, Sangli - 416436
Manufacturer and Trader
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/05/2004
To be associated with:
3188807
MUMBAI
Cattle feed.
3286838  16/06/2016
CHARAN DASS
SAROJ BALA
trading as ;GOPIKA INDUSTRIES
C-58, FOCAL POINT, KHANNA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LEX FONS
1/B STREET NO -4 EAST GURU ANGAD NAGAR DELHI 110092
Used Since :04/04/1996
DELHI
Cattle Feed,
SHEESH MAHAL
3317692  23/07/2016
SAROJ DEVI TEKRIWAL
trading as ;M/s. SURAJ INDUSTRIES
9/2/F, Gorapada Sarkar Lane, Daspara, Kolkata- 700069, West Bengal.
Manufacturer & Merchants
an Indian Proprietorship Firm
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.
Used Since :10/04/2016
KOLKATA
SPICES (WHOLE), AGRICULTURAL SEEDS & GRAINS, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS
AND FLOWERS, FOODSTUFFS FOR ANIMALS, MALT, PANMASALA, SCENTED SUPARI, MOUTH FRESHNER, KATHA,
MUKHWAS, BETELNUT POWDER BEING INCLUDED IN CLASS 31
3362494  14/09/2016
PARAS TRADECOM PRIVATE LIMITED
80, GIRISH PARK, GROUND FLOOR, KOLKATA 700006, WEST BENGAL
Manufacturers and Merchants
A PRIVATE LIMITED COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
O.P. SHARMA BROTHERS
236 CHANDNI CHOWK, FATEHPURI, DELHI 110 006, INDIA.
Used Since: 01/01/1997
To be associated with:
2510916, 2510917
KOLKATA
MOUTH FRESHNER
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
3367533  20/09/2016
MR. SANKET KANUBHAI PATEL
trading as ;S. K. FOOD PRODUCTS
105, ANANDI GOPAL CO-OP. HSG. SOCIETY, PARNAKA, KALYAN [WEST]- 421301 [M.S.].
Manufacturers & Merchants.
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :01/01/1976
To be associated with:
837439
MUMBAI
SCENTED SUPARI, MOUTH FRESHENERS, SCENTED SAUNF, ELAICHI SAUNF, MUKHWAS, DHANADAL, DRY FENNEL, SILVER COATED ELAICHI, BETAL NUTS & SWEET SUPARI INCLUDED IN CLASS 31
3376728  30/09/2016
MR. ZAKIR HUSSAIN MOHAMMAD SHAHI MUTVALLI
MR. ABDUL HAMID ABDUL HAKIM MODASIA
trading as ;JAY BHARAT PULSE MILL
HIMMATNAGAR IDAR ROAD, NEAR MEHTAPURA RAILWAY CROSSING, SAVGADH, HIMMATNAGAR - 383 001 -
GUJARAT
MANUFACTURER AND TRADER
Used Since :01/07/2016

AHMEDABAD
URAD DAL (PHADA), URAD SABUT, TUVAR DAL, MOONG DAL, MOONG MOGAR, URAD MOGAR AND PULSES.
AJIT SINGH OM PARKASH PRIVATE LIMITED
trading as AJIT SINGH OM PARKASH PRIVATE LIMITED
2637, FIRST FLOOR, NAYA BAZAR, DELHI-110006 (INDIA)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since 01/11/2012

DELHI
Agricultural, Horticultural & Forestry Products & Grains not included in other classes, Living Animals, Fresh Fruits & Vegetables, Seeds, Live Plants & Flowers; Fresh Pulses including Nut (Fruits) & Fresh Nuts.
ENZZA

3406363  08/11/2016
VETOQUINOL INDIA ANIMAL HEALTH PVT. LTD.
UNIT NO.801, SIGMA, HIRANANDANI BUSINESS PARK, POWAI, MUMBAI-400076
Manufacturers & Traders
A REGISTERED COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956
Address for service in India/Attorney address:
RELIABLE TRADEMARK CONSULTANT
matru ashish chs ltd, shop no.15,wing - A, rsc - 52, opp ajara bank, gorai - 2, borivali west,mumbai - 400092

Proposed to be Used
MUMBAI
Animal feeds, strengthening animal forage
MEGHA CASHEW PRIVATE LIMITED trading as ;MEGHA CASHEW PRIVATE LIMITED

Address for service in India/Attorney address:

KOLKATA
CASHEW NUT, CASHEW HUSK, CASHEW NUT SAIL LIQUID (CNGL), CASHEW CAKE.
NO EXCLUSIVE RIGHT ON ANY DESCRIPTIVE MATTER.
3429135  08/12/2016
SATISH ONKAR PATIL
MRS. MANJUSHA SATISH PATIL
trading as ;MAYANK PAUSHTIK FEED
GAT NO.339/3 (PART), A/P. TEHARE, TAL-MALEGAON, DIST. NASIK-4232105, MAHARASHTRA, INDIA
MANUFACTURER AND TRADER
REGISTERED PARTNERSHIP, FIRM UNDER PARTNERSHIP ACT 1932
Used Since :05/12/2016
MUMBAI
MANUFACTURING TRADING OF CATTLE FEED, MASH, MASH CAKE, COTTONSEEDS, COTTON SEEDS, COTTON WASH OIL IN CLASS 31
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE PAUSHTIK FEED..
THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF MAHARASHTRA..
3433574 16/12/2016
BARAMATI AGRO LIMITED
A/P-PIMPALI, TAL-BARAMATI, DIST-PUNE-413102, MAHARASHTRA, INDIA.
MANUFACTURER
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT,1956
Address for service in India/Attorney address:
BHATE AND PONKSHE
12,VENU - MADHAV APPARTMENTS,5 TH FLOOR, 104/7,OFF LANE NO.14,PRABHAR ROAD, PUNE- 411 004 MHARASHTRA STATE, INDIA
Used Since :09/10/2016
MUMBAI
LIVE ANIMAL, POULTRY (LIVE) INCLUDED IN CLASS 31
SADAA BAHAAR
3446455  31/12/2016
HITESH AGARWAL
G-163, PREET VIHAR, DELHI
MANUFACTURER AND MERCHANT.
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Proposed to be Used
DELHI
Supari, pan masala and mouth freshener.
3486336  17/02/2017
ADITI RAVI PARVATE
trading as ;Trader and Manufacture
FLAT 5, ANESHKRPA GAWADE COLONY CHINCHWAD PUNE 411033
Trader and manufacturer
LEGAL

Proposed to be Used
MUMBAI
AGRICULTURAL PRODUCES AND PRODUCTS
MANDIR

3497250  02/03/2017

SHIVKARAN BISHNOI
Ram Kishan Bishnoi
Laxman Ram Bishnoi
Banwarlal Bishnoi
Shiv Kumar Bishnoi
Ramniwas Bishnoi

trading as ;SHREE VISHNU DAL AND OIL MILL

G-2, 244-251, LLD. Centre, RIICO Industrial Area, Nagaur. (Rajasthan)
MANUFACTURER AND MERCHANTS

Address for service in India/Attorney address:
RAJ KUMAR GOYAL (ADVOCATE)
710, SEVENTH FLOOR, NORTH AVENUE, ROAD NO 9, SIKAR ROAD, JAIPUR, (RAJASTHAN)

Used Since :01/02/2017

AHMEDABAD
CATTLE FEED AND OIL CAKE.
SAMRITI
3531870  23/04/2017
SH. BALDEV SINGH PROPRIETOR OF DASHMESH TRADING CO.
IBBAN KALAN CHHABAL ROAD, AMRITSAR, PUNJAB, INDIA.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Cattle Feed and Poultry Feeds, Animal Food Stuffs, Mesh Choori, Doodh Dhara Choori Cakes, Pashu Churi, Khal, Binola
(Cattle Feeds), Oil Cakes, Grains for Animal’s Consumption included in class 31.
VINOD KUMAR CHHAJER TRADING AS KAPIL FEEDS
F-54, RIICO INDUSTRIAL AREA, BJAINAGAR, DIST.- AJMER, RAJASTHAN
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur

Used Since : 01/05/2017

AHMEDABAD

CATTLE FEEDS INCLUDED IN CLASS 31.

subject to restriction of the goods for sale in the state of RAJASTHAN only.
HEAVENS

3619717    24/08/2017
TARVINDER KUMAR GARG TRADING AS RAHUL TRADERS
PHARWAHI BAZAR, NEAR GEETA BHAWAN MARG, BARNALA (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2012

DELHI
Cattle Feed, Poultry Feed, Khal (Oil Cakes), Binola (Cotton Seeds), Bran & Bran Mesh for Animal Consumption.
3623352  30/08/2017
NIMIT KOHLI
7/36A, TILAK NAGAR, KANPUR, UTTAR PRADESH- 208002.
INDIVIDUAL
Address for service in India/Attorney address:
AMANDEEP SINGH
GOEL NIWAS J-62, STREET NO.-4, LAXMI NAGAR, NEW DELHI-110092.
Proposed to be Used
DELHI
PAN MASALA, MOUTH FRESHENER, MUKHWAS BEING GOODS INCLUDED IN CLASS 3.
3624230   31/08/2017
TARA HEALTH FOODS LIMITED
VILLAGE JITWAL KALAN, TEHSIL MALERKOTLA-148023, SANGRUR (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT.
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since: 01/04/1999
DELHI
Cattle Feed, Poultry Feed, Khali (Oil Cakes), Binola (Cotton Seeds), Bran and Bran mash for Animal Consumption.
3636607  16/09/2017
ASHOK PATEL
PUREBALI, KALAFARPUR, PO: MUBARAKGANJ, PS: RAUNAHI, FAIZABAD-224189
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS, FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS, AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT.
Trade Marks Journal No: 1939 , 03/02/2020 Class 31

3641689 22/09/2017
AKSHAY NADKARNI
172, Satra Plaza Premises, Plot No. 19 & 20, Sector 19D, Palm Beach Road, Vashi, Navi Mumbai - 400 703, India
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Animal foodstuffs, Mixed animal feed, Animal feed preparations
RAJ PLUS
3646544    28/09/2017
PARIKSHIT SUREKA
3A/165, AZAD NAGAR, KANPUR-208002, U.P.
INDIVIDUAL
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
meethi supari, mouth freshener, flavoured pan masala, pan masala (non zarda), mukhwas, scented powder, katta supari mix, scented masala, betel nuts and betelnut powder
MANTRI-G

3649872  05/10/2017

MUKE SH KUMAR TRADING AS BHAGWATI SOAP INDUSTRIES
MOGA ROAD, VILLAGE DHILLWAL, TEHSIL TAPA MANDI, DISTT. BARNALA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/05/2014
DELHI
Cattle Feed, Food Stuff for Poultry, Oil Cakes & Binola Khal included in Class-31.
Vetessentials

3650299  05/10/2017

VETINA DISTRIBUTORS LLP
401-B, Town Square, Viman Nagar, Pune – 411014
Limited Liability Partnership (LLP)

Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR, KANDIVALI (WEST), MUMBAI-400 067.

Proposed to be Used

MUMBAI
Animal foodstuffs AND food, Foodstuff for animals, feeds, Animal foodstuffs containing hay, Foodstuffs for pet animals, Foodstuffs for domestic animals, Pulses [animals], Foodstuffs for marine animals, Animal foodstuffs for the weaning of animals, Wheat proteins for animal food, Milled food products for animals, Oat-based food for animals, Fortified food substances for animals, Cereal based foodstuffs for animals, Animal foodstuffs derived from, Foodstuffs in the form of pieces vegetable matter, Foodstuffs of pieces, Canned foodstuffs containing meat for young animals
3650968  06/10/2017
MAHAJAN ENGG. WORKS
7-R, INDUSTRIAL AREA-B, LUDHIANA-141003 (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI
Seeds.
RAJPARIWAR

3652321  07/10/2017
MANU GARG & KARTIKEY GARG
SADABAD GATE, HATHRAS-204101, U.P.
Joint Applicant

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110005

Proposed to be Used
DELHI
Pan Masala, Pan Leaves, Pan Chutney, Pan Ingredients, Constituent of Pan and Pan Masala, Mouth Fresheners, Supari (Beetle Nut), Beetle Nuts Powder, Mukhwas.
SHREE KRISHNA BHOG

3751592  12/02/2018
SMT. SATYABALA KABRA – M/S. SHREEJI ENTERPRISE
NEAR BIMA HOSPITAL, RANA KUMBHA MARG, AZAD NAGAR, BHILWARA-311011, RAJASTHAN.
Proprietorship firm
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :01/04/2014
AHMEDABAD
COTTON SEEDS, OIL CAKE, CATTEL FEED AND KAPASYA KHALI.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3752900    14/02/2018
KHATU NARESHE OILS PVT. LTD.
F-40, 41, RIICO INDUSTRIAL AREA, SONOKHAR, JUREHARA-321023 DISTRICT BHARATPUR (RAJASTHAN)
A private limited company
Address for service in India/Attorney address:
HARSH MARWAH
Shop no. 245, Opp. Liberty , Raja Park , Jaipur
Used Since :22/07/2015
AHMEDABAD
foodstuffs for animals, mustard cake for animals
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.all descriptive matters.
NAGA LIMITED
NO. 1, TRICHY ROAD, DINDIGUL-624 005, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
BRAN; WHEAT BRAN
MILLETS AND MORE FOODS PRIVATE LIMITED
trading as ;MILLETS AND MORE FOODS PRIVATE LIMITED
NO.6, 1ST MAIN ROAD, RAJA NAGAR, NEELANKARI, CHENNAI-600 115
MANUFACTURER AND MERCHANTS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956

Proposed to be Used
CHENNAI
GRAINS, MILLETS.
MADHAVI
3958842  28/09/2018
VIVEK GUPTA TRADING AS : SHIV SHAKTI OVERSEAS
P.NO.D-10 AND D-10A, SHREE TIRUPATI UDYOG VIHAR, NEAR RIICO IND. AREA KALADERA, CHOMU, JAIPUR, RAJASTHAN
PROPRIETORSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Proposed to be Used
AHMEDABAD
CASHEW NUTS, FRESH, PISTACHIO NUTS, FRESH, RAW AND UNPROCESSED AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS, SUPARI (BETEL NUTS).
subject to restriction of the goods for sale in the state of RAJASTHAN only.
3969239  10/10/2018
M/S. SOUTH AGRO FOOD TECHNOLOGIES PVT LTD
NO 480/A – 2, IV PHASE, PEENYA INDUSTRIAL AREA, BANGALORE – 560 058, KARNATAKA, INDIA
Private Limited
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Proposed to be Used
CHENNAI
SUPARI (BETEL NUTS), FRESH BETEL NUTS
Trade Marks Journal No: 1939 , 03/02/2020   Class 31

3987842  30/10/2018
MR. PRASHANTKUMAR BHARATBHAI SARERIYA
Fulvadi, Near Randal Mandap Services, Navagam(Than), Thangadh, Surendranagar-363530
Single Firm

Address for service in India/Agents address:
SAMPAT DHARUV PRADIP
OM, Tulsi Bunglow-02, B/h Bharatvan Society, Nr. Santosh Park, 150 Feet Ring Road, B/h. Sterling Hospital, Raiya Road, Rajkot-360007, Gujarat

Used Since :15/04/2018

AHMEDABAD

PAN MASALA, GUTKHA, SUPARI, BETAL NUTS, MOUTH FREHSNER, PAN CHATNI INCLUDED IN CLASS 31
3991900 03/11/2018
SMT. SWARM MALHOTRA, SOLE PROPRIETOR OF M/S. SHRI GURUNANAK INDUSTRIES
32, RAVIDUTT ARYA COLONY, DELWARA ROAD, BEAWAR-305 901, RAJASTHAN STATE, INDIA.
A SOLE PROPRIETARY CONCERN
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :13/04/2017
AHMEDABAD
FOODSTUFFS FOR ANIMAL; CATTLE FEED & POULTRY FEED.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS.
Trade Marks Journal No: 1939, 03/02/2020 Class 31

4005705 23/11/2018
AGRI KARMA EXPORTS LLP
F-110, NISARG CHS LTD, PATHARE WADI SHAGUN HOTEL LANE, DAHISAR - (W) MUMBAI MUMBAI CITY MH 400068 IN
LIMITED LIABILITY PARTNERSHIP REGISTERED UNDER LLP ACT, 2018
Address for service in India/Agents address:
RAGINI GUPTA
C122/177, MANOJ CHUDI MAHAL, OPP. DR. JANKI PRASAD NAKHASH CHOWK, GORAKHPUR-273001, U.P.

Proposed to be Used
MUMBAI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt and other items included in Class 31.
SHREYAN NARESHBHAI DOSHI
trading as; PARAS AGRO AGENCY
209, RUDRA ARCADE, OPP. HELMET CIRCLE, DRIVE - IN ROAD, 132 FT. RING ROAD, MEMNAGAR, AHMEDABAD
Used Since: 01/04/2016

AHMEDABAD
SEEDS, COTTON SEEDS, SEEDLING, AGRICULTURAL FRAIN AND ORGANICS, GRAINS SEEDS, VEGETABLE SEEDS, BOLLGARD COTTON SEEDS, OIL SEEDS, OTHER SEEDS NATURAL PLANT AND FLOWER INCUDED IN CLASS – 31.

subject to restriction of goods for sale in the state of GUJARAT only..
4015329 03/12/2018
SHREYAN NARESHBHAI DOSHI
trading as; PARAS AGRO AGENCY
B - 209, RUDRA ARCADE, OPP. HELMET CIRCLE, DRIVE - IN ROAD, 132 FT. RING ROAD, MEMNAGAR, AHMEDABAD
Used Since: 01/04/2017

AHMEDABAD
SEEDS, COTTON SEEDS, SEEDLING, AGRICULTURAL FRAIN AND ORGANICS, GRAINS SEEDS, VEGITABLE SEEDS,
BOLLGARD COTTON SEEDS, OIL SEEDS, OTHER SEEDS NATURAL PLANT AND FLOWER INCUDED IN CLASS – 31.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Sale of goods is restricted in the state of Gujrat only.
4015330  03/12/2018
SHREYAN NARESHBHAI DOSHI
trading as ;PARAS AGRO AGENCY
B - 209, RUDRA ARCADE, OPP. HELMET CIRCLE, DRIVE - IN ROAD, 132 FT. RING ROAD, MEMNAGAR, AHMEDABAD
Used Since :01/04/2015
AHMEDABAD
SEEDS, COTTON SEEDS, SEEDLING, AGRICULTURAL FRAIN AND ORGANICS, GRAINS SEEDS, VEGITABLE SEEDS,
BOLLGARD COTTON SEEDS, OIL SEEDS, OTHER SEEDS NATURAL PLANT AND FLOWER INCUDED IN CLASS – 31.
OrganicSiri
4034568 21/12/2018
CHANDRASEKHAR G S
trading as Chandrasekhar G S
H. No. 1-9-28/4/1/A, Lane opposite SBI, Ramnagar, Hyderabad, Telangana, PIN: 500020
Individual
Proposed to be Used
CHENNAI
Agricultural produce, fruits, vegetables, animal products, farm products and derivatives
FOOD FOR THOUGHT

4057372  15/01/2019

NUTRIPLANET FOODS PRIVATE LIMITED
1115 23RD MAIN 23RD CROSS 2ND SECTOR HSR LAYOUT BANGALORE - 560102

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
4093258  19/02/2019
SANGEETHA RAMESH TRADING AS S.R.FARMS
NO.1/281, KEEL KARADIGURI, KARADIGURI POST, KRISHNAGIRI - 635 001, KRISHNAGIRI DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Cattle Food, Coconuts, Fresh Fruits And Vegetables, Oats, Nuts(Fruits), Grains (Cereals), Seeds, Fresh Pulses , Wheat,
Natural Plants and Flowers, Spinach, fresh, Organic fresh vegetables, Fresh fruits, nuts, vegetables and herbs,
Mushrooms, fresh, for food.

The mark should be used as a whole.
Trade Marks Journal No: 1939 , 03/02/2020    Class 31

4112148  09/03/2019
K. RAMAKRISHNAN TRADING AS KR TASTY FOODS
NO.127-128, MAIN ROAD, THALAVAPALAYAM, KARUR - 639 113, KARUR DIST, TAMILNADU.
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI
Cattle Food, Coconuts, Fresh Fruits And Vegetables, Oats, Nuts(Fruits), Grains (Cereals), Seeds, Fresh Pulses , Wheat, Natural Plants and Flowers, Spinach, fresh, Organic fresh vegetables, Fresh fruits, nuts, vegetables and herbs, Mushrooms, fresh, for food.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
Trade Marks Journal No: 1939, 03/02/2020 Class 31

VIKTOR
4137996 04/04/2019
BRAHMIN'S FOODS INDIA PRIVATE LIMITED
MANAKKAD P.O., THODUPUZHA, IDUKKI-685 608, KERALA STATE, INDIA

Body Incorporate

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used
CHENNAI

Agricultural, horticultural and forestry products and grains not included in other classes, live animals, fresh and vegetables, seeds, natural plants and flowers, foodstuffs for animals, malt, fresh fruits, almonds (fruits), mixed fruits, berries, nuts, vegetables and herbs, raw nuts, kola nuts, unproceesed nuts, fresh pine nuts.
4140602  08/04/2019
FORAGEN SEEDS PRIVATE LIMITED
MIG-34, KHB COLONY MOKA ROAD, GANDHINAGAR BELLARY, KARNATAKA- 583103, India
A Private Limited Company

Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.

Used Since :01/12/2018

CHENNAI
Fodder; Flax meal [fodder]; Animal foodstuffs; Milk-based animal foodstuffs; Forage; Straw [forage]; Strengthening animal forage; Rice meal for forage; Lime for animal forage; Cattle food; Mineral salts for cattle; Seeds; Seedlings; Unprocessed seeds; Raw seeds; Horticultural seeds; Crop seeds; Agricultural seeds; Plant seeds; Grass seeds; Flower seeds; Hydroponic seeds; Wildlife seed mixtures; Seeds for planting; Seeds for growing vegetables; Seeds for horticultural purposes; Seeds for growing fruits and vegetables; Unprocessed seeds for agricultural purposes; Seed germ for botanical purposes; Seeds for growing herbs; Seeds for agricultural purposes.
SIGMA ORGANIC

4142779  09/04/2019

M/S. NAANDI FOUNDATION

# 502, Trendset Towers, Road No : 2, Banjara Hills, Hyderabad - 500034, Telangana, India
tm-01

Address for service in India/Agents address:

S.BALAJANAKI

SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used

CHENNAI


SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF SOUTHERN STATES OF INDIA ONLY...
KARTIKEYA SEEDS PVT. LTD.
D. No. 7-76/24, East Kalyana puri Opp. Survey of India Road, Uppal Medchal, Dist. Hyderabad- 500 039
Body Incorporate

Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :23/03/2015

CHENNAI
Agriculture Seeds
JK NAFAA

4152240  19/04/2019

JK AGRI GENETICS LIMITED
1-10-177, 4th Floor, Varun Towers, Begumpet, Hyderabad-500016, Telangana, India.

Body Incorporate.

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Used Since :01/04/2019

CHENNAI

AGRICULTURAL SEEDS.
4153325  20/04/2019
M/S. U&V AGRO PRIVATE LIMITED
No.4/417, Pollachi Main Road, Nasuvampalayam, Venkittapuram (PO) Palladam, Tirupur - 641 664, Tamil Nadu
Company incorporated
Address for service in India/Agents address:
D. RAJKUMAR
Inpro Trade Mark Services, 16/19, Jayalakshmipuram 1st street, Nungambakkam, Chennai-600 034.

Proposed to be Used
CHENNAI
Unprocessed Grains, Pulses, Millets & cereals, Tender Coconut, Fresh Fruit & vegetables
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS FARM MADE SEPARATELY EXCEPT SUBSTANTIALLY AS SHOWN IN THE FORM OF APPLICATION.
4153344    20/04/2019
M/S. SRI AMMAN ENTERPRISES.
No:74, Thiruvalluvar Nagar, Ramanathapuram, Coimbatore-641 045, Tamilnadu, India.
Manufacturer and Merchants
Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.

Proposed to be Used
CHENNAI
Living Animals, Animal Feeds and Food Stuffs for Animals.
Trade Marks Journal No: 1939, 03/02/2020

4153345  20/04/2019
MR.K.SEKAR., TRADING AS M/S.SKY NUTRIENTS.
No:74-A, Thiruvalluvar Nagar, Ramanathapuram, Coimbatore-641 045, Tamilnadu, India.
Manufacturer and Merchants
Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Used Since :12/01/2007

CHENNAI
Feed Supplement for Living Animals and Food Stuffs for Animals.
V-PLANET

4156167  24/04/2019

V-DOG, INC.
P.O Box 2027, San Francisco, CA 94126
A California Corporation

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Proposed to be Used
To be associated with:
3378158

CHENNAI
Pet food, pet food stuffs.
4158368  26/04/2019
M/S. CROPWELL SEEDS PRIVATE LIMITED
3RD FLOOR, PLOT NO. 512, GOKUL PLOTS NEAR 9TH PHASE KPHB COLONY, HYDERABAD - 500 072 , TELANGANA, INDIA
Private limited company
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana
Used Since :03/06/2010
CHENNAI
Agricultural seeds, Raw agricultural products.
4159097    26/04/2019
M/S. PRESTIGEBULK HANDLING CORPORATION PVT. LTD
#57/58, GROUND FLOOR, 4TH CROSS, A SECTOR AMRUTHNAGAR, SAHAKARNAGAR POST, BANGALORE 560092,
KARNATAKA, INDIA.
PRIVATE LIMITED
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Proposed to be Used
CHENNAI
SEEDS, PLANT SEEDS, SEEDS FOR GROWING FRUITS AND VEGETABLES, FRESH AND UNPROCESSED FRUITS,
VEGETABLES, NUTS AND SEEDS.
PBHCL- Shivani

4159101 26/04/2019
M/S. PRESTIGEBULK HANDLING CORPORATION PVT. LTD
#57/58, GROUND FLOOR, 4TH CROSS, A SECTOR AMRUTHNAGAR, SAHAKARNAGAR POST, BANGALORE 560092,
KARNATAKA, INDIA
PRIVATE LIMITED

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used

CHENNAI
SEEDS, PLANT SEEDS, SEEDS FOR GROWING FRUITS AND VEGETABLES, FRESH AND UNPROCESSED FRUITS,
VEGETABLES, NUTS AND SEEDS.

subject to sale of product in the area of South India only.
Trade Marks Journal No: 1939, 03/02/2020 Class 31

PBHCL- Ruthvik

4159103 26/04/2019
M/S. PRESTIGEBULK HANDLING CORPORATION PVT. LTD
#57/58, GROUND FLOOR, 4TH CROSS, A SECTOR AMRUTHNAGAR, SAHAKARNAGAR POST, BANGALORE 560092, KARNATAKA, INDIA.
PRIVATE LIMITED
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Proposed to be Used
CHENNAI
SEEDS, PLANT SEEDS, SEEDS FOR GROWING FRUITS AND VEGETABLES, FRESH AND UNPROCESSED FRUITS, VEGETABLES, NUTS AND SEEDS.
Trade Marks Journal No: 1939, 03/02/2020 Class 31

4159104 26/04/2019
M/S. PRESTIGEBULK HANDLING CORPORATION PVT. LTD
#57/58, GROUND FLOOR, 4TH CROSS, A SECTOR AMRUTHNAGAR, SAHAKARNAGAR POST, BANGALORE 560092,
KARNATAKA, INDIA.
PRIVATE LIMITED
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Proposed to be Used
CHENNAI
SEEDS, PLANT SEEDS, SEEDS FOR GROWING FRUITS AND VEGETABLES, FRESH AND UNPROCESSED FRUITS,
VEGETABLES, NUTS AND SEEDS.
M/S. PRESTIGEBULK HANDLING CORPORATION PVT. LTD
#57/58, GROUND FLOOR, 4TH CROSS, A SECTOR AMRUTHNAGAR, SAHAKARNAGAR POST, BANGALORE 560092,
KARNATAKA, INDIA.
PRIVATE LIMITED

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used

CHENNAI
SEEDS, PLANT SEEDS, SEEDS FOR GROWING FRUITS AND VEGETABLES, FRESH AND UNPROCESSED FRUITS,
VEGETABLES, NUTS AND SEEDS.

The mark should be used as a whole and Subject to restrict the area to Karnataka only.
R. RANGARAJ TRADING AS NATURE’S PARADISE
P.N. ROAD, NESAVALAR COLONY, TIRUPUR - 641 602, TIRUPUR DIST, TAMILNADU STATE.
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI

Fresh fruits and vegetables, fresh herbs.
4164541 02/05/2019  
Dr.SHEELA REDDY, Trading as PLANTS BASKET  
#280/3A, REDDY FARMS, BEML LAYOUT 3RD STAGE, RAJARAJESHWARI NAGAR, BANGALORE – 560098, KARNATAKA, INDIA  
A Sole Proprietrix  
Address for service in India/Agents address:  
PRADEESH P.L  
TRUMARX, 1ST FLOOR, NO.2, 5TH CROSS, 80 FEET ROAD, INDIRA NAGAR, 1ST STAGE (NEXT CV RAMAN GENERAL HOSPITAL), MICHELPALYA, BANGALORE-560038.  
Used Since: 10/02/2019  
CHENNAI  
Agricultural and aquacultural crops, horticulture and forestry products  
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
UP2EARTH
4166205   03/05/2019
UP2EARTH FARMS
2 B, NALANDHA APARTMENTS, 5TH STREET, DR. R.K. SALAI, CHENNAI-600 004, TAMIL NADU
PARTNERSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Proposed to be Used
CHENNAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW
AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND
FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; HYDROPONIC SEEDS; AGRICULTURAL PRODUCTS;
AGRICULTURAL SEEDS; TREES
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..4166206.
TIFFNY

4168716  06/05/2019

JAWAHAR AVICHI
PLOT NO. 363, 5TH EAST CROSS STREET, ANNA NAGAR, MADURAI-625020, TAMIL NADU
A U.S. NATIONAL

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
RAW AND UNPROCESSED AGRICULTURAL PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; FRESH COCONUTS; COCONUT SHELL.
4174024  11/05/2019
ETERNA CROP SCIENCES PRIVATE LIMITED
Lotus Enclave, H.No. 3-85/6, Flat No. 302, Plot No. 94, Athvelly (Village), Medchal (Mandal & Dist.), Telangana- 501401
A Private Limited Company

Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITI, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Used Since :10/01/2019

CHENNAI
Seeds; Crop seeds; Raw seeds; Unprocessed seeds; Seeds for sowing; Seeds for planting; Seeds for agricultural purposes; Raw and unprocessed grains and seeds; Unprocessed seeds for agricultural purposes.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4179332    18/05/2019
K.HARIDHAR TRADING AS AMIRTHAA ENTERPRISES
NO.10/71, KATTUR, ANTHIYUR (TK), ERODE - 638 314, ERODE DIST, TAMILNADU STATE.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Used Since :01/04/2016
CHENNAI
SUPARI(BETEL NUTS).
4184811   23/05/2019
ETerna CROP SCIENCES PRIVATE LIMITED
Lotus Enclave, H.No. 3-85/6, Flat No. 302, Plot No. 94, Athvelly (Village), Medchal (Mandal & Dist.), Telangana- 501401
A Private Limited Company
Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Used Since :09/02/2019
CHENNAI
Seeds; Crop seeds; Raw seeds; Unprocessed seeds; Seeds for sowing; Seeds for planting; Seeds for agricultural purposes; Raw and unprocessed grains and seeds; Unprocessed seeds for agricultural purposes.
4184812    23/05/2019
ETERNA CROP SCIENCES PRIVATE LIMITED
Lotus Enclave, H.No. 3-85/6, Flat No. 302, Plot No. 94, Athvelly (Village), Medchal (Mandal & Dist.), Telangana- 501401
A Private Limited Company
Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Used Since :09/02/2019
CHENNAI
Seeds; Crop seeds; Raw seeds; Unprocessed seeds; Seeds for sowing; Seeds for planting; Seeds for agricultural purposes; Raw and unprocessed grains and seeds; Unprocessed seeds for agricultural purposes.
4184813 23/05/2019
ETERNA CROP SCIENCES PRIVATE LIMITED
Lotus Enclave, H.No. 3-85/6, Flat No. 302, Plot No. 94, Athvelly (Village), Medchal (Mandal & Dist.), Telangana- 501401
A Private Limited Company
Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Used Since :09/02/2019
CHENNAI
Seeds; Crop seeds; Raw seeds; Unprocessed seeds; Seeds for sowing; Seeds for planting; Seeds for agricultural purposes; Raw and unprocessed grains and seeds; Unprocessed seeds for agricultural purposes.
Subject to the mark is allowed as whole and no exclusive rights to the descriptive matters separately except substantially as shown in the form of representation.
Proposed to be Used

MUMBAI

Raw and unprocessed agricultural, aqua cultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
YBL RETAIL PRIVATE LIMITED
SRB-65-D, SHIPRA RIVIERA, INDIRAPURAM, GHAZIABAD, UTTAR PRADESH-201010 INDIA
COMPANY (BODY CORPORATE)

Address for service in India/Attorney address:
AASHISH NEGI
42, JIVNI MAI ROAD RISHIKESH

Proposed to be Used
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVING ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT INCLUDING IN CLASS 31
4257673  06/08/2019
ICHESX EXTRACT PRIVATE LIMITED
906, The Summit Business Bay, Andheri Kurla Road, Andheri East, Mumbai- 400093, Maharashtra, India
Company
Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059

Proposed to be Used
MUMBAI
Animals foodstuffs, beverages for pets, by-products of the processing of cereals, for animal consumption / residual products of cereals for animal consumption, cereal seeds, unprocessed, grains [cereals], oil cake / cattle cake, plants, vegetables fresh, as covered under Class 31
4260208    08/08/2019
M/S. VETCROSS ANIMAL HEALTH
PLOT NO. 30, ADITYA INDUSTRIAL ZONE, OPP. PATEL VIHAR RESTAURANT, AHMEDABAD HIGHWAY, NAVAGAM (ANANDPAR), RAJKOT- 360003, GUJARAT
A PARTNERSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
AHMEDABAD
CATTLE FEED
4260209  08/08/2019
M/S. VETCROSS ANIMAL HEALTH
PLOT NO. 30, ADITYA INDUSTRIAL ZONE, OPP. PATEL VIHAR RESTAURANT, AHMEDABAD HIGHWAY, NAVAGAM (ANANDPAR), RAJKOT- 360003, GUJARAT
A PARTNERSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
AHMEDABAD
CATTLE FEED
KETO PLUS

4270236  21/08/2019

PRAVIN RAMNATH SANDHAN
Fl. No.-6, Tara Appt. Opp. Ramayan Bung, Tilakwadi Nashik, Maharashtra, 422005, India

Individual

Address for service in India/Agents address:
ABHIJEET KRISHNA YERUKAR
9, Aishwariya Vihar, Near Shubham Park, Amabad Link Road, Cidco, Nashik-422010.

Used Since :01/07/2019

MUMBAI

Agricultural, horticultural and forestry products and grains; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt, Dietetic food as included in class 31.
SAMOSA

SAMOSA
4270730  21/08/2019
ADONIS LABORATORIES PVT. LTD
C-6, GROMA HOUSE, A. P. M. C. MARKET II, SECTOR – 19, VASHI, NAVI MUMBAI – 400 703
DIRECTORSHIP
Address for service in India/Agents address:
VARIKASERY & VARIKASERY.
31, HAJI HABIB BLDG, 1ST FLR, NEAR PARSI FIRE TEMPLE, DR. B.A.ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT
4270743  21/08/2019
BILAL AZIZ
U13/14, Senior Citizen Home Complex, Pocket - 4, Builders Area, Greater Noida – 201310
an Individual

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
4272109    22/08/2019
JIBIN SABU
C/O M-TECHNOLOGIES, 565 A, NEAR K.S.E.B, PONKUNNAM, KOTTAYAM, KERALA - 686506
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
4273697  23/08/2019
BRIJ LAL PROPRIETOR OF KARAN ENTERPRISES
Opposite Waterwork, Bal Mandir Public School Road, Mandi Killianwali- 151211
Proprietor
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Proposed to be Used
DELHI
Agricultural, horticultural and forestry products and grains fresh fruits and vegetables; seeds, natural plants and flowers;
RAVI DOSHI  
trading as; AADINATH INDUSTRIES  
G1 80-81, RIICO IID CENTER BIKANER ROAD, NAGAUR -341001 (RAJASTHAN)  
Address for service in India/Attorney address:  
TCI REGISTRATION SERVICES  
TCI REGISTRATION SERVICES A- 207, VIDHYADHAR NAGAR, JAIPUR (RAJASTHAN)  
Proposed to be Used  
AHMEDABAD  
FENUGREEK SEED, DANA METHI, CUMIN SEED, FENNEL SEED, CORIENDER SEED, RAI, CAROM SEEDS, MUSTARD SEEDS.
4278049  28/08/2019
MR. MUFADDAL KURLAWALA
Flat No. 402, Tasneemmanzil, Dhemsemohalla, Itwari, Nagpur 440002,
TRADEMARK ACT 1999
Address for service in India/Attorney address:
SASMITA SETHI
NAHARPADA,W.NO- 11,BARIPADA,MAYURBHANJI,ODISHA,PIN-757001
Proposed to be Used
MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
VENKATA RAMA SUBBA REDDY KARUKALA
Reg No 24/2019, Anupuru Village & Post, Panyam Mandal, Kurnool Dist, Andhra Pradesh- 518176
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :01/05/2019

CHENNAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT
अग्रज

4281012  31/08/2019
M/S. AGRAJ FOOD PROCESSORS
Flat no 50, 1535, Sadashiv Peth, Shivmangal Cooperative Housing Society, Tilak Road Pune 411030
Partnership Firm

Address for service in India/Agents address:
MINAKSHI SAMRAT RAWATE
D1/302, SUNDESRUSHTI, NEAR SUNCITY ROAD, SINHGAD
Used Since :22/06/1998

MUMBAI

Arrangements of fresh fruit; Vegetables (fresh); Oranges, fresh Grapes (fresh), Citrus fruit, fresh, cocoa beans (raw),
coconut shell, coconuts; Cereal seeds, unprocessed; Grains [cereals]; Nuts [fruits]; Wheat, rice (unprocessed), Peanuts
(fresh), Flowers (natural), flowers dried for decoration; animal foodstuffs, animal fattening preparations; Live animals,
fish, poultry ; By-products of the processing of cereals, for animal consumption / residual products of cereals for animal
consumption; Grains for animal consumption; Peanut cake for animals
4281432  01/09/2019
AJABHAI JETHABHAI CHAUDHARY
NAVA, TA: DEODAR, DIST: BANAS KANTHA-385330. (GUJARAT) INDIA.
indivdual
Address for service in India/Attorney address:
MRUGESHKUMAR ANANDJIBHAI MAVANI, ADVOCATE
M/S. TRADELINE, "PURVI", JIVAN - ANAND SOCIETY, AMARNATH CHOWK, OPP. RAVI APARTMENT, BEHIND MAHILA COLLEGE, RAJKOT - 360 001, GUJARAT
Used Since: 11/08/2019
AHMEDABAD
AGRICULTURAL SEEDS INCLUDED IN CLASS-31.
MORNI

4282027   02/09/2019
KRISHNA MOUR
8724/1, Aarakshan Road, Paharganj, New Delhi
INDIVIDUAL

Address for service in India/Attorney address:
AKSHIT GUPTA & ASSOCIATES
D-14/8-9, THIRD AND FOURTH FLOOR, SECTOR 8, ROHINI, NEW DELHI-110085

Proposed to be Used
DELHI
Agriculture and forestry Products, and grains not included in any other classes, fresh fruits and vegetables, seeds, natural plants and flowers, foodstuff for animals
GLOBIZYME

4283042  03/09/2019
GLOBION INDIA PRIVATE LIMITED
II Floor, "Vasavi Gold Stone", Survey Number 25, Besides Military Football Ground, Rajiv Rahadhari Main Road, Trimulgherry, Secunderabad - 500015, Telangana, India.
A Private Limited Company

Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Used Since :29/08/2019
CHENNAI
Animal food; Animal feed; Foodstuffs for farm animals; Protein-enriched feed for animal consumption; Mixed animal feed
Butyvet

4283082  03/09/2019

SIMFA LABS PVT. LTD.
Plot No. -65 A , Sector – 1 , Pithampur , Dist.- Dhar ( M.P.) Pincode- 454774– India
Company Incorporated under Indian Company Act , through Director

Address for service in India/Attorney address:
DP SONI
105 , Mahasagar Corporate , Manormaganj Main Road , Indore (M.P.)Pin-452001

Proposed to be Used
MUMBAI
Foodstuff for Animal , poultry and fishery .
4283589  04/09/2019
MRS. VEENA R. ACHARYA TRADING AS NAUGHTY PET
G9/9, JAN KALYAN BANGUR NAGAR, GOREGAON (W), MUMBAI-400090, MAHARASHTRA, INDIA
PROPRIETORSHIP

Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
MUMBAI
DOG BISCUIT.
Mark should be read as a whole.
TAMOOR AL ARABIA

4285782  06/09/2019
SYED MERAJ KHALID
Vill Chaidri Akbarpur, Post Kanth, Tehsil Kanth, Chhajlet, Moradabad, UP 244501
NATURAL PERSON

Address for service in India/Attorney address:
MOHD SAQIB
L-64 BASEMENT LAJPAT NAGAR-II NEW DELHI - 110024

Proposed to be Used
DELHI
Fresh dates, Unprocessed dates, Raw dates.
4288947   10/09/2019
A.JEYASEELAN
1/70 A, NORTH STREET, MANUR, TIRUNELVELI - 627201, TAMILNADU, INDIA.
Natural person
Address for service in India/Attorney address:
MISSION LEGAL ADVOCATES
NO.12, CANAL BANK ROAD, GANDHI NAGAR,ADYAR,CHENNAI-600020
Proposed to be Used
CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
Trade Marks Journal No: 1939 , 03/02/2020  Class 31

SANJEEV KUMAR S/O ASHOK KUMAR
2386, DASHMESH NAGAR, GALI .1, OPP CIVIL LINES CAMPUS KOTKAPURA ROAD, SRI MUKTSAR SAHIB-152026,
PUNJAB, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products raw and unprocessed grains and seeds fresh fruits and vegetables, fresh herbs natural plants and flowers bulbs, seedlings and seeds for planting live animals foodstuffs and beverages for animals malt
fruit stories
4291424  12/09/2019

PHALGUNA MAGANTI
C-1502, Fortune Towers, Madhapur, Hyderabad, Telangana – 500081

Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since : 20/08/2019

CHENNAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW
AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND
FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR
ANIMALS; MALT
Patanjali Silver Ration

4291453  12/09/2019

PATANJALI GRAMODYOG NYAS

Trust

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since : 13/05/2014

DELHI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
4292278  13/09/2019
DHEERENDRA SINGH TRADING AS: YASHODARAJ ORGANIC FOODS PRIVATE LIMITED
DEEPAK SHARMA, AADESH NAGAR, NEAR BALAJI HOSPITAL, GUNA-473001
NO
Address for service in India/Attorney address:
SHRI SAI ASSOCIATES
415, Onam Plaza, Old Palasia INDORE

Proposed to be Used
MUMBAI
Fruits, Flowers, Vegetables & Agricultural Products Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt.
Hazyfix Optima Dry
4293646  14/09/2019
M/S MY AGRINUTRITION
Door No.2 / 104A, S.No 185/5A Ramasamy Goundanoor, Kesariyur, Murungai (PO), Kattuputhur, Thottiyam (TK), Tiruchirappalli, Tamil Nadu, India 621207.
Individual

Address for service in India/Attorney address:
KARTHIKEYAN. N
Law Office of Karthikeyan, Vista Heights, D43, Level 4, West Avenue, OMR - ECR Link Road, Near Tidel Park, Thiruvanmiyur, Chennai - 600041, INDIA

Proposed to be Used
CHENNAI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt.
4301133  23/09/2019
NIRMAL JAIN
HOUSE NO. 15, BLOCK-8, RAMESH NAGAR, DELHI-110015
INDIVIDUAL
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Fresh vegetables, Fresh fruits, Seeds, Live plants, Flowers, Coconuts, Fresh betel nuts, Supari (Betel nuts), Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
DIROZIL

4310794  03/10/2019

SMT. BALES
20/83, SUBHASH NAGAR, SAHARANPUR ROAD, BARAUT (BAGHPAT) U.P., PINCODE – 250611.

SINGLE FIRM

Address for service in India/Attorney address:

JATIN NANDA
WZ-139/4, GALI NO.-2, NEW MAHAVIR NAGAR, JANAK PURI EAST, NEW DELHI - 110018.

Used Since :01/04/2019

DELHI

CATTLE FEED, POULTRY FEED, FOODSTUFFS FOR ANIMAL & OIL CAKES INCLUDED IN CLASS 31.
VENKATARAO VANAPALLI
506, Viraat, Utkarsha Abodes, Bakkannapalem, Madhurawada,
Proprietor

Address for service in India/Attorney address:
PARWEZ
A-48, FIRST FLOOR, MAIN MARKET, HARI NAGAR, NEW DELHI-110064

Proposed to be Used
CHENNAI
THUNH
4372350 09/12/2019
RODEC PHARMACEUTICALS PRIVATE LIMITED
99, 1ST FLOOR, KALKA GARHI CHOWK, AMBEDKAR ROAD, GHAZIABAD-201001
BODY INCORPORATED
Address for service in India/Attorney address:
MACE CORPORATE ASSOCIATES
208A/6A, 1ST FLOOR SAVITRI NAGAR MALVIYA NAGAR NEW DELHI-17
Proposed to be Used
DELHI
ANIMAL FEEDS, ANIMAL FOODSTUFF,
4372922  10/12/2019
SAMSUN BIOTECH PVT. LIMITED
G-3, GATE NO. 3, NEHRU BAGH, MAGARWARA, UNNAO (U. P.)
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
VERMAJI & COMPANY
111/29, ASHOK NAGAR, (BEHIND G. T. RD.), KANPUR-12.
Used Since :08/06/2017
DELHI
FOODSTUFFS AND BEVERAGES FOR ANIMALS INCLUDING POULTRY FEEDS, CATTLE FEEDS, FISH MEALS.
4374450   11/12/2019
SULEKHA BHAU
127/A Hariharan Flot, Velan Nagarvalasaravakkam, Chennai-600020, Tamil Nadu
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI

RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT
4375530    12/12/2019
ATOMMAJORIS SOLUTIONS PRIVATE LIMITED
White Square Office No-603 Wakad Road S No 48 Pune - 411057
Private Limited
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt.flowers, dried, for decoration
Trade Marks Journal No: 1939, 03/02/2020  Class 31

4377401  14/12/2019
METRO VYAPAAR
MALLAGURI MORE, PO-PRADHAN NAGAR, SILIGURI-734003, DARJEELING, WEST BENGAL.
PARTNERSHIP
Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE, 1ST FLOOR, NAJRUL SARANI, ASHRAM PARA, SILIGURI-734 001, WEST BENGAL, INDIA.
Used Since: 05/12/2017
KOLKATA
FRESH POTATO & POTATO SEEDS
4382539  19/12/2019
SUGANDHAM HYBRID SEEDS PRIVATE LIMITED
BLG-18 PUSHPA COMPLEX UE-II Hissar
Private Limited Company
Address for service in India/Attorney address:
GORAV
3478/17 Uttam Nagar Hansi-125033
Proposed to be Used
DELHI
SEEDS COVER UNDER CLASS 31
NANAKI CATTLE FEED

4383815    20/12/2019
M/S JM FOOD INDUSTRY
KHADIAL ROAD, SUNAM, DISTT. SANGRUR, PUNJAB.
PARTNERSHIP FIRM

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHELU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/12/2019

DELHI

CATTLE FEED, OIL CAKE AND FOODSTUFFS FOR ANIMALS.
MC MILK CARE CATTLE FEED

4383822    20/12/2019

SMT. GAGANDEEP PROPRIETOR OF M/S MAHESH FEED MILLS
PATTI DEEP SINGH-A, VIDHATE ROAD, BHADAUR, DISTT. BARNALA-148102, PUNJAB.

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since :01/11/2019

DELHI

CATTLE FEED.
4384734    20/12/2019
M/S. URBANKISAAN
5th Floor, 36 Urban Center, Road No. 36, Jubilee Hills, Hyderabad 500033
Partnership Firm
Address for service in India/Attorney address:
SHEELA RAM KUMAR
FLAT 101, PLOT 361, ROAD NO.24, JUBILEE HILLS HYDERABAD, TELANGANA, INDIA
Used Since :17/01/2016

CHENNAI
Agricultural, horticulture, gardening, hydrophonic farming and forestry products including raw grains, cereal grains, grains for planting, cereals, fresh, processed and unprocessed vegetables organic and inorganic fruits, herbs, raw and fresh pulses and all other included in class 31.
4385148  21/12/2019

VIKAS BANSAL
37, Shakespeare Sarani, 4th Floor, Kolkata, 700017, West Bengal, India
Citizen of India

Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Proposed to be Used
KOLKATA
CATTLE FOOD COMPOSITIONS, CATTLE FATTENING ESSENCES, OIL CAKES AND OTHER FOOD STUFFS FOR ANIMALS, CATTLE FEED, ANIMAL FEED SUPPLEMENTS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES, LIVE ANIMALS, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, MALT
4386955 23/12/2019
SRIKANTH MURALIDHAR
#880, 3rd Main Dattagalli 3rd Stage Kanakadasa Nagar Mysuru. Near Triveni Super Market Karnataka Mysore - 570033
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/06/2019

CHENNAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT
MUKUND PRABHAKAR KULKARNI TRADING AS ARYA BIOTECHNOLOGIES
315, Labh Chambers, Opp. MTDC, Station Road, Aurangabad 431 005 in the State of Maharashtra within the Union of India.
a sole proprietorship concern

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
To be associated with:
3212002

MUMBAI
Agricultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh foods and vegetables; natural plants and flowers; live animals; malt.
Proposed to be Used

MUMBAI

Raw and unprocessed agricultural, aqua cultural, horticultural and forestry products, Raw ad unprocessed grains and seeds, Fresh fruits and vegetables, fresh herbs, Natural plants and flowers, seedling and seeds for planting, Live animals, Foodstuffs and beverages for animals
HUNK FEEDS

4393449  30/12/2019

M/S HUNK FEEDS
NH 54, ZIRA ROAD, MAHKU, DISTT. FEROZEPUR, PUNJAB.
PARTNERSHIP FIRM

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/12/2019

DELI

CATTLE FEED, OIL CAKE, PIG FEED, FOODSTUFFS FOR BIRDS, HORSE FEED, RABBIT FOOD, FOODSTUFFS FOR
DOGS, FOODSTUFFS FOR FISH AND FOODSTUFFS FOR POULTRY.
4393807  31/12/2019
Swati Gupta trading as KUSUM LAGHU UDYO
PLOT 2828, SATI CHAURA ROAD, BHARI BEGUMPUR, PATNA CITY , PATNA- 800009, INDIA
A proprietorship firm
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Used Since :23/12/2019
KOLKATA
Raw and unprocessed grains and seeds, Unprocessed nuts, unprocessed cereals.
4394399  31/12/2019
JASWANT SINGH CHOUHARY
S/O RADHESHYAM CHOUHARY MAKAN NO 85 TEH. JEERAN GRAM HARANAWADA RABIDIA NEEMUCH MADHYA PRADESH 458441
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Seeds,Horticultural seeds
4394678   31/12/2019
P.SESHAGIRI RAO
NO.5-92-39/17, FLAT NO.401, DEVI BRINDAVANAM APARTMENTS OPPOSITE, KRISHNA NAGAR PARK, GUNTUR-522006, ANDHRA PRADESH, INDIA
INDIVIDUAL
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Proposed to be Used
CHENNAI
SUPARI (BETEL NUTS), FRESH BETEL NUTS, MINT, FRESH
TURFAH

4397171  03/01/2020
HAKEEM ZIYA AHMED S/O HAKEEM ZAHEER AHMED
SR. NO. 92A, PLOT NO. 13, GOLDEN NAGAR, MALEGAON, MAHARASHTRA-423203
SOLE PROPRIETOR

Address for service in India/Agents address:
RAJEEV KUMAR
17/103, GEETA COLONY, DELHI-110031

Proposed to be Used
MUMBAI
FRESH FRUITS, VEGETABLES AND DATES INCLUDING IN CLASS-31
4397172  03/01/2020
HAKEEM ZIYA AHMED S/O HAKEEM ZAHEER AHMED (PROP)
SR. NO. 92A, PLOT NO. 13, GOLDEN NAGAR, MALEGAON, MAHARASHTRA-423203
SOLE PROPRIETOR
Address for service in India/Agents address:
RAJEEV KUMAR
17/103, GEETA COLONY, DELHI-110031
Proposed to be Used
MUMBAI
FRESH FRUITS, VEGETABLES AND DATES INCLUDING IN CLASS-31
4397286  03/01/2020
MR. VIVEK GOYAL S/O SHRI MEGHRAJ GOYAL
42, OPPOSITE SEETARAMJI TEMPLE, MORI MOHALLA, NAGAR, JAIPUR, RAJASTHAN
INDIVIDUAL
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used
AHMEDABAD
MUSTARD CAKE UNDER CLASS 31.
INDIRA EXIM PVT. LTD.
GAT NO.56, NILAPUR ROAD, TALUKA WANI, DIST. YAVATMAL – 445304, MAHARASHTRA, INDIA
MANUFACTURER AND MERCHANT
PRIVATE LIMITED COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956.
Address for service in India/Attorney address:
GIRISH MOHANLAL CHAWLA
OFFICE NO.2, 1ST FLOOR, HIRA MARRIAGE HALL BUILDING, NEHRU CHOWK, ULHASNAGAR-421002.

Proposed to be Used
MUMBAI
FOODSTUFFS FOR ANIMALS, ANIMAL FORAGE, FODDER, CATTLE FEED, COTTON SEEDS, OIL CAKES, FEED SUPPLEMENTS FOR ANIMALS, LIVESTOCK FEED, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; MALT, INCLUDED IN CLASS 31.
RAWHOOD

4398321    04/01/2020
SUKHDEEP SINGH
D 25, JANGPURA EXTENSION, NEW DELHI 110014
Multiple Food and Beverage businesses under multiple classes
Individual sole proprietor

Proposed to be Used
DELHI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
KAYAKALP
4399896  07/01/2020
M/S KANPURMINERAL AND ORGANICS COMPANY
66/124-A, KACHIYANA MOHAL, KANPUR
PARTNERSHIP FIRM
Address for service in India/Agents address:
ANSHUL & CO.
H-882, SATYAM VIHAR, AVAS VIKAS COLONY, KALYANPUR, KANPUR-208017, U.P.
Proposed to be Used
DELHI
CATTLE FEEDS AND ITS SUPPLIMENTS
CALBLOC
4399910 07/01/2020
PONDCHY PHARMACEUTICALS
R.S.NO.218/4, 218/5, ODIAIMPET, MANAVELI ROAD, VILLIANUR COMMUNE, PUDUCHERRY-605 110
Partnership Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Animal feed preparations, Animal feedstuffs
PonLICK - 7

4399911  07/01/2020

PONDCHY PHARMACEUTICALS
R.S.NO.218/4, 218/5, ODIAMPET, MANAVELI ROAD, VILLIANUR COMMUNE, PUDUCHERRY-605 110

Partnership Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI

Animal feed preparations, Animal feedstuffs
4400269  07/01/2020
JAJARAA FOODS AND INGREDIENTS PRIVATE LIMITED
FLAT NO. 302, 7D MATASYA GANDHA GROUP, SECTOR - 7, VIDHYADHAR NAGAR, NEAR JALVAYU VIHAR, JAIPUR - 302039, RAJASTHAN
A COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT
Address for service in India/Attorney address:
GYAN PRAKASH BANSAL
204 KRISHNA TOWER-2 PLOT NO-1 POCKET-7 SECTOR-12 DWARKA NEW DELHI-110075
Used Since :16/11/2019
AHMEDABAD
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES, LIVE ANIMALS, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, MALT
GHARAT

4400551   07/01/2020
AKSM ENTERPRISE
OLYMPUS HIGH, P O MAJRA, NIRANJANPUR, OP DEHRADUN, UTTARAKHAND 248171
THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
4400665  07/01/2020
DJT CORPORATION AND INVESTMENTS PRIVATE LIMITED
Ground Floor 7, Jor Bagh New Delhi South Delhi DL 110003 IN
Other financial intermediation
PRIVATE COMPANY
Used Since :01/09/2019

To be associated with:
4316779

DELHI
Agricultural and Aquaculture crops, horticulture and forestry products, Bedding and litter for animals as included in class 31 only
4400679   07/01/2020
DJT CORPORATION AND INVESTMENTS PRIVATE LIMITED
Ground Floor 7, Jor Bagh New Delhi South Delhi DL 110003 IN
Other financial intermediation
private limited company
Used Since :05/12/2019
DELHI
Agricultural and Aquaculture crops, horticulture and forestry products, Bedding and litter for animals as included in class 31 only
4400782    07/01/2020
VIMAL SINGH A.D, PROPRIETOR OF M/S. STAR FARMS
NO 31/5, CHURCH ROAD, MARAPPA GARDEN, BENSON TOWN POST, BANGALORE- 560046, KARNATAKA, INDIA
PROPRIETORSHIP
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Proposed to be Used
CHENNAI
FISH FOOD, FOODSTUFFS FOR FISH, FOOD FOR AQUARIUM FISH, BRINE SHRIMP FOR FISH FOOD, FISH MEAL FOR
ANIMAL CONSUMPTION, PACKAGED FREEZE-DRIED FISHING BAIT, AQUARIUM FISH, LIVE FISH
4400807  07/01/2020
BLUE BUFFALO ENTERPRISES, INC.
11 River Road, Wilton, Connecticut 06897, United States of America
A Delaware (US state) corporation

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
To be associated with:
2480311

DELHI
Cat food; edible cat treats; dog biscuits; dog food; edible dog treats; pet food; edible pet treats
GROBEST FEEDS CORPORATION (INDIA) PVT. LTD.
GROBEST TOWERS, Survey No. 25/1A1B, Perambur Red Hills High Road, Kathirvedu, Vinayagapuram, Chennai - 600 099
A Company incorporated under the Indian Companies Act, 1956

Address for service in India/Attorney address:
SURANA AND SURANA
# 61-63, DR. RADHAKRISHNAN SALAI, MYLAPORE, CHENNAI-600 004.

Proposed to be Used
To be associated with:
633739, 998294, 3129180, 3129182, 3129185

CHENNAI
Prawn feed, fish meal for animal consumption, pet food, stall food for animals, food stuff for animals, Protein for animal consumption, vannamei feeds.
4401651  08/01/2020
ROSSARI BIOTECH LIMITED
201, A AND B, ACKRUTI CORPORATE PARK, NEXT TO G.E. GARDENS, LBS MARG, KANJURMARG (WEST), MUMBAI - 400078

Proposed to be Used
To be associated with:
4234971

MUMBAI
PET FOODS, GRAINS AND SEEDS; LIVE ANIMALS, BIRDS AND FISH; CUTTLEFISH BONE, BONES FOR DOGS, EDIBLE CHEWS FOR ANIMALS, PRODUCTS FOR ANIMAL LITTER; FOODSTUFFS AND BEVERAGES FOR ANIMALS, BIRDS AND FISH AND ADDITIVES FOR SUCH FOODSTUFFS AND BEVERAGES
4402204  08/01/2020
ARUN T
6, Thirumoorthi Nagar, Near VKV Layout, Mahalingapuram Post, Pollachi, Tamil Nadu - 642002
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT
IDELTIS
4402720 09/01/2020
BASF SE
Carl-Bosch-Strasse 38, Ludwigshafen am Rhein, Germany
A company organized and existing under the laws of Germany.
Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014
Proposed to be Used
DELHI
Agricultural, horticultural and forestry products, namely seeds, grains and vegetative parts of plants treated with pesticides or chemical or biological products; not included in other classes.
Firangi
4402929 09/01/2020
M/S. TRIMURTI PLANT SCIENCES PRIVATE LIMITED
M/s. TRIMURTI PLANT SCIENCES PRIVATE LIMITED Flat # 101, 1st Floor, MGR Estates, # 6-3-456/C, Dwarakapuri Colony, Punjagutta, Hyderabad Telangana 500082
A company registered in India by Indian Citizens
Address for service in India/Attorney address:
A. SIVA PRASAD
A. Siva Prasad M.A., LL.B. S/o. A. Gopala Krishna Murthy, H.No.1-69/1A, Turmella (V), Armathaluru (M), Guntur Dist., Andhra Pradesh - 522312
Proposed to be Used
CHENNAI
Seeds; seedlings; unprocessed agricultural, horticultural and forestry products
Nimra
4402930  09/01/2020
M/S. TRIMURTI PLANT SCIENCES PRIVATE LIMITED
M/s. TRIMURTI PLANT SCIENCES PRIVATE LIMITED Flat # 101, 1st Floor, MGR Estates, # 6-3-456/C, Dwarakapuri Colony, Pun jagutta, Hyderabad Telangana 500082
A company registered in India by Indian Citizens
Address for service in India/Attorney address:
A. SIVA PRASAD
A. Siva Prasad M.A., LL.B. S/o. A. Gopala Krishna Murthy, H.No.1-69/1A, Turmella (V), Amarthaluru (M), Guntur Dist., Andhra Pradesh - 522312
Proposed to be Used
CHENNAI
Seeds; seedlings; unprocessed agricultural, horticultural and forestry products
ANIL KUMAR SINGHAL, PROPRIETOR AND OWNER OF THE FIRM “SONA FRUIT TRADERS”
8, Kirana Mandi, Ghaziabad-201001, (U.P.), India

Individual

Address for service in India/Attorney address:

IP TEST
117 D, POCKET - A, MAYUR VIHAR, PHASE - II, DELHI - 110091, INDI

Used Since: 20/05/2017

DELHI

Fresh fruits and vegetables; seeds, namely, agricultural seeds, crop seeds, plant seeds, flower seeds unprocessed edible seeds, bird seed, wheat seed, grass seed; natural plants and flowers; foodstuffs for animals; malt in the nature of unprocessed grain for brewing and distilling; algae for animal consumption; unprocessed algae for human consumption; algarovilla for animal consumption; almonds, fresh; live aloe vera plants; animal foodstuffs; raw sugar cane bagasses; unprocessed barley; beans, fresh; unprocessed beets, fresh beets; fresh berries, fresh fruits; beverages for pets; bird food; bran mash for animal consumption; chestnuts, fresh; fresh chicory; cut Christmas trees; live Christmas trees; fresh citrus fruit; cocoa beans, raw; coconut shell; fresh coconuts; fresh cola nuts; copra; cucumbers, fresh; cuttle bone for birds; dog biscuits; draft; edible chews for animals; fish, live; fish meal for animal consumption; flowers, dried, for decoration; flowers, natural; fodder; fruit, fresh; garden herbs, fresh; grains for animal consumption; grapes, fresh; hay; fresh hazelnuts; hop cones, unprocessed; hops, unprocessed; unprocessed juniper berries; leeks, fresh; lemons, fresh; lentils, fresh; lettuce, fresh; linseed for animal consumption; linseed meal for animal consumption; lobsters, live; raw locust beans; maize cake for cattle feed; malt for brewing and distilling; marc, namely residue of pressed fruit; fresh vegetable marrows; fish meal, peanut meal, linseed meal and flaxseed meal for animals; mushrooms, fresh; mussels, live; unprocessed nettles; nuts, unprocessed; oil cake for animal consumption; olives, fresh; onions, being fresh vegetables; fresh oranges; oysters, live; palm trees, live; palm tree leaves; peanut cake for animals; peanut meal for animals; peanuts, fresh; peas, fresh; live peppers plants; pet food; live plants; plants, dried, for decoration; pollen in the form of raw material for industrial use; potatoes, fresh; raw barks; residue in a still after distillation for animal consumption; fresh rhubarb; rice meal for animal forage; rice, unprocessed; raw roots for food; unprocessed rye; edible sesame, unprocessed; unprocessed shellfish, live; silkworm eggs; silkworms, live; sod; spinach, fresh; sugarcane; truffles, fresh; vegetables, fresh; vine plants, live; unprocessed wheat; wheat germ for animal consumption; wreaths of natural flowers; yeast for animal consumption, fish, live; anchovy, live; herrings, live; salmon, live; sardines, live; dates; namely, fresh dates, raw dates and unprocessed dates; electrolyte drink mix for pets; pet litter; aromatic sand being litter for pets; pet treats included in class 31
EQUIFORCE

4402947  09/01/2020

JEHANGIR E PONCHA PROPRIETOR OF EQUINE NUTRIENTS
SHED NO 46,DITPL,KIADB INDUSTRIAL AREA,DODDABALLAPUR,BANGALORE - 561203
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :05/05/2018

CHENNAI
Horse feed,animal feed
MR. VAIBHAV NARESHBHAI VADADORIYA
Shop No. 6, 7, 8 Kanaiya Dairy Farm, Ashirwad Complex, Katargam Main Road, Surat 395004, Gujarat.
Individual
Address for service in India/Attorney address:
NILESH DEOKAR
S-14,Heta Complex,Nr.L.P.Savani School, Honey Park Road, Adajan,Surat(Gujarat)
Proposed to be Used
AHMEDABAD
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT.
ANNEX BIO TECH SEEDS PVT. LTD.
4163, ARYA PURA, OLD SUBZI MANDI, DELHI-110007
BODY INCORPORATE

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.

Used Since :07/01/1997

DELHI
SEEDS, SEEDLINGS, EDIBLE SEEDS [UNPROCESSED], SEEDLINGS FOR PLANTING, SEEDS FOR GROWING PLANTS,
RAW AND UNPROCESSED SEEDS
4404644  10/01/2020
M/S CURATIVE ORGANICS PRIVATE LIMITED
Deepak Jain AR M/s Curative Organics Private Limited, H-1/104-105, Garg Tower, Netaji Subhash Place, Pitampura, New-Delhi-110034
PRIVATE LIMITED (ACTIVE)
Address for service in India/Attorney address:
RAKESH KUMAR
105-106 APRA PLAZA-A PLOT NO.29, ROAD NO.44 COMMUNITY CENTRE, NEAR M2K RANI BAGH PITAMPURA DELHI-34
Used Since :01/09/2019
DELHI
Agricultural, horticultural and forestry products, fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals; malt
ODC3
4405731  11/01/2020
MUTHURAJA
S/O: SAMYKAN, 9/43B, MISOON VILAI KASBA STREET, CHETTIKULAM, TIRUNELVELI, RADHAPURAM, TAMIL NADU-627120
INDIVIDUAL
Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084
Proposed to be Used
CHENNAI
SEEDS INCLUDED CLASS-31
Trade Marks Journal No: 1939 , 03/02/2020  Class 31

SUJATA MISHRA
Raziel Craft, Shop No.-5, Plot No.-285, Near Dhauli Bus Stand, Dhauli, Bhubaneswar, Khordha-751002, Odisha
Sole Proprietor

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used
KOLKATA
Natural Plants and Flowers; Agricultural, Horticultural and Forestry Products and Grains not included in other classes; Seeds for planting, Plant seeds, Fresh herbs
XARREZA
4409639  16/01/2020
SUPRIYA YUVRAJ SAKHARE (PROPRIETOR) TRADING AS TRENDZ
I-203 / TIMBER GREEN PARK , NEAR DIAMOND INDUSTRIES , NEAR DAHSIAR CHECK NAKA DAHISAR EAST
A Proprietorship Firm
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Proposed to be Used
MUMBAI
Plants; Potted bonsai; Seeds; Agricultural and aquacultural crops, horticulture and forestry products;
DON'T WORRY

2457860  10/01/2013
MANKIND PHARMA LIMITED
208, Okhla Industrial Estate, Phase-III, New Delhi – 110020, INDIA
MANUFACTURERS, MERCHANTS AND EXPORTERS
A COMPANY DULY ORGANIZED AND EXISTING UNDER THE INDIAN COMPANIES ACT, 1956

Address for service in India/Attorney address:
DASWANI & DASWANI
Daswani House, Green Acres, 23B, Ahiripukur 1st Lane, Kolkata - 700 019

Proposed to be Used

DELHI
Non-alcoholic beverages, saturated and unsaturated, namely, mineral beverages, effervescing beverages, and ionic beverages, all sold as soft drinks, energy drinks, syrups, concentrates and other preparations for making soft drinks and fruit drinks, sports drinks, fruit juices and vegetable juices, fruit nectar and beverages from fruit juices, table waters, mineral waters, non-alcoholic aperitifs, natural spring waters
SPARKLING DEW

2614911  21/10/2013
KITKUPAR KHALUKHI
trading as ;M/s Meghalaya Beverages Incorporated
Mawlai Iewrynghep, Shillong 793017 (Meghalaya)
Manufacturer & Trader
Proprietor

Address for service in India/Attorney address:
ASHISH TARWANI
A/102, Ashirwaad Apts, Near Lamba Petrol Pump, Kamptee Road, Nagpur - 440017
Used Since :01/04/2013

KOLKATA
mineral and aerated waters included in Class 32
2757806 17/06/2014
GANGA CHOU DHARY
BIBHA CHOU DHARY
trading as ;ANS AQUA
Plot No.-1/A-52/A-P-1, Industrial Area, Balidih, Bokaro Steel City- 827013, Jharkhand.
MANUFACTURER AND MERCHANTS.
AN INDIAN PARTNERSHIP FIRM.
Address for service in India/Attorney address:
GLOW WELL
201,2ND FLOOR MOHINI MARKET,EXHIBITION ROAD,PATNA 800 001,BIHAR,INDIA.
Used Since :25/04/2013
KOLKATA
Packaged Drinking Water being included in class 32.
2810826  15/09/2014
PARAG MILK FOODS LIMITED
trading as ;Parag Milk Foods Private Limited
Flat No. 1, Plot No. 19, Nav Rajasthan Co-operative Housing Society, Behind Ratna Memorial Hospital, S.B. Road, Pune - 411016, Maharashtra, India
Manufacturers, Merchants and Service Providers
A company duly organized and existing under the laws of INDIA
Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
MUMBAI
MINERAL AND AERATED WATERS, OTHER NON-ALCOHOLIC DRINKS INCLUDING ENERGY DRINKS, ENERGY DRINKS CONTAINING CAFFEINE; SOFT DRINKS; FRUIT DRINKS AND FRUIT JUICES; WHEY BEVERAGES; FLAVOURED BEVERAGES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
2810881  15/09/2014
PARAG MILK FOODS LIMITED
trading as ;Parag Milk Foods Private Limited
Flat No. 1, Plot No. 19, Nav Rajasthan Co-operative Housing Society, Behind Ratna Memorial Hospital, S.B. Road, Pune - 411016, Maharashtra, India
Manufacturers, Merchants and Service Providers
A company duly organized and existing under the laws of INDIA
Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India
Used Since :01/01/2009
To be associated with:
2752086, 2810826, 2810870, 2810874
MUMBAI
MINERAL AND AERATED WATERS, OTHER NON-ALCOHOLIC DRINKS INCLUDING ENERGY DRINKS, ENERGY DRINKS CONTAINING CAFFEINE; SOFT DRINKS; FRUIT DRINKS AND FRUIT JUICES; WHEY BEVERAGES; FLAVOURED BEVERAGES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
2839174  05/11/2014
SHUBHAM HARGUDE
trading as ;Shubham Hargude
Gate No.-276 Kesand, Haveli, Pune-412207
Manufacturer And Trader
Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH,BEHIND SHANTAI HOTEL,PUNE-411011
Used Since :22/10/2014
MUMBAI
Packaged Minral Water
2856405  05/12/2014
HITENDRA SHRIVASTAVA
trading as :H AND P INDUSTRIES
SECTOR 1A, PLOT 24, OPP.BANK OF INDIA,KOPARKHAIRANE, NAVI MUMBAI 400709, MAHARASHTRA (INDIA)
MANUFACTURE AND TRADER
AN INDIAN NATIONAL
Used Since :01/12/2014
To be associated with:
2666616
MUMBAI
MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS INCLUDED IN CLASS 32.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD AQUABLUE SEPERATLTY.
2869007  24/12/2014
POORAV INFRASTRUCTURE LTD.
trading as ;POORAV INFRASTRUCTURE LTD.
AE-686, SALT LAKE CITY, SECTOR-1, KOLKATA 700064, WEST BENGAL
MANUFACTURER & TRADERS.
A LIMITED COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956.
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62, BENTINCK STREET, 4TH FLOOR, ROOM NO. 412, KOLKATA 700 069, W.B., INDIA.
Used Since : 10/08/2012
KOLKATA
Fruit drinks, soft drinks, energy drinks, fruit juice, mineral water, packaged drinking water, non-alcoholic beverages being included in class-32.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION..
3025738 06/08/2015
MAA UTTARAYANI ROLLER FLOUR MILLS (P) LTD.
trading as ;MAA UTTARAYANI ROLLER FLOUR MILLS (P) LTD.
AT:ALKAR,P.O.JANLA-752054,DIST.KHURDA,ODISHA.
MANUFACTURER AND MERCHANTS
A CO. INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.
Used Since :01/08/2015
KOLKATA
FRUIT DRINKS, FRUIT JUICES, SYRUPS, BEERS, PACKAGED DRINKING WATER, MINERAL AND AERATED WATER
DISTILLED WATER, PURIFIED DRINKING WATER, AND OTHER NONALCOHOLIC DRINKS AND OTHER PREPARATIONS
FOR MAKING BEVERAGESINCLUDED IN CLASS- 32,
3173620   02/02/2016
SATISH DINKAR JADHAV
trading as ;INDIWATER INCORPORATION
SHOP NO. 13, LUNKAD TOWER, VIMAN NAGAR, PUNE - 411 014.
MANUFACTURE AND TRADER
INDIAN NATIONAL
Proposed to be Used
MUMBAI
PACKAGED DRINKING WATER, PORTABLE WATER ALKALINE WATER MINERAL AND AERATED WATERS, AND OTHER
NON ALCOHOLIC DRINKS FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING
BEVERAGES SERVICES
3180633    08/02/2016

SOMA NAG

trading as ; KALPANA AQUA

54, BAGDIPARA, P.O- KATWA, DIST- BURDWAN, PIN-713130 W.B, INDIA

PROCESS & MERCHANT

Address for service in India/Agents address:

GOODWILL REGISTRATION SERVICE
C/O. SUSANTA GHOSH, 107/1G TOLLYGUNGE ROAD, KOLKATA 700026, WEST BENGAL, INDIA.

Used Since : 31/12/2015

KOLKATA

PACKAGED DRINKING WATER

NO EXCLUSIVE RIGHT ON ANY DESCRIPTIVE MATTER.
3182383 10/02/2016
SHREE AKHIL BHARATVARSHIYA SADHUMARGI JAIN SANGH
C/o. Rajender Kothari, 2, Clive Ghat Street, 5th Floor, Kolkata-700001, West Bengal, India.
Manufacturers and Merchants

Address for service in India/Agents address:
CHAKRABORTY & ASSOCIATES
13/1A GOVERNMENT PLACE EAST, 3RD FLOOR (TIMES OF INDIA BLDG.), KOLKATA 700 069, WEST BENGAL, INDIA.

Used Since: 01/04/2013

KOLKATA
Fruit Drinks and Fruit Juices, Mineral and Aerated Waters, and other non-alcoholic Drinks; Syrups and other preparations
for making beverages being in Class-32

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE
MATTERS.
3232615  12/04/2016
MAHESH CHAVAN
trading as ;THANDA JEERA
K-29, APMC MARKET 1, PHASE- 2, SECTOR 19, VASHI, NAVI MUMBAI-400705
MANUFACTURER AND SUPPLIER
INDIAN NATIONAL
Used Since :26/03/2016
MUMBAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES IN CLASS 32
3237937  20/04/2016
MRS. NIBHA KAUL
trading as ;MONSTER FOODS
1505/A, OBEROI WOODS, NEAR OBEROI INTL SCHOOL, MOHAN GOKHALE ROAD, GOREGAON (E), MUMBAI-400 063.
MANUFACTURER AND MERCHANT
AN INDIAN NATIONAL
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSİ FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.
Used Since :04/04/2016
MUMBAI
MILK OF ALMONDS (BEVERAGES) INCLUDED IN CLASS 32.
Trade Marks Journal No: 1939, 03/02/2020 Class 32

3285355  15/06/2016
MANISH SONI
trading as ;M/S. SONI INDUSTRIES
CHAMBER ROAD, JORHAT-785001, ASSAM
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :09/01/2013
KOLKATA
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
3304467 08/07/2016
LACHMAN TEJUMAL KHETWANI
PRAVEEN LACHMAN KHETWANI
trading as; ELITE FOOD PRODUCTS
PLOT NO. A-6/4, M. I. D. C. MURBAD, DIST. THANE-421401 [M.S.]
MANUFACTURER AND MERCHANT
A PARTNERSHIP FIRM

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since: 15/01/2015

MUMBAI
FRUIT BEVERAGES AND FRUIT JUICES; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES, BEERS, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS 32

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Fresh Punch.
3330688  08/08/2016
TATA SONS PRIVATE LIMITED
BOMBAY HOUSE, 24, HOMI MOODY STREET, MUMBAI – 400 001
MANUFACTURERS, MERCHANTS AND EXPORTERS.
AN INDIAN COMPANY
Address for service in India/Attorney address:
SEENERGI IPR
7K TANGRA 2ND LANE, KOLKATA 700 046, WEST BENGAL, INDIA
Used Since: 01/01/2007
To be associated with:
3330687
KOLKATA
MINERAL AND AERATED WATERS, OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS,
READY TO DRINK FUNCTIONAL BEVERAGES AND ALL NON-ALCOHOLIC BEVERAGES EMBRACED IN CLASS 32.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
3345551   26/08/2016
SANDESH SANJAY SURVE
trading as ;S.A.S ENTERPRISES
302 B WING GAURU COMPLEX SUBHASH CROSS ROAD GANESH NAGAR DOMBIVALI WEST 421202
MANUFACTURER/ SUPPLIER
A INDAIN NATIONAL

Proposed to be Used
MUMBAI
S.A.S ENTERPRISES, MINERAL WATER RELATED SERVICES INCLUDED IN CLASS 32
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE...
3388526  17/10/2016
SANTOSH S. SATHE
trading as ;NITYA SAI
B-5, TRIVEDI COMP CHS. LTD, 303, NEAR SAHKAR BHANDAR, SHEETAL NAGAR, MIRA ROAD EAST, THANE - 401107, MAHARASHTRA, INDIA
MANUFACTURER
INDIAN NATIONAL

Proposed to be Used
Mumbai
MINERAL AND AERATED WATER
Quikys
3438974  23/12/2016
KISHORE HARIRAMANI
HARISH HARIRAMANI
ABHISHEK HARIRAMANI
MRS. SEEMA HARIRAMANI
MISS. DIKSHA HARIRAMANI
trading as : RAMANI FOOD PRODUCTS
PLOT NO.110-A AND 111-A, SECTOR -H, INDUSTRIAL AREA, GOVINDPURA, BHOPAL - 462 023 (M.P.)
MANUFACTURER / MERCHANTS
PARTNERSHIP FIRM
Address for service in India/Agents address:
M. P. MIRCHANDANI & CO.
RAM MANSION, 1ST FLOOR, ROOM NO.4, N.F. ROAD, NEAR CITY WALK, COLABA, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
PACKAGED DRINKING WATER, MINERALS AND AERATED WATERS AND OTHER NON ALCOHOLIC DRINKS, SYRUPS
AND OTHER PREPARATION FOR MAKING BEVERAGES, SOFT DRINK LIQUID, FRUIT BEVERAGES AND FRUIT JUICES
Trade Marks Journal No: 1939 , 03/02/2020       Class 32

3440703    24/12/2016
M/S EARTH EXPO COMPANY
PRAVIN VALANKI
DIPAKBHAI MOHANBHAI SOLANKI
HARESHBHAI SHAMJIBHAI SOLANKI
trading as ;M/S EARTH EXPO COMPANY
107 - B,NOMONEY COMPLEX,NEAR MEGHDOOT CINEMA,MAHUVA - 364290,GUJARAT,INDIA.
MANUFACTURER

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT

Used Since :01/04/2009

AHMEDABAD
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3454627  10/01/2017
M/S SINGH BEVERAGES
trading as ;M/S SINGH BEVERAGES
BYE PASS ROAD, BAEHERI, DISTT.BAREILLY-243201
MANUFACTURING, PROCESSING, TRADING, MARKETING & CONSULTING
PARTNERSHIP FIRM

Address for service in India/Attorney address:
ANKIT AGARWAL
F-53 BUTLER PLAZA COMPLEX CIVIL LINES BAREILLY UP
Used Since: 01/01/2017

DELHI
CLASS 32 (THIRTY TWO) IN RESPECT OF MINERAL WATER, SODA WATER, AERATED WATERS AND OTHER NON-
ALCOHOLIC DRINKS, FRUIT DRINKS, FRUIT JUICES AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
3457676  13/01/2017
TROPICANA PRODUCTS, INC.
1001, 13TH AVENUE EAST, BRADENTON, STATE OF FLORIDA 34208, UNITED STATES OF AMERICA
Manufacturers & Merchants
(A DELAWARE CORPORATION)
Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA

Proposed to be Used
DELHI
Mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.
3489025  21/02/2017
TRANS HIMALAYAN GROUPS
ARCHANA SHARMA
SUBASH SHARMA
NEAR GOPI NATH ASHRAM UDHAYWALA ROAD JAMMU, Jammu and Kashmir
Merchant
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Used Since :20/02/2017
DELHI
Aerated mineral water, juices, cola beverages, and all other beverages including in class 32
LIQUOR BARON

3505660  04/03/2017

M/S LIQUOR BARON

trading as ;M/s.LIQUOR BARON

Plot #645, Road #36, Jubilee Hills, Hyderabad, Telangana, India, 500033

Manufacturers and Merchants Partnership

Address for service in India/Agents address:

PRADEESH P.L

NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.

Used Since :14/12/2016

CHENNAI

Beers; Mineral And Aerated Waters And Other Non-Alcoholic Drinks; Packaged Drinking water, Fruit Drinks And Fruit Juices; Syrups And Other Preparations For Making Beverages.
3523406  07/04/2017
UMESH KUMAR BANSHI
HOUSE NO -12 , SAI DWARIKA ,MAYUR VIHAR , NEAR MARUTI RESIDENCY , AMLIDIH , RAIPUR ( C.G.)
Indian Individual
Address for service in India/Agents address:
RAKESH SONI
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.
Proposed to be Used
MUMBAI
Drinking Water , Non alcoholic Beverages , Juice , Fruit Juice , Soda water , soft drinks & Energy drinks , Soy-based beverages .
3553196  20/05/2017
MRS. PURVI SMIT JOSHI
702, VISHWAS CHS LTD., PATEL CHWOK, R B MEHTA ROAD, GHATKOPER (E), MUMBAI -400077
Proprietor
Address for service in India/Attorney address:
DILIP C. SAROJ
ZHANNA MUKADAM CHAWL, NIKLAW WADI, OLD NAGARDAS ROAD, ANDHERI (EAST), MUMBAI 400 069.
Proposed to be Used
MUMBAI
FRUIT DRINKS AND FRUIT JUICES, SYRUPS, SOFT DRINKS AND OTHER PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS 32
**VEEN AYURVEDA WATER**

3583773  04/07/2017

VEEN WATERS FINLAND OY
Stella Business Park Lars Soncinkaari 10-16, Stella Luna 6. Krs, 02600 Espoo, Finland
Manufacturer

**Address for service in India/Attorney address:**
DIVA ARORA MENON
D-10, NIZAMUDDIN EAST LOWER GROUND FLOOR, NEW DELHI-110013

**Proposed to be Used**

To be associated with:
3583772

**DELHI**

Beers, minerals and aerated waters, and other non-alcoholic drinks, fruit drinks and fruit juices, syrups and other preparations for making beverages.

*THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1723728, 3583772.*
3636751  16/09/2017
GAURAV GUPTA TRADING AS SAURAV BEVERAGES
WARD NO-6, ARKI, SOLAN-173208 (H.P.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2016
DELHI
Mineral & Aerated Waters & other Non-Alcoholic Beverages; Soft Drinks, Fruit Drinks and Juices; Fruit Squashes; Syrups and other preparations for making Beverages.
3641165  22/09/2017
KETKI FOOD AND BEVERAGES PRIVATE LIMITED
A-915/1, Indira Nagar, Lucknow- 226016, Uttar Pradesh, India
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur
Used Since :15/06/2010
DELHI
Drinking Water, Soda Water, Soft Drink, Nimbu Pani, Beverages included in class 32.
THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.
3650969  06/10/2017
MAHAJAN ENGG. WORKS
7-R, INDUSTRIAL AREA-B, LUDHIANA-141003 (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI
Aloe Vera Juice, Gooseberry (Amla) Juice (Beverage) & Vegetable Juice (Beverage) included in Class-32.
JAF
3659151 17/10/2017
JAYENDRA SINGH JAF
2508, SECTOR-D, POCKET-2, VASANT KUNJ, DELHI 110070
Indian National
Address for service in India/Attorney address:
GROVERLAW ADVO,
H-36 GREEN PARK EXTENSION NEW DELHI 110016
Proposed to be Used
DELHI
Beer and brewery products, Wheat beers, Malt beers, Craft beers, Flavoured beers, Preparations for making beer.
3659755  18/10/2017
OISHI GROUP PUBLIC CO., LTD.
36th floor Room No. B3601, 90 CW Tower, Ratchadaphisek Road, Huai Khwang Sub-district, Huai Khwang District, Bangkok 10310 Thailand
A company incorporated under the laws of Thailand.

Address for service in India/Attorney address:
MEERA CHATURE SANKHARI
Jupiter Law Partners Office # 123, First floor, Vipul Agora, MG Road, Gurgaon-122002

Proposed to be Used
DELHI
Non-alcoholic beverages; mineral water (beverages); aerated water; drinking water; fruit juices; vegetable juices (beverages); isotonic drinks (not for medical purposes); non-alcoholic carbonated drinks; electrolyte replacement beverages for general purposes; sports drinks; energy drinks; soda water (beverages); herbal infusions (other than for medical use).

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.1387046.
ELLEN
3668312  02/11/2017
ELLEN INDIA FOOD PRODUCTS PVT LTD
14/44, ELLEN INDIA VASUNDHARA, SAHIBABAD, GHAZIABAD, U.P.-201012(INDIA)
MANUFACTURERS AND MERCHANTS
Used Since :01/04/2007

DELHI
BEARS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS MAKING BEVERAGES. ALL INCLUDED IN CLASS 32.
CAMPA COLA
3674771  10/11/2017
MR. JAYWANTJIT SINGH
9 Friends Colony West, New Delhi-110065
Manufacturers and Merchants
Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Proposed to be Used
DELHI
non-alcoholic beverages, carbonated beverages, carbonated fruit beverages, cola beverage, drinking and mineral water, club soda, ready to serve fruit beverages, pineapple juice beverages, apple juice beverages, flavoured carbonated beverages, fruit flavoured soft drinks, soft drinks, energy drinks.
CAMPA ORANGE

3674772  10/11/2017

MR. JAYWANTJIT SINGH
9 Friends Colony West, New Delhi-110065
Manufacturers and Merchants

Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049

Proposed to be Used
DELHI

non-alcoholic beverages, carbonated beverages, carbonated fruit beverages, cola beverage, drinking and mineral water, club soda, ready to serve fruit beverages, pineapple juice beverages, apple juice beverages, flavoured carbonated beverages, fruit flavoured soft drinks, soft drinks, energy drinks.
CAMPA LEMON

3674773  10/11/2017

MR. JAYWANTJIT SINGH
9 Friends Colony West, New Delhi-110065
Manufacturers and Merchants

Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049

Proposed to be Used
DELHI
non-alcoholic beverages, carbonated beverages, carbonated fruit beverages, cola beverage, drinking and mineral water, club soda, ready to serve fruit beverages, pineapple juice beverages, apple juice beverages, flavoured carbonated beverages, fruit flavoured soft drinks, soft drinks, energy drinks.
CAMPA JEERA MASALA

3674774  10/11/2017
MR. JAYWANTJIT SINGH
9 Friends Colony West, New Delhi-110065
Manufacturers and Merchants

Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049

Proposed to be Used
DELHI
non-alcoholic beverages, carbonated beverages, carbonated fruit beverages, cola beverage, drinking and mineral water, club soda, ready to serve fruit beverages, pineapple juice beverages, apple juice beverages, flavoured carbonated beverages, fruit flavoured soft drinks, soft drinks, energy drinks.
CAMPA GREEN LEMON

3674775  10/11/2017

MR. JAYWANTJIT SINGH
9 Friends Colony West, New Delhi-110065
Manufacturers and Merchants

Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049

Proposed to be Used
DELHI

non-alcoholic beverages, carbonated beverages, carbonated fruit beverages, cola beverage, drinking and mineral water, club soda, ready to serve fruit beverages, pineapple juice beverages, apple juice beverages, flavoured carbonated beverages, fruit flavoured soft drinks, soft drinks, energy drinks.
CAMPA ENCORE

3674781  10/11/2017

MR. JAYWANTJIT SINGH
9 Friends Colony West, New Delhi-110065
Manufacturers and Merchants

Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049

Proposed to be Used
DELHI
non-alcoholic beverages, carbonated beverages, carbonated fruit beverages, cola beverage, drinking and mineral water, club soda, ready to serve fruit beverages, pineapple juice beverages, apple juice beverages, flavoured carbonated beverages, fruit flavoured soft drinks, soft drinks, energy drinks.
CAMPA CLASSIC

3674782   10/11/2017

MR. JAYWANTJIT SINGH
9 Friends Colony West, New Delhi-110065
Manufacturers and Merchants

Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049

Proposed to be Used
DELHI
non-alcoholic beverages, carbonated beverages, carbonated fruit beverages, cola beverage, drinking and mineral water, club soda, ready to serve fruit beverages, pineapple juice beverages, apple juice beverages, flavoured carbonated beverages, fruit flavoured soft drinks, soft drinks, energy drinks.
DIET CAMPA

3674783  10/11/2017
MR. JAYWANTJIT SINGH
9 Friends Colony West, New Delhi-110065
Manufacturers and Merchants

Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049

Proposed to be Used
DELHI
non-alcoholic beverages, carbonated beverages, carbonated fruit beverages, cola beverage, drinking and mineral water, club soda, ready to serve fruit beverages, pineapple juice beverages, apple juice beverages, flavoured carbonated beverages, fruit flavoured soft drinks, soft drinks, energy drinks.
MILIND ARUN BHAVSAR
604, Tulsi, Vasant Leela CHS, Phase - 6, Ghodbunder Road, Behind Vijay Nagari Annex, Waghbil, Thane, Kasarvadavali, Maharashtra - 400615

Authorised Signatory

Address for service in India/Agents address:
KUNAL RAJESH SARPAL
OFFICE NO.6, SECOND FLOOR, DEVIKA HEIGHTS, SHIVAJINAGAR-411005.(PUNE)

Proposed to be Used
MUMBAI

mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.
OXYWATER

3764148  26/02/2018
ASHOK BHASKAR JAGTAP
Flat No. B – 11, Devraj Complex, Opp Reliance Petrol Pump, Dindori Road Nashik - 422004. Maharashtra
Single Proprietorship

Address for service in India/Attorney address:
MOTKARI & ASSOCIATES
1102 - Blossom, Dosti Acres, Antop Hill, Wadala (E), Mumbai - 400037
Used Since :01/02/2018

MUMBAI
PACKAGED DRINKING WATER
Priority claimed from 21/09/2017; Application No. : 469337 ;Pakistan
3777822   14/03/2018
MONSTER ENERGY COMPANY
1 Monster Way, Corona, California 92879, USA
a Delaware corporation

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used
CHENNAI
Non-alcoholic beverages, including carbonated drinks and energy drinks; syrups, concentrates, powders and preparations for making beverages, including carbonated drinks and energy drinks; beer.
RECHARGER AQUA

3786660   23/03/2018
SADASHIV BHIKAJI PACHPUTE (INDIAN NATIONAL, PROPRIETOR), TRADING AS OM SAI BEVERAGES
13/6A, Plot No-2, Nanded Phata, Sinhgad Road, Pune - 411041, Maharashtra
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages, drinking water (packaged)
3965517 05/10/2018
SMART BEVERAGES AN INDIAN PARTNERSHIP FIRM
NR, NARMADA CANAL, OLD VANIYADRI ROAD, OPP. BHAVANI COTEX, AT & PO. VANIYADRI, TA – BODELI, DIST – CHHOTAUDAEPUR - 391135. GUJARAT - INDIA
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :03/08/2018
AHMEDABAD
IN RESPECT OF PACKAGED DRINKING WATER, BOTTLED DRINKING WATER, DRINKING WATER INCLUDED IN CLASS - 32.
PARKOUR
3969929  10/10/2018
SIB GROUP OF BEVERAGES
65 VAIBHAV PARK SOCIETY, Nr. CADILA BRIDGE, GHODASAR HIGHWAY CROSS ROAD, GHODASAR, AHMEDABAD 380050 GUJARAT
treading
PARTNERSHIP FIRM
Proposed to be Used
AHMEDABAD
ENERGY DRINK, NON ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES ALL BEING INCLUDED
HUSENBHAI A. MOMINSUTHAR SOLE PROPRIETOR OF RIXIM FRESH BEVERAGES AND PACKAGING DRINKING WATER
SUTHAR STREET, CHANGA, TA – PETLAD, DIST – ANAND- 388421 GUJARAT - INDIA.

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used

AHMEDABAD

IN RESPECT OF MINERAL AND AERATED WATERS AND OTHER NON ALCOHOLIC BEVERAGES, FRUIT BEVERAGES AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, INCLUDED IN CLASS – 32

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE FRESH.
3984473  26/10/2018
JIGNESH JAYESH MIYANI TRADING AS NEXA ALKALINE NUTRIENT WATER
140-141, MARUTI INDUSTRIAL ESTATE-1, NR DIAMOND NAGAR, LASKANA, SURAT – 395008
INDIVIDUAL
Address for service in India/Agents address:
YASH HINESHKUMAR MEHTA
19, CHINUBHAI TOWER, BESIDES H.K. COLLEGE, OPP.HANDLOOM HOUSE, ASHRAM ROAD, AHMEDABAD-380009.
Proposed to be Used
AHMEDABAD
Aerated mineral waters, Aerated water, Bottled drinking water, Bottled water, Carbonated waters, Drinking water, Drinking water with vitamins, Essences for making flavoured mineral water [not in the nature of essential oils], Flavor enhanced water, Flavoured waters, Mineral water [beverages] with all other Goods included in class 32
3985371    27/10/2018

DHIRENKUMAR NARANDAS SIDDAPURA
Plot No. 52, Jalaram nagar 2, Rajivnagar, Dharampur, Porbandar- 360575, Gujarat, India
SOLE PROPRIETOR

Address for service in India/Agents address:
SAMPAT DHRUV PRADIP
OM, Tulsi Bunglow-02, B/h Bharatvan Society, Nr. Santosh Park, 150 Feet Ring Road, B/h. Sterling Hospital, Raiya Road, Rajkot-360007, Gujarat

Proposed to be Used
AHMEDABAD

Soft Drink, Mineral and Aerated Waters, and Other Non-alcoholic Drinks; Fruit Drinks and Fruit Juices; Syrups and Other Preparations For Making Beverages.
RUKMANI DEVI GEHLOT
W/O Kantilal, Baldev Singh Colony, Sumerpur, Pali, Rajasthan - 306902
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since : 17/01/2013

AHMEDABAD
Mineral and aerated waters and other non-alcoholic beverages.
SOSYO JEERA XTREME

4004595   22/11/2018
ABBAS MOHSIN HAJOORI
PLOT NO. 243/244, BHATPORE G.I.D.C. ICHHAPORE - HAZIRA ROAD, SURAT 394510 GUJARAT INDIA

Proposed to be Used

AHMEDABAD

SYRUPS FOR BEVERAGES; CONCENTRATES; BEERS; SOFT DRINKS; TABLE WATERS; WATER BEVERAGES; PURIFIED BOTTLED DRINKING WATER; SPRING WATER; STILL WATER; MINERAL WATER; SPARKLING WATER INCLUDING VITAMIN ENRICHED SPARKLING 32 WATER (BEVERAGES); SODA WATER, AERATED WATER, CARBONATED WATER; NATURAL MINERAL WATER; FLAVOURED BOTTLED WATER; NONALCOHOLIC BEVERAGES; FRUIT JUICES AND FRUIT BEVERAGES; VEGETABLE JUICE AND VEGETABLE JUICE BEVERAGES; LEMONADES; PREPARATIONS FOR MAKING BEVERAGES; POWDERS FOR THE PREPARATION OF BEVERAGES.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3256861, 3755493.
4004597 22/11/2018

ABBAS MOHSIN HAJOORI
PLOT NO. 243/244, BHATPORE G.I.D.C. ICHHAPORE - HAZIRA ROAD, SURAT 394510 GUJARAT INDIA

Proposed to be Used

AHMEDABAD

SYRUPS FOR BEVERAGES; CONCENTRATES; BEERS; SOFT DRINKS; TABLE WATERS; WATER BEVERAGES; PURIFIED BOTTLED DRINKING WATER; SPRING WATER; STILL WATER; MINERAL WATER; SPARKLING WATER INCLUDING VITAMIN ENRICHED SPARKLING 32 WATER (BEVERAGES); SODA WATER, AERATED WATER, CARBONATED WATER; NATURAL MINERAL WATER; FLAVOURED BOTTLED WATER; NONALCOHOLIC BEVERAGES; FRUIT JUICES AND FRUIT BEVERAGES; VEGETABLE JUICE AND VEGETABLE JUICE BEVERAGES; LEMONADES; PREPARATIONS FOR MAKING BEVERAGES; POWDERS FOR THE PREPARATION OF BEVERAGES.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3256861, 3755493.
Tea Post

4014038    30/11/2018
TEA POST PRIVATE LIMITED
D-001, Elanza Crest, Nr. Sigma House, Sindhu Bhavan Road, Bodkdev, Thaltej, Ahmedabad- 380059, Gujarat, India

Company incorporated under the Indian Companies Act

Address for service in India/Attorney address:
ADV. GANESH P. JUVEKAR
17 - 14/B, ZAOBA WADI, THAKURDWAR, MUMBAI - 400002.

Used Since :05/11/2015

AHMEDABAD
Fruit juices; non-alcoholic fruit extracts; non-alcoholic beverages flavored with coffee; non-alcoholic beverages flavored with tea; non-alcoholic fruit juice beverages; non-alcoholic beverages; preparations for making beverages; energy drinks; vegetable juices; smoothies.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE TEA.
BRINGJAL

4019947    07/12/2018
BRINGJAL INNOVATIONS PRIVATE LIMITED
B3, KMR Dual Block -1, 7th Main, Above Indian Overseas Bank, Malleshpalya, Bangalore, Karnataka-560075, India
A Private Limited Company incorporated as per the laws of India.

Address for service in India/Attorney address:
PRIYANK GUPTA
StratJuris Partners Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune - 411045, Maharashtra, India

Proposed to be Used
CHENNAI
Bottled water; Bottled drinking water.
4034203  21/12/2018
DILEEP C S
Chemmayath (H), Panichayam, Nedungapra(P.O), Ernakulam, Kerala-683545
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since: 15/09/2017

CHENNAI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
4097211    22/02/2019
M/S. KILBAN FOODS (INDIA) PRIVATE LIMITED
12/526 A, Poovattuparamaba, Pin - 673 008, Kozhikode District, Kerala, India
Private Limited

Address for service in India/Agents address:
SUNEER AND ASSOCIATES
ROOM NO. 3/480F, NEAR SB OF TRAVANCORE, AREEKKAD, NALLALAM POST, CALICUT 673 027, KERALA.
Used Since :01/12/1981

CHENNAI
Non-alcoholic drinks, soft drinks; fruit drinks and fruit juices; squashes(non-alcoholic beverages), concentrates for making beverages, syrups for beverages, syrups used in the preparation of soft drinks
4101158   27/02/2019
RAGHUNATH FOOD AND BEVERAGES INDUSTRY
#-1-92(1), Kavathar Village, Mulky, Mangalooru - 575154, Karnataka
A Registered Partnership Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Used Since :03/08/2010
CHENNAI
Beverages, soft drinks
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
411926   08/03/2019
SAGAR PRAMODRAO BHUYAR
At PO Brahmanwada, Govindpur Ta, Dist. Amravati - 444901 (Maharashtra) Indi
gual

Address for service in India/Attorney address:
ASHISH TARWANI
9B, 1st Floor, B-Wing, NMC Complex, Mangalwari, Sadar, Nagpur - 440001 (Maharashtra)

Proposed to be Used
MUMBAI
PACKAGED DRINKING WATER, AERATED WATER, MINERAL WATER INCLUDED IN CLASS 32
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE..
Trade Marks Journal No: 1939, 03/02/2020 Class 32

4112187 09/03/2019
VETRI INDUSTRIES
S.F.NO.732/2, BOMMANAYAKAN PALAYAM, NERUPPERICHAL VILLAGE, POOLUVAPATTI POST, TIRUPUR - 641 602,
TIRUPUR DIST, TAMILNADU.
PARTNERSHIP FIRM

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI
MINERAL WATER, PACKAGED DRINKING WATER.

Transliteration: JALLIKATTU IS A TRADITIONAL EVENT IN TAMIL NADU.
NATLIFE BEVERAGES INDIA PRIVATE LIMITED
286/2, MARAPPA GOUNDER KOTTAI KARIMANGALAM (PO) & (TK) DHARMAPURI DHARMAPURI TN 635111 IN
THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Drinking water, Bottled drinking water, Drinking water with vitamins, Energy drinks, Soft drinks, Fruit-based drinks, Sports drinks, Non-alcoholic drinks, Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
LVL UP NUTRITION

4152700  19/04/2019
LEVEL UP NUTRITION PRIVATE LIMITED
FLAT NO:1201, D BLOCK, AIS HOUSING COMPLEX (TAISHA), II MAIN ROAD (EXTN), NATESAN NAGAR WEST,
VIRUGAMBAKKAM, CHENNAI-600 092, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Proposed to be Used
To be associated with:
4152700
CHENNAI
ENERGY DRINKS; BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT
BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
LEVELUP NUTRITION PRIVATE LIMITED
FLAT NO:1201, D BLOCK, AIS HOUSING COMPLEX (TAISHA), II MAIN ROAD (EXTN), NATESAN NAGAR WEST,
VIRUGAMBAKKAM, CHENNAI-600 092, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
ENERGY DRINKS; BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT
BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
REIGN PERFORMANCE FUEL

Priority claimed from 30/10/2018; Application No. : 88/175276 ;United States of America

4156042 24/04/2019

REIGN BEVERAGE COMPANY LLC,
1547 N. Knowles Ave., Los Angeles, California 90063 USA.
Manufacturer

a Delaware limited liability company

Address for service in India/Attorney address:

DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

To be associated with:

4117372, 4118529, 4156040, 4156041

CHENNAI

Energy drinks; Soft drinks.
4162483  30/04/2019
M/S. ALLWIN FOOD PRODUCTS.
PLOT NO. 42, BANDLAGUDA IDA, MAILARDEVPALLI, R R DISTRICT, HYDERABAD – 500 005.
PARTNERSHIP FIRM
Address for service in India/Agents address:
S LAKSHMI
C/o. V. Veeraraghavan, Advocate, 10, II Main Road, C.I.T. Colony, Mylapore, Chennai -600 004.

Proposed to be Used
CHENNAI
FRUIT JUICES, SOFT DRINKS, ENERGY DRINKS FLAVOURED MINERAL WATER, COCONUT WATER AND NON
ALCOHOLIC BEVERAGES OF ALL KINDS.
JAWAHA AVICHI
PLOT NO. 363, 5TH EAST CROSS STREET, ANNA NAGAR, MADURAI-625020, TAMIL NADU
A U.S. NATIONAL
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXT., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
COCONUT WATER, NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF TAMIL NADU STATE ONLY.
Trade Marks Journal No: 1939, 03/02/2020 Class 32

4173557 11/05/2019
M/S. BHUPATHI AGRO ENTERPRISES AND STORAGES PRIVATE LIMITED
PRIVATE LIMITED

Address for service in India/Agents address:
S LAKSHMI
C/o. V. Veeraraghavan, Advocate, 10, II Main Road, C.I.T. Colony, Mylapore, Chennai -600 004.

Used Since: 22/02/2019

CHENNAI
BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES.
THE GLOBE

4176244    14/05/2019

B SRINIVASA RAYALU
BIOTECH SPIRITS, III FLOOR, ANU ARCADE, # 12, C M H ROAD, INDIRA NAGAR, BANGALORE 560 038
SOLE PROPRIETOR

Address for service in India/Attorney address:
RAGHURAM CHADALAVADA
NO-37/12, FLAT NO-2, PARIMALAM APARTMENTS, V STREET, DR.SUBBARAYAN NAGAR, KODAMBAKKAM, CHENNAI 600 024.

Proposed to be Used

CHENNAI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES AND CLUB SODA
SREE ACTIVE WATER PLUS

4181096   20/05/2019
MR.R.KUMARESAN., TRADING AS M/S.SRI JAYALAKSHMI & CO.
1/15, Thennaimarathu Kadu, Ramanaicken Palayam (Po), Attur-636 108, Salam (Dist), Tamilnadu, India.
Manufacturer and Merchants

Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.

Proposed to be Used
CHENNAI
Packaged Drinking Water.
4182019  21/05/2019
P.V Sasi
P.V Sasi, S/o Arumughan, residing at Padikkavalappil House, Panampad, Marancheri, Malappuram District, Pin Code: 679584, Kerala State, India.

Proprietorship

Address for service in India/Attorney address:
FEBIN JAMES, ADVOCATE
Febin James, Advocate, 2nd Floor, Peace Tower, Opposite, District Panchayath Office, Ayyenthole, Thrissur District, Kerala, 680003

Proposed to be Used
CHENNAI
Beer, Mineral and Aerated Waters and Other Non-Alcoholic Beverages: Fruit Beverages and Fruit Juices, Syrups and Other Preparations For Making Beverages

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
Trade Marks Journal No: 1939, 03/02/2020

4191377   29/05/2019

HATSUN AGRO PRODUCT LIMITED
1/20A, DOMAINE, RAJIV GANDHI SALAI(OMR), KARAPAKKAM, CHENNAI-600 097, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI

BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..4191370.
FRUCT
4253260  01/08/2019
REEMA GUPTA
52, BANARSI DAS ESTATE, TIMARPUR, DELHI-110054
A company Incorporated under the Indian Companies Act
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Proposed to be Used
DELHI
JUICES, DRINKS, SODA , AERATED WATER INCLUDED IN CLASS 32.
4256805  05/08/2019
MEENAKSHI Bhanj Deo
plot 122 b 604 killa belapur
proprietor firm

Address for service in India/Attorney address:
MOHANA MATHUR
307 new bake house kalaghoda fort mumbai

Proposed to be Used
MUMBAI
processed pineapple fermented non alcoholic drink made with cinnamon,cloves and star anise
NEWMOONS

4264981  14/08/2019

Joshy Kuriachan, Proprietor, Mymoons Industries, Anchiri P.O, Thodupuzha, residing at Kizhakkalunnippillil (H), Anchiri P.O, Thodupuzha

Sole Proprietor

Address for service in India/Attorney address:

GEORGLY KURIAN
KUNNATHUSSEIRIL (H), MANAKKAD P.O., THODUZHA, IDUKKI (DIST) KERALA

Used Since :01/01/2009

CHENNAI

Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
4273209    23/08/2019
VASANTH KUMAR Y G
NO.59, 1ST CROSS, HEBBAL 2ND STAGE, MYSORE - 570016., KARNAAKA , INDIA
Proprietor
Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA
Proposed to be Used
CHENNAI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON - ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
4274957    26/08/2019
KAKA HALWAI SWEETS
SR NO. 46/1/B, PLOT NO. 15/16, KAKA HALWAI INDUSTRIAL ESTATE, PUNE-SATARA ROAD, PARVATI, PUNE- 411009,
MAHARASHTRA, INDIA
Partnership Firm
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :26/06/2008
MUMBAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
Trade Marks Journal No: 1939 , 03/02/2020 Class 32

4274961  26/08/2019
KAKA HALWAI SWEETS
SR NO. 46/1/B, PLOT NO. 15/16, KAKA HALWAI INDUSTRIAL ESTATE, PUNE-SATARA ROAD, PARVATI, PUNE- 411009, MAHARASHTRA, INDIA
Partnership Firm

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :26/06/2008

MUMBAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
4276751    27/08/2019
DHARAM PAL SINGH TRADING AS INDICA BOTTLING
PLOT NO. 60/61, SEC-2, INDUSTRIAL AREA, KURUKSHETRA (HARYANA)- 136118
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
PUKI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Proposed to be Used
DELHI
Mineral waters, Mineral waters [beverages], Flavored mineral waters, Mineral and aerated waters and other non-alcoholic beverages, Beers, Flavored beers, Alcohol-free beers, Drinks, non-alcoholic, Carbonated drinks, non-alcoholic, Soft drinks, non-carbonated, Isotonic non-alcoholic drinks, Honey-based drinks, non-alcoholic, Fruit juice drinks, non-alcoholic, Aloe vera drinks, non-alcoholic, Juices, vegetable juice drinks, non-alcoholic, Fruit juice, Vegetable juice, Waters, Flavored water, Mineral water, Essences for making non-alcoholic drinks, not in the nature of essential oils, Syrups for making fruit-flavored drinks, Syrups and other preparations for making beverages.
Trade Marks Journal No: 1939 ,  03/02/2020          Class 32

4279876   30/08/2019
M/S. MAITHRI AQUATECH (P) LTD
# NO: 10-1-214/A1 & A2, 1ST FLOOR, WEST MARREDPALLY, SECUNDERABAD- 500026, TELANGANA STATE, INDIA
MANUFACTURING, MARKETING & TRADING

Address for service in India/Agents address:
KALVA NIRMAL KUMAR
FLAT NO. 309, "B" BLOCK, MAHAVEER APARTMENTS, KING KOTHI, HYDERABAD - 500 029, A.P.

Proposed to be Used
CHENNAI
DRINKING WATER, BOTTLED DRINKING WATER, DRINKING MINERAL WATER, DISTILLED DRINKING WATER, PURIFIED
DRINKING WATER, DRINKING WATER WITH VITAMINS
4280558 31/08/2019
PAPPU KUMAR JAISWAL
shishudangi matigara-2 near shiv mandir po-matigara Siliguri ,West Bengal - 734010
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
KOLKATA
BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES;
SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES
4281336  31/08/2019
HASMUKHRAI & CO.
61, Dr. S. S. Rao Road, Parel, Mumbai – 400 002
A Partnership Firm

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co, One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used

MUMBAI
Aerated water; Preparations for making aerated water; Aloe vera beverages, non-alcoholic; Non-alcoholic aperitifs; Non-alcoholic preparations for making beverages; Cider, non-alcoholic; Cocktails, non-alcoholic; Non-alcoholic essences for making beverages; Fruit extracts, non-alcoholic; Fruit juice beverages, non-alcoholic; Fruit juices; Fruit nectars, non-alcoholic; Non-alcoholic ginger beer; Ginger ale; Honey-based beverages, non-alcoholic; Lemonades; Milk of almonds for culinary purposes; Mineral water [beverages]; Powders for effervescing beverages; Sherbets [beverages]; Smoothies [fruit beverages, fruit predominating]; Soda water; Soya-based beverages, other than milk substitutes; Syrups for beverages; Syrups for lemonade; Tomato juice beverages; Vegetable juices [beverages]; Beverages consisting of a blend of fruit and vegetable juices; Whey beverages; Syrups for making whey-based beverages.
Saint Moritz (St. Moritz)

4282324  03/09/2019

STEMWAYS HEALTHCARE PRIVATE LIMITED

trading as; STEMWAYS HEALTHCARE PRIVATE LIMITED

10/1C, ATAL SUR ROAD, KOLKATA 700015, WEST BENGAL, INDIA

MANUFACTURER & MERCHANT

Proposed to be Used

KOLKATA

NON-ALCOHOLIC BEVERAGES, JUICES, EXTRACTS AND SYRUPS. PURIFIED, AERATED AND MINERAL WATER. PREPARATIONS FOR MAKING LIQUEURS AND NON-ALCOHOLIC COCKTAIL MIXES. ISOTONIC BEVERAGES AND WHEY BEVERAGES. NON-ALCOHOLIC BEER, ALE AND WINE.
4282703  03/09/2019
GOOD DROP WINE CELLARS PRIVATE LIMITED
501, MOUNT UNIQUE, MOUNT MARY ROAD, BANDRA, MUMBAI - 400050
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
MARYLOU A BILAWALA
Wadia Ghandy & Co, NM Wadia Buildings, 2nd Floor, Fort, Mumbai 400001

Proposed to be Used
MUMBAI
Beers; beer based cocktails; non-alcoholic beverages; energy drinks; soda water; soft drinks; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages;

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
VANDA LAKE

4283164 03/09/2019

MOHD. SHAHZAD
VILLAGE-KHAIRA, POST-RANI KI SARAI, AZAMGARH, UP, INDIA-276001
INDIVIDUAL

Address for service in India/Attorney address:
HPM TRADEMARK
SHOP No.9, G/52, ROYAL COPLEX,VIKAS MARG, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI

PACKAGED DRINKING WATER AND SODA, Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
ANSHU DUBEY  
25, AUJHI, MIRANPUR, SULTANPUR - 227816, UTTAR PRADESH, INDIA  
Individual  
Address for service in India/Attorney address:  
VIKAS TYAGI  
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA  
Proposed to be Used  
DELHI  
WATER, MINERAL AND AERATED WATERS, AND OTHER NON–ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
PUNNI

4284312  05/09/2019
S. BANT SINGH TRADING AS VISHAVKARMA ENGINEERING WORKS
Bhuna Road, Tohana-125120 (Haryana)
PROPRIETORSHIP

Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE", 54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).

Used Since: 01/04/1978

DELHI
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages included in class 32
Trade Marks Journal No: 1939 , 03/02/2020 Class 32

4284510  05/09/2019
SWARAS FOOD INDUSTRIES
MUKUNDA DAS ROAD, MILLANPALLY, OPP. CCN UNIT FIVE, SILIGURI(MUNICIPAL CORPORATION), SILIGURI BAZAR, DARJEELING, WEST BENGAL, PIN-734005.
PARTNERSHIP FIRM

Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE,1ST FLOOR,NAJRUL SARANI,ASHRAM PARA,SILIGURI-734 001,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
4284516  05/09/2019
SHIVAM FRUIT PROCESSING INDUSTRIES
MURLI COMPOUND, TUMBAJOTE, TIRANGA MORE, MATIGARA, SILIGURI, DIST: DARJEELING, PIN: 734010, W.B.
PARTNERSHIP FIRM

Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE, 1ST FLOOR,NAJRUL SARANI,ASHRAM PARA,SILIGURI-734 001,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
Fruit beverages and fruit juices, Fruit drinks and fruit juices, Fruit squashes, Lemon squash, Syrups and other non-alcoholic preparations for making beverages, Syrups for making fruit-flavoured drinks, Syrups for making soft drinks, Syrups and other non-alcoholic preparations for making beverages, being included in class 32.
MY VAPE

4284737  05/09/2019
TEJRAM, DHARAM PAUL, NEERAJ KUMAR AND NUTESH KUMAR. SHRI NUTESH KUMAR
trading as ;TEJRAM DHARAM PAUL
93, CHANDERLOK, PITAMPURA, DELHI-110034.
MANUFACTURER AND MERCHANT

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
DELHI
BEERS, MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS 32.
ALOEFIT
4285567    06/09/2019
NITIN SINGH KACHHIWAH TRADING AS PHARMA SCIENCE THE INDIAN AYURVEDA
PLOT NO-63/6/1, SIDDHI BHAWAN, NAHAR CHORAHA, CHUNA BHATTI, BHOPAL, MADHYA PRADESH – 462017
SINGLE FIRM
Address for service in India/Agents address:
VIPIN KUMAR SINGH
F-28, ZOOM PLAZA,NEAR GORAI BUS DEPOT, BORIVALI(WEST), MUMBAI-400092.
Used Since :18/06/2019
MUMBAI
Juices, aloe vera drinks (non-alcoholic), fruit juices / fruit juice, non-alcoholic fruit juice beverages, vegetable juices
[beverages].
**STRONG MAN**

4286939   07/09/2019
BLOSSOM INDUSTRIES LIMITED
Village Jani Vankad, Nani Daman 396 210 (U.T.)
A Company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
RAHUL M. KADAM
502, Emerald, Bhakti Park Sector 2, Near Imax, Wadala East, Mumbai 400037

Proposed to be Used
AHMEDABAD
Beers, mineral and aerated waters and other non-alcoholic drinks, fruit drinks and fruit juices, syrups and other preparations for making - beverages, being goods included in class 32
4287864   09/09/2019
M. K. RAVAT
trading as ;M. K. RAVAT
VADAJ, AHMEDABAD, GUJARAT INDIA
Address for service in India/Attorney address:
L.D.PATEL & CO.
207, 2ND FLOOR, GOLDEN PLAZA COMPLEX, OPP. TEN ACERS, O/S RAIPUR GATE, KANKARIA ROAD, AHMEDABAD-380022. GUJARAT-INDIA.

Proposed to be Used
AHMEDABAD
PACKAGED DRINKING WATER, MINERAL WATER, AERATED WATER, SOFT DRINK AND NON ALCOHOLIC BEVERAGES INCLUDING IN CLASS – 32.
Trade Marks Journal No: 1939, 03/02/2020  Class 32

4288035  09/09/2019
SRI RAM BEVARAGES
PLOT NO 40 OPP MRO OFFICE RANGAMPETA EAST GODAVRI 533291
PROPRIETORY

Address for service in India/Attorney address:
P APPA RAO
24-2-14, block no 1, thomson street, near old post office, visakhapatnam-01

Proposed to be Used
CHENNAI
mineral and aerated waters, and other non-alcoholic drinks, fruit drinks and fruit juices, syrups and other preparations for making beverages
CHRIS HARRIS  
trading as ;PALMIRA BEVERAGES  
PALACKAMATTOM, KINGINIMATTOM PO, KOLENCHERRY-682311, ERNAKULAM DISTRICT, KERALA STATE  
MANUFACTURER AND MERCHANTS  
SOLE PROPRIETOR  
Address for service in India/Attorney address:  
BABU K. A.  
AZZET MARKS 1ST FLOOR, RADHAGOPALAM NEAR GANAPATHI KOVIL, SANSKRIT COLLEGE ROAD, TRIPUNITHURA  
COCHIN - 682301, KERALA STATE  
Proposed to be Used  
CHENNAI  
MINERAL AND AERATED WATER, NON ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER  
PREPARATIONS FOR MAKING BEVERAGES.
fruit stories
4291427  12/09/2019
PHALGUNA MAGANTI
C-1502, Fortune Towers, Madhapur, Hyderabad, Telangana – 500081
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :20/08/2019
CHENNAI
BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES;
SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGE
THE UNITED NILGIRI TEA ESTATES

4291610    12/09/2019
THE UNITED NILGIRI TEA ESTATES CO. LTD.
No. 3, Savithri Shanmugam Road, Race Course, Coimbatore – 641 018, Tamil Nadu, India.
A company incorporated under the Indian Companies Act, 1913

Address for service in India/Attorney address:
SURANA AND SURANA
# 61-63, DR. RADHAKRISHNAN SALAI , MYLAPORE, CHENNAI-600 004.
Used Since :09/07/1922

CHENNAI
Non-alcoholic beverages including infusions.
UNITEA

4291617  12/09/2019

THE UNITED NILGIRI TEA ESTATES CO. LTD.
No. 3, Savithri Shanmugam Road, Race Course, Coimbatore – 641 018, Tamil Nadu, India.

A company incorporated under the Indian Companies Act, 1913

Address for service in India/Attorney address:
SURANA AND SURANA
# 61-63, DR. RADHAKRISHNAN SALAI, MYLAPORE, CHENNAI-600 004.

Used Since: 09/07/1922

CHENNAI

Non alcoholic beverages including infusions.
4292129  13/09/2019
RAHUL SINGH
FLAT NO- B-1, 25 U/G/F, DWARKA METRO STATION, NAND VIHAR, HUKUM CHAND APPARTMENTS, N.S.I.T., SOUTH WEST DELHI, DELHI-110078, INDIA
Proprietorship
Address for service in India/Attorney address:
MANISH KUMAR
B-43,2nd Floor, Shankar Garden, Vikas Puri, New Delhi-110018 (Opp. to Metro Pillar No. 613)
Proposed to be Used
DELHI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
4297623  19/09/2019
KANTI BEVERAGES PVT.LTD
16-B, New Industrial Area No.2 ,N.H.12 Mandideep ,Distt Raisen-462046 (M.P.)
A company incorporated under the Companies Act

Address for service in India/Attorney address:
CEREBRAL DIMENSIONS
S-01, Haware Fantasia Business Park, Plot No. 47, Sector - 30A, Vashi, Navi Mumbai - 400 705.
Used Since :29/03/2014

MUMBAI
PACKAGED DRINKING WATER, JEERA SODA, MINERALS AND AERATED WATER AND OTHER NON ALCOHOLIC DRINKS AND JUICES, ALE AND PORTER, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, SOFT DRINK LIQUID, CONCENTRATE, BEVERAGES ADN SYNTHETIC AND SQUASHED BEING ALL GOODS INCLUDED IN CLASS-32
CADBURY UK LIMITED
P.O. Box 12, Bournville Lane, Bournville Birmingham B30 2LU, United Kingdom
A company incorporated and existing under the laws of the United Kingdom

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India
Used Since: 01/12/2009

DELHI
Cocoa, cocoa products, drinking chocolate, beverages made from or containing chocolate; beverages made from or containing cocoa; preparations for making chocolate or cocoa-based drinks; malted food drinks; preparations for making malted beverages;
VIJAY KUMAR
M/S. BEEWIN BEVERAGES, KH. NO. 349, NEAR T-3 AIRPORT, SHAHBAD MOHAMADPUR, NEW DELHI-110061
PROPRIETOR

Address for service in India/Attorney address:
G L VERMA
VERMA & CO, 221, V. B. PLAZA, PLOT-10, PKT-7, OPP. METRO, SECTOR-12, DWARKA, NEW DELHI-110078

Proposed to be Used
DELI

BEERS, MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS, FRUITS DRINKS, AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS 32.
REAL DRINKS PRIVATE LIMITED
MASCARENHAS BUILDING, 3RD FLOOR, M. G. ROAD, PANAJI, GOA-403001
a Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
NAYAN J. RAWAL
L-303, PANCH SHEEL GARDENS, NEW MAHAVIR NAGAR, KANDIVALI (W), MUMBAI-400 067.

Proposed to be Used
MUMBAI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, PACKAGED DRINKING WATER
4368054    05/12/2019
DNYANJYOT FOODS & BEVERAGES PVT LTD
HOUSE NO.2466,SURVEY NO.537/1,NEAR BHAIRAVNATH TEMPLE,OTUR,TAL,JUNNAR,DIST.PUNE-412409
Active
Address for service in India/Attorney address:
VINIT R PATIL
S No.41/54/B5, Bungalow No.15, Kaustubh Bunglow H.A.Housing Society,Erandwane, Pune-411038. Maharashtra

Proposed to be Used
MUMBAI
Manufacturing of Packaged Drinking Water
4368716  05/12/2019
SHAILESH JAGANNATH BARAVKAR TRADING AS YASH ENTERPRISES
Varvand, Gat No. 1958, Varvand, Baravkar Wasti, Varnad, Daund, Pune, Maharashtra - 412215
Proprietorship firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Bottled water, Bottled drinking water.
4371248  08/12/2019
SARITA DEVI
NAIPARAM, TANDWA, CHATRA, JHARKHAND
PROPRIETORSHIP

Address for service in India/Attorney address:
GOURAV GUNJAN
103, JAGAT TRADE CENTRE, PATNA-1

Proposed to be Used
KOLKATA
MINERAL AND AERATED WATER AND NON ALCOHOLIC BEVERAGES.
MNB WATERTECH INDIA PRIVATE LIMITED
VILL - AMBIKANAGAR PO- DEBALAYA DEGANGA
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
NSSP TECH WORLD PRIVATE LIMITED
BHATENDA, RAJARHAT, KOLKATA, 24 PARGANAS NORTH, WEST BENGAL- 700135

Proposed to be Used
KOLKATA

mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
MINAL WATER SUPPLIER

4380696  17/12/2019

VANITA VIJAY PATIL
AASHIRWAD CO OP HSG SOC ROOM NO-11/12/13 PLOT NO-D 62, SECTOR-12,KHARGHAR,RAIGARH,MAHARASHTRA-410210

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

MUMBAI

Drinking water; Aerated mineral water; Preparations for making aerated water; Bottled water; Mineral and aerated waters
TREE SECRETS

4383460   19/12/2019
SUPERMARKET GROCERY SUPPLIES PVT. LTD.
7/1, 2nd Floor, 1st Main, Domlur 2nd stage Off. 100 feet road Indiranagar, Bangalore – 560071
Private Limited Company
Address for service in India/Attorney address:
INDUSLAW
#101, 1st Floor, "Embassy Classic", #11 Vittal Mallya Road, Bangalore - 560 001
Used Since :08/08/2019
CHENNAI

Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages; isotonic beverages; fruit and vegetable juices; smoothies.
CoCaBo

4383480   19/12/2019

SUPERMARKET GROCERY SUPPLIES PVT. LTD.
7/1, 2nd Floor, 1st Main, Domlur 2nd stage Off. 100 feet road Indiranagar, Bangalore – 560071
Private Limited Company

Address for service in India/Attorney address:
INDUSLAW
#101, 1st Floor, "Embassy Classic", #11 Vittal Mallya Road, Bangalore - 560 001
Used Since :08/08/2019

CHENNAI

Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages; isotonic beverages; fruit and vegetable juices; smoothies.
4385149    21/12/2019
VIKAS BANSAL
37, Shakespeare Sarani, 4th Floor, Kolkata, 700017, West Bengal, India
Citizen of India
Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058
Proposed to be Used
KOLKATA
MINERAL AND AERATED WATER AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT DRINKS, FRUIT JUICES, FRUIT CONCENTRATES SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
4387064 23/12/2019
ARUN BABU BALUCHAMY
No.100, 4th Street, Peters Colony, Ramnagar, Devakottai, Sivagangai District, 630303
Individual
Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.
 Proposed to be Used
CHENNAI
FRUIT DRINKS, FRUIT JUICES, FRUIT SYRUP AND BEVERAGES
NYAB

4387514  24/12/2019

DEVANG MAYANKBHAI DARJI AN INDIAN NATIONAL
2-GOKULNAGAR, OPP. MAHAVIR HALL, AJWA ROAD, VADODARA - 390019. GUJARAT - INDIA.

NEW

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used

AHMEDABAD

IN RESPECT OF BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS - 32.
4387919   24/12/2019
BHABAGRAHI PRADHAN
Bagherghole shreepur ,Main boral Road ,Near cri ltd,kolkata West Bengal-700103
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
KOLKATA
BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES
4389380   26/12/2019
NATURAL HEALTH TRENDS CORP.
609, Deep Valley Drive, Suite 395, Rolling Hills Estate, CA 90274, USA
American Incorporated Body

Address for service in India/Agents address:
SWATI MITTAL
53/6, 3RD FLOOR, OLD RAJINDER NAGAR, NEW DELHI-110060.
Used Since: 08/08/2018

DELHI
Juices; Nutritionally fortified beverages; Non-alcoholic beverages; Vegetable juices [beverages]; Fruit juices and beverages; Plant-based protein enriched beverages
Trade Marks Journal No: 1939, 03/02/2020  Class 32

4390024 26/12/2019
MUHAMMED NAJEEB K P
SALAMATH MANZIL, PUNJAVI, HOSDURG, KANHANGAD SOUTH, KASARKOD, KERALA-671531, INDIA
INDIVIDUAL

Address for service in India/Agents address:
LUKMAN SADHIK KM
Karincheri House, Madakkimala Post, Kalpetta wayanad-673122, Kerala.

Proposed to be Used
CHENNAI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
4390232  26/12/2019
KATHIRRAVAN BALACHANDER ARCOT
Old 21 New 42, Prakasam Street, T Nagar Chennai 600 017
Proprietor

Proposed to be Used
CHENNAI
Mineral Water
Vedame

4391285  27/12/2019

AYUSH AGRAWAL
Vedame Herbals, 52, Radha Mukut Vihar, Golyawas, New Sanganer Road, Mansarovar, Jaipur, Rajasthan- 302020

Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since : 11/06/2018

AHMEDABAD
BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES;
SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES
CITY STAR

4391573  27/12/2019
AMIT SHRAVANKUMAR AHUJA
DSK BEVERAGES, RADHA APARTMENT, SHOP NO-5,6, BHAGWANDAS COMPOUND, KALYAN AMBERNATH ROAD, ULHASNAGAR-421 003
PROPRIETORSHIP

Address for service in India/Agents address:
HEENA MOHINANI
601, NENUMAL SOCIETY, 6TH FLOOR, O.T. SECTION, ULHASNAGAR-421 003.

Proposed to be Used

MUMBAI
PACKAGED DRINKING WATERS, SOFT DRINKS, CONCENTRATES, OTHER NON-ALCHOLIC DRINKS, SYRUPS, EXTRACTS AND ESSENCE FOR MAKING NON-ALCOHOLIC BEVERAGES AND DRINKS, PREPARATIONS FOR MAKING BEVERAGES, ALE, PORTER, BEER, FRUIT JUICES, PULP, VEGETABLES DRINKS, VEGETABLES JUICES, SOFT DRINKS, AZAIN DRINKS, SPRING WATER, SARBAT, SYNTHETIC SWEETENED AERATED AND READY TO SERVE BEVERAGES, SYNTHETIC, FRUIT EXTRACTS, FRUIT SYRUPS, SQUASHES, CRUSHES, CORDIALS, BARELY WATERS AND PURIFIED/OZONIZED DRINKING WATERS
Trade Marks Journal No: 1939, 03/02/2020 Class 32

AZAD ENTERPRISES
KHASRA NO.-606, KHATA NO.-20/40, DAKALA ROAD, PATIALA-147111
PARTNERSHIP FIRM

Address for service in India/Agents address:
VISHAL GAMBHIR
HOUSE NO.207/15, MASHAD MOHALLA, SONIPAT-131001.

Proposed to be Used
DELHI
MINERAL AND AERATED WATERS
REGALIZ MEDICARE LIMITED
PLOT NO. 37/C, FLOOR NO. 01, KANDIVALI CO.OP. INDUSTRIAL ESTATE, CHARKOP, KANDIVALI (W), MUMBAI- 400067, MAHARASHTRA, INDIA

Body- incorporate including Limited Company

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
4392407  29/12/2019
SANTHOSH SRIRAM.R Trading as M/s..HAKUNA MATATA RESTO BAR
#1231/53/2, 24th main, J.P.Nagar, 7th phase, Bangalore - 560078, Karnataka, India,
A Sole Proprietor
Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.
Used Since :28/02/2014
CHENNAI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
4392409 29/12/2019
H & D FOOD SERVICE CORPORATION
“ANKIT”, BANSI PARK SOCIETY, OPP. GONDHIYA HOSPITAL, KALAWAD ROAD, RAJKOT -360005 (GUJARAT)
An Indian Partnership Firm
Address for service in India/Attorney address:
TRADETEND CONSULTANTS PVT. LTD.,
TRADETEND CONSULTANTS PVT. LTD.,121, RAJLAXMI COMPLEX, 16, VIJAY PLOT, GONDAL ROAD, RAJKOT - 360 002
Used Since :23/12/2019
AHMEDABAD
FRUIT JUICES, VEGETABLE JUICES [BEVERAGE], PLANT-BASED BEVERAGES, CONCENTRATES FOR MAKING FRUIT BEVERAGES, FRUIT SMOOTHIES, FRUIT JUICE BEVERAGES (NON-ALCOHOLIC), FRUIT SQUASHES, SOFT DRINKS, FRUIT-FLAVOURED DRINKS (NON-ALCOHOLIC), SYRUPS FOR BEVERAGES, BEVERAGES (NON-ALCOHOLIC), DRINKING WATER, AERATED WATER, CARBONATED WATER INCLUDED IN CLASS-32
Trade Marks Journal No: 1939 ,  03/02/2020           Class 32

4393159    30/12/2019
MAGMA FOODS PRIVATE LIMITED
PLOT NO-198, NH-5, AT- GANASH, POBANDALO, JAIJPUR, ODISHA, 754023
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Vegetable juices [beverage]; Tomato juice beverages; TAMARIND AND OTHER Fruit drinks; TAMARIND AND OTHER Fruit juice concentrates; Syrups for making fruit-flavoured drinks; Organic fruit juice; Non-alcoholic fruit extracts used in the preparation of beverages; Non-alcoholic fruit cocktails/drinks/ juices; Non-alcoholic vegetable juice drinks; Non-alcoholic fruit juice beverages; Non-alcoholic fruit extracts; Non-alcoholic beverages containing fruit juices; Nectar s (Fruit -) non-alcoholic; Green vegetable juice beverages; Ginger juice beverages; Fruit-flavoured beverages/soft drinks; Fruit nectar s, non-alcoholic; Fruit juice concentrates; Fruit extracts (Non-alcoholic - TAMARIND); Extracts for making non-alcoholic beverages; Concentrates used in the preparation of soft drinks; Concentrates for making fruit drinks/juices; Concentrated fruit juices; Beverages consisting of a blend of fruit and vegetable juices; Aerated juices
WIRED

4394452  31/12/2019

DHRUV AGARWAL.
E-524 Greater Kailash-2, Third Floor, New Delhi – 110 048.
Indian Inhabitant.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
DELHI

Energy drinks containing caffeine, caffeinated beverage, concentrates, syrups and powders used in the preparation of soft drinks, concentrated fruit juices, concentrates for making fruit beverages, fruit concentrates and purees used for making beverages, energy drink concentrate, energy drink, drinking water with vitamins, non-alcoholic beverages fortified with vitamins, beverages containing vitamins, tonic water (non-medicated beverages), nutritionally fortified beverages being goods included in class 32.
4395116  01/01/2020
JOHN PAUL P.A.
Yakkadabailu,Madaboor,Chickmagalur,Narasimharajapura,Karnataka-577134
Individual
Address for service in India/Attorney address:
BONAFIDE INTELLECTUAL PROPERTY SOLUTIONS
43/353 B, ANASWARA, CITIZEN ROAD, AYYAPPANKAVU, KOCHI-18, KERALA, INDIA.

Proposed to be Used
CHENNAI
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages, aloe vera drinks, non-alcoholic, preparations for making carbonated water / preparations for making aerated water, energy drinks, fruit juices / fruit juice, fruit nectars, non-alcoholic, lemonades, lithia water, mineral water [beverages], protein-enriched sports beverages, smoothies, soda water, soft drinks, table waters, waters [beverages], vegetable juices [beverages].
4395794   02/01/2020

SAGAR GUPTA
735 Church Mission Road opposite car parking, Fatehpuri, Delhi- 110006
Proprietor

Address for service in India/Angents address:
ADITYA NARAIN MISRA.
36, JAIPURIA BUILDING, S.P.MUKHERJI MARG, DELHI - 110 006.

Proposed to be Used

DELHI
NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS, PREPARATIONS FOR MAKING BEVERAGES, PREPARATIONS FOR MAKING AERATED WATER, NON-ALCOHOLIC BEVERAGES, MOCKTAILS, ESSENCE FOR MAKING BEVERAGES, NON-ALCOHOLIC FRUIT BEVERAGES, NON-ALCOHOLIC FRUIT JUICE BEVERAGES AND SYRUPS FOR BEVERAGES
4396249  02/01/2020
MR. SAGIR SHAIKH TRADING AS: MIDAS BEVERAGES
JAGAT SINGH COMPOUND, SHOP NO.1/2, RAGHVENDRA MANDIR ROAD, AJIT GLASS, JOGESHWARI (W), MUMBAI-400102, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :01/02/2008

MUMBAI
FRUIT DRINKS AND FRUIT JUICES; BEERS, MINERAL WATERS AND AERATED WATERS, SYRUP AND OTHER PREPARATIONS FOR BEVERAGES, SODA
KBT

4396843  03/01/2020

MR. ANAND KUMAR KHETAN
trading as ;KHETAN TRADERS
BARGAWA,NAMKUM,RANCHI-834010,JHARKHAND,INDIA
MANUFACTURER AND TRADERS
Address for service in India/Agents address:
GREAT TRADE MARK BUREAU
NEAR KUMAR TAKIES, DHANSAR, DHANBAD - 828 106, JHARKHAND.

Proposed to be Used
KOLKATA
MINERAL AND AERATED WATERS, PACKAGED DRINKING WATER, SODA, BEERS, COOL DRINK, FLAVOURED DRINK, BOTTLED WATER, SPARKLING MINERAL WATER, FLAVOURED WATER, DRINKING WATER WITH VITAMINS, NUTRITIONALLY FORTIFIED WATER, CARBONATED SOFT DRINK, ENERGY DRINK AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES. BEING INCLUDED IN CLASS-32.
4397415  03/01/2020  
HEALTH WATER BOTTLING CO.  
King Fahad District, Olaya main street, Aloudh Trading Complex, Riyadh 11461, P.O. Box 2948, Saudi Arabia.  
a Closed Joint Stock Saudi Company.  
Address for service in India/Attorney address:  
MR. ROHIT SINGH  
HL ARCADE-3RD FLOOR, PLOT NO 14, SEC-V (MLU) ABOVE AXIS BANK, DWARKA, NEW DELHI 110075  
Proposed to be Used  
To be associated with:  
1528791, 2156161  
DELHI  
Mineral water [beverages], Non-alcoholic beverages, Table waters, Waters [beverages], Fruit juices, Aerated water.
4397416  03/01/2020
HEALTH WATER BOTTLING CO.
King Fahad District, Olaya main street, Aloudh Trading Complex, Riyadh 11461, P.O. Box 2948, Saudi Arabia.
a Closed Joint Stock Saudi Company.

Address for service in India/Attorney address:
MR. ROHIT SINGH
HL ARCADE-3RD FLOOR, PLOT NO 14, SEC-V (MLU) ABOVE AXIS BANK, DWARKA, NEW DELHI 110075

Proposed to be Used
To be associated with:
1528791, 2156161

DElHI
Mineral water [beverages], Non-alcoholic beverages, Table waters, Waters [beverages], Fruit juices, Aerated water.

Transliteration : Nova.
4398193 04/01/2020
EMPIRE FOODS & BEVERAGES
SURVEY NO 168/5, VILLAGE- MAGHARVADA, TAL- RAJKOT, DIST- RAJKOT, GUJARAT, 360023, INDIA.
Partnership Firm
Address for service in India/Attorney address:
MRUGESHKUMAR ANANDJIBHAI MAVANI, ADVOCATE
M/S. TRADELINE, "PURVI", JIVAN - ANAND SOCIETY, AMARNATH CHOWK, OPP. RAVI APARTMENT, BEHIND MAHILA COLLEGE, RAJKOT - 360 001, GUJARAT
Proposed to be Used
AHMEDABAD
NON ALCOHOLIC DRINKS, FRUIT DRINKS, FRUIT JUICES, SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES, CARBONATED SOFT DRINKS, MINERAL AND AERATED WATER INCLUDED IN CLASS 32.
METAROLLS ISPAT PRIVATE LIMITED
GAT NO. 48, ADJACENT TO ADDL. MIDC PHASE-II, DAREGAON, JALNA - 431203. MAHARASHTRA (INDIA)
Address for service in India/Attorney address:
ROSHAN R. TOTALA
C-1, Flat No. 201, Krishna Vatika, Railway Station Road, Old Jalna, Jalna.

Proposed to be Used
MUMBAI
BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES;
SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES
OPULENCE
4400832  07/01/2020
RAVINDRA D SANKESHWAR
Plot No.88 & 89, Naveen Park, Kusugal Road, Hubli, Karnataka
Individual

Address for service in India/Attorney address:
INTELLOCOPIA IP SERVICES
120(14), 4th Floor AMBA, 1st MAIN, DR.RAJKUMAR ROAD, 1st BLOCK, RAJAJINAGAR, BANGALORE-560010.

Proposed to be Used
CHENNAI
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages.
OXYWOOD

4401127  07/01/2020

ASHISH GOPALDAS GUPTA
Gat No 217, A-2 Nagad Road Waghadu, Taluka Chalisgaon, District jalgaon, Maharashtra
An Individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300 , Saraswati Vihar , Pitampura , Delhi - 110034

Proposed to be Used
MUMBAI
PACKAGED DRINKING WATER
4401644    08/01/2020
MANOJKUMAR A. PRAJAPATI
trading as ;GANESH BEVERAGES
34, SAI ESTATE, NUGAR BYPASS, MEHSANA - 384002, GUJARAT INDIA
Address for service in India/Attorney address:
L.D.PATEL & CO.
207, 2ND FLOOR, GOLDEN PLAZA COMPLEX, OPP. TEN ACERS, O/S RAIPUR GATE, KANKARIA ROAD, AHMEDABAD-380022. GUJARAT-INDIA.

Proposed to be Used
AHMEDABAD
PACKAGED DRINKING WATER, MINERAL WATER, AERATED WATER, SOFT DRINK AND NON ALCOHOLIC BEVERAGES INCLUDING IN CLASS – 32.
KOHE
4401741  08/01/2020
KAMALUDDIN HIMAAYAT ALI CHOUHARY
Himayat Manzil, Mansuri Nagar, Gopchar Pada Road, Near Gausiya Majhid Darga Road, Mansuri Nagar, Virar East, Vasai, Palghar-401305
Sole Proprietor
Address for service in India/Attorney address:
ADV. TEJAS ADMANE
Ho.No:161/1, Agashi Bhandarwada, Virar(w),Mumbai-401301
Proposed to be Used
MUMBAI
Mineral water [beverages]
4402386  08/01/2020
THE COCA-COLA COMPANY
One Coca-Cola Plaza, Atlanta, Georgia 30313, United States of America.
A corporation organized and existing under the laws of the state of Delaware, U.S.A.
Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India
Proposed to be Used
DELHI
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages.
Transliteration : SPRITE
4402388  08/01/2020
THE COCA-COLA COMPANY
One Coca-Cola Plaza, Atlanta, Georgia 30313, United States of America.
A corporation organized and existing under the laws of the state of Delaware, U.S.A.

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
To be associated with:
3730742, 4159278

DELHI
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages.

Transliteration : THUMS UP
THE COCA-COLA COMPANY
One Coca-Cola Plaza, Atlanta, Georgia 30313, United States of America.
A corporation organized and existing under the laws of the state of Delaware, U.S.A.

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
DELHI
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages.

Transliteration : COCA-COLA
HANSHI

4402523 08/01/2020

PATEL BHAVESHKUMAR BECHARBHAII
PLOT NO. - A/4, D. K. ESTATE, AMBAVPURA ROAD, GIDC, CHHATRAL - 382721, TALUKA - KALOL, DIST: GANDHINAGAR,
GUJARAT, INDIA.
SOLE PROPRIETOR

Address for service in India/Attorney address:
P.K. SUTHAR AND ASSOCIATES
P.K. SUTHAR AND ASSOCIATES, A-204, VINAYAK ELEGANCE, NEAR SHAYONA CITY UNDER PASS, CHANDLIDIA,
AHMEDABAD - 382481, GUJARAT, INDIA.
Used Since: 07/01/2020

AHMEDABAD

PACKAGED MINERAL AND DRINKING WATER INCLUDED IN CLASS 32.
4402875    09/01/2020
RAMESHSING SAVA LSING RAJPUROHIT AN INDIAN NATIONAL SOLE PROPRIETOR OF KHETESHWAR MARKETING
PLOT NO.475, HARIDHAM SOCIETY, VILLAGE - KADODARA, TAL : PALSANA - 394327, DIST : SURAT. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used
AHMEDABAD
IN RESPECT OF BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND
FRUIT JUICES; SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN
CLASS – 32.
Trade Marks Journal No: 1939, 03/02/2020 Class 32

MR. VAIBHAV NARESHBHAI VADADORIYA
Shop No. 6, 7, 8 Kanaiya Dairy Farm, Ashirwad Complex, Katargaam Main Road, Surat 395004, Gujarat.
Individual

Address for service in India/Attorney address:
NILESH DEOKAR
S-14,Heta Complex,Nr.L.P.Savani School, Honey Park Road, Adajan,Surat(Gujarat)

Proposed to be Used
AHMEDABAD
GOODS IN RELATION TO NON-ALCOHOLIC BEVERAGES, FRUIT DRINKS, FRUIT JUICES AND MINERAL WATER INCLUDED IN TRADEMARK CLASS 32.
4403573 09/01/2020
KANTILAL GHELOT PROP.OF:SHRI SAI BEVERAGE
14,INDUSTRIAL ESTATE AREA, ANGORE STATION ROAD, SUMERPUR, PALI, RAJASTHAN-306902
PROPRIETOR
Address for service in India/Attorney address:
SHAILESH I MEHTA
202, SHOPPERS PLAZA-4, 2nd FLOOR, OPP BSNL TELEPHONE EXCHANGE, ABOVE SBI BANK, C.G. ROAD, NAVRANGPURA-380009
Used Since: 24/07/2017
AHMEDABAD
MINERAL WATER, AERATED WATER AND SOFT DRINK
VITALCHEMY
4403907 09/01/2020
PURE DAIRY SOLUTIONS PRIVATE LIMITED
NO. 25, THILAK STREET, T. NAGAR, CHENNAI-600 017, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Proposed to be Used
CHENNAI
MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES; FRUIT JUICES
AND FRUIT DRINKS; VEGETABLE JUICES [BEVERAGES]; FLAVORED WATER; BOTTLED DRINKING WATER; DRINKING
WATER.
FLORALCHEMY

4403908   09/01/2020

PURE DAIRY SOLUTIONS PRIVATE LIMITED
NO. 25, THILAK STREET, T. NAGAR, CHENNAI-600 017, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES; FRUIT JUICES AND FRUIT DRINKS; VEGETABLE JUICES [BEVERAGES]; FLAVORED WATER; BOTTLED DRINKING WATER; DRINKING WATER.
ARNO
4403910 09/01/2020
PURE DAIRY SOLUTIONS PRIVATE LIMITED
NO. 25, THILAK STREET, T. NAGAR, CHENNAI-600 017, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Proposed to be Used
CHENNAI
MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES; FRUIT JUICES
AND FRUIT DRINKS; VEGETABLE JUICES [BEVERAGES]; FLAVORED WATER; BOTTLED DRINKING WATER; DRINKING
WATER.
PITTSBERG

4405351  10/01/2020
PRACHI VARMA
B6/8, 1st Floor, Vasant Vihar New Delhi -110057
Individual

Address for service in India/Attorney address:
VINAYAK TYAGI
Third Floor, B-43, Sector-2, Noida-201301

Proposed to be Used
DELHI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
BAILLEY GINGER ALE

4406297  10/01/2020
PARLE AGRO PVT. LTD.
OFF WESTERN EXPRESS HIGHWAY, SAHAR-CHAKALA ROAD, PARSIWADA, ANDHERI (EAST), MUMBAI - 400099
MANUFACTURER, MERCHAND, TRADER AND EXPORTERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Proposed to be Used
To be associated with:
1654182
MUMBAI
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-
alcoholic preparations for making beverages
BAILLEY TONIC WATER

4406298  10/01/2020
PARLE AGRO PVT. LTD.
OFF WESTERN EXPRESS HIGHWAY, SAHAR-CHAKALA ROAD, PARSIWADA, ANDHERI (EAST), MUMBAI - 400099
MANUFACTURER, MERCHANT, TRADER AND EXPORTERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Proposed to be Used
To be associated with:
1654182
MUMBAI
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages
BAILLEY SODA

4406299  10/01/2020
PARLE AGRO PVT. LTD.
OFF WESTERN EXPRESS HIGHWAY, SAHAR-CHAKALA ROAD, PARSIWADA, ANDHERI (EAST), MUMBAI - 400099
MANUFACTURER, MERCHANT, TRADER AND EXPORTERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Proposed to be Used
To be associated with:
1654182

MUMBAI
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages
BAILLEY+

4406300  10/01/2020
PARLE AGRO PVT. LTD.
OFF WESTERN EXPRESS HIGHWAY, SAHAR-CHAKALA ROAD, PARSIWADA, ANDHERI (EAST), MUMBAI - 400099
MANUFACTURER, MERCHANT, TRADER AND EXPORTERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Proposed to be Used
To be associated with:
1654182

Mumbai
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages
Trade Marks Journal No: 1939, 03/02/2020 Class 32

4407099  13/01/2020
AMBUJA NEOTIA HOLDINGS PRIVATE LIMITED
Unit No.: 0101, Block-3B, 1st Floor, Ecospace Business Park, Rajarhat, Kolkata-700156, West Bengal, India and also at 216, A.J.C. Bose Road, Kolkata-700017, West Bengal, India.
An Indian Company incorporated Under the provisions of Companies Act, 1956.

Address for service in India/Agents address:
CHAKRABORTY & ASSOCIATES
13/1A GOVERNMENT PLACE EAST, 3RD FLOOR (TIMES OF INDIA BLDG.), KOLKATA 700 069, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
Brewed Beer.
AMBUJA NEOTIA HOLDINGS PRIVATE LIMITED
Unit No.: 0101, Block-3B, 1st Floor, Ecospace Business Park, Rajarhat, Kolkata-700156, West Bengal, India and also at 216, A.J.C. Bose Road, Kolkata- 700017, West Bengal, India.
An Indian Company incorporated Under the provisions of Companies Act, 1956.

Address for service in India/Agents address:
CHAKRABORTY & ASSOCIATES
13/1A GOVERNMENT PLACE EAST,3RD FLOOR (TIMES OF INDIA BLDG.),KOLKATA 700 069,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
Brewed Beer.
AMBUJA NEOTIA HOLDINGS PRIVATE LIMITED
Unit No.: 0101, Block-3B, 1st Floor, Ecospace Business Park, Rajarhat, Kolkata-700156, West Bengal, India and also at 216, A.J.C. Bose Road, Kolkata- 700017, West Bengal, India.
An Indian national Company incorporated Under the Companies Act 1956.

Address for service in India/Agents address:
CHAKRABORTY & ASSOCIATES
13/1A GOVERNMENT PLACE EAST,3RD FLOOR (TIMES OF INDIA BLDG.),KOLKATA 700 069,WEST BENGAL,INDIA.

Used Since :07/12/2017
KOLKATA
Brewed Beer.
Trade Marks Journal No: 1939 ,   03/02/2020           Class 32

Zinia

4411039    17/01/2020
CAVINKARE PRIVATE LIMITED
# 306-308, Pragatideep Building, Laxmi Nagar District Centre, Delhi - 110 092
A Company incorporated under The Companies Act, 1956.

Address for service in India/Attorney address:
SUSHANT M. SINGH & ASSOCIATES
17/9 WEST PATEL NAGAR, NEW DELHI - 110 008.

Proposed to be Used
DELHI
FRUIT JUICES, FRUIT DRINKS AND NON-ALCOHOLIC DRINKS, OTHER PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS 32.
Kashy

4411044  17/01/2020
CAVINKARE PRIVATE LIMITED
# 306-308, Pragatideep Building, Laxmi Nagar District Centre, Delhi - 110 092
A Company incorporated under The Companies Act, 1956.

Address for service in India/Attorney address:
SUSHANT M. SINGH & ASSOCIATES
17/9 WEST PATEL NAGAR, NEW DELHI - 110 008.

Proposed to be Used
DELHI
FRUIT JUICES, FRUIT DRINKS AND NON-ALCOHOLIC DRINKS, OTHER PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS 32.
2811448    18/09/2014
OASIS DISTILLERIES LIMITED
H-102, B-2, METRO TOWER, 1ST FLOOR, VIJAY NAGAR, INDORE - 452010 [M.P.].
MANUFACTURERS AND MERCHANTS
A PRIVATE LIMITED COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :01/09/2014
MUMBAI
VODKA
3295120 27/06/2016
OASIS DISTILLERIES LIMITED
H-102, B-2, Metro Tower, 1st Floor, Vijay Nagar, Indore - 452 010 [M.P.].
Manufacturers & Merchants.
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :01/06/1995
MUMBAI
LIQUORS INCLUDING WHISKY, RUM, GIN AND BRANDY INCLUDED IN CLASS 33
ELITE HOUSE

3295949   27/06/2016
KAYA SPIRITS OPC PRIVATE LIMITED
SCO 18 II ND FLOOR CITY CENTRE PATIALA, PUNJAB
MANUFACTURER AND TRADER
Address for service in India/Attorney address:
SARVIK SINGHAI
D 326 LAXMINAGAR 110092
Used Since :01/05/2015
DELHI
ALCHOLIC BEVERAGE
VIÑA CARMEN S.A.
Av. Apoquindo 3669, Las Condes, Santiago, Chile
Manufacturers and Merchants
A Corporation organized and existing under the laws of Chile

Address for service in India/Attorney address:
SHARDUL AMARCHAND MANGALDAS & CO.
AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE-PHASE III, NEW DELHI 110020

Proposed to be Used
To be associated with:
1303181

DELHI
Wines and sparkling wines.

The Applicant wishes to claim colors Gray, Gold, Black and White as a distinctive feature of the mark.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1303181.
TONIQ

3476606 07/02/2017
OASIS DISTILLERIES LIMITED
H-102, B-2, Metro Tower, 1st Floor, Vijay Nagar, Indore - 452 010 [M.P.].
Manufacturers & Merchants.

Address for service in India/Attorney address:
G.S. RIHWANI & CO.
203, SHREE PRASAD CHAMBERS, 1ND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Used Since:07/02/2017

Mumbai
LIQUORS INCLUDING WHISKY, RUM, GIN AND BRANDY INCLUDED IN CLASS 33
PEG 90

3506544   04/03/2017
OASIS DISTILLERIES LIMITED
H-102, B-2, Metro Tower, 1st Floor, Vijay Nagar, Indore - 452 010 [M.P.].
Manufacturers & Merchants
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :01/03/2017
To be associated with:
3503805

MUMBAI
LIQUORS INCLUDING WHISKY, RUM, GIN AND BRANDY INCLUDED IN CLASS 33
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3503805.
3623098 29/08/2017
SIANG BREWERIES DISTILLERY & BOTTLERS
FLAT W, FIRST FLOOR, MCD MARKET, SOUTH PATEL NAGAR, NEW DELHI-110008
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
SMART BRAIN
88, GROUND FLOOR, DEFENCE ENCLAVE, OPP. CORPORATION BANK, VIKAS MARG, DELHI-92
Used Since :11/06/2014
DELHI
Alcoholic beverages(except beers)
3650970  06/10/2017
MAHAJAN ENGG. WORKS
7-R, INDUSTRIAL AREA-B, LUDHIANA-141003 (PB.)
PARTNERSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI

Spirits (Beverages).
BULL FIGHTER

4033749  21/12/2018

MR. SHIRISHKUMAR R. SONAVANE
1231/20, E – Ward, Near Panchmukhi Hanuman Mandir, Bagal Chowk, Kolhapur – 416 001
Single Firm

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :07/01/2016

MUMBAI
WINE, RUM, WHISKY, LIQUORS & ALCOHOLIC BEVERAGES
AWAMORI
4255575  03/08/2019
ASUKU INDIA PRIVATE LIMITED
First Floor, The Great Eastern Centre, 70, Behind IFCI Tower, Nehru Place, New Delhi, Delhi 110019
Company incorporated under the provisions of the Companies Act, 2013
Address for service in India/Agents address:
KNM & PARTNERS
2ND FLOOR, AALIANZ HOUSE, 273, CAPT. GAUR MARG, NEW DELHI-110 065
Proposed to be Used
DELHI
Alcoholic beverages
High Tide
4292742   13/09/2019
A.B. GRAIN SPIRITS PRIVATE LIMITED
709-711, 7th Floor, Gate No.4, Ambience Mall, Gurgaon, Haryana-122002

Body Incorporate

Address for service in India/Agents address:
D K LALWANI & CO.
403, SHAKUNTALA BUILDING, 59, NEHRU PLACE, NEW DELHI- 110 019.

Proposed to be Used
DELHI

Alcoholic beverages (except beers).
Inflame
4292744  13/09/2019
A.B. GRAIN SPIRITS PRIVATE LIMITED
709-711, 7th Floor, Gate No.4, Ambience Mall, Gurgaon, Haryana-122002
Body Incorporate
Address for service in India/Agents address:
D K LALWANI & CO.
403, SHAKUNTALA BUILDING, 59, NEHRU PLACE, NEW DELHI- 110 019.
Proposed to be Used
DELHI
Alcoholic beverages (except beers).
HENRY X SPECIAL RESERVE BRANDY XO

4297325  18/09/2019
Accord Distillers & Brewers Private Limited
29, Tilak Street, T.Nagar, Chennai-600 017, State of Tamil Nadu, India
MANUFACTURES AND MERCHANTS
Address for service in India/Agents address:
MOHAN ASSOCIATES.
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU
Proposed to be Used
CHENNAI
ALCOHOLIC BEVERAGES (EXCEPT BEER)
MEHER DISTILLERIES PVT LTD
2 Floor-GRD, Plot-1/283 Ratanbad CHS, Jahangir Daji Street, Khatauwadi, Bhatia Hospital, Grant Road, Mumbai-400007
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
BHARGAVI MILAN BHIDE
FLAT NO.7, SHREE VIDYA PARK APARTMENT, TILAK ROAD,

Proposed to be Used
To be associated with:
1404213

MUMBAI
Alcoholic preparations for making beverages, Liqueurs, Alcohol (Rice -), Alcoholic beverages(except beers)
BHARATH RAMANUJ
H.NO 19 A, AIRFORCE NAVY COLONY, NEAR MES COLLEGE, ZUARINAGAR, MORMUGAO, SOUTH GOA - 403726

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI

Alcoholic beverages [except beers]
4377056 13/12/2019
NITIN NARANG
1017, Sector 19B, Chandigarh, 160019
Individual

Address for service in India/Attorney address:
ATHENA LEGAL
37, LINK ROAD, FIRST FLOOR, LAJPAT NAGAR-III, NEW DELHI-110024.

Proposed to be Used
DELHI
Alcoholic Beverages; Spirits; Liqueurs; Distilled beverages; Whisky; Malt whisky; Whisky liqueurs; Beverages made from or containing whisky; Aperitifs; Cocktails; Alcoholic Essence; Alcoholic Extracts; Brandy; Gin; Rum; Vodka; Wine.
4390233    26/12/2019
KATHIRRavan BALachANDer ARCot
Old 21 New 42, Prakasam Street, T Nagar Chennai 600 017
Proprietor

Proposed to be Used
CHENNAI
Alcoholic Beverages
REGALIZ MEDICARE LIMITED
PLOT NO. 37/C, FLOOR NO. 01, KANDIVALI CO.OP. INDUSTRIAL ESTATE, CHARKOP, KANDIVALI (W), MUMBAI- 400067, MAHARASHTRA, INDIA

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
ALCOHOLIC BEVERAGES(EXCEPT BEERS)
SHRI BAJRANG ALLIANCE LIMITED
521/C, Urla Industrial Complex, Urla, Raipur – 493221, Chattisgarh
A company duly incorporated under Indian Companies Act

Address for service in India/Agents address:
DELHI REGISTRATION SERVICE.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.

Proposed to be Used
MUMBAI
Alcoholic beverages (except beers).
MASCARA

4398326  04/01/2020

FULLARTON DISTILLERIES PVT. LTD.
Survey No. 71/0 & 72/1, Village Panchayat Khandepar, Vagurme Road, Khandepar, Ponda, Goa- 403406

Private Limited Company

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Proposed to be Used

MUMBAI

ALCOHOLIC DRINKS, WINES, WHISKY, SPIRITS AND LIQUEURS INCLUDING RUM, GIN, WHISKY, BRANDY, VODKA & INDIAN MADE AND FOREIGN MADE LIQUORS INCLUDED IN CLASS 33
MACFERRO
4400119  07/01/2020
AKSHAY JINDAL
SHOP NO. 14-15, MAHAVIR TOWER, OPP. H P PETROL PUMP, NR. MAHALAXMI X ROAD, PALDI, AHMEDABAD-380007
Trading, manufacturing, consultancy and advisory service of all items of iron and steel and all other metals and alloys of all kinds
INDIVIDUAL.
Proposed to be Used
AHMEDABAD
Alcoholic beverages [except beers]
Rostel
4400135  07/01/2020
MR. ANKIT GUPTA
trading as ;MR. ANKIT GUPTA
F-14/15A, MODEL TOWN, NEW DELHI-110009, INDIA
MANUFACTURER & MERCHANT

Proposed to be Used
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEERS).
EMPERIO RUE DE HEADQUARTERS

4400872  07/01/2020

M/S EMPERIO SPIRIT LABS PRIVATE LIMITED
FLAT NO. A-1708, LANSUM OXYGEN TOWERS, SEETHAMMADHARA, VISAKHAPATNAM, ANDHRA PRADESH- 530013
BODY INCORPORATE

Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALI NO.1, SHAKARPUR, DELHI-92

Proposed to be Used

CHENNAI

Alcoholic beverages; Alcoholic preparations for making beverages.
ALLSPARK

4405348  10/01/2020

RUCHI AGASHE
B6/8, 1st Floor, Vasant Vihar New Delhi -110057
Individual

Address for service in India/Attorney address:
VINAYAK TYAGI
Third Floor, B-43, Sector-2, Noida-201301

Proposed to be Used
DELHI
Alcoholic beverages; Alcoholic preparations for making beverages
PITTSBERG
4405350   10/01/2020
PRACHI VARMA
B6/8, 1st Floor, Vasant Vihar New Delhi -110057
Individual
Address for service in India/Attorney address:
VINAYAK TYAGI
Third Floor, B-43, Sector-2, Noida-201301
Proposed to be Used
DELHI
Alcoholic beverages; Alcoholic preparations for making beverages
DESERT ROSE
4405352  10/01/2020
PRACHI VARMA
B6/8, 1st Floor, Vasant Vihar New Delhi -110057
Individual
Address for service in India/Attorney address:
VINAYAK TYAGI
Third Floor, B-43, Sector-2, Noida-201301
Proposed to be Used
DELHI
Alcoholic beverages; Alcoholic preparations for making beverages
MOONRAKER

4405353   10/01/2020

PRACHI VARMA
B6/8, 1st Floor, Vasant Vihar New Delhi -110057
Individual

Address for service in India/Attorney address:
VINAYAK TYAGI
Third Floor, B-43, Sector-2, Noida-201301

Proposed to be Used
DELHI

Alcoholic beverages; Alcoholic preparations for making beverages
MAHABALI NO 1

4405356    10/01/2020

PRACHI VARMA
B6/8, 1st Floor, Vasant Vihar New Delhi-110057
Individual

Address for service in India/Attorney address:
VINAYAK TYAGI
Third Floor, B-43, Sector-2, Noida-201301

Proposed to be Used
DELHI

Alcoholic beverages; Alcoholic preparations for making beverages
DANNY BOY
4405357  10/01/2020
PRACHI VARMA  
B6/8, 1st Floor, Vasant Vihar New Delhi -110057  
Individual  
Address for service in India/Attorney address:  
VINAYAK TYAGI  
Third Floor, B-43, Sector-2, Noida-201301  
Proposed to be Used  
DELHI  
Alcoholic beverages; Alcoholic preparations for making beverages
RON PROHIBIDO

4405901  11/01/2020
LEONARDO RODRÍGUEZ MORENO
ARBOLEDA DE LA HACIENDA 42, ATIZAPAN DE ZARAGOZA, ESTADO DE MÉXICO, MEXICO-061100
Individual
Address for service in India/Attorney address:
PATENTWIRE CONSULTANTS PVT.LTD.
A-199, Ground Floor, Defence Colony, New Delhi-110024, India
Used Since :20/04/2015
DELHI
Alcoholic beverages (except beer).
RUE DE HEADQUARTERS

4406686  13/01/2020

M/S EMPERIO SPIRIT LABS PRIVATE LIMITED
FLAT NO. A-1708, LANSUM OXYGEN TOWERS, SEETHAMMA DHARA, VISAKHAPATNAM, ANDHRA PRADESH- 530013
BODY INCORPORATE

Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALI NO.1, SHAKARPUR, DELHI-92

Proposed to be Used
CHENNAI

Alcoholic beverages; Alcoholic preparations for making beverages
2861589   12/12/2014
GIRIDHARI KUMAR
trading as ;BANGALI BIRI
VILL + P.O.-BAMNIA, P.S.-KOTSHILA, PURULIA, PIN-723213, WEST BENGAL
MANUFACTURER, MERCHANT & TRADERS
INDIAN NATIONAL (S).
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62, BENTINCK STREET, 4TH FLOOR, ROOM NO.412, KOLKATA 700 069, W.B., INDIA.
Used Since :10/04/2002
KOLKATA
BIRI OF ALL KINDS BEING INCLUDED CLASS-34.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE & WORD - BANGALI & OTHER DESCRIPTIVE MATTERS..
2872111 30/12/2014
RAFIKUL SEKH
trading as ;M/S BHAGNEY BIRI
VILL & P.O-MALIAPOTA , DIST-NADIA. PIN-741103, W.B, INDIA
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
GOODWILL REGISTRATION SERVICE
C/O. SUSANTA GHOSH,107/1G TOLLYGUNGE ROAD,KOLKATA 700026,WEST BENGAL,INDIA.
Used Since :01/05/2001
KOLKATA
BIRI AND SMOKERS ARTICLE
FOR PROVIDING SERVICE/GOODS IN THE STATES OF EASTERN PART OF INDIA ONLY..
2883722  16/01/2015
M/S. SHIVAM BETELNUT PVT LTD,
A204A, 1IND FLOOR, NORTH EX MALL,, SECTOR-9, ROHINI,DELHI - 110085.
MANUFACTURERS, MERCHANTS
BODY INCORPORATE
Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR,
KANDIVALI (WEST), MUMBAI-400 067.
Used Since :01/09/2014
MUMBAI
TOBACCO; SMOKERS ARTICLES; MATCHES, BOOKS OF CIGARETTE PAPERS, CASES, CIGARETTE, CIGAR LIGHTERS, CIGARETTE PAPER, CIGARETTES CONTAINING TOBACCO SUBSTITUTES, MOUTHPIECES FOR CIGARETTE HOLDERS, CIGARETTES, POUCHES (TOBACCO -), SNUFF BOXES, TOBACCO POUCHES IN CLASS 34
2966284  19/05/2015
MANOJ KUMAR GUPTA
trading as ;MITHLA TOBACCO FACTORY
C/O.RAGHUNATH SAH,WARD-8,GANDHI PATH,SAHARSA,BIHAR-852201
MANUFACTURER, MERCHANT & TRADERS.
INDIAN NATIONAL (S).
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.
Used Since :13/07/2013
KOLKATA
KHAINI (CHEWING TOBACCO) BEING INCLUDED IN CLASS - 34.
FOR PROVIDING SERVICE/GOODS IN THE STATES OF EASTERN PART OF INDIA ONLY..
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD "KHAINI" AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL..
3002779 06/07/2015
ENAMUL SEKH
trading as ;NEW CHAND TARA BIRI
VILL- CHAWK PRATAPPUR,P.O- MOHABADI DIST- MALDA,PIN-732207 W.B, INDIA
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
GOODWILL REGISTRATION SERVICE
C/O. SUSANTA GHOSH,107/1G TOLLYGUNGE ROAD,KOLKATA 700026,WEST BENGAL,INDIA.
Used Since :09/04/2005
KOLKATA
PAN MASALA GUTKHA, DESHI GUTKHA
subject to restriction of the goods for sale in the state of WEST BENGAL only..
RUSTOM
3376893 29/09/2016
MR. HAROONBHAI ABDUL SHAKOOR
trading as ;BHARAT TRADING COMPANY
Near Balaji Temple, Sakkarsath, Amravti 444 601 (M.S.), India.
Manufacturers, Merchants, Traders, Importers and Exporters.
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Proposed to be Used
MUMBAI
TOBACCO.
3377893    30/09/2016
MR. SUNIL SADHWANI
trading as ;M/S. MSS FOOD PROCESSORS
PLOT NO.D, SECTOR E, SANWER ROAD, INDUSTRIAL AREA, INDORE - [M.P.]
Manufacturers & Merchants.
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :01/04/2014
MUMBAI
TOBACCO, SMOKERS' ARTICLES, MATCHES INCLUDED IN CLASS 34
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
Trade Marks Journal No: 1939 , 03/02/2020  Class 34

3466545  25/01/2017
M/S SOPARIWALA EXPORTS
Mr Abdul Kader Abdul Latif
Mr Mohammed Siddique Abdul Gaffar
Mr Arif Fazlani
Mr Muhammed Irfan Fazlani
Mr Faisal Fazlani
Mr Iqbal Fazlani
Mr Imran Yunus Abdul Gaffar
Mr Asif Abdul Kader
Mr Nadeem Fazlani
Mr Hamza Fazlani
Mrs. Jameela Arif Fazlani
Master Abdul Latif Fazlani
Master Bilal Fazlani
Master Yahya Fazlani
Master Ibrahim A. Fazlani
Nirmal, 21st Floor, Nariman Point, Mumbai - 400 021
Manufacturers and Merchants
A partnership firm
Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.
Used Since :16/08/2005

MUMBAI
Tobacco, raw tobacco, manufactured form of tobacco; chewing tobacco, tobacco leaves; tobacco products, tobacco preparations, bidies, cigarettes, hukka tobacco; qiwm, gudakhu, gutkha, zardail, khaini; snuff, zafrani, patti, smokers articles, matches

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD BEST QUALITY INDIAN TOBACCO AND OTHER DESCRIPTIVE MATTERS.
3598525  24/07/2017
MUKESH CHANDRA
MOHALLA KAZI, ALIGANJ, ETAH, U.P.-207247
INDIVIDUAL FIRM

Address for service in India/Attorney address:
ANAND PRAKASH
10, DDA MARKET NIRMAN VIHAR DELHI 110092

Proposed to be Used
To be associated with:
3497488

DELHI
Tobacco; Flavored tobacco; Hookah tobacco; Manufactured tobacco; Pipes (Tobacco -); Leaf tobacco; Raw tobacco; Tobacco substitute; Cigarette tobacco; Pipe tobacco; Tobacco spittoons; Tobacco filters; Chewing tobacco;
GUNGUN

3607067  05/08/2017
HEMANT BANSAL trading as HEMANT TRADERS
MAINPURI ROAD, SHIKOHABAD DISTT- FIROZABAD (UTTAR PRADESH) INDIA.
SOLE PROPRIETOR
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :09/06/2017

DELHI
TOBACCO, SURTI, KHAINI, ZARDA, KIWAM, ZAFRANI PATTI, MUKHWAS & TOBACCO PRODUCTS.
Trade Marks Journal No: 1939 , 03/02/2020  Class 34

3623351  30/08/2017
NIMIT KOHLI
7/36A, TILAK NAGAR, KANPUR, UTTAR PRADESH- 208002.
INDIVIDUAL
Address for service in India/Attorney address:
AMANDEEP SINGH
GOEL NIWAS J-62, STREET NO.-4, LAXMI NAGAR, NEW DELHI-110092.

Proposed to be Used
DELHI
TOBACCO; SMOKERS’ ARTICLES; MATCHES.
3644175  26/09/2017
M/s NATURAL HARBAL PRODUCTS
B-2/207, SECTOR-17, ROHINI, DELHI-110089.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
AMANDEEP SINGH
GOEL NIWAS J-62, STREET NO.-4, LAXMI NAGAR, NEW DELHI-110092.
Proposed to be Used
DELHI
KHAINI (RAW TOBACCO), BIRI, TOBACCO; SMOKERS' ARTICLES; MATCHES BEING GOODS INCLUDED IN CLASS 34.
3648335 03/10/2017
FAIZI KHAN
131, BAMANPURI GATE, RAMPUR CITY, RAMPUR, U.P. 244901
MANFA. & MERCHANT
propietor
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Tobacco; smokers” articles; matches.
RAJPARIWAR

3652384   07/10/2017
MANU GARG & KARTIKEY GARG
SADABAD GATE, HATHRAS-204101, U.P.

Joint Applicant

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH , NEW DELHI-110005

Proposed to be Used
DELHI
CHEWING TOBACCO, GUTKHA, KHAINI, ZARDA, TOBACCO and MATCH BOXES.
3656880  13/10/2017
MAHAJAN ENGG. WORKS
7-R, INDUSTRIAL AREA-B, LUDHIANA-141003 (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI
Cigars, Cigarillos, Cigar Holders, Cigar Pouches, Snuff, Hookahs & Kreteks.
MARK SHOULD BE READ AND USE AS A WHOLE.
Trade Marks Journal No: 1939 , 03/02/2020 Class 34

3668402  02/11/2017
RAM PYARE GUPTA PROPRIETOR TRADING AS RAMPYARE AND BROTHERS
Vill. & P.O .Chowk, Azamgarh-276001 (U.P.)
Proprietor
Address for service in India/Attorney address:
JAWAHAR L SHAHSTRI
SHASTRI REGISTRATION BUREAU 2nd Floor, Laxmipriyay, D.58/7-39, Dr. Bhagwandas Nagar Colony, Sigra, Varanasi-10(U.P.)
Mob.9335492461
Used Since :27/10/1976
DELHI
Bidis
Trade Mark RAMPYARE BIDI NO.535 will always be use with portrait of proprietor RAMPYARE GUPTA.
3689552 28/11/2017
SAGAR CORPORATION PROP SHAFIUDDIN SHAIKH
SHOP A/28, SHREE RAM TOWERS, SHANTI PARK, MIRA ROAD EAST
INDIVIDUAL
Address for service in India/Attorney address:
PARKAR & PARKAR
333 NARSI NATHA STREET, GROUND FLOOR, ROOM NO. 12, KATHA BAZAR, MUMBAI 400 009, INDIA.
Used Since: 01/01/2017
MUMBAI
TOBACCO
3987843  30/10/2018
MR. PRASHANTKUMAR BHARATBHAI SARERIYA
Fulvadi, Near Randal Mandap Services, Navagam(Than), Thangadh, Surendranagar-363530
Single Firm

Address for service in India/Agents address:
SAMPAT DHURUV PRADIP
OM, Tulsi Bunglow-02, B/h Bharatvan Society, Nr. Santosh Park, 150 Feet Ring Road, B/h. Sterling Hospital, Raiya Road, Rajkot-360007, Gujarat

Used Since: 15/04/2018

AHMEDABAD
FLAVOURED CHEWING TOBACCO, ZAFRANI ZARDA, GUTKHA, KHAINI, CHEWING TOBACCO, SNUFF, CIGARETTES, BIDIS, MATCHES, MATCH BOXES, MAWA BEING ZARDA MIX, PANMASALA, ALL KIND OF SMOKERS ARTICLES, SMOKELESS TOBACCO, TOBACCO PRODUCTS INCLUDED IN CLASS 34
JALWA 92
4267942  19/08/2019
ADIL PERVAIZ
PERVAIZ VILLA, OPPOSITE ARYA SAMAJ MANDIR, AMROHA 244221, UTTAR PRADESH.
INDIVIDUAL.

Address for service in India/Attorney address:
The CALCUTTA TRADE MARK CO.
G-1/35, SECTOR 15, ROHINI, DELHI 110085

Proposed to be Used
DELHI
BIDIS.
ANTESH SURANA TRADING AS ALSHAN WORLD
4961, RAMDWARA ROAD, NEHRU BAZAR, PAHARGANJ, DELHI-110055
Sole Proprietorship

Address for service in India/Attorney address:
BIZBRINY
15E, POCKET 2, M.I.G. FLATS, MAYUR VIHAR, PHASE-3, NEW DELHI 110096

Proposed to be Used
DELHI
TOBACCO AND CIGARETTES, BIRI, HUKKA, SHISHA TOBACCO PRODUCTS, HERBAL CIGARETTES, GUTKHA, ZARDA, KHAINI (TOBACCO MIX); INCLUDED IN CLASS 34.
4277533  28/08/2019
ANTESH SURANA TRADING AS ALSHAN WORLD
4961, RAMDWARA ROAD, NEHRU BAZAR, PAHARGANJ, DELHI-110055
Sole Proprietorship
Address for service in India/Attorney address:
BIZBRINY
15E, POCKET 2, M.I.G. FLATS, MAYUR VIHAR, PHASE-3, NEW DELHI 110096
Proposed to be Used
DELHI
TOBACCO AND CIGARETTES, BIRI, HUKKA, SHISHA TOBACCO PRODUCTS, HERBAL CIGARETTES, GUTKHA, ZARDA, KHAINI (TOBACCO MIX); INCLUDED IN CLASS 34.
RAM GOPAL MANDA
S/O SH. BHINWA RAM MANDA, SHIV SHAKTI VIHAR, OPP. 220 KV POWER HOUSE, JAIPUR ROAD, BIKANER, RAJASTHAN
INDIVIDUAL

Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068

Proposed to be Used
AHMEDABAD
Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches.
RAMASHANKER MISHRA TRADING AS ALOK TRADING COMPANY
AKASH VIHAR COLONY (NEAR ITI CHUNGINAKA), JABALPUR, M.P., PIN CODE- 482002
Proprietor

Address for service in India/Attorney address:
DILIP C. SAROJ
ZHANNA MUKADAM CHAWL, NIKLAW WADI, OLD NAGARDAS ROAD, ANDHERI (EAST), MUMBAI 400 069.
Used Since :27/12/2010

MUMBAI
TOBACCO PRODUCTS FOR SALE IN THE STATE OF MADHYA PRADESH
MY VAPE

4284739  05/09/2019
TEJRAM, DHARAM PAUL, NEERAJ KUMAR AND NUTESH KUMAR. SHRI NUTESH KUMAR
trading as; TEJRAM DHARAM PAUL
93, CHANDERLOK, PITAMPURA, DELHI-110034.
MANUFACTURER AND MERCHANT

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
DELHI
TOBACCO, SMOKER'S ARTICLES MATCHES, CHEWING TOBACCO, ZARDA, KHAINI, SNUFF, JAFARANI ZARDA
INCLUDING IN CLASS 34
4287021  07/09/2019
SH. AMIT GUPTA TRADING AS GOPAL TRADERS.
DEVI ROAD, MAINPURI, U.P., INDIA.
PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Chewing Tobacco, Smoking Tobacco, Smoking Hukka Tobacco, Biri, Cigarette, Khaini(Raw Tobacco), Snuff, Cigars and Match Box, Cigarette Holders, Cigarette-paper, Electronic cigarettes, Cigarette Lighters, Tobacco Vaporizers and Vaporizers for Smoking Purpose included in class 34.
SH. AMIT GUPTA TRADING AS GOPAL TRADERS.
DEVI ROAD, MAINPURI, U.P., INDIA.
PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Chewing Tobacco, Smoking Tobacco, Smoking Hukka Tobacco, Biri, Cigarette, Khaini(Raw Tobacco), Snuff, Cigars and Match Box, Cigarette Holders, Cigarette-paper, Electronic cigarettes, Cigarette Lighters, Tobacco Vaporizers and Vaporizers for Smoking Purpose included in class 34.
LA SUTTA DE
4289154  10/09/2019
ANUBHAV DUBEY
Flat No. 201, 253, Alok Nagar, Indore - 452001, Madhya Pradesh
Indian national, Individual
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Proposed to be Used
MUMBAI
Tobacco, smokers articles, matches
4294648  16/09/2019
FILIP IVANOV LAZAROV
20 DR. YORDAN YOSIF STR. SOFIA 1700 BULGARIA
Individual
Address for service in India/Attorney address:
RAJIV RANJAN PRASAD
CHAMBER NO 475, PATIALA HOUSE COURTS NEW DELHI, INDIA

Proposed to be Used
DELHI
RAW AND MANUFACTURED TOBACCO, CIGARETTE, CIGAR, CIGARILLOS, CIGARETTE PAPER, CIGARETTE FILTER, SMOKER’S ARTICLES, CHEWING TOBACCO, TOBACCO PRODUCTS AND GOODS BEING INCLUDED IN CLASS 34.
JUNGLE SMOKERS

4298627  19/09/2019

PRASHANT SRIVASTAV
F-127, SECTOR-1, RAJAJIPURAM, Lucknow-226017

INDIVIDUAL

Address for service in India/Attorney address:
V AGGARWAL AND CO
2ND FLOOR, JEEVAN VIHAR BUILDING, PARLIAMENT STREET, NEW DELHI-110001

Proposed to be Used

DELHI

CHEWING TOBACCO, SMOKING TOBACCO, BIDI, CIGARATTE, GUTKHA, ZARDA, KHAINI, PAN MASALA, SNUFF, QIWAM, PAN CHUTNEY, ZAFRANI PATTI, CIGAR AND MATCH, smoking pipe and herbal cigarettes, paper cones, herbal smoking blend.
4304245  25/09/2019
KAMLA KANT & COMPANY, LLP
28/114, Pheel Khana, Kanpur-208001, UTTAR PRADESH,
A Limited Liability Partnership Firm
Address for service in India/Attorney address:
TILAK RAJ CHAWLA & PARVEEN ARYA, ADVOCATES
Kamla Kant & Company LLP, 28/114, Pheel Khana, Kanpur-208001, Uttar Pradesh
Used Since :19/07/2017
To be associated with:
3427771
DELHI
CIGARETTES, CHEWING TOBACCO, TOBACCO, ZARDA, GUTKA, MATCHES, SMOKING ARTICLES, BEING THE GOODS INCLUDED IN CLASS 34
4333452   30/10/2019
ABDUL HANNAN
VILLAGE & P. O. - JAGTAI, VIA - NIMTITA, DISTRICT - MURSHIDABAD, PIN - 742 224, WEST BENGAL,
PROPRIETOR

Address for service in India/Agents address:
BISWAJIT SARKAR, ADVOCATE.
42- A, DHAN DEVI KHANNA ROAD, KOLKATA - 700 054.
Used Since :01/09/2019

KOLKATA
BIRIS AND TOBACCO PRODUCTS
Trade Marks Journal No: 1939 , 03/02/2020       Class 34

4343025  09/11/2019
RAJ KUMAR MALI S/O. SH. JAGDISH PRASAD
TRADING AS M/S. GAJANAND TRADING COMPANY AT - GHANSHYAM NAGAR, DUKAN NO. 34, KATARPUR WOTER WORKES KE SAMNE, AIRPOT ROAD, NARODA, AHMEDABAD-382330 (GUJ.)
Proprietorship Firm

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used

To be associated with:
4343024

AHMEDABAD
BIDI.
4348246    15/11/2019
KANIZ FATEMA TRADING AS ADI ENTERPRISE
Purba Debidaspur, P.O.-Kankuria, P.S.-Samsherganj, Murshidabad-742202, West Bengal.
Proprietor

Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.

Proposed to be Used
KOLKATA
Biri & Machies
4368953  05/12/2019
NOVEM INDUSTRIES LLP
BHARAT KUNJ JANATA SOCIETY STREET NO 7, NEAR MAHILA COLLEGE UNDERBRIDGE RAJKOT
MANUFACTURER
ACTIVE LLP

Proposed to be Used
AHMEDABAD

SAFETY MATCHES, MATCH SKILLETs, OUTER BOX OF SAFETY MATCHES, GAS CONTAINERS FOR CIGAR, LIGHTERS, MATCH HOLDERS ALL ITEMS INCLUDED IN CLASS 34.
Proposed to be Used
KOLKATA
BIRI
Asraw

4386081  21/12/2019
DIWAKAR RAWAT
1135- E Hari Om Gali babarpur, Shahdara Delhi – 110032
individual

Address for service in India/Attorney address:
B. KAUSHIK & ASSOCIATES
D-248, 101, ABHISHEK BUSINESS CENTRE LAXMI NAGAR NEW DELHI 110092

Used Since :01/01/2017

DELHI
Tobacco, smokers' articles, matches, cigarette lighter, pocket lighter, and related smoking accessories like ash tray, cigar cases, cigarette paper, cigarettes cases, pocket machines for rolling cigarettes, snuff, tobacco pouches, tobacco pipes etc.
FASTIDIOUS
4386082  21/12/2019
RAJNI RAWAT
1135- E Hari Om Gali babarpur, Shahdara Delhi - 110032
individual
Address for service in India/Attorney address:
B. KAUSHIK & ASSOCIATES
D-248, 101, ABHISHEK BUSINESS CENTRE LAXMI NAGAR NEW DELHI 110092
Used Since :01/11/2018
DELHI
Tobacco, smokers' articles, matches, cigarette lighter, pocket lighter, and related smoking accessories like ash tray, cigar cases, cigarette paper, cigarettes cases, pocket machines for rolling cigarettes, snuff, tobacco pouches, tobacco pipes etc
REGALIZ MEDICARE LIMITED
PLOT NO. 37/C, FLOOR NO. 01, KANDIVALI CO.OP. INDUSTRIAL ESTATE, CHARKOP, KANDIVALI (W), MUMBAI- 400067, MAHARASHTRA, INDIA

Body- incorporate including Limited Company

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
TOBACCO, SMOKERS' ARTICLES, MATCHES
MR. KAMAL KUMAR GEMNANI PROPRIETOR OF GURUKRIPA ENTERPRISES
SHOP NO. B-04, ZONE-2, VYAPAR VIHAR, BILASPUR- (C.G.)

PROPRIETARY FIRM

Proposed to be Used

MUMBAI

SAFETY MATCHES SALE IN THE STATES OF CHHATTISGARH AND MADHYA PRADESH ONLY
White Myth

4392711  30/12/2019
TEJRAM, DHARAM PAUL, NEERAJ KUMAR AND NUTESH KUMAR
trading as TEJRAM DHARAM PAUL
93, CHANDERLOK, PITAMPURA, DELHI-110034.
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
DELHI
TOBACCO, SMOKER'S ARTICLES MATCHES, CHEWING TOBACCO, ZARDA, KHAINI, SNUFF, JAFARANI ZARDA
INCLUDING IN CLASS 34
The Myth

4392712  30/12/2019
TEJRAM, DHARAM PAUL, NEERAJ KUMAR AND NUTESH KUMAR
trading as; TEJRAM DHARAM PAUL
93, CHANDERLOK, PITAMPURA, DELHI-110034.
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
DELHI
TOBACCO, SMOKER'S ARTICLES MATCHES, CHEWING TOBACCO, ZARDA, KHAINI, SNUFF, JAFARANI ZARDA
INCLUDING IN CLASS 34
**Trade Marks Journal No: 1939 ,  03/02/2020   Class 34**

**ZIVA**

4393589   30/12/2019

UJJAVALKUMAR SATISHBHAI PATEL PROPRIETOR OF SHIVA PACKAGING
61, 62, 63 - A, UMIYA GODOWN, NEAR PANJARA POL, VIJAPUR, MEHSANA - 382870 GUJARAT - INDIA.

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used

AHMEDABAD

BIDI, CIGARETTES, CHEWING TOBACCO, ZARDA, KHAINI, GUTKA [CHEWING TOBACCO], TOBACCO PRODUCTS IN CLASS 34.
PRG
4393943  31/12/2019
PREM KUMAR GUPTA
MADAR DARVAJA, ORAIYA
PROPRIETOR
Address for service in India/Attorney address:
SINGHAL TRADEMARK CO.
50, VAIBHAV ENCLAVE, KARMYOGI, KAMLA NAGAR, AGRA-282004 (U.P.)
Proposed to be Used
DELHI
KHAINI, GUTHKHA, ZARDA, TOBACCO
4393974  31/12/2019
ABHISHEK NANDWANI
28-DEEPALI, PITAMPURA, DELHI-110034
Manufacturer, merchant and traders

Address for service in India/Attorney address:
YOGESH KUMAR BALI
C-12,VARUN APARTMENTS, SECTOR-9, ROHINI, DELHI-110085

Proposed to be Used
DELHI
KHAINI, ZARDA, TOBACCO AND TOBACCO PRODUCTS INCLUDED IN CLASS 34
R HAMSA

4394679  31/12/2019

P.SESHAGIRI RAO
NO.5-92-39/17, FLAT NO.401, DEVI BRINDAVANAM APARTMENTS OPPOSITE, KRISHNA NAGAR PARK, GUNTUR-522006,
ANDHRA PRADESH, INDIA
INDIVIDUAL

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used

CHENNAI
PAN MASALA [AS SUBSTITUTES FOR CHEWING TOBACCO], PAAN MASALA [AS SUBSTITUTES FOR CHEWING
TOBACCO], HERBAL MOLASSES [TOBACCO SUBSTITUTES], TOBACCO, LEAF TOBACCO, TOBACCO SUBSTITUTES,
CHEWING TOBACCO, KHAINI (RAW TOBACCO), GUTKA [CHEWING TOBACCO], KIZAMI [JAPANESE SHREDDED
TOBACCO], TOBACCO, RAW OR MANUFACTURED
KBT

4396845 03/01/2020
MR. ANAND KUMAR KHETAN
trading as ;KHETAN TRADERS
BARGAWA,NAMKUM,RANCHI-834010,JHARKHAND,INDIA
MANUFACTURER AND TRADERS
Address for service in India/Agents address:
GREAT TRADE MARK BUREAU
NEAR KUMAR TAKIES, DHANSAR, DHANBAD - 828 106, JHARKHAND.

Proposed to be Used
KOLKATA
MATCHES TOBACCO, SMOKERS ARTICLES, TOBACCO PRODUCTS (ZARDA); CHEWING TOBACCO; ROLLING TOBACCO; LEAF TOBACCO; CIGARETTE TOBACCO; FLAVORED TOBACCO; SMOKELESS TOBACCO; HOOKAH TOBACCO CIGARETTES AND CIGARS; PAN MASALA [AS SUBSTITUTES FOR CHEWING TOBACCO]. BEING INCLUDED INCLASS-34
SABNAM ENTERPRISE
Ratanpur, Dhuliyan, Murshidabad, Pin-742202, West Bengal.
Manufacturer and Merchant

Address for service in India/Attorney address:
GARGI SEN
D.SEN&CO. 6,OLD POST OFFICE STREET, GROUND FLOOR, KOLKATA-700001

Proposed to be Used
KOLKATA
BIRI.
4397271 03/01/2020
NSAR GENERAL TRADING (L.L.C)
P.O. Box 171611- Dubai, United Arab Emirates
A Limited Liability Company organized and existing under the laws of United Arab Emirates

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Tobacco; smokers’ articles; matches.
4399546   06/01/2020
VIPIN GUPTA
Tobacco merchant Near sbi atm, kamta tola satna (M.P)
AN INDIVIDUAL

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
MUMBAI
Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches
JASOOS BIDI

4399867  06/01/2020
MANOHAR SAH
9, ROSHAN BAGH, ALKA PURI, PHASE 2, DAYAL BAGH, AGRA-282005, UTTAR PRADESH, INDIA.
INDIVIDUAL

Address for service in India/Agents address:
PRIYANKA GUPTA
10, TAGORE NAGAR, DAYAL BAGH, AGRA-282005, U.P.

Proposed to be Used
DELHI

Tobacco, Smokers’ Articles, Matches and Bidi included in Class 34.
MANDICA BIDI

4399868  06/01/2020
MANOHAR SAH
9, ROSHAN BAGH, ALKA PURI, PHASE 2, DAYAL BAGH, AGRA-282005, UTTAR PRADESH, INDIA.
INDIVIDUAL

Address for service in India/Agents address:
PRIYANKA GUPTA
10, TAGORE NAGAR, DAYAL BAGH, AGRA-282005, U.P.

Proposed to be Used
DELHI
Smokers' Articles, Matches and Bidi included in Class 34.
Trade Marks Journal No: 1939, 03/02/2020, Class 34

MACFERRO
4400189  07/01/2020
AKSHAY JINDAL
SHOP NO. 14-15, MAHAVIR TOWER, OPP. H P PETROL PUMP, NR. MAHALAXMI X ROAD, PALDI, AHMEDABAD-380007
Trading, manufacturing, consultancy and advisory service of all items of iron and steel and all other metals and alloys of all kinds
INDIVIDUAL
Proposed to be Used
AHMEDABAD
Tobacco; Smokers' articles; Matches
AANTI -G BIRI NO 300

4401794   08/01/2020
KAPIL DEV SHARMA
trading as ;M.R.BIRI COMPANY
GC-9, PUL PEHLADPUR, BADARPUR, NEW DELHI-110044, INDIA.
MANUFACTURER & MERCHANT

Proposed to be Used

DELHI

BIRI
GEGGIE
4403483  09/01/2020
NADEEM SHAH KHAN
WA-24, GROUND FLOOR, MAIN MARKET, SHAKARPUR, DELHI - 110092
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Cigarette lighters; Cigarettes; Cigarette cases; Smokers' articles; Lighters for smokers; Matches
Trade Marks Journal No: 1939 , 03/02/2020        Class 34

MUDDASSIR AHMED SIDDIQUE
P-27, Princep Street, Kolkata - 700072, West Bengal
PROPRIETORSHIP

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
KOLKATA
Tobacco and tobacco substitutes; cigarettes and cigars; electronic cigarettes and oral vaporizers for smokers; smokers' articles; matches